

PARLIAMENT OF INDIA  
THE FIFTH LOK SABHA  
1971-1977  
A STUDY

*EDITOR*  
S. L. SHAKDHER  
*Secretary-General, Lok Sabha*

*Published for*  
The Lok Sabha Secretariat  
Parliament House  
New Delhi-110001



INDUS INTERNATIONAL  
NEW DELHI-110002

INDUS INTERNATIONAL  
8, Netaji Subhash Marg  
New Delhi-110002

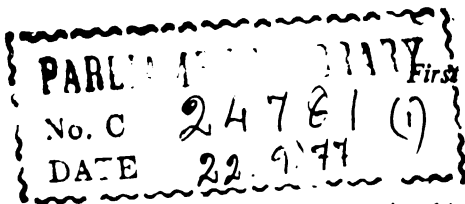
*Published for*  
The Lok Sabha Secretariat  
New Delhi-110001

*[Under Rule 382 of the Rules of Procedure  
and Conduct of Business in Lok Sabha  
(Sixth Edition).]*

© Lok Sabha Secretariat, 1977

672

No part of this book may be reproduced  
in any form except for purposes of  
review, without prior permission in  
writing from the Lok Sabha Secretariat.



Printed in India by Ekta Press,  
New Delhi-110020



## PREFACE

The objective of this volume is to provide an analysis of the work done by the Fifth Lok Sabha in major fields during the eventful years 1971—77. The information regarding the activities of the Fifth Lok Sabha has been presented through statements and statistical tables and supplemented by brief introductory notes. Some of the statements draw a comparative picture of the work done by the previous Lok Sabhas as also the Central Legislative Assembly since 1929. The study provides some vital information pertaining to the members of the Fifth Lok Sabha and the contribution made by them.

A noteworthy feature of the Fifth Lok Sabha was that the Constitution was amended as many as nineteen times, the last and the most controversial in the series being the Constitution (42nd Amendment) Act, 1976.

The extension of the life of the Fifth Lok Sabha by two years, one year at a time, was another significant event, although the Lok Sabha was dissolved before the expiry of the extended period.

This publication, it is hoped, will be widely welcomed and found to be useful and of interest to all students so far as the working of our political system and the role of Parliament and parliamentarians is concerned.

S. L. SHAKDHER,  
Secretary-General,  
Lok Sabha.

NEW DELHI;  
1st April, 1977.

## CONTENTS

	<i>Pages</i>
<i>PREFACE</i>	
<b>1</b>	
FIFTH LOK SABHA — A GENERAL SURVEY	1--9
<b>2</b>	
SESSIONS OF LOK SABHA	10—76
Dates of commencement and termination of sessions (13); Number and duration of annual sittings (from 1929 onwards) (14-15); Chronology of Important Events (15—75); Time involved on various kinds of business (76).	
<b>3</b>	
MEMBERS AND MINISTERS	77—112
Allocation of seats to the States and Union territories in the Fifth Lok Sabha (79-80); Age distribution of Members (80-81); Number of women members in Lok Sabha (81); Prior Occupation of Members (82); Expenditure on Members (83); Names & Portfolios of the Council of Ministers with changes therein from time to time (84—112).	
<b>4</b>	
QUESTIONS	113—152
Disposal of questions received (116); Questions asked under various Ministries (117-119); Questions asked under various Ministries (year-wise analysis) (120—124); Questions	



admitted during the Fifth Lok Sabha (Member-wise analysis) (125—152).

**5**

**LEGISLATION**

153—188

Volume of legislation passed (from 1935 onwards) (156-157); Analytical Chart regarding Bills passed (158—162); Subject-wise classification of Acts passed (163—188).

**6**

**MOTIONS, RESOLUTIONS, ETC.**

189—287

Motion of Thanks on President's Address (196-197); Adjournment Motions (197—209); Calling Attention to Matters of Urgent Public importance (210); Discussions under Rule 193—Short-duration discussions (211—222); Motions under Rules 191 and 342 (223—233); Half-an-hour discussions (234—246); Resolutions (247—287).

**7**

**STATEMENTS/PAPERS LAID**

288—335

Important statements made by Ministers under Rule 372 (292—333); Papers laid on the Table of the House (334—335).

**8**

**COMMITTEES AND CONFERENCES**

336—352

Activities of Parliamentary Committees (342—346); Parliamentary Conferences and Meetings (346—352).

**9**

**VISITORS**

353—363

Foreign delegations/dignitaries who visited Parliament House (355—361); Number of visitors to different Galleries of Lok Sabha (362);

Number of sight-seers to Parliament House  
(363).

**10**

**PRESS**

364—366

Facilities provided to Press Correspondents  
(364-365); Press Gallery of Lok Sabha (366).

**11**

**MISCELLANEOUS**

367—380

Library and Reference, Research, Document-  
ation and Information Service (367—375);  
Sale of Parliamentary Publications (375);  
Bureau of Parliamentary Studies and Training  
(376—380).

**INDICES**

381—401

Subject Index—381—391

Name Index —392—401

---

## FIFTH LOK SABHA A GENERAL SURVEY

The first sitting of the Fifth Lok Sabha was held on March 19, 1971 after the Fifth General Elections held in March 1971. The term of the Lok Sabha, which was to expire on March 18, 1976 was extended by a period of one year upto March 18, 1977 by the House of the People (Extension of Duration) Act, 1976. The term was extended for a further period of one year upto March 18, 1978 by the House of the People (Extension of Duration) Amendment Act, 1976. However, the Lok Sabha was dissolved on January 18, 1977 after having been in existence for a period of less than six years. There were 18 sessions of the Fifth Lok Sabha covering a period of 887 days and the number of days on which the House actually sat was 613.

Compared with the earlier periods of the Central Legislative Assembly and the Constituent Assembly (Legislative), there has been a marked increase in the number of annual sittings and their duration from 1951 onwards, revealing an increasing tempo in the activities of the House during these years. Thus, from 1951 to 1976, the average annual duration of the sittings was 118.76 days as against 70.36 days between the years 1929 and 1950.

The Fifth Lok Sabha was in existence for a period of 5 years, 10 months and 6 days. During its span, it held 613 sittings with a duration of 4071 hours as against 469 sittings of about 3029 hours' duration of the Fourth Lok Sabha, 578 sittings of about 3,733 hours' duration of the Third Lok Sabha, 567 sittings of about 3,651 hours' duration of the Second Lok Sabha and 677 sittings of about 3,784 hours' duration of the

**First Lok Sabha.** The average duration of a sitting during the Fifth Lok Sabha comes to 6 hours and 38 minutes, as compared with 6 hours and 15 minutes during the Fourth Lok Sabha, 6 hours and 27 minutes during the Third Lok Sabha, 6 hours and 26 minutes during the Second Lok Sabha and 5 hours and 25 minutes during the First Lok Sabha.

### **Age Distribution of Members**

On the day of first sitting of Fifth Lok Sabha, the youngest member was 25 years old and the oldest 83 years 6 months. The average age for the whole House was 49 years as against 48 years for the Fourth Lok Sabha, 48 years 10 months for the Third Lok Sabha, 46 years 4 months for the Second Lok Sabha and 45 years 8 months for the First Lok Sabha.

In the Fifth Lok Sabha, the maximum number of members fell in the age group 46-50 years, same as in the Fourth Lok Sabha, whereas the age groups 41-45, 36-40 and 51-55 claimed the maximum numbers in the Third, Second and First Lok Sabhas respectively.

### **Occupational Pattern**

In the membership of the First and Second Lok Sabhas, lawyers constituted the maximum number, their percentage to the total being 35.6 and 30.3 respectively. However, this category was relegated to the second position, with 24.5 per cent, in the Third Lok Sabha; to the third position, with 17.5 per cent, in the Fourth Lok Sabha; and again to the second position, with 20.5 per cent, in the Fifth Lok Sabha.

In the First and Second Lok Sabhas, the second largest category after the lawyers was that of agriculturists including cultivators and land-lords, with 22.4 and 29.1 per cent representation respectively. This category occupied the first position in the Third Lok Sabha, the Fourth Lok Sabha and the Fifth Lok Sabha with 27.4 per cent, 30.6 per cent and 33.2 per cent representation respectively.

Political and social workers increased their representation from the previous Lok Sabhas and occupied the second position in the Fourth Lok Sabha, accounting for 22.9 per cent of the membership. Their representation was, however, relegated to the third position with 19 per cent in the Fifth Lok Sabha.

Among other categories which slightly increased their representation in the Fifth Lok Sabha as compared to the Fourth Lok Sabha were teachers, educationists, journalists and writers. On the other hand, traders, industrialists, medical practitioners, former Rulers, political and social workers, engineers, architects, technologists, industrial workers and religious missionaries had a reduced representation in the Fifth Lok Sabha as compared to the Fourth Lok Sabha.

### **President's Address to the House**

Under Article 87 (1) of the Constitution the President addressed the two Houses six times, *viz.*, in the First, Fourth, Seventh, Tenth, Thirteenth and Fifteenth sessions of the Fifth Lok Sabha. The matters referred to in these Addresses were discussed in detail on each occasion on a Motion of Thanks. The total time involved in these discussions was 88 hours 13 minutes.

### **Time Taken on Various Kinds of Business**

Of the total time of 4071 hours taken by the House, legislative business (excluding Budget) claimed the maximum—1121 hours and 52 minutes or 27.55 per cent as against 22.08 per cent in the Fourth Lok Sabha, 23 per cent in the Third Lok Sabha, 28.2 per cent in the Second Lok Sabha and 48.8 per cent in the First Lok Sabha.

The time involved in discussion on Budget was 21.64 per cent of the total in the Fifth Lok Sabha as against 19.13 per cent in the Fourth Lok Sabha, 25 per cent in the Third Lok Sabha, 20.9 per cent in the Second Lok Sabha and 18.5 per cent in the First Lok Sabha.

The percentage of time taken on questions during the Fifth Lok Sabha was 12.61 as against 15.94 in the Fourth Lok Sabha, 15.1 in the Third and the Second Lok Sabhas and 14.6 in the First Lok Sabha.

The percentage of time taken on Resolutions in the Fifth Lok Sabha went down to 5.17 from 6.45 in the Fourth Lok Sabha, while the Third Lok Sabha took 5.9, Second Lok Sabha 5.5 and the First Lok Sabha 6.3 per cent. The time taken on Motions in the Fifth Lok Sabha was 6.55 per cent as against 9.22 per cent in the Fourth Lok Sabha, 13.2 per cent in the Third, 13.7 in the Second and 7.1 in the First Lok

Sabha. The remaining time was taken on adjournment motions, calling attention notices, half-an-hour discussions, short duration discussions, Debates on President's Addresses, Statements by Ministers and miscellaneous items.

### **Legislative Work**

During the tenure of the Fifth Lok Sabha, a large number of legislative measures pertaining to administrative, financial, economic and social spheres were brought on the Statute Book. The number of enactments aggregated 482 of which 173 related to financial subjects. The Constitution was amended nineteen times, beginning with the Constitution (Twenty-fourth Amendment) Act, 1971. The Constitution (Forty-second Amendment) Act, 1976 was the last in the series of amendments to the Constitution during the tenure of the Fifth Lok Sabha.

Among the important enactments in the administrative field, mention may be made of the Maintenance of Internal Security Act, 1971; the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Act, 1971; the Prevention of Insults to National Honour Act, 1971; the North Eastern Areas (Reorganisation) Act, 1971; the Rulers of Indian States (Abolition of Privileges) Act, 1972; the Former Secretary of State Service Officers (Conditions of Service) Act, 1972; and the Departmentalisation of Union Accounts (Transfer of Personnel) Act, 1976.

In the economic field the important enactments passed were the Additional Emoluments (Compulsory Deposit) Act, 1974; the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974; the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974; the Voluntary Disclosure of Income and Wealth Act, 1976; and the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976.

In the social and welfare fields, mention may be made of the Medical Termination of Pregnancy Act, 1971; the Homoeopathy Central Council Act, 1973; the Water (Prevention and Control of Pollution) Act, 1974; the Cigarettes (Regulation of Production, Supply and Distribution) Act, 1975; the Payment of Bonus (Amendment) Act, 1972; the Bonded Labour System (Abolition) Act, 1976; the Equal Remuneration Act, 1976; the

Marriage Laws (Amendment) Act, 1976; and the Untouchability (Offences) Amendment and Miscellaneous Provisions Act, 1976.

In the legal, judicial and parliamentary fields, the notable pieces of legislation were the Code of Civil Procedure (Amendment) Act, 1973; the Code of Criminal Procedure Act, 1974; the Economic Offences (Inapplicability of Limitation) Act, 1974; the Contempt of Courts Act, 1971; the Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Act, 1972; the Salaries and Allowances of Members of Parliament (Amendment) Act, 1972; the Presidential and Vice-Presidential (Amendment) Act, 1974; the Parliamentary Proceedings (Protection of Publication) Repeal Act, 1976; the House of the People (Extension of Duration) Act, 1976; the Kerala Legislative Assembly (Extension of Duration) Act, 1975; and their subsequent amendments.

Other notable pieces of legislation made by the Fifth Lok Sabha were the Coking Coal Mines (Nationalisation) Act, 1972; the Coal Mines (Nationalisation) Act, 1973; the Oil Industry (Development) Act, 1974; the Hire-Purchase Act, 1972; the Newspapers (Price Control) Act, 1972; the Sick Textile Undertakings (Taking Over of Management) Act, 1972; the Antiquities and Art Treasures Act, 1972; and the Foreign Contribution (Regulation) Act, 1976.

### **Adjournment Motions**

During the span of the Fifth Lok Sabha, notices of 996 adjournment motions were received of which 51, representing 5.12 per cent of the total, were brought before the House. Of these, 10 were admitted and discussed, taking a total time of 63 hours and 49 minutes. Some of the subjects raised through the adjournment motions related to the failure of the Government to check the abnormal rise in prices of essential commodities and to supply adequate quantities of foodgrains to people; arrest of leaders of railway workers; failure to avert riots in the Sadar Bazar area in Delhi; failure to effectively deal with the famine conditions in West Bengal, Assam, Orissa, etc.; and the failure of the Government to solve the mystery of the Samastipur bomb case and inordinate delay in setting up a Commission of Inquiry. All the adjournment motions were negatived by the House.

### **No-Confidence Motions**

During the span of the Fifth Lok Sabha, 15 No-confidence Motions were brought before the House. Out of these, 5 were admitted and discussed, 1 was barred and 9 were withdrawn by the members concerned on the floor of the House. All the No-confidence motions which were discussed were negated by the House.

### **Calling Attention**

A record number of 28,983 calling attention notices on matters of urgent public importance under Rule 197 of the Rules of Procedure and Conduct of Business in Lok Sabha were received during the Fifth Lok Sabha. Of these, 4,343 notices were admitted representing 14.9 per cent of total received. In response to the notices admitted, statements\* were made before the House by the Ministers concerned.

### **Motions**

Several discussions on matters of public importance were raised during the Fifth Lok Sabha through motions under Rule 191 (No-day-yet-named motions), Rule 193 (short duration discussions on matters of urgent public importance), Rule 342 (for taking into consideration a policy or a situation or a statement or any other matter) and Rule 55 (half-an-hour discussion on a matter of sufficient public importance arising out of the answer to question put by a member).

Sixteen motions were discussed under Rule 191, 29 motions were discussed under Rule 342 and 65 motions under Rule 193. The number of half-an-hour discussions held under Rule 55 aggregated 120.

Among the important matters raised, under Rules 191 and 342, mention may be made of the following : Disapproval of the Conduct of a Member during the President's Address to both Houses of Parliament; Shipment of American arms to Pakistan; Treaty of Peace, Friendship and Cooperation between India and U.S.S.R.; Agreement on bi-lateral relations between India and Pakistan signed at Simla; Approach to the Fifth

\*In many cases several notices were received on the same subject and a single statement was made in respect of such notices.



Plan, 1974-79; Report of the Sugar Industry Inquiry Commission; Report of the Commission of Inquiry into the Disappearance of Netaji Subhash Chandra Bose; Prime Minister's Statement in relation to the State of Jammu and Kashmir; Report of the Commission on the Status of Women in India; National Policy for Children; etc.

The important discussions raised under Rule 193 related to the following: working of nationalised banks; ceilings on agricultural holdings; payment of bonus to workers; C.I.A. activities in India; student unrest; strike in the railways; reported atrocities committed on Harijans; lock-out in the Indian Airlines; the atomic explosion by India (for peaceful purposes); attempt on the life of the Chief Justice of India; and the accident in the Chasnala Coal Mines.

### Resolutions

In all, 140 resolutions were discussed during the Fifth Lok Sabha as against 79 in the Fourth Lok Sabha; 84 in the Third; 83 in the Second; and 67 in the First Lok Sabha. Out of the 140 resolutions, 14 were Government resolutions all of which were adopted; 87 were statutory resolutions out of which 44 were adopted; and 39 were Private Members' resolutions out of which 4 were adopted. The Private Members' resolutions which were adopted related to land reforms; creation of job opportunities and fixation of wages for agricultural labourers, etc.; constitution of a Parliamentary committee to make recommendations for countering fascism in the country; and measures for removing the injustices against Indian women.

### Questions

A total of 2,52,700 notices of questions were received from Members during the Fifth Lok Sabha as against 2,64,742 during the Fourth Lok Sabha; 1,62,334 during the Third Lok Sabha; 1,33,328 during the Second Lok Sabha; and 71,907 during the First Lok Sabha. Out of the notices received, 98,606 questions, representing 39.02 per cent of the total, were admitted. The corresponding figures for the Fourth, Third, Second and First Lok Sabhas respectively were 93,538 or 35.3 per cent; 58,440 or 35 per cent; 62,800 or 47 per cent; and 43,350 or 61 per cent of the total received.

Of the total questions admitted, 87,097 or 88.33 per cent, were unstarred; 11,439, or 11.60 per cent were starred; and only 70 or .07 per cent were short notice questions.

The Ministries to whom the largest number of questions were addressed were those of Agriculture (9,666); Railways (8,733); Finance (8,613); Commerce (6,875) Industrial Development (5,809); and Petroleum and Chemicals (5,574).

### **Activities of Parliamentary Committees**

During the Fifth Lok Sabha, the Standing Parliamentary Committees held 2155 sittings—the three Financial Committees accounting for as many as 1,138 sittings.

The Committee on Estimates held 362 sittings of 791 hours' duration. The Committee constituted 48 Sub-Committees Study Groups and presented 102 reports. The Committee visited 458 establishments organisations during their tours.

The Committee on Public Accounts held 406 sittings of 1,053 hours' duration. The Committee constituted 45 Sub-Committees Study Groups and visited 185 offices during their tours. The Committee presented 262 reports.

The Committee on Public Undertakings held 370 sittings of 814 hours' duration. The Committee constituted 40 Sub-Committees Study Groups and visited 238 establishments organisations during their tours. The Committee presented 90 reports in all.

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes held 115 sittings of about 245 hours' duration. The Committee constituted 39 Sub-Committees Study Groups and visited 114 places during their tours. The Committee presented 59 reports.

Of the *ad hoc* Committees, the Select Committees on Bills held 164 sittings in all and presented 9 reports. The Joint Committees on Bills held 356 sittings and presented 13 reports. The Joint Committee on Amendments to Election Law, the Joint Committee on Judges (Inquiry) Rules, the Study Committee on Sports and the Committee on the Conduct of a Member during the President's Address held 35, 2, 6 and 16 sittings respectively. The Joint Committee on Amendments to Election Law presented one report and the Committee on the Conduct of a Member during the President's Address presented

3 reports. The other two Committees did not present any report.

### **Service to Members**

During the Fifth Lok Sabha, detailed information was supplied to members in connection with their parliamentary work on 4,094 references received from them. In addition, information was furnished to members orally on the spot on 4,889 references. Further, in order to keep the members abreast of current thoughts and events, the Parliament Library and Reference, Research, Documentation and Information Service (LARRDIS) issued a number of periodicals, namely, the Journal of Parliamentary Information (quarterly); the Digest of News and Views on Public Undertakings (monthly); the Digest of Central Acts (quarterly); the Digest of Legislative and Constitutional Cases (quarterly); the Diary of Political Events (monthly); Abstracts of Books, Reports and Articles (quarterly); Documentation Fortnightly (fortnightly); and the Sansadiya Patrika (Hindi-quarterly). Besides, a number of other *ad hoc* publications like Brochures, Background Notes, Information Bulletins, Fact Sheets Current Information Digests, Booklets, Monographs, Information Folders, Documentation Lists and Parliament Library Bulletins were brought out with a view to furnishing adequate information to the members, particularly on the subjects which came up for discussion in both the Houses of Parliament.

In order to keep the members informed of the latest developments in the national and international fields, arrangements were made to display teleprinter news during sessions at short intervals near the Ground Floor Library.

### **Training Courses and Programmes**

One of the more significant developments during the Fifth Lok Sabha period was the setting up of the Bureau of Parliamentary Studies and Training as an integral Division of the Lok Sabha Secretariat. The Bureau was inaugurated by the Hon'ble Speaker, Lok Sabha, on May 17, 1976. During 1976-77, it conducted as many as 25 courses and programmes, covering 649 officers belonging to the Parliament and State Legislature Secretariats, Government of India Officers, I.A.S. and I.F.S. probationers, etc.

---

## SESSIONS OF LOK SABHA

Parliament is the supreme legislative body of a country. Our Parliament comprises the President and the two Houses—Lok Sabha (House of the People) and Rajya Sabha (Council of States). The President has the power to summon and prorogue either House of Parliament and to dissolve the Lok Sabha.

After the coming into force of the Constitution of India on January 26, 1950 and in pursuance of the First General Election held under the new Constitution, the First elected Parliament was constituted on April 17, 1952. The First Lok Sabha met for the first time on May 13, 1952 and was dissolved by the President on April 4, 1957, thirty-eight days earlier than its normal life. The Second Lok Sabha, which held its first sitting on May 10, 1957, was dissolved on March 31, 1962, forty days earlier than its normal life. The Third Lok Sabha held its first sitting on April 16, 1962 and was dissolved on March 3, 1967, forty-four days before the expiry of its term. The Fourth Lok Sabha met on March 16, 1967 and was dissolved on December 27, 1970, one year and seventy-nine days before the expiry of its term.

The first sitting of the Fifth Lok Sabha was held on March 19, 1971, after the Fifth General Election held in March, 1971. The term of the Fifth Lok Sabha, which was to expire on March 18, 1976, was extended by a period of one year, upto March, 18, 1977 by the House of the People (Extension of Duration) Act, 1976. The term was extended for a further period of one year, upto March 18, 1978, by the House of the People (Extension of Duration) Amendment Act, 1976. How-

ever, the Fifth Lok Sabha was dissolved on January 18, 1977 after having been in existence for a period of 5 years, 10 months and 6 days.

The normal term of the Lok Sabha has now been extended to six years under the Constitution (42nd Amendment) Act, 1976. The amended article 83 of the Constitution provides that the Lok Sabha shall, unless sooner dissolved continue for a period of six years from the date appointed for its first meeting and the expiration of the said period of six years shall operate as a dissolution of the House. However, if a Proclamation of Emergency is in operation, the said period of six years may be extended by Parliament by law for a period not exceeding one year at a time and not extending in any case beyond a period of six months after the Proclamation has ceased to operate.

### Sessions of Lok Sabha

Normally, three sessions of Lok Sabha are held in a year as follows :—

- |                                    |                                 |
|------------------------------------|---------------------------------|
| (i) Budget Session                 | February, March, April and May. |
| (ii) Autumn or Monsoon ... Session | August and September            |
| (iii) Winter Session               | ... November and December       |

The Fifth Lok Sabha held 18 sessions covering a period of 887 days and the number of days on which the House actually sat was 613. Statement I gives the dates of commencement and termination of the Sessions of the Fifth Lok Sabha.

During its span, the Fifth Lok Sabha devoted 4,071 hours on various kinds of business transacted by it in 613 sittings. In comparison, the Fourth Lok Sabha held 469 sittings of about 3,029 hours' duration, the Third Lok Sabha 578 sittings of about 3,733 hours' duration, the Second Lok Sabha 567 sittings of about 3,651 hours' duration and the First Lok Sabha 677 sittings of about 3,784 hours' duration. The average duration of sitting during the Fifth Lok Sabha was of 6 hours and 38 minutes as compared with 6 hours and 15 minutes of the Fourth Lok Sabha, 6 hours and 27 minutes of the Third Lok Sabha, 6 hours and 26 minutes of the Second Lok Sabha and 5 hours and 25 minutes of the First Lok Sabha.

Compared with the earlier periods of the Central Legislative Assembly and the Constituent Assembly (Legislative) there has been a marked increase in the number of annual sittings and their duration from 1951 onwards, revealing an increasing tempo in the activities of the House during these years. Thus, from 1951 to 1976, the average annual duration of the sittings was 118.76 days as against 70.36 days between the years 1929 and 1950. Statement 2 shows the number and duration of annual sittings of the House from 1929 onwards.

Statement 3 gives, in a chronological order, the important items of business transacted by the Fifth Lok Sabha, while Statement 4 gives the time involved on various kinds of business. Of the total time of 4,071 hours taken by the House, legislative business (excluding Budget) claimed the maximum 1,121 hours and 52 minutes or 27.55 per cent as against 22.08 per cent in the Fourth Lok Sabha, 23 per cent in the Third Lok Sabha, 28.2 per cent in the Second Lok Sabha and 48.8 per cent in the First Lok Sabha.

The time involved in discussion on Budget was 21.64 per cent of the total in the Fifth Lok Sabha as against 19.13 per cent in the Fourth Lok Sabha, 25 per cent in the Third Lok Sabha, 20.9 per cent in the Second Lok Sabha and 18.5 per cent in the First Lok Sabha.

The percentage of time taken on questions during the Fifth Lok Sabha was 12.61 as against 15.94 in the Fourth Lok Sabha, 15.1 in the Third and the Second and 14.6 in the First Lok Sabha.

The percentage of time taken on resolutions in the Fifth Lok Sabha went down to 5.17 from 6.45 in the Fourth Lok Sabha, while the Third Lok Sabha took 5.9, the Second Lok Sabha 5.5 and the First Lok Sabha 6.3 per cent. The time taken on motions in the Fifth Lok Sabha was 6.55 per cent as against 9.22 per cent in the Fourth Lok Sabha, 13.2 per cent in the Third, 13.7 per cent in the Second and 7.1 per cent in the First Lok Sabha. The remaining time was taken on adjournment motions, calling attention notices, half-an-hour discussions, short-duration discussions, debates on President's Addresses, statements by Ministers and miscellaneous items.

**DATES OF COMMENCEMENT AND TERMINATION OF  
THE SESSIONS OF THE FIFTH LOK SABHA**

<i>Session</i>	<i>Date of commencement</i>	<i>Date of termination</i>	<i>Duration of session (in days)</i>	<i>Total number of days on which sittings were held</i>	<i>Total number of days in the year on which the House sat</i>
First Session	19.3.1971	2.4.1971	15	12	102
Second Session	24.5.1971	12.8.1971	81	59	
Third Session	15.11.1971	23.12.1971	39	31	
Fourth Session	13.3.1972	1.6.1972	81	57	111
Fifth Session	31.7.1972	4.9.1972	36	25	
Sixth Session	13.11.1972	22.12.1972	40	29	
Seventh Session	19.2.1973	16.5.1973	87	58	120
Eighth Session	23.7.1973	5.9.1973	45	31	
Ninth Session	12.11.1973	22.12.1973	41	31	
Tenth Session	18.2.1974	10.5.1974	82	54	119
Eleventh Session	22.7.1974	9.9.1974	50	38	
Twelfth Session	11.11.1974	20.12.1974	40	27	
Thirteenth Session	17.2.1975	9.5.1975	82	49	63
Fourteenth Session	21.7.1975	7.8.1975	18	14	
Fifteenth Session	5.1.1976	6.2.1976	33	22	98
Sixteenth Session	8.3.1976	27.5.1976	81	48	
Seventeenth Session	10.8.1976	2.9.1976	24	17	
Eighteenth Session	25.10.1976	5.11.1976	12	11	

## STATEMENT 2

NUMBER AND DURATION OF ANNUAL SITTINGS  
OF THE LOK SABHA\*

## (A Comparative Study)

<i>Year</i>	<i>Number of sittings</i>	<i>Duration of sittings (in hours)</i>
1929	62	295-00
1930	55	261-00
1931	83	394-00
1932	68	396-00
1933	109	510-00
1934	89	423-00
1935	66	206-00
1936	86	409-00
1937	78	468-00
1938	99	468-00
1939	59	280-00
1940	52	247-00
1941	46	219-00
1942	41	194-00
1943	67	319-00
1944	52	247-00
1945	41	194-00
1946	75	356-00
1947	68	323-00
1948	74	352-00
1949	79	362-00
1950	99	496-00
1951	150	987-00
1952	123	880 00
1953	137	749-00

\*Figures relate to Lok Sabha from the 13th May, 1952 onwards. In respect of the earlier period, these relate to either the Central Legislative Assembly (from 1929 to the 3rd February, 1947), or the Constituent Assembly (Legislative) (from the 17th November, 1947 to the 28th November, 1949) or the Provisional Parliament (from the 28th January, 1950 to the 5th February, 1952).



<i>Year</i>	<i>Number of sittings</i>	<i>Duration of sittings (in hours)</i>
1954	137	716-00
1955	139	859-00
1956	151	1026-00
1957	106	668-00
1958	125	781-00
1959	123	792-00
1960	121	798-00
1961	102	668-00
1962	116	730-00
1963	122	787-00
1964	122	753-00
1965	113	730-00
1966	119	810-00
1967	110	699-00
1968	120	801-00
1969	120	747-00
1970	119	782-00
1971	102	616-20
1972	111	699-35
1973	120	814-25
1974	119	853-10
1975	63	441-45
1976	98	645-04

*STATEMENT 3*

**CHRONOLOGY OF IMPORTANT EVENTS**

**1971**

- 19.3.71 First meeting of Fifth Lok Sabha.
- 22.3.71 Shri G. S. Dhillon elected Speaker.
- 23.3.71 President's Address to both Houses of Parliament assembled together.
- Railway Budget (1971-72) presented.
- Manipur Budget (1971-72) presented.

- 24.3.71 General Budget (1971-72) presented.
- 26.3.71 Discussion on the resolution, moved by Shri Jyotirmoy Bosu, demanding immediate withdrawal of C.R.P. and other Central forces from West Bengal.
- 27.3.71 Shri G. G. Swell elected Deputy Speaker.
- Statement by the Minister of External Affairs regarding developments in Pakistan.
- The West Bengal Budget (1971-72) presented.
- The Orissa Budget (1971-72) presented.
- The Mysore Budget (1971-72) presented.
- 29.3.71 Resolution, moved by Shri K. C. Pant, seeking the continuance in force of the Proclamation dated the 19th March, 1970 in respect of West Bengal for a further period of six months with effect from the 1st April, 1971, adopted.
- 30.3.71 The Imports and Exports (Control) Amendment Bill, 1971, passed.  
(By Rajya Sabha : 25.3.71; President's assent : 30.3.71).
- 30.3.71 Discussion on the Motion of Thanks on the  
31.3.71 President's Address.  
1.4.71  
2.4.71
- 31.3.71 Resolution, moved by the Prime Minister, Shrimati Indira Gandhi, expressing 'deep anguish and grave concern at the recent developments in East Bengal', and assuring the 'whole-hearted sympathy and support of the people of India' to the people of East Bengal, adopted.
- 2.4.71 The Labour Provident Fund Laws (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 6.4.71; President's assent : 23.4.71).
- The State of Himachal Pradesh (Amendment) Bill, 1971 passed.

(By Rajya Sabha : 6.4.71; President's assent : 19.4.71).

Motion, moved by Shri Inderjit Malhotra, strongly disapproving the conduct of Shri Ram Deo Singh who created obstruction and showed disrespect to the President on the solemn occasion of his Address to both the Houses of Parliament assembled together on the 23rd March, 1971 and condemning his undesirable, undignified and unbecoming behaviour, adopted.

Resolution, moved by Shri Annasahib P. Shinde, declaring the service in the Food Corporation of India to be an essential service, adopted.

24.5.71 Railway Budget (1971-72) presented.

Resolution, moved by Shri K. C. Pant, approving the Proclamation issued by the President on the 27th March, 1971 in relation to the State of Mysore, adopted.

Statement by the Prime Minister, Shrimati Indira Gandhi, on the situation in Bangladesh.

25.5.71 Statement by the Minister of Agriculture on sugar policy.

25.5.71 Discussion, raised by Shri A. K. Sen, on the serious  
26.5.71 situation arising as a result of the arrival in India of millions of refugees from East Bengal due to atrocities and genocide perpetrated there by the Pakistani military regime and attacks by Pakistani military forces on border areas of West Bengal, Assam and Tripura.

28.5.71 General Budget (1971-72) presented.

2.6.71 Statement by the Minister of Foreign Trade on the appointment of one-man Commission of Enquiry by the SSP-led Government in Bihar against him.

The General Insurance (Emergency Provisions) Bill, 1971 passed.

(By Rajya Sabha : 7.6.71 ; President's assent : 17.6.71).

- 8.6.71 Motion of privilege, moved by Shri Tulmohan Ram, regarding his alleged arrest on the 28th November, 1969 and non-intimation thereof to the Speaker, Lok Sabha, adopted.
- 14.6.71 The Bengal Finance (Sales Tax) (Delhi Validation of Appointments and Proceedings) Bill, 1971 passed.  
(By Rajya Sabha : 16.6.71; President's assent: 23.6.71).  
The Gold (Control) Amendment Bill, 1971 passed.  
(By Rajya Sabha : 17.6.71; President's assent : 24.6.71).
- 16.6.71 The Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1971 passed.  
(By Rajya Sabha: 21.6.71; President's assent: 24.6.71).
- 18.6.71 The Punjab Budget (1971-72) presented.  
The Maintenance of Internal Security Bill, 1971 passed.  
(By Rajya Sabha : 25.6.71; President's assent : 2.7.71).
- 21.6.71 Resolution, moved by Shri F.H. Mohsin, approving the Proclamation issued by the President on the 13th May, 1971 in relation to the State of Gujarat, adopted.
- 22.6.71 The Delhi Sikh Gurdwaras (Management) Bill, 1971 passed.  
(By Rajya Sabha : 16.6.71; President's assent : 26.6.71).  
The Mysore State Legislature (Delegation of Powers) Bill, 1971 passed.  
(By Rajya Sabha : 15.6.71 ; President's assent : 26.6.71).
- 25.6.71 Statement by the Minister of External Affairs regarding his visit to certain foreign countries.
- 28.6.71 Discussion on the motion, moved by Shri Bhagwat Jha Azad, regarding shipment of American arms to Pakistan, etc.
- 29.6.71 Statement by the Prime Minister regarding the appointment of a Minister of Cabinet rank as Minister without Portfolio to deal with the problems relating to West Bengal.

- 16.7.71 Statement by the Minister of Petroleum and Chemicals regarding the appointment of a Committee to investigate into certain aspects of the working of the Oil and Natural Gas Commission.
- 19.7.71 The Mysore Budget (1971-72) presented.  
The Gujarat Budget (1971-72) presented.  
The West Bengal Budget (1971-72) presented.
- 26.7.71 Resolution, moved by Shri Raj Bahadur on 23.7.71, approving the Proclamation issued by the President on the 29th June, 1971, in relation to the State of West Bengal, adopted.  
  
The West Bengal State Legislature (Delegation of Powers) Bill, 1971 passed.  
(By Rajya Sabha : 30.7.71; President's assent : 7.8.71).
- 28.7.71 Motion of privilege, moved by Shri Atal Bihari Vajpayee, regarding the alleged misbehaviour with Shri Krishna Chandra Halder, M.P., by the police at Durgapur, adopted.
- 31.7.71 The Finance (No. 2) Bill, 1971 passed.  
(By Rajya Sabha : 5.8.71; President's assent : 10.8.71).  
  
The Agricultural Refinance Corporation (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 5.8.71; President's assent : 15.8.71).  
  
The Central Board of Direct Taxes (Validation of Proceedings) Bill, 1971 passed.  
(By Rajya Sabha : 9.8.71; President's assent : 14.8.71).  
  
The Public Premises (Eviction of Unauthorised Occupants) Bill, 1971 passed.  
(By Rajya Sabha : 14.8.71; President's assent : 23.8.71).  
  
The International Airports Authority Bill, 1971 passed.  
(By Rajya Sabha : 22.11.71; President's assent : 8.12.71)

2.8.71 The Medical Termination of Pregnancy Bill, 1971 passed.

(By Rajya Sabha : 27.5.71; President's assent : 10.8.71).

The Gujarat State Legislature (Delegation of Powers) Bill, 1971 passed.

(By Rajya Sabha : 19.7.71; President's assent : 10.8.71)

Discussion on the Resolution, moved by Shri K.C. Pant, approving the Proclamation issued by the President on the 15th June, 1971 in relation to the State of Punjab.

4.8.71 Statement by the Minister of Agriculture regarding the recommendations of the Central Land Reforms Committee.

The Constitution (Twenty-fourth Amendment) Bill, 1971 passed.

(By Rajya Sabha : 11.8.71; President's assent : 5.11.71).

5.8.71 Question of privilege, raised by Shri Fra Sezhiyan on the 23rd June, 1971, against the editor, printer and publisher of the *U. Kyrowh Ka Rilum*, Shillong, in respect of a news item published in its issue dated the 12th June, 1971 allegedly casting reflections on the Deputy Speaker of Lok Sabha, referred to the Committee of Privileges.

Resolution, moved by Shri K. C. Pant on the 2nd August, 1971 approving the Proclamation issued by the President on the 15th June, 1971 in relation to the State of Punjab, adopted.

The Punjab State Legislature (Delegation of Powers) Bill, 1971 passed.

(By Rajya Sabha : 19.7.71; President's assent: 10 8.71).

9.8.71 Statement by the Minister of External Affairs regarding the Treaty of Peace, Friendship and Cooperation between the Republic of India and the Union of Soviet Socialist Republics, signed on the 9th August, 1971.

**The Indian Telegraph (Amendment) Bill, 1971 passed.**

(By Rajya Sabha: 26.5.71; President's assent: 10.8.71).

10.8.71 Discussion on the motion, moved by the Minister of External Affairs, Sardar Swaran Singh, regarding the Treaty of Peace, Friendship and Cooperation, signed between India and the U.S.S.R.

11.8.71 Discussion, raised by Shri Bibhuti Mishra, regarding sugar policy.

Discussion, raised by Shri Shyamnandan Mishra, regarding the working of the nationalised banks.

12.8.71 **The Prevention of Insults to National Honours Bill, 1971 passed.**

(By Rajya Sabha : 24.11.71. Amendment made by Rajya Sabha considered and agreed to by Lok Sabha on 20.12.71; President's assent : 23.12.71).

**The Prevention of Food Adulteration (Amendment) Bill, 1971 passed.**

(By Rajya Sabha: 18.11.71; President's assent: 30.11.71).

**The Coal Bearing Areas (Acquisition and Development) Amendment and Validation Bill, 1971 passed.**

(By Rajya Sabha: 23.11.71; President's assent: 11.12.71)

Discussion, raised by Shri Paripoornanand Painuli, on the flood and drought situation in the country.

Statement by the Prime Minister, Shrimati Indira Gandhi, regarding the reported trial of Sheikh Mujibur Rahman by the military regime of Pakistan.

15.11.71 Statement by the Prime Minister, Shrimati Indira Gandhi, regarding the portfolio of Shri Siddhartha Shankar Ray, Minister of Education.

Statement by the Prime Minister, Shrimati Indira Gandhi, on her tour abroad.

- The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Bill, 1971 passed. (By Rajya Sabha: 24.11.71; President's assent: 15.12.71).
- 16.11.71 Motion moved by Shri Morarji Desai, deploring the failure of the Delhi Police to prevent violence and assault on the Congress (O) President and some members of Parliament on the 13th and 14th November, 1971 negatived.
- 17.11.71 Motion, moved by Shri Jyotirmoy Bosu, expressing serious concern at the deteriorating law and order situation in West Bengal, negatived.
- 18.11.71 Resolution, moved by Shri K.C. Pant, seeking approval of the continuance in force of the Proclamation dated the 27th March, 1971, in respect of Mysore for a further period of six months with effect from the 25th November 1971, adopted.
- 24.11.71 Statement by the Prime Minister, Shrimati Indira Gandhi, regarding declaration of emergency in Pakistan.
- The Forward Contracts (Regulation) Amendment Bill, 1971 passed.  
(By Rajya Sabha: 2.12.71; President's assent: 11.12.71).
- The Small Coins (Offences) Bill, 1971 passed.  
(By Rajya Sabha: 2.12.71; President's assent: 11.12.71).
- 25.11.71 Statement by the Minister of Labour and Rehabilitation regarding the condition of refugees from Bangladesh in camps in Meghalaya.
- The Railway Passenger Fares Bill, 1971 passed.  
(By Rajya Sabha: 1.12.71; President's assent: 9.12.71).
- The Tax on Postal Articles Bill, 1971 passed.  
(By Rajya Sabha: 1.12.71; President's assent: 9.12.71.)



The Inland Air Travel Tax Bill, 1971 passed.  
(By Rajya Sabha : 2.12.71; President's assent : 9.12.71).

26.11.71 The Stamp and Excise Duties (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 2.12.71; President's assent : 8.12.71).

26.11.71 Resolution, moved by Shri Jyotirmoy Bosu, regarding  
10.12.71 ing all-round rise in prices of commodities of daily need, negatived.

29.11.71 Statement by the Minister of State for Agriculture regarding the submission of three Interim Reports by the National Commission on Agriculture.

The Commissions of Inquiry (Amendment) Bill, 1971 passed.  
(By Rajya Sabha 20.12.71; President's assent : 30.12.71).

1.12.71 ✓ The Constitution (Twenty-fifth Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 8.12.71; President's assent : 20.4.72).

2.12.71 The Constitution (Twenty-sixth Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 9.12.71; President's assent : 28.12.71).

The Arms (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 17.11.71; President's assent : 13.12.71).

4.12.71 Statement by the Prime Minister regarding the situation arising out of the Pakistani aggression on India.

Resolution, moved by the Prime Minister, seeking approval of the Proclamation of Emergency issued by the President on the 3rd December, 1971, adopted.

The Defence of India Bill, 1971 passed.

(By Rajya Sabha : 4.12.71; President's assent : 4.12.71).

The Jayanti Shipping Company (Acquisition of Shares) Bill, 1971 passed.

(By Rajya Sabha : 13.12.71; President's assent : 23.12.71).

Resolution, moved by Shri F.H. Mohsin, seeking approval of the continuance in force of the Proclamation issued on the 13th May, 1971 in relation to the State of Gujarat, for a further period of six months with effect from the 21st December, 1971, adopted.

Resolution, moved by Shri F.H. Mohsin, seeking approval of the continuance in force of the Proclamation dated the 15th June, 1971 in respect of Punjab for a further period of six months with effect from the 5th February, 1972, adopted.

Statement by the Minister of Defence on the position regarding the attack by Pakistan on India.

6.12.71 Statement by the Prime Minister regarding grant of recognition by the Government of India to the Gana Praja Tantri Bangladesh.

7.12.71 Resolution, moved by Shri F.H. Mohsin on the 4th December, 1971 seeking approval of the continuance in force of the Proclamation dated the 29th June, 1971 in respect of West Bengal for a further period of six months with effect from the 26th January, 1972, adopted.

Statement by the Minister of Defence on the position with regard to the Pakistani aggression on India.

8.12.71 The Emergency Risks (Goods) Insurance Bill, 1971 passed.  
(By Rajya Sabha : 9.12.71; President's assent : 10.12.71).

**The Emergency Risks (Undertakings) Insurance Bill, 1971 passed.**

**(By Rajya Sabha : 9.12.71; President's assent : 10.12.71).**

**9.12.71 The Manipur (Hill Areas) District Councils Bill, 1971 passed.**

**(By Rajya Sabha : 14.12.71; President's assent : 26.12.71).**

**Statement by Minister of Defence on the position regarding the Pakistani aggression on India.**

**10.12.71 The Asian Refractories Limited (Acquisition of Undertakings) Bill, 1971 passed.**

**(By Rajya Sabha : 14.12.71; President's assent : 23.12.71).**

**13.12.71 Statement by the Minister of Finance regarding additional measures proposed to be adopted for ensuring the maximum mobilisation of resources for the defence effort.**

**Statement by the Minister of Finance regarding additional interim relief to the Central Government employees.**

**Statement by the Minister of Agriculture regarding sugar policy.**

**The Coking Coal Mines (Emergency Provisions) Bill, 1971 passed.**

**(By Rajya Sabha : 15.12.71; President's assent : 23.12.71).**

**14.12.71 Statement by the Minister of Defence on the position with regard to the Pakistani aggression on India.**

**15.12.71 The North Eastern Areas (Reorganisation) Bill, 1971 passed.**

**(By Rajya Sabha : 21.12.71; President's assent : 30.12.71).**

**The Naval and Aircraft Prize Bill, 1971 passed.**

**(By Rajya Sabha : 16.12.71; President's assent : 16.12.71).**

16.12.71 The Companies (Surcharge on Income-tax) Bill, 1971 passed.

(By Rajya Sabha : 21.12.71; President's assent : 23.12.71).

The Personal Injuries (Compensation Insurance) Amendment Bill, 1971 passed.

(By Rajya Sabha : 21.12.71; President's assent : 25.12.71).

Statement by the Prime Minister regarding unconditional surrender of West Pakistan Forces in Bangladesh.

17.12.71 Statement by the Prime Minister regarding India's decision to cease operations from 20.00 hours on the 17th December, 1971 on all fronts in the Western Sector.

18.12.71 The Essential Commodities (Amendment) Bill, 1971 passed.

(By Rajya Sabha : 16.12.71; President's assent : 23.12.71).

Statement by the Prime Minister regarding steps proposed to be taken by the Government for rehabilitation of disabled ex-servicemen and families of servicemen who lost their lives.

Statement by the Minister of Defence regarding the outcome of the armed conflict arising out of the Pakistani aggression on India.

20.12.71 The Contempt of Courts Bill, 1971 passed.

(By Rajya Sabha : 22.11.71; President's assent : 24.12.71).

The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Bill, 1971 passed.

(By Rajya Sabha : 4.4.72. Amendments made by Rajya Sabha considered and agreed to by Lok Sabha on 24.5.72; President's assent : 31.5.72).

21.12.71 Statement by the Minister of Finance regarding Rupee-Dollar rate.

The Companies (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

The Newspapers (Price Control) Bill, 1972 passed.  
(By Rajya Sabha : 3.4.72. Amendments made by Rajya Sabha considered and agreed to by Lok Sabha on 19.5.72; President's assent : 26.5.72).

The Constitution (Twenty-seventh Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 23.12.71; President's assent : 30.12.71).

The Government of Union Territories (Amendment) Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

22.12.71 Statement by the Minister of Planning regarding Mid-term Appraisal of the Fourth Five Year Plan.

The Delhi Sikh Gurdwaras Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

The North-Eastern Council Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

The Supreme Court Judges (Conditions of Service) Amendment Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

✓ The High Court Judges (Conditions of Service) Amendment Bill, 1971 passed.  
(By Rajya Sabha : 24.12.71; President's assent : 30.12.71).

23.12.71 Discussion, raised by Shri Narsingh Narain Pandey, regarding sugar policy.

Address by the Speaker thanking all the members for the great sense of patriotism and unity shown

during the Emergency and congratulating the Leaders of the Opposition, Prime Minister, the Armed Forces, the Jawans and the Mukti Bahini and the public for the role played by them in the hour of crisis.

### 1972

- 13.3.72 President's Address to both Houses of Parliament assembled together.
- 14.3.72 Railway Budget (1972-73) presented.
- 16.3.72 Discussion on the Motion of Thanks on the President's  
29.3.72 Address.
- 30.3.72  
3.4.72  
4.4.72
- 16.3.72 General Budget (1972-73) presented.
- 20.3.72 Statement by the Prime Minister on her visit to Bangladesh.
- 22.3.72 Shri P.C. Sethi, an elected member from Indore, resigned his seat in Lok Sabha.
- 28.3.72 The Armed Forces (Assam & Manipur) Special Powers (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 18.3.72; President's assent : 5.4.72).  
Statement by the Minister of State for Education and Social Welfare regarding the strike at the Indian Institute of Technology, Kanpur.
- 29.3.72 The Marine Products Export Development Authority Bill, 1972 passed.  
(By Rajya Sabha : 11.4.72; President's assent : 20.4.72).  
Statement by the Minister of Foreign Trade on the Trade Agreement between India and Bangladesh concluded on 28. 3. 72.
- 4.4.72 The Contingency Fund of India (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 10.4.72; President's assent : 12.4.72).

The Indian Copper Corporation (Taking Over of Management) Bill, 1972 passed.

(By Rajya Sabha : 10.4.72; President's assent : 20.4.72).

- 6.4.72 Statement by the Minister of Railways regarding strike in the Sealdah Division of Eastern Railway on 1.4.72.
- 7.4.72 The Administrators-General (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 30.3.72; President's assent : 12.4.72).
- 10.4.72 Statement by the Minister of Law and Justice and Petroleum and Chemicals regarding fire in the Cochin Refinery.  
The Delhi Cooperative Societies Bill, 1972 passed.  
(By Rajya Sabha : 29.5.72; President's assent : 17. 6. 72).
- 17.4.72 Discussion, raised by Shri H. N. Mukherjee, regarding massive escalation of U.S. bombing of Hanoi.  
Statement by the Minister of Agriculture regarding price policy for wheat for 1972-73 marketing season.
- 21.4.72 Shri Ghanshyambhai Oza, an elected member from Rajkot, resigned his seat in Lok Sabha from 18.4.72.
- 24.4.72 Shri Siddhartha Shankar Ray, an elected member from Raniganj Constituency, resigned his seat in Lok Sabha from 21.4.72.
- 26.4.72 Statement by the Minister of State for Agriculture regarding arrangements for development of deep-sea fishing in collaboration with the Soviet Union.
- 27.4.72 Statement by the Minister of Agriculture regarding ceiling on agricultural holdings.
- 2.5.72 Motion, moved by Shri Raj Bahadur, regarding suspension of Shri Hukam Chand Kachwai from the service of the House for three days, adopted.
- 3.5.72 Motion, moved by Shri Era Sezhiyan, regarding the immediate termination of orders of the House for suspension of Shri Hukam Chand Kachwai, adopted.

- 5.5.72 Statement by the Minister of Labour and Rehabilitation regarding the reported firing at Ambernath Steel Factory on 25.4.1972.
- 9.5.72 Statement by the Minister of Agriculture regarding the reported suicide by Dr. V.H. Shah, a scientist of the Indian Agricultural Research Institute, New Delhi.
- 10.5.72 Statement by the Minister of External Affairs regarding developments in Vietnam.
- 12.5.72 Statement by the Minister of Defence regarding certain cease-fire violations by Pakistan in Jammu and Kashmir.
- 16.5.72 Statements by the Minister of Health and Family  
31.7.72 Planning regarding the alleged manhandling etc., of a member of Lok Sabha in the Willingdon Hospital.
- 17.5.72 Statement by the Minister of State for Agriculture regarding drought conditions in West Bengal, Bihar, Orissa, Rajasthan, etc.
- 18.5.72 The Finance Bill, 1972 passed.  
(By Rajya Sabha : 23.5.72; President's assent : 28.5.72).
- 19.5.72 Resolution, moved by Shri H.N. Mukherjee on 5.5.72, regarding the nationalisation of seventy-five leading industrial houses, negatived.
- 22.5.72 The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 29.5.72; President's assent : 9.6.72).  
The General Insurance (Emergency Provisions) Amendment Bill, 1972 passed.  
(By Rajya Sabha : 29.5.72; President's assent : 9.6.72).  
The National Service Bill, 1972 passed.  
(By Rajya Sabha : 29.5.72; President's assent : 9.6.72).
- 24.5.72 Discussion, raised by Shri Kartik Oraon, regarding reported sale of Adivasi girls from Orissa.



26.5.72 The Industrial Disputes (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 6.4.72. Amendment made by Lok Sabha on 26.5.72 considered and agreed to by Rajya Sabha on 30.5.72; President's assent : 14.6.72).

Discussion, raised by Shri C.K. Chandrappan, regarding steep fall in the prices of agricultural commodities like coconuts, arecanut, ginger and pepper in Kerala, etc.

29.5.72 The Constitution (Twenty-eighth Amendment) Bill, 1972\* passed.

(By Rajya Sabha : 31.5.72; President's assent : 27.8.72)

✓ The Constitution (Twenty-ninth Amendment) Bill, 1972† passed.

(By Rajya Sabha : 31.5.72; President's assent : 9.6.72).

30.5.72 The Taxation Laws (Extension to Jammu and Kashmir) Bill, 1972 passed.

(By Rajya Sabha : 31.5.72; President's assent : 6.6.72).

31.7.72 Statement by the Minister of Health and Family Planning regarding the incident that occurred in the Willingdon Hospital on the 16th May, 1972 relating to a member of Lok Sabha.

Statement by Shri K. Hanumanthaiya in explanation of his resignation from the office of Minister.

Statement by the Minister of External Affairs regarding the Agreement on Bilateral Relations between India and Pakistan signed on the 2nd July, 1972 at Simla.

---

\*The Bill was introduced in Lok Sabha as the Constitution (Thirty-first Amendment) Bill, 1972. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

†The Bill was introduced in Lok Sabha as the Constitution (Thirty-second Amendment) Bill, 1972. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

1.6.72 The Aligarh Muslim University (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 12.6.72; President's assent : 15.6.72).

The Criminal Law (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 3.6.72; President's assent : 14.6.72).

1.8.72 Statement by the Minister of Agriculture regarding the drought conditions in the country.

3.8.72 The Payment of Gratuity Bill, 1971 passed.  
(By Rajya Sabha : 7.8.72; President's assent : 21.8.72).

Discussion, raised by Shri Jyotirmoy Bosu, on the drought situation in various parts of the country.

4.8.72 The Coking Coal Mines (Nationalisation) Bill, 1972 passed.  
(By Rajya Sabha : 9.8.72; President's assent : 17.8.72).

9.8.72 The Diplomatic Relations (Vienna Convention) Bill, 1971 passed.  
(By Rajya Sabha : 14.8.72; President's assent : 29.8.72).

Statement by the Minister of State for Agriculture regarding sugar situation.

Motion regarding contempt of the House, moved by Shri Raj Bahadur, against Siphai Rai and Ram Janam Singh who shouted and threw leaflets on the floor of the House from the Visitors' Gallery and sentencing them to simple imprisonment till 5 p. m. on 10.8.72, adopted.

10.8.72 Statement by the Minister of State for Home Affairs regarding the attempt on the life of the Chief Minister of Nagaland.

11.8.72 Statement by the Deputy Minister for External Affairs regarding the Asians in Uganda.

Statement by the Minister of State for Home Affairs regarding the criticality of the first unit of the Rajasthan Atomic Project located at Rawatbhata.

- 16.8.72 **Statement by the Minister of Tourism and Civil Aviation regarding the crash of Indian Airlines Fokker Friendship Aircraft on the night of the 11th August, 1972.**
- 17.8.72 **The Constitution (Thirtieth Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 22.8.72; President's assent : 22.2.73).
- The Income-tax (Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 21.8.72; President's assent : 26.8.72).
- The Public Debt (Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 21.8.72; President's assent : 29.8.72).
- 18.8.72 **The Taxation Laws (Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 23.8.72; President's assent : 31.8.72).
- The Punjab New Capital (Periphery) Control (Chandigarh Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 23.8.72; President's assent : 3.9.72).
- 21.8.72 **Statement by the Minister of Agriculture regarding the submission of four Interim Reports by the National Commission on Agriculture.**
- The Wild Life (Protection) Bill, 1972 passed.**  
 (By Rajya Sabha : 26.8.72; President's assent : 9.9.72).
- The Victoria Memorial (Amendment) Bill, 1972 passed.**  
 (By Rajya Sabha : 14.8.72; President's assent : 25.8.72).
- 22.8.72 **The Indian Iron and Steel Company (Taking Over of Management) Bill, 1972 passed.**  
 (By Rajya Sabha : 26.8.72; President's assent : 3.9.72).
- 25.8.72 **The Antiquities and Art Treasures Bill, 1972 passed.**  
 (By Rajya Sabha : 29.8.72; President's assent : 9.9.72).

- 26.8.72 The Mines and Minerals (Regulation and Development) Amendment Bill, 1972 passed.  
(By Rajya, Sabha : 30.8.72; President's assent : 12.9.72).
- ✓ The Rulers of Indian States (Abolition of Privileges) Bill, 1972 passed.  
(By Rajya Sabha : 29.8.72; President's assent : 9.9.72).
- 28.8.72 The General Insurance Business (Nationalisation) Bill, 1972 passed.  
(By Rajya Sabha : 2.9.72; President's assent : 20 9.72)
- 29.8.72 Statement by the Minister of Agriculture regarding sugarcane policy.
- 30.8.72 Statement by the Minister of External Affairs regarding the meeting of the representatives of India and Pakistan held in New Delhi between the 25th and 29th August, 1972.
- The Indian Copper Corporation (Acquisition of Undertaking) Bill, 1972 passed.  
(By Rajya Sabha : 4.9.72; President's assent : 21.9.72).
- 1.9.72 The Delhi University (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 28.8.72; President's assent : 3.9.72).
- Statement by the Minister of State for Home Affairs regarding declaration of the Naga National Council and certain other associations as unlawful associations.
- 2.9.72 Statement by the Minister of Agriculture on the drought conditions in the country.
- The Former Secretary of State Service Officers (Conditions of Service) Bill, 1972 passed.  
(By Rajya Sabha : 4.9.72; President's assent : 21.9.72).
- 3.9.72 Statement by the Minister of External Affairs regarding Asians in Uganda.
- 13.11.72 Statement by the Minister of Finance on the price situation.

The Central Sales Tax (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 21.11.72; President's assent : 30.11.72).

The Khadi and Other Handloom Industries Development (Additional Excise Duty on Cloth) Amendment Bill, 1972 passed.

(By Rajya Sabha : 21.11.72; President's assent : 26.11.72)

- 14.11.72 Adjournment motion, moved by Shri S. M. Banerjee, regarding rise in prices with particular reference to levy sugar and vanaspati, negatived.

Statement by the Minister of Agriculture regarding the drought situation in the country.

Statement by the Minister of Agriculture regarding the Agricultural Production Programme.

- 15.11.72 Statement by the Minister of State for Home Affairs regarding the incidents at Kingsway Camp, Delhi on the 14th November, 1972.

- 23.11.72 The Food Corporations (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 6.12.72; President's assent : 15.12.72).

- 27.11.72 Statement by the Prime Minister regarding the Mulki Rules issue.

Statement by the Minister of External Affairs regarding release of POWs.

- 5.12.72 The Payment of Bonus (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 11.12.72; President's assent : 19.12.72).

The Coal Mines Labour Welfare Fund (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 12.12.72; President's assent : 22.12.72).

7.12.72 Statement by the Minister of State for Home Affairs regarding the incidents which took place in the Delhi University on the 6th December, 1972.

12.12.72 Statement by the Minister of Finance regarding dismissal of Shri V. P. Malhotra, former Chief Cashier of the State Bank of India, Parliament Street, New Delhi.

Statement by the Minister of External Affairs regarding the finalisation of the line of control in Jammu and Kashmir.

The Industrial Development Bank of India (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 18.12.72; President's assent : 24.12.72).

13.12.72 The Industrial Finance Corporation (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 18.12.72; President's assent : 24.12.72).

14.12.72 The Delimitation Bill, 1972 passed.

(By Rajya Sabha : 19.12.72; President's assent : 30.12.72).

15.12.72 Statement by the Minister of State for Home Affairs regarding the incidents at villages Sajni and Nonari in Azamgarh, Uttar Pradesh.

The State Financial Corporations (Amendment) Bill, 1972 passed.

(By Rajya Sabha : 20.12.72; President's assent : 30.12.72).

19.12.72 The Sick Textile Undertakings (Taking Over of Management) Bill, 1972 passed.

(By Rajya Sabha : 21.12.72; President's assent : 23.12.72).

21.12.72 Statement by the Deputy Minister of External Affairs regarding expulsion of Shri N. N. Desai, First

Secretary in the High Commission of India in Kampala.

The Mulki Rules Bill, 1972 passed.

(By Rajya Sabha : 23.12.72; President's assent : 30.12.72).

- 22.12.72 Statement by the Minister of Agriculture regarding the take-over of wholesale trade in wheat and rice.

Statement by the Deputy Minister of External Affairs regarding expulsion of Shri N. N. Desai, First Secretary in the High Commission of India in Kampala.  
Statement by the Deputy Minister of External Affairs regarding U.S. bombing in Vietnam.

### 1973

- 19.2.73 President's Address to both Houses of Parliament assembled together.
- 20.2.73 Statement by the Minister of Agriculture regarding the drought situation in the country.  
Railway Budget (1973-74) presented.
- 21.2.73 Discussion on the Motion of Thanks on the  
22.2.73 President's Address.  
23.2.73  
26.2.73  
27.2.73
- 22.2.73 Motion, moved by Shri K. Raghu Ramaiah, regarding suspension of Shri Jyotirmoy Bosu from the service of the House for two days, adopted.  
Motion, moved by Shri Era Sezhiyan, regarding termination of the suspension of Shri Jyotirmoy Bosu from the service of the House forthwith, adopted.
- 26.2.73 Statement by the Minister of Agriculture regarding take-over of wholesale trade in wheat.
- 28.2.73 General Budget(1973-74) presented.

- 1.3.73 Resolution, moved by Shri K. C. Pant on 28.2.73, seeking approval of the Proclamation issued by the President on the 18th January, 1973 in relation to the State of Andhra Pradesh, adopted.
- 2.3.73 Resolution, moved by Shri A.K. Gopalan on 8.12.72, regarding land reforms, adopted.
- 5.3.73 Discussion on the motion, moved by Shri Jyotirmoy  
6.3.73 Bosu, to express distress at the increasing prices of foodstuffs and other essential commodities, negatived.
- 13.3.73 Statement by the Minister of Agriculture regarding submission of Interim Report by the National Commission on Agriculture.
- 15.3.73 The Andhra Pradesh Budget (1973-74) presented.
- 16.3.73 The Coal Mines (Taking Over of Management) Bill, 1973 passed.  
(By Rajya Sabha : 26.3.73. Amendments made by Rajya Sabha considered and agreed to by Lok Sabha on 28.3.73. ; President's assent : 31.3.73).
- 20.3.73 The Orissa Budget (1973-74) presented.
- 21.3.73 Statement by the Minister of Labour and Rehabilitation regarding strike by the newspaper employees on the 20th March, 1973.
- 26.3.73 Resolution, moved by Shri K.C. Pant on 22.3.73, seeking approval of the Proclamation issued by the President on the 3rd March, 1973 in relation to the State of Orissa, adopted.
- The Andhra Pradesh State Legislature (Delegation of Powers) Bill, 1973 passed.  
(By Rajya Sabha : 22.3.73 President's assent : 29.3.73).



- 27.3.73 The Delhi School Education Bill, 1972 passed.  
(By Rajya Sabha : 30.3.73 ; President's assent : 9.4.73).
- 29.3.73 The Manipur Budget (1973-74) presented.
- 30.3.73 Statement by the Minister of Health and Family Planning regarding the threatened strike by the interns, house-surgeons, registrars and postgraduate students in Delhi hospitals from the midnight of the 31st March, 1973.
- 2.4.73 Discussion on the adjournment motion, moved by Shri Jyotirmoy Bosu, regarding statement by the Attorney-General before the Supreme Court on 30.3.73 about amending the MISA.
- 5.4.73 Statement by the Minister of Steel and Mines regarding certain incidents at Bhilai on 2.4.73.
- 9.4.73 Statement by the Minister of State for External Affairs regarding situation in Sikkim.
- 2.5.73 Discussion, raised by Shri Madhu Limaye, on the situation arising out of the appointment of the Chief Justice of India and consequent resignations by three judges of the Supreme Court, etc.
- 4.5.73
- 3.5.73 The Finance Bill, 1973 passed.  
(By Rajya Sabha: 8.5.73; President's assent : 11.5.73).
- 7.5.73 The Orissa State Legislature (Delegation of Powers) Bill, 1973 passed.  
(By Rajya Sabha : 29.3.73; President's assent : 10.5.73).
- 8.5.73 / The Constitution (Thirty-first Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 15.5.73 ; President's assent : 17.10.73).
- 9.5.73 The North Eastern Hill University Bill, 1973 passed.  
(By Rajya Sabha : 15.5.73; President's assent : 26.5.73)

- 14.5.73 Resolution, moved by Shri K.C. Pant, seeking approval of the Proclamation issued by the President on the 28th March, 1973 in relation to the State of Manipur, adopted.

The Manipur State Legislature (Delegation of Powers) Bill, 1973 passed

(By Rajya Sabha : 8.5.73; President's assent : 19.5.73).

The Coal Mines (Nationalisation) Bill, 1973 passed.

(By Rajya Sabha : 18.5.73; President's assent : 30.5.73).

- 15.5.73 Question of Privilege, raised by Sarvashri Birender Singh Rao and Madhu Limaye, regarding the arrest of Shri Jambawant Dhote referred to the Committee of Privileges.

- 16.5.73 Question of Privilege against the concerned railway staff and the railway police for the alleged mal-treatment and obstruction caused to Shri Lalji Bhai, M.P., at Ajmer railway station on the 23rd March, 1973 when he was coming to attend the session of Lok Sabha, referred to the Committee of Privileges.

Statement by the Minister of Agriculture regarding Report of the Sugar Enquiry Committee.

Discussion on the motion, moved by Shri Shyamnandan Mishra, regarding violation of the provisions of and orders made under the Indian Works of Defence Act, 1903 negatived.

- 23.7.73 Discussion on the adjournment motion, moved by Shri Indrajit Gupta, regarding failure to control the abnormal rise in prices of essential commodities and to supply adequate quantity of foodgrains to the people at reasonable prices, negatived.

Motion regarding contempt of the House by one Tanaji Kamble who threw some leaflets from the Visitors' Gallery on the floor of the House and sentencing him to simple imprisonment till 5 P.M. on the 26th July, 1973 adopted.

- 30.7.73 The Mysore State (Alteration of Name) Bill, 1972 passed.  
(By Rajya Sabha : 8.8.73; President's assent : 21.8.73).
- The Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Bill, 1972 passed.  
(By Rajya Sabha : 8.8.73; President's assent : 26.8.73).
- 1.8.73 Question of Privilege, raised by Shri Phool Chand Verma, regarding alleged assault on him on the 13th April, 1973 by the police when he was staging a demonstration, referred to the Committee of Privileges.
- Statement by Minister of State for Home Affairs regarding the demonstration, outside the Old Secretariat building, Delhi on 27.7.1973.
- 2.8.73 Statement by the Minister of State for External Affairs regarding the talks in Rawalpindi on Indo-Bangladesh Joint Declaration.
- Statement by the Minister of Agriculture regarding drought conditions in Eastern U.P. and Bihar.
- 3.8.73 Statement by the Minister of Railways on the strike situation in Railways.
- 6.8.73 The Customs, Gold (Control) and Central Excises and Salt (Amendment) Bill, 1972 passed.  
(By Rajya Sabha : 13.8.73; President's assent : 1.9.73).
- 8.8.73 Statement by the Deputy Minister of Irrigation and Power regarding flood situation in Uttar Pradesh.
- 9.8.73 Resolution, moved by Shri Umashankar Dikshit on 7.8.73, seeking approval of the Proclamation issued by the President on the 13th June, 1973 in relation to the State of Uttar Pradesh, adopted.
- 13.8.73 Statement by the Minister of Railways regarding calling off of the strike by the loco running staff.

- 16.8.73 The Employees' Provident Funds and Family Pension Fund (Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 23.8.73; President's assent : 6.9.73).

Discussion, raised by Shri Madhu Limaye, on the Report of the Third Central Pay Commission.

- 17.8.73 Resolution, moved by Shri K. C. Pant on 16.8.73, seeking approval of the continuance in force of the Proclamation dated the 18th January, 1973 in respect of Andhra Pradesh, for a further period of six months with effect from the 1st September, 1973 adopted.

- 20.8.73 The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1973 passed.  
(By Rajya Sabha : 8.8.73 ; President's assent : 22.8.73).

Resolution, moved by Shri K.C. Pant, seeking approval of the continuance in force of the Proclamation dated the 28th March, 1973 in respect of Manipur for a further period of six months with effect from the 14th November, 1973 adopted.

- 22.8.73 Resolution, moved by Shri K.C. Pant on 20.8.73, seeking approval of the continuance in force of the Proclamation dated the 3rd March, 1973 in respect of Orissa for a further period of six months with effect from the 26th September, 1973, adopted.

- 23.8.73 Discussion, raised by Shri Jyotirmoy Bosu, on the reported atrocities on Harijans in various parts of the country.

- 27.8.73 The Foreign Exchange Regulation Bill, 1972 passed.  
(By Rajya Sabha : 3.9.73; President's assent : 19.9.73).

- 28.8.73 Question of Privilege, raised by Shri R.R. Sharma, against the Hind Publishing House, Allahabad, relating to its new publication entitled "The New Code of Criminal Procedure, 1973", referred to the Committee of Privileges.

Statement by the Minister of Petroleum and Chemicals regarding increase in the prices of certain petroleum products.

Discussion, raised by Shri P. K. Deo, regarding the flood situation in the country.

- 29.8.73 The Payment of Bonus (Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 16.8.73; President's assent : 1.9.73).

Statement by the Minister of External Affairs regarding the talks held in New Delhi from 18.8.73 to 28.8.73 between India and Pakistan.

- 30.8.73 Statement by the Minister of Finance regarding decisions of Government on the recommendations of the Third Central Pay Commission.

- 31.8.73 Statement by the Minister of State for Agriculture regarding the reported food riots in Indore and Bhopal.

- 31.8.73 Discussion on the motion, moved by Shri D.P. Dhar,  
4.9.73 regarding 'Approach' to the Fifth Plan, 1974-79.  
5.9.73

- 3.9.73 Statement by the Minister of Agriculture regarding takeover of wholesale trade in rice.

- 4.9.73 The Coking and Non-coking Coal Mines (Nationalisation) Amendment Bill, 1973 passed.  
(By Rajya Sabha : 20.8.73; President's assent : 6.9.73).

- 5.9.73 Statement by the Minister of Finance on the question of grant of additional dearness allowance to the Central Government employees.

Statement by the Minister of Health and Family Planning regarding doctors' strike.

- 12.11.73 On behalf of the House, the Prime Minister congratulated Dr. G.S. Dhillon, Speaker and Shri S.L. Shakhder, Secretary Lok Sabha on their election as the President of the Inter-Parliamentary Council and the Pre-

sident of the Association of Secretaries-General of Parliaments, respectively.

Statement by the Minister of State for Petroleum and Chemicals regarding the price and supply position of crude oil.

Statement by the Minister of State for Agriculture regarding the food and agricultural situation in India.

Discussion on the adjournment motion, moved by Shri S.M. Banerjee, regarding the abnormal rise in the prices of essential commodities, etc.

14.11.73 The Foreign Awards (Recognition and Enforcement) Amendment Bill, 1973 passed.

(By Rajya Sabha : 16.8.73; President's assent : 26.11.73).

16.11.73 Statement by the Minister of Education, Social Welfare and Culture regarding theft of silver coins from the National Museum, New Delhi.

19.11.73 The Homocopathy Central Council Bill, 1973 passed. (By Rajya Sabha : 23.7.73. Amendment made by Lok Sabha on 19.11.73 considered and agreed to by Rajya Sabha on 26.11.73; President's assent : 19.12.73).

The Code of Civil Procedure (Amendment) Bill, 1973 passed.

(By Rajya Sabha : 12.11.73; President's assent : 29.11.73).

21.11.73 Discussion on the Motion of No-Confidence in the  
22.11.73 Council of Ministers, moved by Shri Jyotirmoy Bosu, negatived.

26.11.73 Statement by the Minister of Tourism and Civil Aviation regarding lock-out in Indian Airlines.

27.11.73 The Press Council (Amendment) Bill, 1973 passed.

(By Rajya Sabha : 3.12.73; President's assent : 14.12.73).

- 3.12.73 The Maternity Benefit (Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 12.11.73; President's assent : 11.12.73).
- 4.12.73 The Industries (Development and Regulation) Amendment Bill, 1973 passed.  
(By Rajya Sabha: 30.8.73. Amendment made by Lok Sabha on 4.12.73 considered and agreed to by Rajya Sabha on 12.12.73; President's assent: 28.12.73).
- 5.12.73 The Payment of Bonus (Second Amendment) Bill, 1973 passed.  
(By Rajya Sabha: 21.11.73 ; President's assent : 14.12.73).
- 6.12.73 The Burn Company and Indian Standard Wagon Company (Taking Over of Management) Bill, 1973 passed.  
(By Rajya Sabha : 10.12.73; President's assent : 17.12.73).
- The Alcock Ashdown Company (Acquisition of Undertakings) Bill, 1973 passed.  
(By Rajya Sabha 11.12.73; President's assent 14.12.73).
- 7.12.73 Discussion, raised by Shri Era Sezhiyan, on the text of the historical documents buried with the Time Capsule at the Red Fort on 15.8.73.
- 10.12.73 Statement by the Minister of State for External Affairs regarding establishment of diplomatic relations with the two Koreas.
- 12.12.73 Statement by the Minister of Law, Justice and Company Affairs regarding alleged violation of the Constitution by the Governor of Uttar Pradesh for not summoning the Legislative Assembly within six months.
- The Code of Criminal Procedure Bill, 1973 passed.  
(By Rajya Sabha: 13.12.72. Amendments made by

Lok Sabha on 12.12.73 considered and agreed to by Rajya Sabha on 18.12.73; President's assent : 25.1.74).

13.12.73 Statement by the Minister of Finance on the disposition of rupee accumulations in India by the U.S. Government.

17.12.73 Statement by the Minister of Railways regarding strike by Loco Running Staff.

Statement by the Minister of Agriculture regarding fixation of ex-factory prices of levy sugar of 1973-74 production.

18.12.73 The Constitution (Thirty-second Amendment) Bill, 1973\* passed.

(By Rajya Sabha : 20.12.73; President's assent : 3.5.74).

The Mulki Rules (Repeal) Bill, 1973 passed.

(By Rajya Sabha : 20.12.73; President's assent : 28.12.73).

19.12.73 The Konkan Passenger Ships (Acquisition) Bill, 1973 passed.

(By Rajya Sabha : 20.12.73; President's assent : 22.12.73).

20.12.73 Discussion on the motion, moved by Sardar Swaran  
21 12.73 Singh, regarding the international situation and the policy of the Government of India in relation thereto.

Statement by the Minister of Tourism and Civil Aviation regarding crash of Lufthansa Boeing-707 aircraft at Palam airport on the 20th December, 1973.

21.12.73 The Income-tax (Amendment) Bill, 1973 passed.

(By Rajya Sabha : 24.12.73; President's assent : 25.12.73).

---

\*The Bill was introduced in Lok Sabha as the Constitution (Thirty-third Amendment) Bill, 1973. The Short Title of the Bill was changed by Lok Sabha through amendment to Clause 1.



The Delhi Urban Art Commission Bill, 1973 passed.

(By Rajya Sabha: 24.12.73; President's assent : 1.1.74).

Motion, moved by Shri K. Raghu Ramaiah, resolving that the persons calling themselves Shyam Charan and Ram Murti Pandey who shouted from the Visitors' Gallery and attempted to throw some leaflets from there on the floor of the House had committed a grave offence and were guilty of the contempt of the House and sentencing them to imprisonment till 6 p.m. on 22.12.73, adopted.

- 22.12.73 Statement by the Minister of State for Agriculture regarding food crisis in West Bengal.

Statement by the Minister of Railways regarding the strike by the Loco Running Staff of the Railways.

Question of Privilege, raised by Shri Krishna Chandra Halder, regarding non-intimation to the Speaker about his alleged arrest at Burdwan on 14.11.73, referred to the Committee of Privileges.

### 1974

- 18.2.74 President's Address to both Houses of Parliament assembled together.
- 19.2.74 Statement by the Minister of Health and Family Planning regarding strike by Junior Doctors of Delhi.
- 21.2.74 The Presidential and Vice-Presidential Elections (Amendment) Bill, 1974 passed.  
(By Rajya Sabha: 21.3.74; President's assent : 23.3.74).
- The Water (Prevention and Control of Pollution) Bill, 1974 passed.  
(By Rajya Sabha : 4.3.74; President's assent : 23.3.74).
- 22.2.74 Statement by the Minister of External Affairs regarding the Fourth Meeting of the Indo-Iran Joint Commission.

- 25.2.74 Discussion on the Motion of Thanks on the President's  
26.2.74 Address.  
27.2.74  
28.2.74  
1.3.74
- 27.2.74 Railway Budget (1974-75) presented.
- 28.2.74 General Budget (1974-75) presented.
- 4.3.74 Statement by the Minister of State for Petroleum and  
Chemicals regarding increase in the prices of petroleum  
products.
- 5.3.74 Shri H.N. Bahuguna, an elected Member from  
Allahabad constituency, resigned his seat in Lok  
Sabha with effect from the 4th March, 1974.  
The ESSO (Acquisition of Undertakings in India)  
Bill, 1974 passed.  
(By Rajya Sabha : 12.3.74; President's assent : 13.3.74).
- 6.3.74 Statement by the Minister of Agriculture regarding  
the removal of restrictions on the movement of coarse  
grains.
- 11.3.74 Resolution, moved by Shri Ram Niwas Mirdha,  
seeking approval of the Proclamation dated the 9th  
February, 1974 in relation to the State of Gujarat,  
adopted.
- 13.3.74 Statement by the Minister of State for Home Affairs  
regarding the arrest of students outside Parliament  
House on the 11th March, 1974.
- 14.3.74 Discussion, raised by Shri Jyotirmoy Bosu on 22.12.73,  
on the expansion of the Coca Cola Export Corpora-  
tion's activities in India and the facilities extended to  
it by the Government.
- 18.3.74 Statement by the Minister of Health and Family  
Planning regarding Junior Doctors' strike in Delhi  
hospitals.
- Gujarat Budget (1974-75) presented.

- 20.3.74 Statement by the Minister of Home Affairs regarding the situation in Bihar.
- 21.3.74 Discussion raised by Shri Jyotirmoy Bosu on the Bihar situation.
- 25.3.74 The Economic Offences (Inapplicability of Limitation) Bill 1974 passed.  
(By Rajya Sabha: 20.3.74; President's assent : 23.3.74).
- 26.3.74 The Gujarat State Legislature (Delegation of Powers) Bill, 1974 passed.  
(By Rajya Sabha: 19.3.74; President's assent : 27.3.74).
- 28.3.74 Statement by the Minister of State for Home Affairs regarding the dissolution of the Legislative Assembly of the Union Territory of Pondicherry.
- Statement by the Minister of Agriculture regarding the procurement and pricing policy of wheat for the 1974-75 season.
- 29.3.74 Statement by the Minister of Finance regarding the Government's decisions on the recommendation of the Third Pay Commission in respect of Class I officers.
- 2.4.74 Statement by the Minister of Health and Family Planning regarding Junior Doctors' strike.
- 3.4.74 Statement by the Minister of Law, Justice and Company Affairs regarding President's order issued on 29.3.74 in regard to the authorisation of expenditure out of the Consolidated Fund of the Union territory of Pondicherry.
- Discussion, raised by Shri Balakrishna Venkanna Naik, regarding the procurement and pricing policy of wheat for the 1974-75 season.
- 8.4.74 Statement by the Minister of Health and Family Planning regarding calling off of the strike by the Delhi Junior Doctors.

10.4.74 Statement by the Minister of External Affairs regarding the Bangladesh-India-Pakistan Agreement, signed in New Delhi on 9.4.1974.

11.4.74 Pondicherry Budget (1974-75) presented.

Motion, moved by Shri K. Raghu Ramaiah, regarding contempt of the House by one Ratan Chandra Gupta, who shouted slogans from the Visitors' Gallery and sentencing him to rigorous imprisonment till 6 p.m. on 10.5.74, adopted.

16.4.74 Statement by the Prime Minister regarding the reported statement by Mr. Hubert Humphrey, former U.S. Vice-President, that the Prime Minister, in her private talk with him, favoured the presence of American troops in Vietnam.

17.4.74 Statement by the Minister of Home Affairs regarding the situation in Bihar and Gujarat.

19.4.74 Discussion, raised by Shri S. M. Banerjee, regarding the situation in Bihar.

22.4.74 Statement by the Minister of Agriculture regarding the submission of three more Interim Reports by the National Commission on Agriculture.

29.4.74 Statement by the Minister of Law, Justice and Company Affairs regarding the Presidential Election, 1974.

2.5.74 Statement by the Minister of Finance on the constitutional position regarding the Supplementary Demands for Grants in respect of the Union territory of Pondicherry for 1973-74.

Statement by the Minister of Law, Justice and Company Affairs regarding ownership of land below the sea within the territorial waters of the country.

Statement by the Minister of Railways regarding the threatened railway strike.

Discussion on the adjournment motion, moved by Shri Jyotirmoy Bosu, regarding the indiscriminate arrests of leaders of Railway workers, negatived.

4.5.74 The Finance Bill, 1974 passed.  
(By Rajya Sabha : 9.5.74; President's assent : 11.5.74).

7.5.74 Discussion on the adjournment motion, moved by Shri Atal Bihari Vajpayee, regarding failure to avert riot in Sadar Bazar area in Delhi resulting in deaths and large scale destruction of property, negatived.

8.5.74 The Constitution (Thirty-third Amendment) Bill, 1974\* passed.  
(By Rajya Sabha : 14.5.74; President's assent : 19.5.74).

9.5.74 Question of Privilege, raised by Shri Atal Bihari Vajpayee, against Shri Jagjit Singh, Chairman of New Friends Cooperative House Building Society, Delhi, regarding a letter purported to have been written by him to the Lt. Governor of Delhi on the 7th May, 1974 allegedly casting aspersions on Parliament, referred to the Committee of Privileges.

Discussion on the Motion of No-Confidence in the Council of Ministers, moved by Shri Jyotirmoy Bosu, negatived.

10.5.74 Question of Privilege, raised by Shri Gadadhar Saha, regarding his detention at Nalhati Police Station on the 3rd May, 1974 referred to the Committee of Privileges.

22.7.74 Statement by the Prime Minister on the underground nuclear explosion experiment.

Statement by the Minister of External Affairs regarding the Agreement between India and Bangladesh concerning the demarcation of the land boundaries between the two countries.

---

\* The Bill was introduced in Lok Sabha as the Constitution (Thirty-fifth Amendment) Bill, 1974. The Short Title of the Bill was changed by Lok Sabha through amendment to Clause 1.

The Coal Mines (Conservation and Development) Bill, 1974 passed.

(By Rajya Sabha : 13.8.74; President's assent : 26.8.74).

- 23.7.74 Statement by the Minister of External Affairs on the Agreement between India and Sri Lanka on the boundary in historic waters between the two countries and related matters.
- 23.7.74 Discussion on the Motion of No-Confidence in the  
24.7.74 Council of Ministers, moved by Shri Jyotirmoy  
25.7.74 Bosu, negatived.
- 25.7.74 Question of Privilege raised by Shri Jyotirmoy Bosu, against the Chairman, Central Board of Excise and Customs regarding his reported reference at the Customs and Central Excise Advisory Council to raising of rates of indirect taxes referred to the Committee of Privileges.
- 26.7.74 Motion, moved by Shri K. Raghu Ramajiah, regarding contempt of the House by one Bipalab Basu, who attempted to enter the Visitors' Gallery with a dagger hidden on his person, and sentencing him to rigorous imprisonment till 6 p.m. on 26.8.74, adopted.
- 1.8.74 The Direct Taxes (Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 12.8.74; President's assent : 18.8.74).
- 2.8.74 Statement by the Minister of Finance regarding the reported refusal by banks in Lucknow, Kanpur and Allahabad to accept 100 rupee currency notes.
- 5.8.74 Statement by the Minister of Home Affairs regarding alleged shoot-at-sight orders at Gaya.  
The Companies (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 22.8.74; President's assent : 10.9.74).
- Statement by the Minister of Irrigation and Power regarding flooding of galleries in Left Bank Power House at Bhakra.

- 7.8.74 The University of Hyderabad Bill, 1974 passed.  
(By Rajya Sabha : 19.8.74; President's assent : 3.9.74).
- 8.8.74 Discussion, raised by Shri Samar Guha, regarding the atomic explosion conducted by the Atomic Energy Commission.
- 14.8.74 Statement by the Minister of External Affairs on the Agreement between the Governments of India and Indonesia relating to the delimitation of the Continental Shelf boundary between the two countries.
- Discussion, raised by Shri Madhu Limaye, on the Report of the Banking Commission.\*
- Discussion, raised by Shri Prasannbhai Mehta, on the working of the nationalised banks.\*
- 20.8.74 Statement by the Minister of Railways regarding his meeting with the President of India and discussion with him about the post-strike situation.
- The Finance (No. 2) Bill, 1974 passed.  
(By Rajya Sabha : 26.8.74; President's assent : 31.8.74).
- 21.8.74 The Companies (Temporary Restrictions on Dividends) Bill, 1974 passed.  
(By Rajya Sabha : 27.8.74; President's assent : 31.8.74).
- Shri Fakhruddin Ali Ahmed, an elected member from BARPETA constituency of Assam, resigned his seat in Lok Sabha with effect from 21.8.74.
- 24.8.74 Discussion, raised by Shri Dinesh Chandra Goswami, regarding the flood and drought situation in the country.
- 26.8.74 The Essential Commodities (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 29.7.74; President's assent : 29.8.74).

---

\*Discussed together.

- The Constitution (Thirty-fourth Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 28.8.74; President's assent : 7.9.74).
- 27.8.74 The Additional Emoluments (Compulsory Deposit) Bill, 1974 passed.  
(By Rajya Sabha : 31.8.74; President's assent : 1.9.74).
- The Compulsory Deposit Scheme (Income-tax Payers) Bill, 1974 passed.  
(By Rajya Sabha : 31.8.74; President's assent : 1.9.74).
- 28.8.74 The Industries (Development and Regulation) Amendment Bill, 1974 passed.  
(By Rajya Sabha : 5.8.74; President's assent : 31.8.74).
- The Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill, 1974 passed.  
(By Rajya Sabha : 8.8.74; President's assent : 31.8.74).
- 29.8.74 The Press Council (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 7.8.74; President's assent : 31.8.74).
- 30.8.74 Question of Privilege regarding handcuffing of Shri Ishwar Chaudhry, M.P. on 5.8.74 referred to the Committee of Privileges.
- The Indian Iron and Steel Company (Taking Over of Management) Amendment Bill, 1974 passed.  
(By Rajya Sabha : 8.8.74; President's assent : 31.8.74).
- Resolution, moved by Shri Gadadhar Saha on 2.8.74, regarding creation of job opportunities, fixation and effective implementation of minimum wage rate, supply of food and essential commodities at reasonable rates and effective land reforms to improve the conditions of agricultural labour, adopted.
- 31.8.74 Statement by the Deputy Minister of Home Affairs regarding the C.R.P. firing at Cooch-Bihar.
- 2.9.74 Statement by the Minister of Law, Justice and Company Affairs regarding ownership of land below the sea within territorial waters of the country.



- 3.9.74 Discussion on the adjournment motion, moved by Shri Atal Bihari Vajpayee, regarding Government's failure to provide to Bihar 35,000 tonnes of foodgrains as promised, resulting in acute famine conditions in the State, particularly in flood affected areas, etc.
- 4.9.74 The Constitution (Thirty-fifth Amendment) Bill, 1974\* passed.  
(By Rajya Sabha : 7.9.74; President's assent : 22.2.75).
- 6.9.74 Statement by the Minister of State for Agriculture regarding unprecedented price-rise and scarcity of foodgrains and other essential commodities.
- The Oil Industry (Development) Bill, 1974 passed.  
(By Rajya Sabha : 9.9.74; President's assent : 26.9.74).
- W Motion, moved by Shri K. Raghu Ramaiah, regarding contempt of the House by one Amrit Lal Sharma who threw some leaflets from the Visitors' Gallery on the floor of the House and sentencing him to rigorous imprisonment till 6 p.m. on 9.9.74, adopted.
- 7.9.74 Resolution, moved by Shri Ram Niwas Mirdha on 6.9.74, seeking approval of the continuance in force of the Proclamation dated 9.2.74 in respect of Gujarat for a further period of six months with effect from 11.9.74, adopted.
- Statement by the Minister of Health and Family Planning regarding the World Population Conference held in Bucharest.
- The Interest-tax Bill, 1974 passed.  
(By Rajya Sabha : 10.9.74; President's assent : 23.9.74).
- 9.9.74 Statement by the Minister of Home Affairs regarding continuance in force of the Proclamation of Emergency.

---

\* The Bill was introduced in Lok Sabha as the Constitution (Thirty-sixth Amendment) Bill, 1974. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

- Motion, moved by Shri Atal Bihari Vajpayee, regarding constitution of a parliamentary committee to examine the entire matter relating to the representation made to the Ministry of Commerce over the alleged signatures of 21 members of Lok Sabha, the revelation made by the Minister that most of these signatures were forged and the actual allotment of licences to parties mentioned in the representation, negatived.
- 11.11.74 Discussion on adjournment motion, moved by Shri Shyamnandan Mishra, regarding the alleged failure of the Government to prevent the assault by the Central Police, the C.R.P. and the B.S.F., on peaceful satyagrahis including the Sarvodaya leader Shri Jayaprakash Narain on the 4th November, 1974 at Patna, negatived.
- 12.11.74 The Indian Works of Defence (Amendment) Bill, 1973 passed.  
(By Rajya Sabha : 29.11.73; Amendments made by Lok Sabha on 12.11.74 considered and agreed to by Rajya Sabha on 27.11.74; President's assent: 12.12.74).
- 18.11.74 The Reserve Bank of India (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 19.2.74; Amendments made by Lok Sabha on 18.11.74 considered and agreed to by Rajya Sabha on 27.11.74; President's assent : 13.12.74).
- 19.11.74 Discussion on the adjournment motion, moved by Shri Samar Guha, regarding the alleged failure of the Government to effectively deal with the famine conditions prevailing in West Bengal, Assam, Orissa, Bihar, Eastern U.P. and other parts of the country and to arrange for adequate relief measures resulting in many thousand cases of starvation deaths, negatived.
- 21.11.74 Statement by the Minister of Home Affairs on the question of privilege regarding the import licence case.

- 25.11.74 **Statement** by the Minister of Law, Justice and Company Affairs on the question of privilege regarding the import licence case.
- 26.11.74 **Statement** by the Minister of Commerce on the question of privilege regarding the import licence case.
- Motion**, moved by Shri K. Raghu Ramaiah, regarding contempt of the House by one Satenderjeet Singh, who attempted to enter the Visitors' Gallery with explosives and a dagger hidden on his person, and sentencing him to rigorous imprisonment till 6 p.m. on 20.12.74, adopted.
- 3.12.74 **Statement** by the Minister of Petroleum and Chemicals regarding ONGC's Off-shore Drilling Platform, Sagar Samrat.
- 4.12.74 **Statement** by the Minister of Commerce regarding jute prices.
- 5.12.74 **Discussion** on the motion, moved by Shri Atal Bihari Vajpayee on 2.12.74, disapproving the Presidential Order issued on 16.11.74 under clause (1) of article 359 of the Constitution suspending citizens' right to move any court with respect to orders of detention under the Maintenance of Internal Security Act, 1971 for the enforcement of the rights conferred by article 14, article 21 and clauses (4), (5), (6) and (7) of article 22 and also suspending all proceedings pending in any court for the enforcement of the aforesaid rights with respect to orders of detention under the Maintenance of Internal Security Act, **negatived**.
- 6.12.74 **The Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974 passed.**  
(By Rajya Sabha : 11.12.74; President's assent : 13.12.74).
- 9.12.74 **Statement** by the Prime Minister regarding the import licence case.
- Statement** by Shri Lalit Narayan Mishra in connection with the question of privilege against him regarding the import licence case.

Statement by the Minister of Agriculture and Irrigation regarding levy price of sugar.

- 10.12.74 The Small Coins (Offences) Amendment Bill, 1974 passed.  
(By Rajya Sabha : 28.11.74; President's assent : 10.12.74).
- 11.12.74 The Sick Textile Undertakings (Nationalisation) Bill, 1974 passed.  
(By Rajya Sabha : 17.12.74; President's assent : 21.12.74).
- Statement by the Minister of Energy regarding revision of wages in coal industry.
- 12.12.74 Statement by Shri Lalit Narayan Mishra regarding the import licence case.
- 16.12.74 The Representation of the People (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 19.12.74; President's assent : 21.12.74).
- 17.12.74 The Working Journalists (Conditions of Service) and Miscellaneous Provisions Amendment Bill, 1974 passed.  
(By Rajya Sabha : 2.12.74; President's assent : 21.12.74).
- 18.12.74 Discussion on the motion, moved by Shri Jyotirmoy Bosu, regarding removal of Shri Lalit Narayan Mishra, a member of Lok Sabha and member of Cabinet from the membership of the House, negatived.  
Discussion on the motion, moved by Shri Shyamnandan Mishra, regarding enlargement and reconstitution of the Election Commission.
- 19.12.74 Discussion on the motion, moved by Shri Madhu Dandavate, regarding the Report (1974) of the Sugar Industry Enquiry Commission.
- 20.12.74 Statement by the Minister of State for Home Affairs regarding the alleged bomb incident at the residence of Shri Bhogendra Jha, M.P., on 17.12.74.

**Statement by the Minister of Finance regarding grant of additional dearness allowance due to the Central Government employees.**

**The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1974 passed.**

**(By Rajya Sabha : 21.12.74; President's assent : 27.12.74).**

**Discussion on the motion, moved by Shri Samar Guha, regarding the Report (1974) of the Commission of Enquiry into the disappearance of Netaji Subhas Chandra Bose.**

### 1975

17.2.75 **President's Address to both Houses of Parliament assembled together.**

18.2.75 **Announcement by the Speaker regarding celebrations to mark the 25th Anniversary of the Constitution and Parliament.**

**Discussion on adjournment motion, moved by Shri Madhu Limaye, regarding the failure of the Government to solve the mystery of the Samastipur bomb case after a lapse of one and a half months and the inordinate delay in setting up a commission of inquiry negatived.**

**The Indian Tariff (Amendment) Bill, 1974 passed.  
(By Rajya Sabha : 3.3.75; President's assent : 6.3.75).**

19.2.75 **Discussion, raised by Shri Jyotirmoy Bosu, on the reported unabated police atrocities in the Jama Masjid area in Delhi which had resulted in the deaths of many persons belonging to the minority community.**

20.2.75 **Railway Budget (1975-76) presented.**

20.2.75 **Discussion on the Motion of Thanks on the President's Address.**

21.2.75

24.2.75

25.2.75

26.2.75

27.2.75

- 20.2.75 Discussion, raised by Shri Indrajit Gupta, on the reported serious situation arising out of jute strike in West Bengal from 6th January, 1975 involving 2½ lakh workers resulting in complete stoppage of export of jute goods from India.
- 24.2.75 Statement by the Prime Minister on Jammu and Kashmir.
- 25.2.75 Statement by the Minister of External Affairs regarding resumption of U.S. arms supplies to Pakistan.
- 27.2.75 Statement by the Minister of State for Finance regarding unearthing of multi-lakh rupee racket in soiled notes conversion in the Reserve Bank of India.  
Resolution, moved by Shri K. Brahmananda Reddy, seeking approval of the continuance in force of the Proclamation in respect of Gujarat for a further period of six months with effect from 11.3.1975, adopted.
- 28.2.75 The Tobacco Board Bill, 1974 passed.  
(By Rajya Sabha : 6.3.75; President's assent : 19.3.75).  
General Budget (1975-76) presented.
- 3.3.75 Motion, moved by Shrimati Indira Gandhi, in relation  
4.3.75 to the State of Jammu and Kashmir, adopted.  
4.3.75 The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 26.2.75; President's assent : 7.3.75).
- 5.3.75 Statement by Shri Mohan Dharia in explanation of his resignation from the office of the Minister of State in the Ministry of Works and Housing.  
Gujarat Budget (1975-76) presented.
- 6.3.75 Motion, moved by Shri K. Raghu Ramaiah, regarding contempt of the House by three persons who shouted slogans from the Visitors' Gallery and assaulted the Watch and Ward staff, and sentencing them to rigorous imprisonment till 6 p.m. on 19.3.75, adopted.
- 14.3.75 Pondicherry Budget (1975-76) presented.

- 17.3.75    **The Trust Laws (Amendment) Bill, 1975 passed.**  
(By Rajya Sabha : 20.3.75; President's assent : 29.3.75).
- 18.3.75    **Statement by the Minister of Labour regarding setting up of Wage Boards for the working journalists and non-journalist newspaper employees.**  
**The North-Eastern Areas (Reorganisation) Amendment Bill, 1976 passed.**  
(By Rajya Sabha : 13.3.75; President's assent : 19.3.75).
- 21.3.75    **Statement by the Minister of Home Affairs regarding the attempt on the life of Shri A. N. Ray, Chief Justice of India, on the 20th March, 1975.**
- 24.3.75    **Statement by the Minister of State for Agriculture and Irrigation regarding procurement and pricing policy of wheat for 1975-76 marketing season**  
**Discussion, raised by Shri Samar Guha, on the statement made by the Minister of Home Affairs in the House on 21.3.75 regarding the attempt on the life of the Chief Justice of the Supreme Court of India.**  
**The Press Council (Amendment) Bill, 1975 passed.**  
(By Rajya Sabha : 26.2.75; President's assent : 29.3.75).
- 25.3.75    **Statement by the Minister of Education, Social Welfare and Culture regarding revision of pay scales of Delhi teachers.**  
**Resolution, moved by Shri K. Brahmananda Reddy, seeking approval of the Proclamation dated the 22nd March, 1975 in respect of the State of Nagaland, adopted.**  
**Statement by the Minister of Home Affairs regarding orders of detention under Maintenance of Internal Security Act in Tripura.**
- 26.3.75    **The Rampur Raza Library Bill, 1975 passed.**  
(By Rajya Sabha : 30.4.75; President's assent : 9.5.75).  
**The All-India Services Regulations (Indemnity) Bill, 1972 passed.**  
(By Rajya Sabha : 30.4.75; President's assent : 6.5.75).

- The Tokyo Convention Bill, 1974 passed.  
(By Rajya Sabha : 29.4.75; President's assent : 8.5.75).
- 7.4.75 Statement by the Minister of External Affairs regarding Non-aligned Bureau Meeting of Foreign Ministers held at Havana from 17th to 19th March, 1975.
- 11.4.75 Statement by the Minister of External Affairs on the situation in Sikkim.  
Statement by the Minister of Steel and Mines regarding the new steel plants in the Southern Region.
- 15.4.75 Statement by the Prime Minister regarding elections in Gujarat.
- 21.4.75 Statement by the Minister of Agriculture and Irrigation regarding the talks held in Dacca on Ganga Waters from 16th to 18th April, 1975.  
Statement by the Prime Minister on the successful launching of the first Indian satellite on 19.4.1975.
- 23.4.75 The Constitution (Thirty-sixth Amendment) Bill, 1975\* passed.  
(By Rajya Sabha : 26.4.75; President's assent : 16.5.75).  
The Constitution (Thirty-seventh Amendment) Bill, 1975, passed.  
(By Rajya Sabha : 26.4.75; President's assent : 3.5.75).
- 25.4.75 Resolution, moved by Shri Indrajit Gupta, urging the Prime Minister to initiate comprehensive programme of specific legislative and administrative measures aimed at removing economic and social injustices, disabilities and discriminations to which Indian women continue to be subjected, adopted.
- 30.4.75 Statement by the Deputy Minister of External Affairs on the recognition of Provisional Revolutionary Government of South Vietnam.

\*The Bill was introduced in Lok Sabha as the Constitution (Thirty-eighth Amendment) Bill, 1975. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.



- 5.5.75 The Finance Bill, 1975 passed.  
(By Rajya Sabha : 7.5.75; President's assent : 12.5.75).
- 6.5.75 The Companies (Temporary Restrictions on Dividends) Amendment Bill, 1975 passed.  
(By Rajya Sabha : 12.5.75; President's assent : 21.5.75).
- 9.5.75 Motion of Privilege, moved by Shri Shyamnandan Mishra, against Shri Janeshwar Mishra, M.P. for reading out in the House on 2.5.75 an alleged forged letter stated to have been written by employees of Hindalco to the President of Hindalco, adopted.  
  
Motion, moved by Shri Jyotirmoy Bosu of No-Confidence in the Council of Ministers, negatived.
- 21.7.75 Resolution, moved by Shri Jagjivan Ram, seeking  
22.7.75 approval of the Proclamation of Emergency made by the President on 25.6.75 and also the Presidential Order of 29.6.75 applying the said Proclamation to the State of Jammu and Kashmir, adopted.
- 23.7.75 The Constitution (Thirty-eighth Amendment) Bill, 1975\* passed.  
(By Rajya Sabha : 24.7.75; President's assent : 1.8.75).  
  
The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 25.7.75; President's assent : 1.8.75).
- 25.7.75 The Finance (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 29.7.75; President's assent : 31.7.75).  
  
The Maintenance of Internal Security (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 29.7.75; President's assent : 5.8.75).
- 28.7.75 Resolution, moved by Shri K. Brahmananda Reddy, seeking approval of the continuance in force of the

---

\*The Bill was introduced in Lok Sabha as the Constitution (Thirty-ninth Amendment) Bill, 1975. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

Proclamation dated 23.3.75 in respect of Nagaland for a further period of six months with effect from 29.9.75, adopted.

The Nagaland State Legislature (Delegation of Powers) Bill, 1975 passed.

(By Rajya Sabha : 23.7.75; President's assent : 30.7.75).

29.7.75 The Delhi Sales Tax Bill, 1975 passed.

(By Rajya Sabha : 31.7.75; President's assent : 7.8.75).

The Defence of India (Amendment) Bill, 1975 passed.

(By Rajya Sabha : 23.7.75; President's assent : 31.7.75).

The Kerala Legislative Assembly (Extension of Duration) Bill, 1975 passed.

(By Rajya Sabha : 23.7.75; President's assent : 31.7.75).

Resolution, moved by Shri Om Mehta, regarding constitution of a Committee on Official Language, adopted.

30.7.75 The Banking Service Commission Bill, 1975 passed.  
(By Rajya Sabha : 31.7.75; President's assent : 7.8.75).

31.7.75 Discussion on the motion, moved by Shri C. Subramaniam, regarding the New Programme for Economic  
1.8.75 Progress as announced by the Prime Minister on  
4.8.75 1.7.75, adopted.

4.8.75 Statement by Shri Om Mehta regarding throwing of grenades on the Chief Justice of India on 20.3.75.

5.8.75 The Election Laws (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 6.8.75; President's assent : 6.8.75).

The Indian Coinage (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 6.8.75; President's assent : 12.8.75).

The Cigarettes (Regulation of Production, Supply and Distribution) Bill, 1975 passed.  
(By Rajya Sabha : 7.8.75; President's assent : 16.8.75).

6.8.75 The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1975 passed.  
(By Rajya Sabha : 7.8.75; President's assent : 16.8.75).

**The Customs Tariff Bill, 1974 passed.**  
(By Rajya Sabha : 7.8.75; President's assent : 18.8.75).

- 7.8.75 **The Constitution (Thirty-ninth Amendment) Bill, 1975\* passed.**  
(By Rajya Sabha : 8.8.75; President's assent : 10.8.75).

### 1976

- 5.1.76 **President's Address to both Houses of Parliament assembled together.**  
Announcement by the Deputy Speaker regarding resignation by Dr. G.S. Dhillon from the office of the Speaker of Lok Sabha on the 1st December, 1975.  
Shri B. R. Bhagat elected Speaker.
- 6.1.76 **Statement by the Minister of Steel and Mines regarding the accident in the Chasnala Coal Mines near Dhanbad.**
- 6.1.76 **Discussion on the Motion of Thanks on the President's Address.**
- 7.1.76
- 8.1.76
- 9.1.76
- 9.1.76 **The Income-Tax Amendment Bill, 1976 passed.**  
(By Rajya Sabha : 15.1.76; President's assent : 22.1.76).  
**The Delhi Development Amendment Bill, 1976 passed.**  
(By Rajya Sabha : 15.1.76; President's assent : 24.1.76).
- 12.1.76 **Statement by the Minister of Petroleum regarding the tragic helicopter accident in the Bombay High involving the death of five persons.**  
**The Sales Promotion Employees (Conditions of Service) Bill, 1975 passed.**  
(By Rajya Sabha : 24.7.75; 19.1.76; President's assent : 25.1.76).

\*The Bill was introduced in Lok Sabha as the Constitution (Fortieth Amendment) Bill, 1975. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

The Election Laws (Extension to Sikkim) Bill, 1976 passed.

(By Rajya Sabha : 19.1.76; President's assent : 25.1.76).

The Imports and Exports (Control) Amendment Bill, 1976 passed.

(By Rajya Sabha : 20.1.76; President's assent : 25.1.76).

Statement by the Minister of Steel and Mines regarding the accident in the Chasnala Coal Mines near Dhanbad.

16.1.76 Statement by the Minister of Agriculture and Irrigation regarding Patna floods.

The Unit Trust of India (Amendment) Bill, 1976 passed.

(By Rajya Sabha : 20.1.76; President's assent : 24.1.76).

The Burmah Shell (Acquisition of Undertakings in India) Bill, 1976 passed.

(By Rajya Sabha : 20.1.76; President's assent : 24.1.76).

19.1.76 The Voluntary Disclosure of Income and Wealth Bill, 1976 passed.

(By Rajya Sabha : 22.1.76; President's assent : 25.1.76).

20.1.76 The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Bill, 1976 passed.

(By Rajya Sabha : 22.1.76; President's assent : 25.1.76).

20.1.76 The Delhi Land Holdings (Ceiling) Amendment Bill, 1976 passed.

2.2.76

(By Rajya Sabha : 27.1.76; President's assent : 9.2.76).

21.1.76 Statement by the Minister of Information and Broadcasting regarding restructuring of news agencies.

The Regional Rural Banks Bill, 1976 passed.

(By Rajya Sabha : 29.1.76; President's assent : 9.2.76).

22.1.76 The Maintenance of Internal Security (Amendment) Bill, 1976, passed.

(By Rajya Sabha : 24.1.76; President's assent : 25.1.76).

- 23.1.76 **The Indian Railways (Amendment) Bill, 1976 passed.**  
(By Rajya Sabha : 12.1.76; President's assent : 25.1.76).
- 27.1.76 **Statement by the Minister of External Affairs regarding his visit to Nepal.**
- The Bonded Labour System (Abolition) Bill, 1976 passed.**  
(By Rajya Sabha : 12.1.76; 29.1.76; President's assent : 9.2.76).
- The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1976 passed.**  
(By Rajya Sabha : 29.1.76; President's assent : 9.2.76).
- 28.1.76 **The Press Council (Repeal) Bill, 1976 passed.**  
(By Rajya Sabha : 2.2.76; President's assent : 11.2.76).
- The Parliamentary Proceedings (Protection of Publication) Repeal Bill, 1976 passed.**  
(By Rajya Sabha : 3.2.76; President's assent : 11.2.76).
- 29.1.76 **The Prevention of Publication of Objectionable Matter Bill, 1976 passed.**  
(By Rajya Sabha : 4.2.76; President's assent : 11.2.76).
- Statement by the Deputy Minister of External Affairs regarding compensation for properties of Indian nationals left behind in Uganda.**
- 30.1.76 **The Equal Remuneration Bill, 1976 passed.**  
(By Rajya Sabha : 12.1.76; 3.2.76; President's assent : 11.2.76).
- 2.2.76 **Statement by the Minister of Information and Broadcasting regarding re-structuring of news agencies.**
- 2.2.76 **The Urban Land (Ceiling and Regulation) Bill, 1976**  
6.2.76 **passed.**  
(By Rajya Sabha : 5.2.76; President's assent : 17.2.76).
- 3.2.76 **Statement by the Minister of State for Home Affairs regarding appointment of a Commission of Inquiry**

into certain allegations against the former Chief Minister and some Ministers of Tamil Nadu Government.

The Payment of Wages (Amendment) Bill, 1976 passed.

(By Rajya Sabha : 15.1.76; 5.2.76; President's assent : 11.2.76).

4.2.76 The Payment of Bonus (Amendment) Bill, 1976 passed.

(By Rajya Sabha 28.1.76; President's assent : 11.2.76).

The House of the People (Extension of Duration) Bill, 1976 passed.

(By Rajya Sabha : 6.2.76; President's assent : 16.2.76).

5.2.76 The Levy Sugar Price Equalisation Fund Bill, 1976 passed.

(By Rajya Sabha : 6.2.76; President's assent : 16.2.76).

5.2.76 Discussion, raised by Shri Narsingh Narain Pandey,  
6.2.76 on the sugarcane price.

6.2.76 Statement by the Minister of External Affairs regarding Angola.

The Prevention of Food Adulteration (Amendment) Bill, 1976 passed.

(By Rajya Sabha : 27.1.76; President's assent : 17.2.76).

8.3.76 Statement by the Minister of Petroleum regarding discovery of oil by ONGC in Bassein structure.

Nagaland Budget (1976-77) presented.

The Pondicherry Budget (1976-77) presented.

The High Court Judges (Conditions of Service) Amendment Bill, 1976 passed.

(By Rajya Sabha : 11.3.76; President's assent : 18.3.76).

**The Supreme Court Judges (Conditions of Service) Amendment Bill, 1976 passed.**

(By Rajya Sabha : 11.3.76; President's assent : 18.3.76).

9.3.76 **The High Court at Patna (Establishment of a Permanent Bench at Ranchi) Bill, 1976 passed.**

(By Rajya Sabha : 11.3.76; President's assent : 8.4.76).

10.3.76 **Railway Budget (1976-77) presented.**

15.3.76 **General Budget (1976-77) presented.**

18.3.76 **The Tamil Nadu State Legislature (Delegation of Powers) Bill, 1976 passed.**

(By Rajya Sabha : 10.3.76; President's assent : 22.3.76).

19.3.76 **Tamil Nadu Budget (1976-77) presented.**

24.3.76 **Statement by the Minister of External Affairs regarding two Agreements signed by India and Sri Lanka on the 23rd March, 1976 regarding the Maritime Boundary between the two countries in the Gulf of Manar and the Bay of Bengal and on fishing by Sri Lanka in the Wadge Bank.**

**Gujarat Budget (1976-77) presented.**

**Resolution, moved by Shri K. Brahmananda Reddy, seeking approval of the Proclamation issued by the President on the 12th March, 1976 under article 356 of the Constitution in relation to the State of Gujarat, adopted.**

25.3.76 **Statement by the Minister of State for Agriculture and Irrigation regarding price, procurement and distribution policy of Rabi cereals for 1976-77 marketing season.**

**The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976 passed.**

(By Rajya Sabha : 31.3.76; President's assent : 8.4.76)

**The Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976 passed.**

(By Rajya Sabha : 31.3.76; President's assent : 8.4.76).

- 26.3.76** The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Bill, 1976\* passed.  
(By Rajya Sabha : 31.3.76; President's assent : 7.4.76).  
The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Bill, 1976\* passed.  
(By Rajya Sabha : 31.3.76; President's assent : 10.4.76).  
The Beedi Workers Welfare Cess Bill, 1976†, passed.  
(By Rajya Sabha : 1.4.76; President's assent : 7.4.76).  
The Beedi Workers Welfare Fund Bill, 1976†, passed.  
(By Rajya Sabha : 1.4.76; President's assent : 10.4.76).
- 29.3.76** The Contempt of Courts (Amendment) Bill, 1976 passed.  
(By Rajya Sabha : 8.3.76; President's assent : 30.3.76).  
The Gujarat State Legislature (Delegation of Powers) Bill, 1976 passed.  
(By Rajya Sabha : 25.3.76; President's assent : 30.3.76).  
The Kerala Legislative Assembly (Extension of Duration) Amendment Bill, 1976 passed.  
(By Rajya Sabha : 25.3.76; President's assent : 31.3.76).  
The Foreign Contribution (Regulations) Bill, 1976 passed.  
(By Rajya Sabha : 9.3.76; President's assent : 31.3.76).
- 30.3.76** The Betwa River Board Bill, 1976 passed.  
(By Rajya Sabha : 1.4.76; President's assent : 10.4.76).  
The Maternity Benefit, (Amendment) Bill, 1976 passed.  
(By Rajya Sabha : 8.3.76; President's assent : 3.4.76).  
Discussion on the resolution regarding road development, moved by Dr. G. S. Dhillon, adopted.
- 31.3.76** Statement by the Deputy Minister of External Affairs regarding economic and technical assistance to Mozambique.

---

\*Discussed together.

†Discussed together.



- 14.4.76 Statement by the Minister of Commerce regarding Import Policy for the year 1976-77.
- 15.4.76 Statement by the Minister of External Affairs regarding developments in relations with the People's Republic of China.
- 27.4.76 Statement by the Deputy Minister of Home Affairs regarding incidents that occurred in the Turkman Gate area of Delhi on the 19th April, 1976.
- 17.5.76 The Finance Bill, 1976 passed.  
(By Rajya Sabha : 20.5.76; President's assent : 27.5.76).
- 18.5.76 Statement by the Minister of External Affairs regarding Indo-Pakistan talks.  
The National Library of India Bill, 1976 passed.  
(By Rajya Sabha : 25.5.76; President's assent : 11.6.76).
- 19.5.76 The Additional Emoluments (Compulsory Deposit) Amendment Bill, 1976 passed.  
(By Rajya Sabha : 27.5.76; President's assent : 19.6.76).
- 20.5.76 Statement by the Minister of External Affairs regarding Indo-Canadian nuclear discussions.  
The Disturbed Areas (Special Courts) Bill, 1976 passed.  
(By Rajya Sabha : 27.5.76; President's assent : 11.6.76).
- 24.5.76 The Marriage Laws (Amendment) Bill, 1976 passed.  
(By Rajya Sabha : 12.5.76; President's assent : 27.5.76 ).
- 25.5.76 Statement by the Minister of Petroleum on the commencement of commercial production of crude oil in the Bombay High.  
Statement by the Minister of Steel and Mines regarding restructuring of Hindustan Steel Limited.  
The Constitution (Fortieth Amendment) Bill, 1976\* passed.  
(By Rajya Sabha : 27.5.76; President's assent : 27.5.76)

\*The Bill was introduced in Lok Sabha as the Constitution (Forty-second Amendment) Bill, 1976. The Short Title of the Bill was changed by Lok Sabha through amendment to Clause 1.

- 26.5.76 **The Banking and Public Financial Institutions Laws (Amendment) Bill, 1976 passed.**  
(By Rajya Sabha : 28.5.76; President's assent : 11.6.76).
- 26.5.76 Discussion on the motion, moved by Prof. S. Nurul  
27.5.76 Hasan, on the Report of the Committee on the  
Status of Women in India.
- 27.5.76 Statement by the Minister of Information and  
Broadcasting regarding Code of Journalistic Ethics.  
Statement by the Minister of Finance regarding pay-  
ment of bonus to class III and class IV employees of  
the L.I.C.
- 27.5.76 Discussion on the motion, moved by Shri D. P. Yadav,  
10.8.76 regarding National Policy for Children.  
11.8.76
- 10.8.76 Statement by the Deputy Minister of Agriculture and  
Irrigation regarding the flood situation in the country.
- 11.8.76 **The Government of Union Territories (Amendment)  
Bill, 1976, passed.**  
(By Rajya Sabha : 17.8.76; President's assent :  
31.8.76).
- 12.8.76 **The Code of Civil Procedure (Amendment) Bill, 1976  
passed.**  
(By Rajya Sabha : 23.8.76; President's assent : 9.9.76).
- 16.8.76 **The Maintenance of Internal Security (Second  
Amendment) Bill, 1976 passed.**  
(By Rajya Sabha : 19.8.76; President's assent :  
25.8.76).
- The President's Pension (Amendment) Bill, 1976  
passed.**  
(By Rajya Sabha : 19.8.76; President's assent :  
25.8.76).
- The Representation of the People (Amendment) Bill,  
1976 passed.**  
(By Rajya, Sabha : 23.8.76; President's assent :  
2.9.76).

17.8.76 **The Territorial Waters, Continental Shelf, Exclusive Economic Zone and Other Maritime Zones Bill, 1976 passed.**

(By Rajya Sabha : 10.8.76; President's assent : 25.8.76).

19.8.76 **The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 24.8.76; President's assent : 2.9.76).

**The Indian Iron and Steel Company (Acquisition of Shares) Bill, 1976 passed.**

(By Rajya Sabha : 24.8.76; President's assent : 2.9.76).

20.8.76 **Resolution, moved by Shri K. Brahmananda Reddy, seeking approval of the continuance in force of the Proclamation dated the 22nd March, 1975 in respect of Nagaland for a further period of six months with effect from the 26th September, 1976, adopted.**

23.8.76 **Statement by the Minister of Petroleum regarding acquisition by the Government of the remaining shares of ESSO in Hindustan Petroleum.**

**Statement by the Minister of Chemicals and Fertilizers regarding the Korba Fertilizer Project.**

Resolution, moved by Shri K. Brahmananda Reddy on 20.8.76, seeking approval of the continuance in force of the Proclamation, dated the 31st January, 1976 in respect of Tamil Nadu, for a further period of six months, with effect from the 10th September, 1976, adopted.

24.8.76 **The Burn Company and Indian Standard Wagon Company (Nationalisation) Bill, 1976\* passed.**

(By Rajya Sabha : 26.8.76; President's assent : 5.9.76).

**The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Bill, 1976,\* passed.**

(By Rajya Sabha : 26.8.76; President's assent : 5.9.76).

---

\*Discussed together.

**The Antiquities and Art Treasures (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 16.8.76; President's assent : 28.8.76).

**25.8.76 The Metal Corporations (Nationalisation and Miscellaneous Provisions) Bill, 1976 passed.**

(By Rajya Sabha : 30.8.76; President's assent : 7.9.76).

**The Laxmirattan and Atherton West Cotton Mills (Taking Over of Management) Bill, 1976 passed.**

(By Rajya Sabha : 30.8.76; President's assent : 5.9.76).

**26.8.76 The Labour Provident Fund Laws (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 30.8.76; President's assent : 7.9.76).

**The Essential Commodities (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 11.8.76; President's assent : 2.9.76).

**27.8.76 The Factories (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 11.8.76; President's assent : 4.9.76).

**30.8.76 The Constitution (Forty-first Amendment) Bill, 1976\* passed.**

(By Rajya Sabha : 1.9.76; President's assent : 7.9.76).

**The Fifth Schedule to the Constitution (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 1.9.76; President's assent : 7.9.76).

**31.8.76 The Kerala Legislative Assembly (Extension of duration) Second Amendment Bill, 1976 passed.**

(By Rajya Sabha : 1.9.76; President's assent : 7.9.76).

**1.9.76 The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1976 passed.**

(By Rajya Sabha : 2.9.76; President's assent : 9.9.76)

**Resolution, moved by Shri K. Brahmananda Reddy on 31.8.76, seeking approval of the continuance in**

---

\*The Bill was introduced in Lok Sabha as the Constitution (Forty-third Amendment) Bill, 1976. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

force of the Proclamation issued by the President on the 12th March, 1976 in relation to the State of Gujarat for a further period of six months with effect from the 24th September, 1976, adopted.

2.9.76 The Scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1976 passed.  
(By Rajya Sabha : 3.9.76; President's assent : 18.9.76).

The Untouchability (Offences) Amendment and Miscellaneous Provisions Bill, 1976 passed.  
(By Rajya Sabha 3.9.76; President's assent : 13.9.76).

The Advocates (Amendment) Bill, 1976 passed.  
(By Rajya Sabha : 3.9.76; President's assent : 13.9.76).

2.11.76 The Constitution (Forty-second Amendment Bill, 1976\* passed.  
(By Rajya Sabha : 11.11.76; President's assent : 18.12.76).

5.11.76 The House of the People (Extension of Duration) Amendment Bill, 1976 passed.  
(By Rajya Sabha : 12.11.76; President's assent : 24.11.76).

Discussion, raised by Shri Ramavatar Shastri, regarding flood situation in the country.\*\*

Discussion, raised by Sardar Swaran Singh Sokhi, regarding drought situation in the country.\*\*

\*The Bill was introduced in Lok Sabha as the Constitution (Forty-fourth Amendment) Bill, 1976. The Short Title of the Bill was changed by Lok Sabha through an amendment to Clause 1.

\*\*Discussed together.

## STATEMENT 4

## TIME TAKEN BY FIFTH LOK SABHA ON VARIOUS KINDS OF BUSINESS

<i>Type of Business</i>	<i>Time taken on each item</i>	<i>Percentage to the total time</i>
1	2	3
	Hrs. Mts.	
<b>Adjournment Motions Bills :</b>	63.49	1.56
(a) Government Bills	989.50	24.31
(b) Private Members' Bills	132.02	3.24
<b>Budget</b>		
(a) Railway Budget	149.12	3.66
(b) General Budget	659.31	16.20
(c) Budgets in respect of States Union territories under President's Rule	72.51	1.78
<b>Calling Attention Notices (rule 197)</b>	215.37	5.29
<b>Discussions :</b>		
(a) Half-an-hour discussion (rule 55)	69.12	1.69
(b) Short duration discussion (rule 193)	194.52	4.78
<b>Motions</b>		
(a) Motions (rules 191 and 342)	227.24	5.58
(b) Motions of No-confidence in the Council of Ministers	39.41	0.97
<b>Debates on President's Address</b>	88.03	2.15
<b>Questions</b>	513.32	12.61
<b>Resolutions :</b>		
(a) Government resolutions	8.22	0.20
(b) Statutory resolutions	74.52	1.83
(c) Private Members' resolutions	128.10	3.14
<b>Statements by Ministers</b>	117.00	2.87
<b>Miscellaneous</b>	327.10	8.03
<b>Total.....</b>	<b>4071.00</b>	<b>1000.00</b>

---

## MEMBERS AND MINISTERS

### **Membership of Lok Sabha**

Article 81 of the Constitution provides that the Lok Sabha shall consist of not more than 525 members chosen by direct election from the territorial constituencies in the States and not more than 20 members to represent the Union territories. The President of India is empowered under article 331 of the Constitution, to nominate two members of the Anglo-Indian Community to the Lok Sabha if he is of the opinion that, that community is not adequately represented in the House. In pursuance of this provision, two members of this Community have been nominated in all the Lok Sabhas so far.

The Fifth Lok Sabha, as constituted in March, 1971 consisted of 521 members. The membership increased to 525 after the coming into force of the North-Eastern Areas (Re-organisation) Act, 1971 and with Sikkim becoming the twenty-second State of the Indian Union. Of these 525 members, 507 were directly elected from the States and 15 from the Union territories. One member was nominated by the President to represent the Union territory of Arunachal Pradesh and two members were nominated to represent the Anglo-Indian Community.

The allocation of seats in the Fifth Lok Sabha to the various States and the Union territories is given in Statement 5.

### **Age distribution of members**

On the date of the first sitting of the Fifth Lok Sabha, the youngest member was 25 years old and the oldest 83 years and 6 months. The average age for the whole House was 49

years, as against 48 years for the Fourth Lok Sabha, 48 years 10 months for the Third Lok Sabha, 46 years 4 months for the Second Lok Sabha and 45 years 8 months for the First Lok Sabha.

In the Fifth Lok Sabha, the maximum number of members were in the age-group 46-50 years—same as in the Fourth Lok Sabha—whereas the age groups 41-45, 36-40 and 51-55 claimed the maximum number of members in the Third, Second and the First Lok Sabha respectively.

The minimum number of members in the Fifth, the Fourth and the Third Lok Sabhas were in the age-group 81-85, whereas in the Second and the First Lok Sabhas, the minimum number was in the age-group 71-75.

The distribution of the members of the First to the Fifth Lok Sabha in the various age-groups is given in Statement 6.

Statement 7 shows the number of women members elected to the First, the Second, the Third, the Fourth and the Fifth Lok Sabha.

### **Occupational Pattern**

In the Fifth Lok Sabha, agriculturists, including cultivators and landlords, constituted the largest group, accounting for 33.2 per cent of the total membership. In the Third and the Fourth Lok Sabhas also, this category constituted the largest group, with 27.4 per cent and 30.6 per cent representation respectively, whilst in the First and the Second Lok Sabhas, it was the second largest, with 22.4 per cent and 29.1 per cent representation respectively.

After agriculturists, cultivators and landlords, the second largest category of members in the Fifth Lok Sabha was that of lawyers who had 20.5 per cent representation in the House. In the Fourth and the Third Lok Sabhas, lawyers occupied the third (17.5 per cent) and the second (24.5 per cent) positions respectively, whilst in the Second and the First Lok Sabhas, they constituted the largest group, with 30.3 per cent and 35.6 per cent representation respectively.

Political and social workers constituted the third largest group of members in the Fifth Lok Sabha, with 19.00 per cent representation. They were at the Second position in the Fourth Lok Sabha, with 22.9 per cent representation, and again at the



third position in the Third Lok Sabha, with 18.7 per cent representation.

Among other categories which had sizeable representation in the Fifth Lok Sabha were teachers and educationists (7.1 per cent), journalists and writers (6.31 per cent) and traders and industrialists (6.8 per cent). Statement 8 gives the percentage distribution of members of the First to the Fifth Lok Sabhas according to their prior occupation.

Statement 9 gives a comparative picture of the expenditure incurred on members of the First to the Fifth Lok Sabhas.

Statement 10 shows the names and portfolios of the members of the Council of Ministers (in an alphabetical order, except the Prime Minister), with changes therein from time to time, during the term of the Fifth Lok Sabha.

STATEMENT 5

ALLOCATION OF SEATS TO STATES AND UNION TERRITORIES IN THE FIFTH LOK SABHA

<i>Name of the State/Union Territory</i>	<i>No. of seats</i>
1	2
Andhra Pradesh	41
Assam	14
Bihar	53
Gujarat	24
Haryana	9
Himachal Pradesh	4
Jammu & Kashmir	6
Karnataka	27
Kerala	19
Madhya Pradesh	37
Maharashtra	45
Manipur	2
Meghalaya	2
Nagaland	1

1	2
Orissa	20
Punjab	13
Rajasthan	23
Sikkim	1
Tamil Nadu	39
Tripura	2
Uttar Pradesh	85
West Bengal	40
Andaman & Nicobar Islands	1
Arunachal Pradesh	1
Chandigarh	1
Dadra & Nagar Haveli	1
Delhi	7
Goa, Daman & Diu	2
Lakshadweep	1
Mizoram	1
Pondicherry	1
Anglo--Indians	2

## STATEMENT 6

## AGE DISTRIBUTION OF MEMBERS

Group-wise distribution of members of the First to Fifth  
Lok Sabhas

(Age as on first sitting of Lok Sabha)

Age Groups	First Lok Sabha	Second Lok Sabha	Third Lok Sabha	Fourth Lok Sabha	Fifth Lok Sabha
1	2	3	4	5	6
25-30 years	28	13	11	21	16
31-35 years	54	60	34	38	28

1	2	3	4	5	6
36-40 years	58	91	64	65	62
41-45 years	68	71	79	84	76
46-50 years	74	64	73	85	99
51-55 years	91	76	69	69	94
56-60 years	47	70	58	54	57
61-65 years	29	25	58	39	35
66-70 years	10	12	21	25	25
71-75 years	1	4	6	10	9
76-80 years	—	—	1	2	2
81-85 years	—	—	1	1	1
	462*	486*	475*	493*	504*

\*Information could be gathered only in respect of these members.

#### STATEMENT 7

#### NUMBER OF WOMEN MEMBERS IN LOK SABHA

	<i>Total no. of seats</i>	<i>No. of women members</i>	<i>Percentage to the total</i>
First Lok Sabha	499	22	4.4
Second Lok Sabha	500	27	5.4
Third Lok Sabha	503	34	6.7
Fourth Lok Sabha	523	31	5.9
Fifth Lok Sabha	521	22	4.2

## PRIOR OCCUPATION OF MEMBERS

	(Percentage to the total)				
	First Lok Sabha	Second Lok Sabha	Third Lok Sabha	Fourth Lok Sabha	Fifth Lok Sabha
1. Lawyers	35.6	30.3	24.5	17.5	20.5
2. Agriculturists (Cultivators & Landholders)	22.4	29.1	27.4	30.6	33.2
3. Traders and Industrialists	12.0	10.2	10.3	7.7	6.8
4. Civil and Military Service	3.7	4.0	0.9	3.2	3.4
5. Medical Practitioners	4.9	3.5	3.0	2.8	1.7
6. Teachers and Educationists	9.9	11.3	5.8	6.5	7.1
7. Journalists and Writers	10.4	10.2	5.8	4.8	6.31
8. Former Rulers	1.1	1.4	2.1	1.4	0.4
9. Political & Social Workers	—	—	18.7	22.9	19.0
10. Engineers, Architects and Technologists	—	—	0.9	1.4	1.2
11. Industrial Workers	—	—	0.2	0.2	—
12. Religious Missionaries	—	—	0.2	0.8	0.4
13. Artists	—	—	—	0.2	—

NOTE: Some members had more than one prior occupation. For the sake of this table, however, the profession which appeared predominant in a member's career has been taken into account.

STATEMENT 9  
EXPENDITURE ON MEMBERS

	<i>Year</i>	<i>Expenditure incurred</i>
First Lok Sabha	1952-53	37,96,818
	1953-54	38,89,783
	1954-55	46,00,620
	1955-56	52,03,214
	1956-57	43,89,087
Second Lok Sabha	1957-58	48,61,383
	1958-59	45,80,692
	1959-60	47,40,870
	1960-61	44,79,964
	1961-62	32,76,756
	(From April, 1961 to December, 1961)	
Third Lok Sabha	1962-63	50,02,715
	1963-64	48,29,589
	1964-65	68,34,400
	1965-66	68,23,153
	1966-67	47,45,730
	(Upto November, 1966)	
Fourth Lok Sabha	1967-68	76,81,929
	1968-69	81,81,379
	1969-70	1,11,52,543
	1970-71	88,22,725
	(Upto December, 1970)	
Fifth Lok Sabha	1971-72	1,11,94,646
	1972-73	1,43,64,276
	1973-74	1,36,97,156
	1974-75	1,61,38,257
	1975-76	1,67,63,224
	1976-77	1,38,24,598
	(Upto December, 1976)	

## STATEMENT 10

**NAMES AND PORTFOLIOS OF THE MEMBERS OF THE  
COUNCIL OF MINISTERS WITH CHANGES THEREIN  
FROM TIME TO TIME DURING THE LIFE OF THE  
FIFTH LOK SABHA**

<i>S. No.</i>	<i>Name</i>	<i>Portfolio along with the period thereof</i>
1	2	3

**MEMBERS OF THE CABINET**

(In alphabetical order except Prime Minister).

- Gandhi, Shrimati Indira Nehru:** Prime Minister and Minister of Atomic Energy

(From March 18, 1971 to March 24, 1977).

(Also assumed the office of Ministry of Home Affairs from March 18, 1971 to February 5, 1973).

(Also assumed temporary charge of Ministry of Information & Broadcasting from March 18, 1971 to November 8, 1973).

(Also assumed temporary charge of Ministry of Planning from March 18, 1971 to April 24, 1971).

(Also assumed the office of Minister of Space from June 2, 1972 to March 24, 1977).

(Also assumed the office of the Minister of Electronics from June 17, 1971 to February 2, 1973).

(Also assumed temporary charge of Ministry of Steel

---

1	2	3
		<p>&amp; Mines from June 6, 1973 to July 23, 1973).</p> <p>(Also held temporary charge of Ministry of Planning from January, 2, 1975 to March 24, 1977).</p> <p>(Also assumed the office of Minister of Science and Technology from January 2, 1975 to March 24, 1977).</p> <p>(Assumed temporary charge of the Minister of Defence from December 1, 1975 to December 21, 1975).</p>
2.	Ahmed, Shri Fakhruddin Ali	<p>Minister of Food and Agriculture (From March 18, 1971 to May 2, 1971).</p> <p>Minister of Agriculture (From May 2, 1971 to July 3, 1974).</p>
3.	Bansi Lal, Shri	<p>Minister without portfolio (From December 1, 1975 to December 21, 1975).</p> <p>Minister of Defence (From December 21, 1975 to March 24, 1977).</p>
4.	Barooah, Shri Dev Kant	<p>Minister of Petroleum and Chemicals (From February 5, 1973 to October 10, 1974).</p>
5.	Chattopadhyaya, Prof. D. P.	<p>Minister of State in the Ministry of Health and Family Planning (From May 2, 1971 to February 5, 1973).</p>

---

1	2	3
		<p>Also Minister of State in the Ministry of Works and Housing (From August 2, 1972 to February 5, 1973).</p> <p>Minister of Commerce (as one of the Ministers of State) (From February 5, 1973 to December 22, 1976).</p> <p>Minister of Commerce (From December 23, 1976 to March 24, 1977).</p>
6.	Chavan, Shri Y.B.	<p>Minister of Finance (From March 18, 1971 to October 10, 1974).</p> <p>Minister of External Affairs (From October 10, 1974 to March 24, 1977).</p>
7.	Choudhury, Shri Moinul Haque	<p>Minister of Industrial Development (From March 18, 1971 to July 22, 1972).</p> <p>Temporary charge of Deptt. of Supply (From March 18, 1971 to May 2, 1971).</p>
8.	Desai, Shri Hitendra	<p>Minister of Works and Housing (From December 23, 1976 to March 24, 1977).</p>
9.	Dhar, Shri D. P.	<p>Minister of Planning (From July 23, 1972 to December 31, 1974 the date of his resignation).</p>



1	2	3
10.	Dhillon, Dr. G. S.	<p>Minister of Shipping and Transport (From December 1, 1975 to March 24, 1977).</p>
11.	Dikshit, Shri Uma Shankar	<p>Minister of Works and Housing (From May 2, 1971 to February 5, 1973). Also held temporary charge of Ministry of Health and Family Planning (From May 19, 1971 to February 5, 1973). Minister of Home Affairs (From February 5, 1973 to October 10, 1974). Minister without Portfolio (From October 10, 1974 to February 10, 1975). Minister of Shipping and Transport (From February 10, 1975 to December 1, 1975).</p>
12.	Gokhale, Shri H. R.	<p>Minister of Law and Justice (From March 18, 1971 to February 5, 1973). (Also held charge of Ministry of Petroleum and Chemicals from January 29, 1972 to February 5, 1973). Minister of Law, Justice and Company Affairs (From February 5, 1973 to March 24, 1977).</p>

1	2	3
13.	<b>Hanumanthaiya,</b> <b>Shri K.</b>	<b>Minister of Railways</b> (From <b>March 18, 1971</b> to <b>July 22, 1972</b> ).
14.	<b>Jagjivan Ram, Shri</b>	<b>Minister of Defence</b> (From <b>March 18, 1971</b> to <b>October 10, 1974</b> ). <b>Minister of Agriculture and</b> <b>Irrigation</b> (From <b>October 10, 1974</b> to <b>February 2, 1977</b> ).
15.	<b>Karan Singh, Dr.</b>	<b>Minister of Tourism and Civil</b> <b>Aviation</b> (From <b>March 18, 1971</b> to <b>November 9, 1973</b> ). <b>Minister of Health and Family</b> <b>Planning</b> (From <b>November 9, 1973</b> to <b>March 24, 1977</b> ).
16.	<b>Malaviya, Shri K. D.</b>	<b>Minister of Steel and Mines</b> (From <b>January 11, 1974</b> to <b>October 10, 1974</b> ). <b>Minister of Petroleum and</b> <b>Chemicals</b> (From <b>October 10, 1974</b> to <b>December 21, 1975</b> ). <b>Minister of Petroleum</b> (From <b>December 21, 1975</b> to <b>March 24, 1977</b> ). (Also holding temporarily the charge of the <b>Ministry of</b> <b>Chemicals and Fertilisers</b> )

1	2	3
		(From September 22, 1976 to March 24, 1977).
17.	Mir Qasim, Shri Syed	<p>Minister without portfolio (From June 7, 1976 to August 9, 1976).</p> <p>Minister of Civil Supplies and Co-operation. (From August 9, 1976 to March 24, 1977).</p>
18.	Mishra, Shri L. N.	<p>Minister of Foreign Trade (From March 18, 1971 to February 5, 1973).</p> <p>Minister of Railways (From February 5, 1973 to January 3, 1975, the date of his death).</p>
19.	Pai, Shri T. A.	<p>Minister of Railways (From July 23, 1972 to February 5, 1973).</p> <p>Minister of Heavy Industry (From February 5, 1973 to October 10, 1974).</p> <p>(Also held temporary charge of Ministry of Steel and Mines). (From July 23, 1973 to January 11, 1974).</p> <p>Minister of Industry and Civil Supplies (From October 10, 1974 to August 9, 1976).</p> <p>(Also held temporary charge of</p>

1	2	3
		<p>Department of Science and Technology).</p> <p>(From October 10, 1974 to January 2, 1975).</p> <p>Minister of Industry</p> <p>(From August 9, 1976 to March 24, 1977).</p>
20. Raghu Ramaiah, Shri Kotha		<p>Minister of Parliamentary Affairs</p> <p>(From February 5, 1973 to October 10, 1974).</p> <p>Minister of Works and Housing and Parliamentary Affairs</p> <p>(From October 10, 1974 to December 23, 1976).</p> <p>(Also held temporary charge of Minister of Supply and Rehabilitation from December 1, 1975 to December 21, 1975).</p> <p>Minister of Tourism and Civil Aviation and Parliamentary Affairs</p> <p>(From December 23, 1976 to March 24, 1977).</p>
21. Raj Bahadur, Shri		<p>Minister of Parliamentary Affairs and Shipping and Transport</p> <p>(From March 18, 1971 to February 5, 1973).</p> <p>Minister of Shipping and Transport</p> <p>(From February 5, 1973 to November 8, 1973).</p>

1	2	3
		<p><b>Minister of Communications</b>            (From November 8, 1973 to January 11, 1974).            (Also Minister of Tourism and Civil Aviation).            (From November 9, 1973 to December 22, 1976, the date of his resignation).</p>
22.	Ray, Shri S. S.	<p><b>Minister of Education and Social Welfare</b>            (From March 18, 1971 to March 20, 1972).</p>
23.	Reddy, Shri K. Brahmananda	<p><b>Minister of Communications</b>            (From January 11, 1974 to October 10, 1974).  <b>Minister of Home Affairs</b>            (From October 10, 1974 to March 24, 1977).            (Also holding temporary charge of the Ministry of Agriculture &amp; Irrigation)            (From February 3, 1977 to March 24, 1977).</p>
24.	Sethi, Shri Prakash Chand B.	<p><b>Minister of State (Defence Production) in the Ministry of Defence</b>            (From March 18, 1971 to May 2, 1971).  <b>Minister of Petroleum and Chemicals</b>            (From May 2, 1971 to January 29, 1972).</p>

1	2	3
		<p><b>Minister of Chemicals and Fertilizers</b></p> <p>(From December 25, 1975 to December 22, 1976).</p> <p><b>Minister without portfolio</b></p> <p>(From December 23, 1976 to March 24, 1977).</p>
25.	Shah, Shri K. K.	<p><b>Minister of Health and Family Planning</b></p> <p>(From March 18, 1971 to May 19, 1971).</p>
26.	Sharma, Dr. Shankar Dayal	<p><b>Minister of Communications</b></p> <p>(From October 10, 1974 to March 24, 1977).</p>
27.	Shastri, Shri Bhola Paswan	<p><b>Minister of Works and Housing</b></p> <p>(From February 5, 1973 to October 10, 1974).</p>
28.	Subramaniam, Shri C.	<p><b>Minister of Planning</b></p> <p>(From April 24, 1971 to May 2, 1971).</p> <p><b>Minister of Planning and Science and Technology</b></p> <p>(From May 2, 1971 to July 22, 1972).</p> <p><b>Minister of Industrial Development and Science and Technology</b></p> <p>(From July 22, 1972 to October 10, 1974).</p>

1	2	3
		<p>Also Minister of Agriculture (From July 3, 1974 to October 10, 1974).</p> <p>Minister of Finance (From October 10, 1974 to March 24, 1977).</p>
29.	Swaran Singh, Sardar	<p>Minister of External Affairs (From March 18, 1971 to October 10, 1974).</p> <p>Minister of Defence (From October 10, 1974 to December 1, 1975).</p>
30.	Tripathi, Shri Kamlapati	<p>Minister of Shipping and Transport (From November 8, 1973 to February 10, 1975).</p> <p>Minister of Railways (From February 10, 1975 to March 24, 1977).</p>

#### MINISTERS OF STATE

1. Bahuguna, Shri H. N. Minister of Communications  
(From May 2, 1971 to November 8, 1973).
2. Bhagat, Shri H. K. L. Minister of State in the Ministry of Works and Housing  
(From December 1, 1975 to March 24, 1977).
3. Chavan, Shri D. R. Minister of State in the Ministry of Petroleum, Chemicals and Non-Ferrous Metals.

1	2	3
		<p>(From March 18, 1971 to May 2, 1971).</p> <p><b>Minister of Supply (as one of the Ministers of State)</b></p> <p>(From May 2, 1971 to February 5, 1973).</p> <p><b>Minister of State in the Ministry of Law, Justice and Company Affairs</b></p> <p>(From February 5, 1973 to July 8, 1973, the date of his death).</p>
4.	Dharia, Shri Mohan	<p><b>Minister of State in the Ministry of Planning</b></p> <p>(From May 2, 1971 to October 10, 1974).</p> <p><b>Minister of State in the Ministry of Works and Housing</b></p> <p>(From October 10, 1974 to March 2, 1975).</p>
5.	Gadgil, Shri Vithal	<p><b>Minister of State (Defence Production) in the Ministry of Defence</b></p> <p>(From December 25, 1975 to March 24, 1977).</p>
6.	Ganesh, Shri K. R.	<p><b>Deputy Minister in the Ministry of Finance</b></p> <p>(From March 18, 1971 to May 2, 1971).</p> <p><b>Minister of State in the Ministry of Finance</b></p>



1	2	3
		(From May 2, 1971 to October 10, 1974).
		Minister of State in the Ministry of Petroleum and Chemicals
		(From October 10, 1974 to December 1, 1975).
7.	George, Shri A. C.	Deputy Minister in the Ministry of Foreign Trade
		(From May 2, 1971 to February 5, 1973).
		Deputy Minister in the Ministry of Commerce
		(From February 5, 1973 to October 10, 1974).
		Minister of State in the Ministry of Industry and Civil Supplies
		(From October 10, 1974 to August 9, 1976).
		Minister of State in the Ministry of Civil Supplies and Co-operation
		(From August 9, 1976 to March 24, 1977).
8.	Ghose, Shri Shankar	Minister of State in the Ministry of Planning
		(From April 21, 1976 to March 24, 1977).
9.	Gujral, Shri I. K.	Minister of Works, Housing and Urban Development
		(From March 18, 1971 to May 2, 1971).

1

2

3

---

**Minister of State in the Ministry  
of Works & Housing**

(From May 2, 1971 to July 22,  
1972).

**Minister of State in the Ministry  
of Information and Broadcasting**

(From July 22, 1972 to Novem-  
ber 8, 1973).

**Minister of Information and  
Broadcasting**

(From November 8, 1973 to  
June 28, 1975).

**Minister of State in the Ministry  
of Planning**

(From June 28, 1975 to May  
12, 1976).

10. Khadilkar, Shri R. K.

**Minister of Labour, Employment  
and Rehabilitation**

(From March 18, 1971 to May  
2, 1971).

**Minister of Labour & Rehabili-  
tation**

(From May 2, 1971 to Feb-  
ruary 5, 1973).

**Minister of Health and Family  
Planning**

(From February 5, 1973 to  
November 9, 1973).

**Minister of Supply and Reha-  
bilitation**

(From November 9, 1973 to  
December 1, 1975).

---

1	2	3
11. Khan, Shri Shah Nawaz	Minister of State in the Ministry of Steel & Mines	(From May 2, 1971 to February 5, 1973).
	Minister of Supply	(From February 5, 1973 to November 9, 1973).
	Minister of State in the Ministry of Petroleum and Chemicals	(From November 9, 1973 to October 10, 1974).
	Minister of State in the Ministry of Agriculture & Irrigation	(From October 10, 1974 to March 24, 1977).
12. Mahishi, Dr. Smt. Sarojini	Deputy Minister in the Ministry of Tourism and Civil Aviation	(From March 18, 1971 to May 2, 1971).
	Minister of State in the Ministry of Tourism & Civil Aviation	(From May 2, 1971 to October 10, 1974).
	Minister of State in the Ministry of Law, Justice and Company Affairs	(From October 10, 1974 to January 3, 1977).
13. Maurya, Shri B. P.	Minister of State in the Ministry of Agriculture	(From January 11, 1974 to October 10, 1974).

---

1	2	3
		<p><b>Minister of State in the Ministry of Industry and Civil Supplies</b></p> <p>(From October 10, 1974 to August 9, 1976).</p> <p><b>Minister of State in the Ministry of Industry</b></p> <p>(From August 9, 1976 to March 24, 1977).</p>
14.	Mehta, Shri Om	<p><b>Minister of State in the Department of Parliamentary Affairs.</b></p> <p>(From March 18, 1971 to May 2, 1971).</p> <p><b>Minister of State in the Department of Parliamentary Affairs and the Ministry of Shipping and Transport</b></p> <p>(From May 2, 1971 to February 5, 1973).</p> <p><b>Minister of State in the Department of Parliamentary Affairs and in the Ministry of Works &amp; Housing</b></p> <p>(From February 5, 1973 to October 10, 1974).</p> <p><b>Minister of State in the Ministry of Home Affairs, Department of Personnel and Administrative Reforms and Department of Parliamentary Affairs</b></p> <p>(From October 10, 1974 to March 24, 1977).</p>

---

1	2	3
15.	Mirdha, Shri Ram Niwas	<p>Minister of State in the Department of Personnel in the Cabinet Secretariat (in addition)</p> <p>(From March 18, 1971 to May 2, 1971.</p> <p>(Again from May 2, 1971 to October 10, 1974).</p> <p>Minister of State (Defence Production) in the Ministry of Defence</p> <p>(From October 10, 1974 to December 21, 1975).</p> <p>Minister of Supply and Rehabilitation</p> <p>(From December 21, 1975 to March 24, 1977.</p>
16.	Mukherjee, Shri Pranab Kumar	<p>Deputy Minister in the Ministry of Industrial Development</p> <p>(From February 5, 1973 to January 11, 1974).</p> <p>Deputy Minister in the Ministry of Shipping &amp; Transport</p> <p>(From January 11, 1974 to October 10, 1974).</p> <p>Minister of State in the Ministry of Finance</p> <p>(From October 10, 1974 to December 21, 1975).</p> <p>Minister of State in charge of the Department of Revenue and Banking</p>

1	2	3
		(From December 21, 1975 to March 24, 1977).
17.	Nitiraj Singh Choudhary, Shri	<p>Minister of State in the Ministry of Petroleum, Chemicals and Non-Ferrous Metals</p> <p>(From March 18, 1971 to May 2, 1971).</p> <p>Minister of State in the Ministry of Law and Justice.</p> <p>(From May 2, 1971 to February 5, 1973).</p> <p>Minister of State in the Ministry of Law, Justice and Company Affairs</p> <p>(From February 5, 1973 to October 17, 1974).</p>
18.	Nurul Hasan, Prof. S.	<p>Minister of State in the Ministry of Education and Social Welfare and in the Department of Culture</p> <p>(From October 4, 1971 to March 24, 1972).</p> <p>Minister of Education, Social Welfare and Culture.</p> <p>(From March 24, 1972 to March 24, 1977).</p>
19.	Oza, Shri Ghanshyam	<p>Minister of State in the Ministry of Industrial Development</p> <p>(From May 2, 1971 to March 17, 1972).</p>
20.	Pant, Shri Krishna Chandra	Minister of State in the Ministry of Home Affairs and

1

2

3

---

Minister of State of Department of Electronics, Department of Atomic Energy and Department of Science and Technology

(From March 18, 1971 to May 2, 1971).

Minister of State in the Ministry of Home Affairs who will also assist the Prime Minister in Parliamentary work relating to the Department of Atomic Energy and Electronics

(From May 2, 1971 to November 9, 1973).

Minister of State in the Ministry of Home Affairs who will also assist the Prime Minister in Parliamentary work relating to the Department of Atomic Energy and Electronics and Department of Space

(From August 26, 1973 to November 9, 1973).

Minister of Irrigation and Power who will also assist the Prime Minister in Parliamentary work relating to the Department of Atomic Energy, Electronics and Space.

(From November 9, 1973 to October 10, 1974).

Minister of Energy who will also assist the Prime Minister in

---

1	2	3
		<p>the Department of Atomic Energy, Electronics and Space (From October 10, 1974 to March 24, 1977).</p>
21.	Patnaik, Shri Janaki Ballav	<p>Deputy Minister in the Ministry of Defence (From February 5, 1973 to December 23, 1976). Minister of State in the Ministry of Defence (From December 23, 1976 to March 24, 1977).</p>
22.	Muhammad, Dr. V.A. Seyid	<p>Minister of State in the Ministry of Law, Justice and Company Affairs (From December 25, 1975 to March 24, 1977).</p>
23.	Qureshi, Shri Mohd. Shafi	<p>Deputy Minister in the Ministry of Steel and Heavy Engineering (From March 18, 1971 to May 2, 1971.) Deputy Minister in the Ministry of Railways (From May 2, 1971 to October 10, 1974). Minister of State in the Ministry of Railways (From October 10, 1974 to March 24, 1977).</p>
24.	Ram Sewak, Chowdhury	Minister of State in the Ministry of Health and Family Planning



1	2	3
		(From December 1, 1975 to March 24, 1977).
25.	Rana, Shri M. B.	<p>Minister of State in the Ministry of Shipping and Transport</p> <p>(From February 5, 1973 to January 11, 1974).</p> <p>Minister of State in the Ministry of Industrial Development</p> <p>(From January 11, 1974 to July 31, 1974, the date of his death).</p>
26.	Rao, Dr. K. L.	<p>Minister of Irrigation and Power</p> <p>(From March 18, 1971 to November 9, 1973).</p>
27.	Reddy, Shri K. V. Raghunatha	<p>Minister of Company Affairs</p> <p>(From March 18, 1971 to February 5, 1973).</p> <p>Minister of Labour and Rehabilitation</p> <p>(From February 5, 1973 to November 9, 1973).</p> <p>Minister of Labour</p> <p>(From November 9, 1973 to March 24, 1977).</p>
28.	Satpathy, Smt. Nandini	<p>Minister of State in the Ministry of Information and Broadcasting</p> <p>(From March 18, 1971 to June 14, 1972, the date of her resignation).</p>
29.	Sharma, Shri Anant Prasad	<p>Minister of State in the Ministry of Industry and Civil Supplies.</p> <p>(From October 10, 1974 to August 9, 1976).</p>

1	2	3
		<p><b>Minister of State in the Ministry of Industry</b></p> <p>(From August 9, 1976 to March 24, 1977).</p>
30.	Sher Singh, Prof.	<p><b>Minister of Communications</b></p> <p>(From March 18, 1971 to May 2, 1971).</p> <p><b>Minister of State in the Ministry of Agriculture</b></p> <p>(From May 2, 1971 to January 12, 1974).</p> <p><b>Minister of State in the Ministry of Communications</b></p> <p>(From January 12, 1974 to October 10, 1974).</p>
31.	Shinde, Shri Annasaheb P.	<p><b>Minister of State in the Ministry of Food and Agriculture</b></p> <p>(From March 18, 1971 to May 2, 1971).</p> <p><b>Minister of State in the Ministry of Agriculture</b></p> <p>(From May 2, 1971 to October 10, 1974).</p> <p><b>Minister of State in the Ministry of Agriculture and Irrigation.</b></p> <p>(From October 10, 1974 to March 24, 1977).</p>
32.	Shukla, Shri Vidya Charan	<p><b>Minister of State in the Ministry of Finance</b></p> <p>(From March 18, 1971 to May 2, 1971).</p>

1	2	3
		<p><b>Minister of State (Defence Production) in the Ministry of Defence</b></p> <p>(From May 2, 1971 to October 10, 1974).</p> <p><b>Minister of State in the Ministry of Planning</b></p> <p>(From October 10, 1974 to June 28, 1975).</p> <p><b>Minister of State of Information and Broadcasting</b></p> <p>(From June 28, 1975 to March 24, 1977).</p>
33. Singh, Shri Surendra Pal		<p><b>Deputy Minister in the Ministry of External Affairs</b></p> <p>(From March 18, 1971 to February 5, 1973).</p> <p><b>Minister of State in the Ministry of External Affairs</b></p> <p>(From February 5, 1973 to October 10, 1974).</p> <p><b>Minister of State in the Ministry of Tourism and Civil Aviation.</b></p> <p>(From October 10, 1974 to December 23, 1976).</p> <p><b>Minister of State in the Ministry of Railways</b></p> <p>(From December 23, 1976 to March 24, 1977).</p>
34. Trivedi, Shri H.M.		<p><b>Minister of State in the Ministry of Shipping and Transport</b></p>

1	2	3
		(From October 17, 1974 to March 24, 1977).
35.	Vishwanath Pratap Singh, Shri	Deputy Minister in the Ministry of Commerce (From October 10, 1974 to December 23, 1976). Minister of State in the Ministry of Commerce (From December 23, 1976 to March 24, 1977).
36.	Yadav, Chandrajit	Minister of Steel and Mines (From October 10, 1974 to March 24, 1977).

#### DEPUTY MINISTERS

1.	Ansari, Shri Ziaur Rahman	Deputy Minister in the Ministry of Industrial Development (From February 6, 1973 to October 10, 1974). Deputy Minister in the Ministry of Industry and Civil Supplies. (From October 10, 1974 to January 3, 1976). Deputy Minister in the Ministry of Petroleum (From January 3, 1976 to March 24, 1977).
2.	Barua, Shri Bedabrata	Deputy Minister in the Department of Company Affairs (From May 2, 1971 to February 5, 1973).

1	2	3
		<p><b>Deputy Minister in the Ministry of Law, Justice and Company Affairs</b> (From February 5, 1973 to March 24, 1977).</p>
3.	<b>Basappa, Shri Kondajji</b>	<p><b>Deputy Minister in the Ministry of Health and Family Planning</b> (From February 5, 1973 to October 10, 1974).</p>
4.	<b>Buta Singh, Shri</b>	<p><b>Deputy Minister in the Ministry of Railways</b> (From October 10, 1974 to December 23, 1976).</p> <p><b>Deputy Minister in the Ministry of Commerce</b> (From December 23, 1976 to March 24, 1977).</p>
5.	<b>Dalbir Singh, Shri</b>	<p><b>Deputy Minister in the Ministry of Petroleum and Chemicals</b> (From May 2, 1971 to November 9, 1973).</p> <p><b>Deputy Minister in the Ministry of Heavy Industry</b> (From November 9, 1973 to October 10, 1974).</p> <p><b>Deputy Minister in the Ministry of Works and Housing</b> (From October 10, 1974 to December 1, 1975).</p> <p><b>Deputy Minister in the Ministry of Shipping and Transport</b></p>

1	2	3
		(From December 1, 1975 to March 24, 1977).
6.	Das, Shri Bipinpal	Deputy Minister in the Ministry of External Affairs (From October 17, 1974 to March 24, 1977).
7.	Hansda, Shri Subodh Chandra	Deputy Minister in the Ministry of Steel and Mines (From February 6, 1973 to October 10, 1974).
8.	Ishaque, Shri A. K. M.	Deputy Minister in the Ministry of Health and Family Planning (From October 10, 1974 to March 24, 1977).
9.	Kedar Nath Singh, Shri	Deputy Minister in the Department of Parliamentary Affairs (From May 2, 1971 to October 10, 1974). Deputy Minister in the Ministry of Agriculture and Irrigation (From October 10, 1974 to March 24, 1977).
10.	Kisku, Shri A. K.	Deputy Minister in the Ministry of Health and Family Planning (From March 18, 1971 to October 10, 1974).
11.	Kureel, Shri Baijnath	Deputy Minister in the Ministry of Irrigation and Power (From May 2, 1971 to February 4, 1973).

1	2	3
12. Majhi, Shri C. P.	Deputy Minister in the Ministry of Petroleum and Chemicals	(From October 17, 1974 to January 3, 1976).
	Deputy Minister in the Ministry of Chemicals and Fertilizers	(From January 3, 1976 to March 24, 1977).
13. Mohsin, Shri F. H.	Deputy Minister in the Ministry of Home Affairs	(From May 2, 1971 to March 24, 1977).
14. Netam, Shri Arvind	Deputy Minister in the Ministry of Education and Social Welfare and in the Department of Culture	(From February 5, 1973 to March 24, 1977).
15. Pahadia, Shri Jagannath	Deputy Minister in the Department of Supply	(From March 18, 1971 to May 2, 1971).
	Deputy Minister in the Ministry of Agriculture	(From May 2, 1971 to July 22, 1972).
	Deputy Minister in the Ministry of Communications	(From July 22, 1972 to December 23, 1976).
	Deputy Minister in the Ministry of Labour	

1	2	3
		(From December 23, 1976 to March 24, 1977).
16.	Patel, Shri Prabhu Das	Deputy Minister in the Ministry of Agriculture and Irrigation. (From October 23, 1974 to March 24, 1977).
17.	Rohtagi, Smt. Sushila	Deputy Minister in the Ministry of Finance (From May 2, 1971 to March 24, 1977).
18.	Shankaranand, Shri	Deputy Minister in the Department of Parliamentary Affairs (From May 2, 1971 to March 24, 1977).
19.	Sidheshwar Prasad, Shri	Deputy Minister in the Ministry of Irrigation and Power (From March 18, 1971 to May 2, 1971). Deputy Minister in the Ministry of Industrial Development (From May 2, 1971 to February 5, 1973). Deputy Minister in the Ministry of Heavy Industry (From February 5, 1973 to November 8, 1973). Deputy Minister in the Ministry of Irrigation and Power (From November 9, 1973 to October 10, 1974).



1	2	3
		<p>Deputy Minister in the Ministry of Energy</p> <p>(From October 10, 1974 to March 24, 1977).</p>
20.	Singh, Shri Virbhadra	<p>Deputy Minister in the Ministry of Tourism and Civil Aviation</p> <p>(From December 31, 1976 to March 24, 1977).</p>
21.	Sinha, Shri Dharam Bir	<p>Deputy Minister in the Ministry of Information and Broadcasting</p> <p>(From May 2, 1971 to March 24, 1977).</p>
22.	Sukhdev Prasad, Shri	<p>Deputy Minister in the Ministry of Steel and Mines</p> <p>(From February 5, 1973 to March 24, 1977).</p>
23.	Venkatswamy, Shri G.	<p>Deputy Minister in the Ministry of Labour and Rehabilitation</p> <p>(From February 5, 1973 to November 9, 1973)</p> <p>Deputy Minister in the Ministry of Supply and Rehabilitation.</p> <p>(From November 9, 1973 to March 24, 1977).</p>
24.	Verma, Shri Balgovind	<p>Deputy Minister in the Ministry of Labour and Rehabilitation</p> <p>(From May 2, 1971 to February 5, 1973).</p> <p>Deputy Minister in the Ministry of Irrigation and Power</p>

---

1	2	3
		(From February 5, 1973 to November 9, 1973).
		Deputy Minister in the Ministry of Labour
		(From November 9, 1973 to December 23, 1976).
		Deputy Minister in the Ministry of Communications
		(From December 23, 1976 to March 24, 1977).
25. Yadav, Prof. D. P.		Deputy Minister in the Ministry of Education and Social Welfare
		(From May 2, 1971 to May 28, 1971).
		Deputy Minister in the Ministry of Education and Social Welfare and Department of Culture
		(From May 28, 1971 to March 24, 1977).

---

---

## QUESTIONS

Generally, the first hour of a sitting of Lok Sabha is devoted to questions and that hour is called the Question Hour. It has a special significance in the proceedings of Parliament. Asking of questions is an inherent and unfettered parliamentary right of members. It is during the Question Hour that they ask questions on every aspect of administration and governmental activity.

The Question Hour is an interesting part of the parliamentary proceedings. Although a question is asked mainly to seek information and elicit facts on a particular subject, there are many a time lively and quick exchanges of words between the members asking the questions and the Ministers answering them. These exchanges are sometimes coupled with flashes of wit and humour. That is why the public galleries and the press galleries are packed to capacity during the Question Hour.

### Types of Questions

Questions are of three types :

Starred

Unstarred

Short Notice.

A Starred question is one to which a member desires an oral answer in the House and which is distinguished by an asterisk mark.

An Unstarred question is one which is not called for oral answer in the House and on which no supplementary questions can be asked. To such a question, a written answer is deemed to have been laid on the Table of the House by the Minister to whom it is addressed. It is printed in the Official Report of the sitting of the House for which it is put down.

A Short Notice question is one which is related to a matter of urgent public importance and can be asked with shorter notice than the period of notice prescribed for an ordinary question.

A question is primarily asked for the purpose of obtaining information on a matter of public importance. Questions that contain arguments, inferences or defamatory statements or otherwise refer to the character or conduct of any person, except in his official or public capacity, are not admitted. Questions which are in substance repetitions of those that have been answered previously or in regard to which information is available in accessible documents or in ordinary works of reference are also not admitted. Besides, if the subject matter of a question is pending for judgement before any court of law or any other tribunal or body set up under law or is under consideration before a Parliamentary Committee, the same is not permitted to be asked. Questions making discourteous references to foreign countries with whom India has friendly relations are disallowed. Similarly, questions raising larger issues of policy are not allowed, for it is not possible to enunciate policies within the compass of an answer to a question.

### **Allotment of days for Questions**

Immediately on the fixation of the dates of sittings of a session of Lok Sabha, allotment is made of the days available for the answering of questions relating to the various Ministries of Government of India.

For this purpose, the various Ministries are divided into five Groups and fixed days are allotted to groups of Ministries during a week. There is no Question Hour on Saturday, if a sitting is fixed for that day.

Questions which have been admitted are separated from those which have been disallowed. Thereafter separate lists are prepared for Starred and Unstarred Questions. Admitted questions are entered in the List of Questions for the day for

oral or written answer, as the case may be, in accordance with the orders of the Speaker. Not more than five questions are admitted in the name of a member for each sitting of which not more than one is put down for oral answer. Normally, not more than twenty questions are placed on the List of Questions for oral answer and not more than two hundred questions are placed on the List of Questions for written answer on any one day; also not more than one Short Notice question is put down for answer on any one day.

After the starred questions have been answered, Short Notice questions, if any, for that day are taken up and disposed of in the same way as the questions for oral answer. In the case of a Short Notice question, however, the member actually reads out the text of the question in the House, whereafter the Minister concerned replies.

A total of 2,52,700 notices of questions were received from members during the Fifth Lok Sabha as against 2,64,742 during the Fourth Lok Sabha, 1,62,334 during the Third Lok Sabha, 1,33,328 during the Second Lok Sabha and 71,907 during the First Lok Sabha. Out of the notices received, 98,606 questions, representing 39.02 per cent of the total, were admitted during the Fifth Lok Sabha. The corresponding figures for the Fourth, the Third, the Second and the First Lok Sabha respectively were 93,538 or 35.3 per cent, 58,440 or 35.00 per cent, 62,800 or 47.00 per cent and 43,350 or 61.00 per cent of the total received.

Of the total number of questions admitted during the Fifth Lok Sabha, 87,097 or 88.33 per cent were Unstarred, 11,439 or 11.60 per cent were Starred and only 70 or 0.07 per cent were Short Notice questions.

The Ministries to whom the largest number of questions were addressed were those of Agriculture (9,666), Railways (8,733), Finance (8,613), Commerce (6,875), Industrial Development (5,809), and Petroleum and Chemicals (5,574).

Statements 11 to 14 show the disposal of questions received, questions asked under various Ministries and the number of questions asked by the individual members of the Fifth Lok Sabha.

## STATEMENT II

DISPOSAL OF QUESTIONS RECEIVED FROM  
MEMBERS DURING THE SESSIONS OF THE  
FIFTH LOK SABHA.

<i>Notices received</i>			<i>Admitted</i>		
<i>Questions</i>	<i>Number</i>	<i>Percentage to total</i>	<i>Questions</i>	<i>Number</i>	<i>Percentage to total</i>
Starred	2,12,638*	84.15	Starred	11,065*	11.22
Unstarred	35,961	14.23	Unstarred	17,239	17.48
Short Notice	4,101	1.62	Short Notice	70	.07
			Starred questions admitted as		
			Unstarred	69,858	70.85
			Short Notice questions admitted as		
			SQs USQs	374	.38
<b>TOTAL</b>	<b>2,52,700</b>	<b>100.00</b>		<b>98,606</b>	<b>100.00</b>

\*This figure includes 2 questions received and answered under rule 40—questions to private members.

NUMBER OF QUESTIONS UNDER VARIOUS MINISTRIES ANSWERED  
IN FIFTH LOK SABHA

The Table below gives the information relating to questions pertaining to different Ministries during the eighteen sessions of the Fifth Lok Sabha from 1971 to 1976. The total number of questions answered by the different Ministries works out to 98,606. Ministries of Agriculture, Communications, Commerce, Education, Social Welfare and Culture, External Affairs, Finance, Health and Family Planning, Home Affairs, Industrial Development, Steel and Mines, Irrigation and Power, Labour, Employment and Rehabilitation, Petroleum and Chemicals, Railways, Tourism and Civil Aviation, and Works and Housing answered the largest number of questions, each recording more than 3,000 questions.

<i>Name of the Ministry</i>	<i>No. of questions</i>
1	2
Agriculture, Community Development & Cooperation (including erstwhile Department of Irrigation—12th & 13th sessions).	9666
Atomic Energy/Prime Minister's Secretariat Cabinet Secretariat (including erstwhile Department of Science & Technology—3rd to 6th sessions)	
Space and Electronics (including erstwhile Department of Space—5th to 17th sessions).	
(including erstwhile Department of Electronics—7th to 17th sessions).	2681

---

1	2
Communications	3088
Commerce	6875
Defence	2985
Education, Social Welfare and Culture	4366
External Affairs	3136
Energy	878
Finance	8613
Health and Family Planning	3131
Heavy Industry (for 7th to 12th sessions only)	847
Home Affairs	4649
Industrial Development (including erstwhile Department of Science and Technology - 7th to 12th sessions).	
(including erstwhile Department of Civil Supply - 12th & 13th sessions).	5809
(including erstwhile Department of Cooperation - 17th session).	
Information and Broadcasting	2168
Irrigation and Power	3644

---



1	2
Labour, Employment and Rehabilitation (including erstwhile Department of Rehabilitation—1st to 9th sessions)	4083
Law, Justice and Company Affairs	2013
Petroleum and Chemicals (including erstwhile Department of Chemicals and Fertilisers—15th to 17th sessions).	5574
Parliamentary Affairs	80
Planning	1918
Railways	8733
Science and Technology (13th session only)	006
Steel and Mines (including erstwhile Department of Metal & Heavy Engineering—1st session).	4597
Shipping & Transport	2437
Supply and Rehabilitation (including erstwhile Department of Rehabilitation—10th to 17th sessions).	402
Tourism and Civil Aviation	3191
Works & Housing	3036
Total	98606*

\*This figure includes 2 questions admitted under rule 40.

## STATEMENT 13

**NUMBER OF QUESTIONS ASKED BY MEMBERS IN THE FIFTH LOK SABHA  
DURING THE YEARS 1971-1976 UNDER VARIOUS MINISTRIES**

The table below shows the year-wise number of questions asked under various Ministries. The Ministries which were the target of major number of questions were Agriculture, Community Development and Cooperation, Commerce, Finance, Petroleum and Chemicals and Railway, each recording more than 7% of the total, followed by the Ministries of Defence, Education, Social Welfare and Culture, Home Affairs, Industrial Development, Irrigation and Power, Labour, Employment and Rehabilitation, Steel & Mines and Tourism and Civil Aviation, each recording more than 3% of the total. The rest, in general, recorded less than 3% of the total.

Name of the Ministry	1971		1972		1973		1974		1975		1976	
	No.	Per- centage	No.	Per- centage	No.	Per- centage	No.	Per- centage	No.	Per- centage	No.	Per- centage
1	2	3	4	5	6	7	8	9	10	11	12	13
Agriculture, Community Development and Cooperation (including erstwhile Department of Irrigation—12th & 13th sessions).	1306	9.89	1564	7.72	2009	8.54	2413	10.94	1211	11.65	1163	12.65

	1	2	3	4	5	6	7	8	9	10	11	12	13
Atomic Energy/Prime Minister's Secretariat/Cabinet Secretariat/Space and Electronics (including erstwhile Department of Science and Technology—3rd to 6th session, including erstwhile Department of Space—5th to 17th session, including erstwhile Department of Electronics—7th to 17th session)		659	5.00	737	3.64	527	2.24	355	1.60	203	1.95	200	2.18
Communications		413	3.13	545	2.69	685	2.91	491	2.23	220	2.12	247	2.69
Commerce		803	6.09	1495	7.38	1791	7.61	1863	8.44	707	6.80	703	7.65
Defence		409	3.10	803	4.02	949	4.04	532	2.41	192	1.85	100	1.09
Education, Social Welfare and Culture		617	4.68	1014	5.01	999	4.25	891	4.04	447	4.30	398	4.33
External Affairs		504	3.82	657	3.22	737	3.13	675	3.06	290	2.97	373	2.97
Energy		—	—	—	—	—	—	234	1.06	363	3.49	281	3.06

2

3

4

5

6

7

8

	1	2	3	4	5	6	7	8	9	10	11	12	13
9 Finance		1002	7.59	1781	8.88	2138	9.09	1818	8.24	1069*	10.28	805	8.77
10 Health & Family Planning		499	3.78	726	3.58	567	2.41	755	3.42	306	2.94	278	3.02
11 Heavy Industry (this figure is for 7th to 12th session only)		—	—	—	—	502	1.13	345	1.56	—	—	—	—
12 Home Affairs		908	6.88	892	4.35	1184	5.03	902	4.09	460	4.42	303	3.30
13 Industrial Development (including erstwhile Department of Science & Technology—7th to 12th session, including erstwhile Department of Civil Supply—12th to 13th session, including erstwhile Development of Cooperation—17th session)		694	5.26	1236	6.11	1343	5.71	1411	6.39	643	6.19	482	5.25
Information and Broadcasting		328	2.49	565	2.74	525	2.23	328	1.49	220	2.12	202	2.20

	1	2	3	4	5	6	7	8	9	10	11	12	13
15 Irrigation & Power	623	4.72	1047	5.17	1175	4.99	799	3.62					
15 Labour, Employment and Rehabilitation (including Department of Rehabilitation 1st to 9th session)	780	5.90	956	4.72	1058	4.49	690	3.13	223	2.15	376	4.09	
14 Law, Justice & Company Affairs	253	1.93	361	1.29	421	1.79	481	2.18	304	2.92	193	2.10	
15 Petroleum and Chemicals (including erstwhile Department of Chemicals and Fertilizers—15th to 17th session)	438	3.32	728	3.40	1092	4.64	1511	6.84	1064	10.23	741	8.06	
19 Parliamentary Affairs	015	0.11	026	0.13	007	0.03	013	0.06	013	0.13	006	0.06	
20 Planning	154	1.17	415	2.05	566	2.40	372	1.69	232	2.23	179	1.95	
20 Railways	1170	8.87	1851	9.14	1918	8.15	1995	9.04	911	8.76	888	9.68	
21 Science & Technology (13th session only)										6	0.06		

1	2	3	4	5	6	7	8	9	10	11	12	13
Steel & Mines (including erstwhile Department of Metals and Heavy Engineering 1st session)	557	4 22	998	4.93	1294	5.50	1179	5.34	276	2 66	293	3.19
Shipping & Transport	319	2.42	478	3.36	515	2.19	593	2.69	236	2.27	296	3.22
Supply and Rehabilitation (including erstwhile Department of Rehabilitation—10th to 17th session)	28	0.21	35	0.17	86	0.37	139	0.63	78	0.75	36	0.39
Tourism and Civil Aviation	388	2.94	675	3.30	848	3.60	624	2.83	323	3.10	333	3.62
Works and Housing	326	2.48	647	3.00	594	2.53	658	2.98	399	3.84	412	4.48
<b>TOTAL</b>	13193	100.00	20232	100.00	23530	100.00	22067	100.00	10396	100 00	9188	100.00

\*This figure includes 2 questions admitted under rule 40.

## STATEMENT 14

QUESTIONS ADMITTED DURING THE FIFTH LOK  
SABHA—MEMBER-WISE ANALYSIS

<i>Name of the Member</i>	<i>Questions admitted</i>			
	<i>Starred</i>	<i>Un- starred</i>	<i>Short Notice</i>	<i>Total</i>
1	2	3	4	5
Achal Singh, Shri (Agra)	3	28	—	31
Afzalpurkar, Shri Dharamrao Sharanappa (Gulbarga)	53	322	—	375
Aga, Shri Syed Ahmed (Baramulla)	1	23	—	24
Agarwala, Shri Virendra (Moradabad)	—	4	—	4
Agrawal, Shri Shrikrishna (Mahasamund)	33	212	—	245
Ahirwar, Shri Nathu Ram (Tikamgarh)	35	294	—	329
Ahmed, Shri F.A. (Barpeta)	—	—	—	—
Alagesan, Shri O.V. (Tiruttani)	—	—	—	—
Ambesh, Shri Chhatrapati (Ferozabad)	19	418	—	437
Anand Singh, Shri (Gonda)	—	3	—	3
Ankineedu, Shri Maganti (Gudivada)	—	—	—	—
Ankineedu Prasadarao Shri P. (Ongole)	—	—	—	—
Ansari, Shri Ziaur Rahman (Unnao)	—	3	—	3

1	2	3	4	5
Anthony, Shri Frank (Nominated)		--	--	--
Appalanaidu, Shri S. R. A. S. (Anakapalli)		--		--
Arvind Netam, Shri (Kanker)	13	135	--	148
Asghar Husain, Shri K. M. (Akola)		--	--	--
Austin, Dr. Henry (Ernakulam)	1	8		9
Azad, Shri Bhagwat Jha (Bhagalpur)	7	43	--	50
Aziz Imam, Shri (Mirzapur)	1	37		38
Babarao, Shri Tarodekar Venkatrao (Nanded)		--	--	--
Babu, Shri Banamali (Sambalpur)	11	130	--	141
Badal, Shri Gurdas Singh (Fazilka)		--		--
Bade, Shri R. V. (Khargone)	66	337		403
Bahuguna, Shri Hemwati Nandan (Allahabad)	--	--	--	--
Bajpai, Shri Vidya Dhar (Amethi)	1	16	--	17
Bakula, Shri Kushok (Ladakh)	6	129	--	135
Baladhandayutham, Shri K. (Coimbatore)	30	145	1	176
Balakrishna Pillai, Shri R. (Mavelikara)	5	26	--	31
Balakrishnan, Shri K. (Ambalapuzha)	--	1	--	1



1	2	3	4	5
Balakrishniah Shri T. (Tirupathi)	2	18	—	20
Baliyar, Shri Lambodar (Bastar)	3	48	—	51
Banera, Shri Hemendra Singh (Bhilwara)	24	111	—	135
Banerjee, Shri S.M. (Kanpur)	179	987	1	1167
Banerji, Shrimati Mukul (New Delhi)	6	41	—	47
Barman, Shri R.N. (Balurghat)	62	491	—	553
Barua, Shri Bedabrata (Kaliabor)	—	—	—	—
Barupal, Shri Panna Lal (Ganganagar)	8	231	—	239
Basappa, Shri Kondaji (Chitradurga)	—	—	—	—
Basumatari, Shri Dharnidhar (Kokarjhar)	—	2	—	2
Berwa, Shri Onkar Lal (Kota)	67	648	—	715
Besra, Shri S.C. (Dumka)	4	44	—	48
Bhagat, Shri B.R. (Shahabad)	—	—	—	—
Bhagat, Shri H.K.L. (East Delhi)	21	142	1	164
Bhagirath Bhanwar, Shri (Jhabua)	36	505	—	541
Bhai, Shri Ram Singh (Indore)	—	—	—	—
Bhandare, Shri R.D. (Bombay Central)	—	—	—	—
Bhargava, Shri Bashweshwar Nath (Ajmer)	1	17	—	18

1	2	3	4	5
Bhatia, Shri Durga Das (Amritsar)	—	—	—	—
Bhatia, Shri Raghunandan Lal (Amritsar)	104	757	—	861
Bhattrecharyya, Shri Chapalendu (Giridih)	2	10	1	13
Bhattacharya, Shri Dinen (Serampore)	39	227	—	266
Bhattacharyya, Shri Jagdish (Ghatal)	19	117	—	136
Bhattacharyya, Shri Shyama Prasanna (Uluberia)	20	80	—	100
Bhaura, Shri B.S. (Bhatinda)	124	525	—	649
Bheeshmadev, Shri M. (Nagar- kurnool)	—	—	—	—
Bhuvarahan, Shri G. (Mettur)	14	60	—	74
Biren Engti, Shri (Diphu)	5	28	1	34
Bisht, Shri Narendra Singh (Almora)	40	293	—	333
Boddepalli, Shri Rajagopalarao (Srikakulam)	—	—	—	—
Bosu, Shri Jyotirmoy (Diamond- Harbour)	145	1487	7	1639
Brahman, Shri Rattanlal (Darjeeling)	2	20	—	22
Brahmanand, Swami (Hamirpur)	1	23	—	24
Brijraj Singh, Shri (Jhalawar)	22	97	—	119
Buta Singh, Sardar (Rupar)	2	15	—	17
Chakleshwar Singh, Shri (Mathura)	—	—	—	—
Chanda, Shrimati Jyotsna (Cachar)	6	70	—	76
Chandika, Shri Shiva (Banka)	—	9	—	9
Chandrakar, Shri Chandulal (Durg)	27	342	—	369

1	2	3	4	5
Chandrappan, Shri C.K. (Tellicherry)	203	1222	2	1429
Chandrika Prasad, Shri (Ballia)	30	373	—	403
Chatterjee, Shri Somnath (Burdwan)	28	191	—	219
Chaturvedi, Shri Rohanlal (Etah)	—	—	—	—
Chaudhari, Shri Amar Sinh (Mandvi)	6	51	—	57
Choudhari, Shri B.E.(Bijapur)	—	2	—	2
Chaudhry, Shri Ishwar (Gaya)	62	492	—	554
Choudhury, Shri Moinul Haque (Dhubri)	—	—	—	—
Chaudhuri, Shri Tridib (Berhampore)	30	187	—	217
Chavan, Shri D.R. (Karad)	—	—	—	—
Chavan, Shrimati Premalabai Dajisaheb. (Karad)	—	12	—	12
Chavan, Shri Y.B. (Satara)	—	—	—	—
Chavda, Shri Khemchandbhai (Patan)	29	345	—	374
Chawala, Shri Amar Nath (Delhi, Sadar)	29	141	—	170
Chellachami, Shri A.M. (Tenkasi)	—	5	—	5
Chhotey Lal, Shri (Chail)	—	—	—	—
Chhutton Lal, Shri (Sawai-Madhopur)	—	—	—	—
Chikkalingiah, Shri K. (Mandya)	2	1	—	3
Chinnaraji, Shri C.K. (Tiruppattur)	—	—	—	—
Chittibabu, Shri C. (Chingleput)	42	283	—	325
Chowhan, Shri B.S. (Dhar)	39	352	—	391
Daga, Shri M.C. (Pali)	120	1064	—	1184
Dalbir Singh, Shri (Sirsa)	—	—	—	—
Dalip Singh, Chaudhry (Outer Delhi)	13	99	—	112
Damani, Shri S.R. (Sholapur)	76	509	—	585

1	2	3	4	5
Dandavate, Shri Madhu (Rajapur)	59	628	2	689
Darbara Singh, Shri (Hoshiarpur)	5	7		12
Das, Shri Anadicharan (Jaipur)	45	292		337
Das, Shri Dharnidhar (Mangaldai)	2	6		8
Das, Shri R.P. (Krishnanagar)	15	98		113
Dasappa, Shri Tulsidas (Mysore)		2		2
Daschowdhury, Shri B.K. (Cooch-Behar)	117	833	2	952
Deb, Shri D. (Tripura East)	44	307		351
Deiveekan, Shri M. (Kallakurichi)		11		11
Deo, Shri P.K. (Kalahandi)	62	221	1	284
Deo, Shri R.R. Singh (Bolangir)	44	210		254
Deo, Shri Shankar Narayan Singh (Bankura)	30	355		385
Desai, Shri C.C. (Sabarkanta)	—	2	—	2
Desai, Shri D.D. (Kaira)	151	935	—	1086
Desai, Shri Morarji R. (Surat)	—	—	—	
Deshmukh, Shri K.G. (Amravati)	—	2	—	2
Deshmukh, Shri Shivaji Rao S. (Parbhani)	—	1	—	1
Deshpande, Smt. Roza Vidya- dhar (Bombay Central)	34	132	—	166
Dhamankar, Shri Bhaosahaib (Bhiwandi)	76	420	1	497
Dhandapani, Shri C.T. (Dharapuram)	48	167	—	215
Dharia, Shri Mohan (Poona)	—	1	—	1
Dhillon, Dr. G.S. (Taran Taran)	—	—	—	—
Dhote, Shri Jambuwant (Nagpur)	4	14	—	18

1	2	3	4	5
Dhusia, Shri Anant Prasad (Basti)	1	19	—	20
Dinesh Singh, Shri (Pratapgarh)	4	32	—	36
Dixit, Shri G.C. (Khandwa)	46	1372	—	1418
Dixit, Shri Jagdish Chandra (Sitapur)	1	26	—	27
Doda, Shri Hiralal (Banswara)	—	15	—	15
Dube, Shri J.P. (Bhandara)	—	1	—	1
Dumada, Shri Laxman Kakadya (Dahanu)	—	—	—	—
Durairasu, Shri A. (Perambalur)	—	—	—	—
Dutta, Shri Biren (Tripura West)	19	249	—	268
Dwivedi, Shri Nageshwar (Machhlisahr)	5	40	1	46
Gaekward, Shri Fatehsingh (Baroda)	36	161	1	198
Gandhi, Shrimati Indira (Rae Bareli)	—	—	—	—
Ganesh, Shri K.R. (Andaman & Nicobar Islands)	—	—	—	—
Gangadeb, Shri P. (Angul)	251	1503	1	1755
Ganga Devi, Shrimati (Mohanlalganj)	—	3	—	3
Garcha, Shri Devinder Singh (Ludhiana)	55	456	—	511
Gautam, Shri C.D. (Balaghat)	—	2	—	2
Gavit, Shri T.H. (Nandurbar)	—	1	—	1
Gayatri Devi, Shrimati (Jaipur)	1	10	—	11
Genda Singh, Shri (Padrauna)	2	8	—	10

1	2	3	4	5
George, Shri A.C. (Mukundapuram)	—	—	—	—
George, Shri Varkey (Kottayam)	64	383	—	447
Ghosh, Shri P.K. (Ranchi)	—	10	—	10
Gill, Sardar Mohinder Singh (Ferozepur)	32	316	—	348
Giri, Shri S.B. (Warangal)	—	1	—	1
Giri, Shri V. Shanker (Damoh)	—	—	—	—
Godara, Shri Mani Ram (Hissar)	3	3	—	6
Godfrey, Smt Marjorie (Nominated)	—	—	—	—
Goenka, Shri R.N. (Vidisha)	—	—	—	—
Gogoi, Shri Tarun (Jorhat)	14	52	—	66
Gohain, Shri C.C. (Arunachal Pradesh)	4	18	—	22
Gokhale, Shri H.R. (Bombay North West)	—	—	—	—
Gomango, Shri Giridhar (Koraput)	46	306	—	352
Gopal, Shri K. (Karur)	—	4	2	6
Gopalan, Shri A.K. (Palghat)	60	360	—	420
Goswami, Smt Bibha Ghosh (Nabadwip)	22	92	—	114
Goswami, Shri Dinesh Chandra (Gauhati)	13	59	—	72
Gotkhinde, Shri Annasaheb (Sangli)	29	148	—	177
Govind Das, Dr. (Jabalpur)	—	—	—	—
Gowda, Shri D.B. Chandra (Chikmagalur)	86	514	—	600

1	2	3	4	5
Gowda, Shri Pampan (Raichur)	28	165	—	193
Gowder, Shri J. Matha (Nilgiris)	6	38	—	44
Guha, Shri Samar (Contai)	144	1201	6	1351
Gupta, Shri Indrajit (Alipore)	146	834	2	982
Haldar, Shri Madhuryya (Mathurapur)	17	201	—	218
Halder, Shri Krishna Chandra (Ausgram)	36	226	—	262
Hansda, Shri Subodh (Midnapore)	19	87	—	106
Hanumanthaiya, Shri K. (Bangalore)	—	—	—	—
Hari Singh, Shri (Khurja)	63	479	—	542
Hashim, Shri M.M. (Secunderabad)	6	29	—	35
Hazra, Shri Manoranjan (Arambagh)	21	86	—	107
Horo, Shri N.E. (Khunti)	76	322	—	398
Ishaque, Shri A.K.M. (Basirhat)	20	251	—	271
Jadeja, Shri D.P. (Jamnagar)	115	792	—	907
Jagjiwan Ram, Shri (Sasaram)	—	—	—	—
Jamilurrahman, Shri Md. (Kishanganj)	5	121	—	126
Janardhanan, Shri C. (Trichur)	117	643	—	760
Jeyalakshmi, Shri V. (Sivkasi)	1	—	—	1

1	2	3	4	5
<b>Jha, Shri Bhogendra (Jainagar)</b>	153	1060	2	1215
<b>Jha, Shri Binodanand (Darbhanga)</b>	—	—	—	—
<b>Jha, Shri Chiranjib (Saharsa)</b>	25	129	—	154
<b>Jhunjhunwala, Shri Bishwa- nath (Chittorgarh)</b>	72	768	—	840
<b>Jitendra Prasad, Shri (Shahjahanpur)</b>	2	34	—	36
<b>Joarder, Shri Dinesh (Malda)</b>	29	91	—	120
<b>Joseph, Shri M.M. (Peermade)</b>	84	473	—	557
<b>Joshi, Shri Jagannathrao (Shahjapur)</b>	99	467	1	567
<b>Joshi, Shri Popatlal M. (Banaskantha)</b>		3	—	3
<b>Joshi, Shrimati Subhadra (Chandni Chowk)</b>	—	2	—	2
<b>Kachwai, Shri Hukam Chand (Morena)</b>	121	2108	1	2230
<b>Kadam, Shri Dattajirao (Hatkangale)</b>	1	1	—	2
<b>Kadam, Shri J.G. (Wardha)</b>	2	15	—	17
<b>Kadannappalli, Shri Rama- chandran (Kasargod)</b>	41	225	—	266
<b>Kader, Shri S.A. (Bombay Central South)</b>	—	5	—	5
<b>Kahandole, Shri Z.M. (Malegaon)</b>	—	23	—	23



1	2	3	4	5
Kailas, Dr. N.N. (Bombay South)	1	5	—	6
Kakodkar, Shri Purushottam (Panjim)	68	358	—	426
Kakoti, Shri Robin (Dibrugarh)	5	312	—	317
Kale, Shri Baburao Jangluji (Jalna)	—	—	—	—
Kalyanasundaram, Shri M. (Tiruchirapalli)	47	129	1	177
Kamakshaiah, Shri D. (Nellore)	4	15	—	19
Kamala Prasad, Shri (Tezpur)	1	5	—	6
Kamla Kumari, Kumari (Palamau)	63	698	—	761
Kamaraj, Shri K. (Nagercoil)	—	—	—	—
Kamble, Shri N.S. (Pandharpur)	—	1	—	1
Kamble, Shri Tulsiram Dashrath (Latur)	—	4	—	4
Kapur, Shri Sat Pal (Patiala)	66	527	2	595
Karan Singh, Dr. (Udhampur)	—	—	—	—
Karni Singh, Dr. (Bikaner)	41	194	—	235
Kasture, Shri Arjun Shripat (Khamgaon)	1	38	—	39
Kathamuthu, Shri M. (Nagapattinam)	102	537	—	639
Kaul, Shrimati Sheila (Lucknow)	—	1	—	1
Kavade, Shri B.R. (Nasik)	—	3	—	3
Kevichusa, Shri A. (Nagaland)	—	—	—	—

1	2	3	4	5
Khadilkar, Shri R. K. (Baramati)				
Khan, Shri I. H. (Barpeta)	—	—	—	—
Khan, Shri Shahnawaz (Meerut)	—	—	—	—
Khan, Shri Zulfiquar Ali (Rampur)	—	22	—	22
Kinder Lal, Shri (Hardoi)	—	2	—	2
Kiruttinan, Shri Tha (Sivaganja)	2	54	—	56
Kisku, Shri A. K. (Jhargram)	2	29	—	31
Kotoki, Shri L. D. (Nowgong)	5	36	—	41
Kotrashetti, Shri A. K. (Belgaum)	8	17	—	25
Koya, Shri C. H. Mohamed (Manjeri)	12	123	—	135
Krishna Kumari, Shrimati (Jodhpur)	7	58	—	65
Krishna, Shri Somanahally Malleah (Mandya)	34	105	—	139
Krishna, Shri E. R. (Salem)	4	33	1	38
Krishnan, Shri G. Y. (Kolar)	113	711	—	824
Krishnan, Shri M. K. (Ponnani)	34	211	—	245
Krishnan, Smt. Parvathi (Coimbatore)	64	245	—	309
Krishnappa, Shri M. V. (Hoskote)	15	102	—	117
Kulkarni, Shri Raja (Bombay North-East)	33	112	—	145
Kumaramangalam, Shri S. M. (Pondicherry)	—	—	—	—
Kureel, Shri B. N. (Ramsanehighat)	—	—	—	—

1	2	3	4	5
Lakkappa, Shri K. (Tumkur)	122	775	—	897
Lakshmanan, Shri T. S. (Sriperumbudur)	16	119	—	135
Lakshmikanthamma, Shrimati T. (Khammam)	—	—	—	—
Lakshminarayanan, Shri M. R. (Tindivanam)	5	67	1	73
Lalji Bhai, Shri (Udaipur)	58	555	—	613
Laskar, Shri Nihar (Karimganj)	95	330	—	425
Limaye, Shri Madhu (Banka)	38	606	—	644
Lutfal Haque, Haji (Jangirpur)	2	12	—	14
Madhukar, Shri K. M. (Kesaria)	110	639	—	749
Mahajan, Shri Vikram (Kangra)	32	173	—	205
Mahajan, Shri Y. S. (Buldana)	—	18	—	18
Maharaj Singh, Shri (Mainpuri)	—	2	—	2
Mahata, Shri Debendra Nath (Purulia)	8	59	—	67
Mahishi, Dr. Sarojini (Dharwar North)	—	—	—	—
Majhi, Shri Gajadhar (Sundargarh)	45	274	—	319
Majhi, Shri Kumar (Keonjhar)	5	35	—	40
Malaviya, Shri K. D. (Domariaganj)	—	—	—	—
Malhotra, Shri Inder J. (Jammu)	21	82	—	103

1	2	3	4	5
<b>Malik, Shri Mukhtiar Singh</b> (Rohtak)	109	633	1	743
<b>Mallanna, Shri K.</b> (Madhugiri)	107	649		756
<b>Mallikarjun, Shri (Medak)</b>	2	17		19
<b>Mandal, Shri Jagdish Narain</b> (Godda)	1	37		38
<b>Mandal, Shri Yamuna</b> Prasad (Samastipur)	88	503		591
<b>Manhar, Shri Bhagatram</b> Rajaram (Janjgir)	11	47		58
<b>Manjhi, Shri Bhola (Jamui)</b>	25	236	—	261
<b>Manoharan, Shri Krishnan</b> (Madras North)			—	—
<b>Marak Shri K. (Tura)</b>	—	1	—	1
<b>Maran, Shri Murasoli</b> (Madras South)	6	76		82
<b>Marandi, Shri Iswar (Rajmahal)</b>	—			—
<b>Martand Singh, Shri (Rewa)</b>	11	273	—	284
<b>Maurya, Shri B. P. (Hapur)</b>	—	7	—	7
<b>Mavalankar, Shri P.G.</b> (Ahmedabad)	52	423	—	475
<b>Mayathever, Shri K. (Dindigul)</b>	—	—	—	—
<b>Mayavan, Shri V. (Chidambaram)</b>	85	371	—	456
<b>Meduri, Shri Nageshwararao</b> (Machilipatnam)	3	24	—	27
<b>Mehta, Dr. Jivraj (Amreli)</b>	—	1	—	1
<b>Mehta, Dr. Mahipatray (Kutch)</b>	5	17	—	22
<b>Mehta, Shri Prasannbhai</b> (Bhavnagar)	205	1473	1	1679

1	2	3	4	5
Melkote, Dr. G. S. (Hyderabad)	5	30	—	35
Menon, Shri V. K. Krishna (Trivandrum)	—	—	—	—
Minimata, Agam Das Guru Shirimati (Janjgir)	—	10	—	10
Mirdha, Shri Nathuram (Nagaur)	—	—	—	—
Mishra, Shri Bibhuti (Motihari)	82	489	2	573
Mishra, Shri G. S. (Chhindbara)	—	1	—	1
Mishra, Shri Jagannath (Madhubani)	83	666	—	749
Mishra, Shri Janeshwar (Allahabad)	5	87	—	92
Mishra, Shri L. N. (Darbhanga)	—	—	—	—
Mishra, Shri Shyamnandan (Begusarai)	43	170	—	213
Mishra, Shri S. N. (Kannauj)	82	598	—	680
Modak, Shri Bijoy (Hooghly)	9	36	—	45
Modi, Shri Shrikishan (Sikar)	106	646	—	752
Mody, Shri Piloo (Godhra)	51	244	—	295
Mohammad Ismail, Shri (Barrackpore)	27	185	—	212
Mohammad Tahir, Shri (Purnea)	—	—	—	—
Mohammad Yusuf, Shri (Siwan)	1	2	—	3
Mohan Raj, Shri (Pollachi)	3	21	—	24
Mohan Swarup, Shri (Pilibhit)	9	90	—	99
Mohanty, Shri Surendra (Kendrapara)	5	55	1	61
Mohapatra, Shri Shyam Sunder (Balasore)	34	432	1	467
Mohsin, Shri F. H. (Dharwar South)	—	—	—	—

1	2	3	4	5
Muhammad Ismail, Shri M. (Manjeri)	2	5		7
Muhammad Khuda Bakhsh, Shri (Murshidabad)	3	9	—	12
Muhammed Sheriff, Shri (Periakulam)	88	428	—	516
Mukherjee, Shri H. N. (Calcutta North-East)	70	236	1	307
Mukherjee, Shri Samar (Howrah)	57	271	2	330
Mukherjee, Shri Saroj (Ketwa)	54	357	—	411
Munsi, Shri Priya Ranjan Das (Calcutta South)	71	504	1	576
Murmu, Shri Yogesh Ch. (Rajmahal)	—	18	—	18
Murthy, Shri B. S. (Amalapuram)	11	95	—	106
Muruganantham, Shri S. A. (Tirunelveli)	118	698	1	817
Muthuswamy, Shri M. (Tiruchengoda)				
Nahata, Shri Amrit (Barmer)				
Naik, Shri Balakrishna Venkanna (Kanara)	73	522	2	597
Nair, Shri N. Sreekantan (Quilon)	20	102	—	122
Nanda, Shri G. L. (Kaithal)	—	—	—	—
Narayanan, Shri B. (Pollachi)	4	17	—	21
Narendra Singh, Shri (Satna)	55	364	—	419
Nayak, Shri Baksi (Phulbani)	29	119	—	148

1	2	3	4	5
Nayar, Shrimati Shakuntala (Kaisarganj)	—	1	—	1
Negi, Shri Pratap Singh (Garhwal)	3	61	—	64
Nimbalkar, Shri Rajaram Dadasaheb (Kolhapur)	8	67	—	75
Nitiraj Singh Chaudhary (Hoshangabad)	17	156	—	173
Noorul Huda Shri, (Kachar)	10	165	—	176
Oraon, Shri Kartik (Lohardaga)	6	93	—	99
Oraon, Shri Tuna (Jalpaiguri)	15	141	—	156
Oza, Shri Ghanshyambhai (Rajkot)	—	—	—	—
Pahadia, Shri Jagannath (Hindaun)	—	—	—	—
Painuli, Shri Paripoornanand (Tehri Garhwal)	5	46	—	51
Pajanor, Shri Aravinda Bala, (Pondicherry)	—	—	—	—
Palodkar, Shri Manikrao (Aurangabad)	—	—	—	—
Panda, Shri D. K. (Bhanjanagar)	107	582	1	690
Pandey, Shri Damodar (Hazaribagh)	2	18	1	21
Pandey, Shri Krishana Chandra (Khalilabad)	29	133	—	162
Pandey, Shri Narsingh Narain (Gorakhpur)	19	90	2	111
Pandey Shri Ramsahai (Rajnandgaon)	136	776	—	912

1	2	3	4	5
<b>Pandey, Shri Sarjoo</b> (Ghazipur)	76	360	--	436
<b>Pandey, Shri Sudhakar</b> (Chandauli)	5	116	—	121
<b>Pandey, Shri Tarkeshwar</b> (Salempur)	—	6	—	6
<b>Pandeya Dr. Laxminarayan</b> (Mandsaur)	139	1358	1	1498
<b>Pandit, Shri S. T. (Bhir)</b>	—	--	--	—
<b>Panigrahi, Shri Chintamani</b> (Bhubaneswar)	62	424	1	487
<b>Pant, Shri Krishna Chandra</b> (Nainital)	—	—	--	—
<b>Paokai Haokip, Shri</b> (Outer Manipur)	—	1	—	1
<b>Parashar, Shri Narain Chand</b> (Hamirpur)	109	1324	—	1433
<b>Parikh, Shri Rasiklal</b> (Surendranagar)	—	—	--	—
<b>Parmar, Shri Bhaljibhai</b> Ravjibhai (Dohad)	30	220	—	250
<b>Partap Singh, Shri (Simla)</b>	1	9	—	10
<b>Parthasarthy Shri P.</b> (Rajampet)	—	—	--	—
<b>Paswan, Shri Ram Bhagat</b> (Rosera)	51	310	—	361
<b>Patel, Shri Arvind M.</b> (Rajkot)	105	647	--	752
<b>Patel, Shri H. M.</b> (Dhandhuka)	66	232	—	298
<b>Patel, Kumari Maniben</b> Vallabhbhai (Sabarkanta)	—	2	—	2



1	2	3	4	5
Patel, Shri Nanubhai, N. (Bulsar)	15	22	—	37
Patel, Shri Natwarlal (Mehsana)	—	—	—	—
Patel, Shri Prabhudas (Dabhoi)	44	385	—	429
Patel, Shri R.R. (Dadra Nagar Haveli)	7	54	—	61
Patil, Shri Anantrao (Khed)	11	28	—	39
Patil, Shri C.A. (Dhulia)	—	—	—	—
Patil, Shri E.V. Vikhe (Kopergaon)	21	304	—	325
Patil, Shri Krishnarao (Jalgaon)	—	—	—	—
Patil, Shri S.B. (Bagalkot)	3	10	—	13
Patil, Shri T.A. (Osmanabad)	—	—	—	—
Patnaik, Shri Banamali (Puri)	45	374	—	419
Patnaik, Shri Janaki Ballva (Cuttack)	3	9	—	12
Pattabhi Rama Rao, Shri S.B.P. (Rajahmundry)	—	2	—	2
Peje, Shri S.L. (Ratnagiri)	4	15	—	19
Prabobh Chandra, Shri (Gurdaspur)	99	558	—	657
Pradhan, Shri Dhan Shah (Shahdol)	57	533	—	590
Pradhani, Shri K. (Nowrangpur)	13	85	—	98
Purty, Shri M.S. (Singhbhum)	89	592	—	681
Qureshi, Shri Mohd. Shafi (Anantnag)	—	—	—	—
Radhakrishnan, Shri S. (Guddalore)	10	52	—	62
Raghuramaiah, Shri K. (guntur)	—	—	—	—
Rai, Shri Jharkhande (Ghosi)	46	285	—	331
Rai, Shrimati Sahodrabai (Sagar)	—	3	—	3
Rai, Shri S.K. (Sikkim)	—	8	—	8

1	2	3	4	5
Raj Bahadur, Shri (Bharatpur)	—	—	—	—
Rajangam, Shri M. (Dindigul)	2	28	—	30
Rajdeo Singh, Shri (Jaunpur)	186	1371	—	1557
Raju Shri M.T. (Narasakur)	—	—	—	—
Raju, Shri P.V.G. C. (Vizagpatnam)	—	2	—	2
Ram Dayal, Shri (Bijnor)	—	—	—	—
Ram Dhan, Shri (Lalganj)	—	2	—	2
Ram Hedao, Shri (Ramtek)	4	57	—	61
Ram Prakash, Ch. (Ambala)	67	400	—	467
Ram Sewak, Chowdhury (Jalaun)	1	2	—	3
Ram Surat Prasad, Shri (Bansgaon)	2	4	—	6
Ram Swarup, Shri (Robertsganj)	—	10	—	10
Ramji Ram, Shri (Akbarpur)	1	17	—	18
Ramkanwar, Shri (Tonk)	37	183	—	220
Rana, Shri M.B. (Broach)	—	—	—	—
Rao, Smt. B. Radhabai Ananda (Bhadrachelam)	—	—	—	—
Rao, Shri Birender Singh (Mohindergarh)	122	806	4	932
Rao, Shri Jagannath (Chatrapur)	—	—	—	—
Rao, Shri J. Rameshwar (Mahbubnagar)	—	—	—	—
Rao, Dr. K.L. (Vijayawada)	4	55	—	59
Rao, Shri K. Narayana (Bobbili)	1	61	—	12

1	2	3	4	5
Rao, Shri M. Satyanarayana (Karimnagar)	11	43	—	54
Rao, Shri M.S. Sanjeevi (Kakinada)	38	310	—	348
Rao, Dr. V.K.R. Varadaraja (Bellary)	—	—	1	1
Rathia, Shri Umed Singh (Raigarh)	1	17	—	18
Raut, Shri Bhola (Bagaha)	—	2	—	2
Ravi, Shri Vayalar (Chirayinkil)	104	1223	2	1329
Ray, Shrimati Maya (Raiganj)	2	—	—	2
Ray, Shri Sidhartha Shankar (Raigang)	—	—	—	—
Reddi, Shri P. Antony (Anantapur)	1	30	—	31
Reddy, Shri B.N. (Niryalguda)	10	62	1	73
Reddy, Shri K. Kodanda Rami (Karnool)	14	257	—	271
Reddy, Shri M. Ram Gopal (Nizamabad)	112	664	—	776
Reddy, Shri K. Ramkrishna (Nalgonda)	6	78	—	84
Reddy, Shri P. Bayapa (Hindupur)	—	—	—	—
Reddy, Shri P. Ganga (Adilabad)	21	97	—	118
Reddy, Shri P. Narasimha (Chittoor)	62	362	—	426
Reddy, Shri P.V. (Kavali)	—	4	—	4
Reddy, Shri S.R. (Gulbarga)	—	—	—	—

	1	2	3	4	5
Reddy, Shri Y. Eswara (Cuddapah)		111	750	—	861
Richhariya, Dr. Govind Das (Jhansi)		16	99	—	115
Rohatgi, Shrimati Sushila (Bilhaur)			1		1
Roy, Shri Bishwanath (Deoria)		4	11		15
Roy, Dr. Saradish (Bolpur)		23	93		116
Sadhu Ram, Chaudhary (Phillaur)			6		6
Saha, Shri Ajit Kumar (Vishnupur)		26	88		114
Saha, Shri Gadadhar (Birbhum)		17	114		131
Saini, Shri Mulki Raj (Dehra Dun)		18	122		140
Sait, Shri Ebrahim Sulaiman (Kozhikode)		3	15		18
Saksena, Shri Shibban Lal (Maharajganj)		11	46	—	57
Salve, Shri N.K.P. (Betul)		1	103	—	104
Samanta, Shri S.C. (Tamluk)		83	437	—	520
Sambhali, Maulana Ishaque (Amroha)		55	301		356
Saminathan, Shri P.A. (Gobichettipalyam)		58	242		300
Sanghi, Shri N.K. (Jalore)		148	787	—	935
Sangliana, Shri. (Mizoram)		—	1	—	1
Sankta Prasad, Dr. (Misrikh)		15	87	—	102
Sarkar, Shri Sakti Kumar (Joynagar)		33	164	—	197

1	2	3	4	5
Sathe, Shri Vasant. (Akola)	82	785	2	869
Satish Chandra, Shri (Bareilly)	—	—	—	—
Satpathy, Shri Davendra (Dhenkanal)	5	27	—	32
Satyanarayana, Shri Biddika (Parvathipuram)	—	—	—	—
Savant, Shri Shanker Rao (Kolaba)	90	613	—	703
Savitri Shyam, Shrimati. (Anola)	65	365	—	430
Sayeed, Shri P.M. (Lakshadweep)	7	85	—	92
Scindia, Shri Madhavrao. (Guna)	20	36	—	56
Scindia Shrimati V.R. (Bhind)	3	46	—	49
Sen, Shri A.K. (Calcutta North West)	—	—	—	—
Sen, Shri Ranen (Barasat)	154	768	1	923
Sen, Shri Robin (Asansol)	19	155	—	174
Sequeira, Shri Erasmo de. (Marmugao)	11	52	—	63
Sethi, Shri Arjun (Bhadrak)	117	753	1	871
Sethi, Shri Prakash Chand (Indore)	—	—	—	—
Sezhiyan, Shri Era (Kumbakonam)	9	66	—	75
Shafee, Shri A. (Chanda)	—	1	—	1
Shafquat Jung, Shri (Kairana)	—	1	—	1
Shailani, Shri Chandra. (Hathras)	9	111	—	120
Shakya, Shri Mahadeepak Singh (Kasganj)	51	606	—	657

1	2	3	4	5
Shambhu Nath, Shri. (Saidpur)	--	--	--	--
Shamim, Shri S.A. (Srinagar)	1	7	--	8
Shankar Dev, Shri (Bidar)	--	9	--	9
Shankaranand, Shri B. (Chikodi)	--	--	--	--
Sharief, Shri C.K. Jaffer (Kanakpura)	78	473	--	551
Sharma, Shri Anant Prasad (Buxar)	3	10	--	13
Sharma, Dr. H.P. (Alwar)	53	575	--	628
Sharma, Shri M.R. (Karnal)	--	2	--	2
Sharma, Shri Nawal Kishore (Dausa)	101	905	2	1008
Sharma, Shri R.N. (Dhanbad)	6	38	--	44
Sharma, Shri R.R. (Banda)	18	81	--	99
Sharma, Dr. Shankar Dayal (Bhopal)	--	1	--	1
Shashi Bhushan, Shri (South Delhi)	103	766	5	874
Shastri, Shri Biswanaryan (Lakhimpur)	23	144	--	167
Shastri, Shri Rajaram (Varanasi)	--	1	--	1
Shastri, Swami Ramanand (Bijnor)	--	4	--	4
Shastri, Shri Ramavatar (Patna)	194	1761	--	1955
Shastri, Shri Sheo Pujan (Bikramganj)	3	18	--	21
Shastri, Shri Shiv Kumar (Aligarh)	65	418	--	483
Shenoy, Shri P. Ranganath (Udipi)	36	408	--	444
Sher Singh, Shri (Jhajjar)	--	2	--	2
Shetty, Shri K.K. (Mangalore)	--	1	--	1
Shinde, Shri Annasaheb P. (Ahmadnagar)	--	--	--	--

1	2	3	4	5
Shivappa, Shri Nuggehalli (Hassan)	39	147	—	186
Shukla, Shri B.R. (Bahraich)	24	297	—	321
Shukla, Shri Vidya Charan (Raipur)		—	—	—
Siddaya, Shri S.M. (Chamarajanagar)	15	183	—	198
Siddheshwar Prasad, Shri (Nalanda)	1	7	—	8
Singh, Shri Awdhesh Chandra (Farrukhabad)	—	5	—	5
Singh, Shri Babunath (Surguja)	—	3	—	3
Singh, Shri Chandra Shekhar (Jehanabad).	32	392	—	424
Singh, Shri Dharamgaj (Shahabad)	—	26	—	26
Singh, Shri Digvijaya Narain (Hajjuur)	3	21	—	24
Singh, Shri Hari Kishore (Puri)	69	428	—	497
Singh, Shri Kedar Nath (Sultanpur)		2	—	2
Singh, Shri N. Tombi (Inner Manipur)	21	245	1	267
Singh, Shri Ram Deo (Mahrajganj)	1	13	—	14
Singh, Shri Ram Shekhar Prasad (Chapra)	50	218	—	268
Singh, Shri Rana Bahadur (Sidhi)	77	625	—	702
Singh, Dr. Rudra Pratap (Barabanki)		1	—	1
Singh, Shri Sant Bux (Fatehpur)	—	—	—	—
Singh, Shri Shankar Dayal (Chatra)	87	669	—	756
Singh, Shri S N. (Jhunjhunu)	9	116	—	125
Singh, Shri Surendra Pal (Bulandshahar)	—	—	—	—

1	2	3	4	5
Singh, Shri Vijay Pal (Muzaffarnagar)	19	83	—	102
Singh, Shri Vishwanath Pratap (Phulpur)	19	209	—	228
Sinha, Shri C.M. (Mayurbhanj)	1	10	—	11
Sinha, Shri Dharam Bir (Barh)	—	—	—	—
Sinha, Shri Nawal Kishore (Muzaffarpur)	46	251	1	298
Sinha, Shri R.K. (Faizabad)	32	181	—	213
Sinha, Shri Satyendra Narayan (Aurangabad)	9	64	—	73
Sivasamy, Shri M.S. (Tiruchendur)	34	239	—	273
Sohan Lal, Shri T. (Karol Bagh)	—	19	—	19
Sokhi, Sardar Swaran Singh (Jamshedpur)	40	441	—	481
Solanki, Shri Pravisinh (Anand)	8	87	—	95
Solanki, Shri Somchand (Gandhi- nagar)	10	213	—	223
Samasundaram, Shri S.D. (Thanjavur)	—	161	—	161
Sonar, Dr. A.G. (Ramtek)	—	—	—	—
Stephen, Shri C.M. (Mavattupuzha)	5	11	—	16
Subramaniam, Shri C. (Krishnagiri)	—	—	—	—
Subravelu, Shri K. (Mayuram)	1	5	—	6
Sudarsanam, Shri Maddi (Narasaraopet)	18	77	—	95
Sunder Lal, Shri (Saharanpur)	—	—	—	—
Suryanarayana, Shri K. (Kluru)	28	271	1	300
Swaminathan, Shri R.V. (Madurai)	81	596	—	677
Swamy, Shri Sidrameshwar (Koppal)	—	—	—	—



1	2	3	4	5
Swaran Singh. Sardar (Jullundur)	—	—	—	—
Swatantra. Shri Teja Singh (Sangrur)	13	54	—	67
Swell, Shri G.G. (Shillong)	—	—	—	—
Tayyab Hussain. Shri (Gurgaon)	—	—	—	—
Tewari, Shri Kamal Nath (Bettiah)	—	1	—	1
Tewari, Shri S.S. (Etawah)	—	—	—	—
Thakre, Shri S.B. (Yeotmal)	—	—	—	—
Thakur, Shri Krishanarao (Chimur)	—	2	—	2
Thankappan, Shrimat Bhargavi (Adoor)	86	957	—	1043
Thevar, Shri P.K.M. (Ramanatha- puram)	—	—	—	—
Tiwari, Shri Chandra Bhal Mani (Balrampur)	2	21	—	23
Tiwari, Shri R.G. (Bilaspur)	—	—	—	—
Tiwary, Pandit D.N. (Gopalganj)	6	35	—	41
Tudu, Shri Manmohan (Mayurbhanj)	—	—	—	—
Tula Ram. Shri (Ghatampur)	—	4	—	4
Tulmohan Ram Shri (Araria)	—	—	—	—
Tulsiram, Shri V. (Peddapalli)	—	—	—	—
Uikey, Shri M.G. (Mandla)	—	1	—	1
Ulaganambi, Shri R.P. (Vellore)	18	202	—	220
Unnikrishnan, Shri K.P. (Badagara)	22	77	—	99
Vajpayee, Shri Atal Bihari (Gwalior)	104	371	1	476
Verabasappa, Shri T.V. Chandra- sekarappa. (Shimoga)	1	6	—	7

1	2	3	4	5
Veeriah, Shri K. (Pudukkottai)	—	—	—	—
Vekaria, Shri N.R. (Junagarh)	139	788	—	927
Venkatasubbaiah, Shri P. (Nandyal)	57	397	—	454
Venkatswamy, Shri G. (Siddipet)	12	39	—	51
Verma, Shri Balgovind (Kheri)	—	—	—	—
Verma, Shri Phool Chand (Ujjain)	92	659	—	751
Verma, Shri Sukhdeo Prasad (Nawada)	97	868	—	965
Vidyalankar, Shri Amarnath (Chandigarh)	5	42	—	47
Vikal, Shri Ram Chandra (Baghat)	12	33	—	45
Virbhadra Singh, Shri (Mandi)	34	249	—	283
Viswanathan, Shri G. (Wandiwash)	5	27	—	32
Yadav, Shri Chandrajit (Azamgarh)	—	—	—	—
Yadav, Shri D.P. (Monghyr)	—	—	—	—
Yadav, Shri G.P. (Katihar)	35	342	—	377
Yadav, Shri Karan Singh (Budaun)	—	—	—	—
Yadav, Shri N.P. (Sitamarhi)	—	3	—	3
Yadav, Shri R.P. (Madhipura)	30	264	—	294
Yadav, Shri Sarad (Jabalpur)	8	49	—	57
Yadav, Shri Shiv Shankar Prasad (Khagaria)	2	14	—	16
Yajnik, Shri Indulal (Ahmedabad)	—	1	—	1

---

## LEGISLATION

A Bill is a draft of a legislative proposal, put in proper form which, when passed by both the Houses of Parliament and assented to by the President, becomes an Act.

The legislative process starts with the introduction of a Bill in either House of Parliament, Lok Sabha or Rajya Sabha. A Bill can be introduced either by a Minister or by a Private Member. In the former case, it is known as a Government Bill and, in the latter case, it is known as a Private-Member's Bill. Money Bills (e.g. Bills which contain only provisions for the imposition and abolition of taxes, Bills for appropriation of moneys out of the Consolidated Fund, etc.) can be introduced in Lok Sabha only.

After the Bill is passed by one House, it is sent to the other House for concurrence. In regard to Money Bills, Lok Sabha has got the exclusive power to legislate and Rajya Sabha can only recommend amendments therein and must return such a Bill to Lok Sabha within fourteen days from the date of its receipt. It is open to Lok Sabha to accept or reject any or all of the recommendations of Rajya Sabha with regard to a Money Bill. If a Money Bill passed by Lok Sabha and transmitted to Rajya Sabha for its recommendations is not returned to Lok Sabha within the said period of fourteen days, it is deemed to have been passed by both the Houses at the expiration of the said period in the form in which it was passed by Lok Sabha.

If a Bill passed by one House is rejected by the other House or, the Houses have finally disagreed as to the amendments to be made in the Bill, or, more than six months elapse

from the date of the reception of the Bill by the other House without the Bill being passed by it, the President may call a joint sitting of the two Houses to resolve the deadlock. If, at the joint sitting of the Houses, the Bill is passed by a majority of the total number of members of both the Houses present and voting, with the amendments, if any, accepted by them, the Bill is deemed to have been passed by both the Houses.

When a Bill is passed by both the Houses, it is sent for President's assent. The Bill becomes an Act only after the President's assent has been given thereto.

The President can give his assent or withhold his assent to a Bill. The President can also return the Bill (except a Money Bill) with his recommendations to the Houses for reconsideration, and if the Houses pass the Bill again with or without amendments, the Bill has to be assented to by the President. However, in the case of a Bill to amend the Constitution, after it is passed by the Houses with the requisite special majority and, where necessary, ratified by the States, the President has to accord his assent thereto.

#### **Legislation by Fifth Lok Sabha :**

During the tenure of the Fifth Lok Sabha, a large number of legislative measures pertaining to administrative, financial, economic and social spheres were brought on the Statute Book. The number of enactments aggregated 482, of which 173 related to financial subjects. The Constitution was amended nineteen times, beginning with Constitution (Twenty-fourth Amendment) Act, 1971. The Constitution (Forty-second Amendment) Act, 1976 was the last in the series of amendments to the Constitution during the tenure of the Fifth Lok Sabha.

Among the important enactments in the administrative field, mention may be made of the Maintenance of Internal Security Act, 1971 the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Act, 1971, the Prevention of Insults to National Honour Act, 1971, the North Eastern Areas (Reorganisation) Act, 1971, the Rulers of Indian States (Abolition of Privileges) Act, 1972, the Former Secretary of State Service Officers (Conditions of Service) Act, 1972, and the Departmentalisation of Union Accounts (Transfer of Personnel), Act, 1976.

In the economic field the important enactments passed were the Additional Emoluments (Compulsory Deposit) Act, 1974, the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974; the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974, the Voluntary Disclosure of Income and Wealth Act, 1976, and the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976.

In the social and welfare fields, mention may be made of the Medical Termination of Pregnancy Act, 1971, the Homoeopathy Central Council Act, 1973, the Water (Prevention and Control of Pollution) Act, 1974, the Cigarettes (Regulation of Production, Supply and Distribution) Act, 1975, the Payment of Bonus (Amendment) Act, 1972; the Bonded Labour System (Abolition) Act, 1976, the Equal Remuneration Act, 1976, the Marriage Laws (Amendment) Act, 1976, and the Untouchability (offences) Amendment and Miscellaneous Provisions Act, 1976.

In the legal, judicial and parliamentary fields, the notable pieces of legislation were the Code of Civil Procedure (Amendment) Act, 1973, the Code of Criminal Procedure Act, 1974, the Economic Offences (Inapplicability of Limitation) Act, 1974, the Contempt of Courts Act, 1971, the Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Act, 1972, the Salaries and Allowances of Members of Parliament (Amendment) Act, 1972, the Presidential and Vice-Presidential (Amendment) Act, 1974, the Parliamentary Proceedings (Protection of Publication) Repeal Act, 1976, the House of the People (Extension of Duration) Act, 1976, the Kerala Legislative Assembly (Extension of Duration) Act, 1975, and their subsequent amendments.

Other notable pieces of legislation made by the Fifth Lok Sabha were the Coking Coal Mines (Nationalisation) Act, 1972, the Oil Industry (Development) Act, 1974, the Hire-Purchase Act, 1972, the Newspapers (Price Control) Act, 1972, the Sick Textile Undertakings (Taking Over of Management) Act, 1972, the Antiquities and Art Treasures Act, 1972, and the Foreign Contribution (Regulation) Act, 1976.

STATEMENT 15  
VOLUME OF LEGISLATION PASSED

<i>Year</i>	<i>Number of Acts Passed</i>
1935	14
1936	24
1937	29
1938	26
1939	42
1940	42
1941	27
1942	26
1943	30
1944	18
1945	11
1946	38
1947	58
1948	62
1949	77
1950	80
1951	72
1952	82
1953	58
1954	54

<i>Year</i>	<i>Number of Acts Passed</i>
1955	60
1956	106
1957	68
1958	59
1959	63
1960	67
1961	63
1962	68
1963	58
1964	56
1965	51
1966	57
1967	38
1968	67
1969	58
1970	53
1971	87
1972	82
1973	70
1974	68
1975	57
1976	118

# ANALYTICAL CHART REGARDING BILLS PASSED BY THE FIFTH LOK SABHA

(From March, 1971 to November, 1976)

## (A) GOVERNMENT BILLS

(Figures in parenthesis against serial No. 2 show the number of Bills passed by Rajya Sabha and laid on the Table of Lok Sabha)

	SESSION																	
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1. No. of sittings during which Bills were considered	5	23	25	24	19	21	23	23	38	19	28	22	19	9	18	22	16	11
2. No. of Bills introduced	15	29	42	28	19	22	26	9	18	19	15	10	25	11	34	22	27	7
	(1)	(6)	(6)	(10)	(7)	(8)	(5)	(8)	(7)	(4)	(10)	(8)	(6)	(5)	(11)	(12)	(5)	
3. N. of Bills considered	17	32	50	41	31	23	32	20	27	27	30	19	32	25	34	45	32	8
4. No. of Bills referred to Joint Committee				3	5	1			1	2								
5. No. of Bills referred to Select Committee			1	3			1		1		2							
6. No. of Bills withdrawn								1							2			
7. No. of Bills negatived																		
8. No. of Bills passed	16	29	47	37	25	20	28	19	25	22	26	19	31	25	34	44	32	8
9. No. of Bills on which debate was adjourned						2*		2		2	1	1						



	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
10. No. of Bills on which discussion was not concluded	—	—	—	—	—	1	1	1	2	—	—	1	—	—	—	—	—	—
11. No. of Bills pending at the end of Session	—	6	8	12	13	23	25	23	23	24	23	22	22	13	22	12	12	11
12. No. of amendments tabled	9	367	441	387	353	217	352	402	340	337	805	376	328	131	576	371	358	959
13. No. of amendments moved	1	159	188	217	155	79	142	816	136	129	392	194	119	90	392	207	150	411
14. No. of amendments withdrawn, not pressed or barred	21	4	4	9	3	2	4	3	9	26	32	5	1	8	2	7	29	8
15. No. of amendments accepted	—	18	27	98	34	12	43	142	30	28	85	112	41	40	61	55	44	15
16. No. of amendments negatived	8	120	157	110	118	65	95	171	97	75	275	77	77	42	329	145	77	388

\*Motion for resumption of debate on the Bills was also moved and debate thereon was concluded during the session.

②Decision on one amendment which had been adopted was later on rescinded.

£Debate on the Bill was later on resumed and the Bill was passed.

§Debate on the Bill was later on resumed and the Bill was referred to a Select Committee of Lok Sabha.

+Debate on the Bill was later on resumed and the Bill was passed.

££Includes 1 Bill passed by Rajya Sabha and returned by Lok Sabha with amendments.



1 2 3 4 5 6 7 8 9 10 11 12 13 14£ 15 16 17 18\$

10. No. of Bills originating in Lok Sabha, returned by Rajya Sabha with amendments and amendments made by Rajya Sabha agreed to by Lok Sabha

11. No. of Bills passed

12. No. of Bills on which debate was adjourned

13. No. of Bills on which discussion was not concluded

14. No. of Bills pending at the end of the session

15. No. of amendments tabled

16. No. of amendments moved

	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
17. No. of amendments withdrawn	1	2	1	—	—	1	—	—	—	—	—	—	—	—	—	—	—	—	1
18. No. of amendments accepted	—	—	—	1*	—	—	—	—	—	1	—	—	—	—	—	—	—	—	—
19. No. of amendments negatived	—	2	—	4	—	2	2	2	—	—	—	1	—	—	—	—	—	—	—

\*The amendment was moved during the Third session of the Fifth Lok Sabha  
 £No Private Members' Bills were taken up during Fourteenth session as the Private Members' business' was suspended on a motion adopted by the House on the 21st July, 1975.  
 §No Private Members' Bills were taken up during the Eighteenth session in view of the motion adopted by the House on the 25th October, 1976 to the effect that only Government business would be transacted during that session.

## STATEMENT 17

ACTS PASSED BY PARLIAMENT DURING THE  
FIFTH LOK SABHA

(arranged subject-wise)

*(Acts indicated with asterisks were treated as Money or  
Financial Bills)*

## I. ADMINISTRATION

1. The State of Himachal Pradesh (Amendment) Act, 1971 (15 of 1971).
2. The Mysore State Legislature (Delegation of Powers) Act, 1971 (23 of 1971).
3. The Delhi Sikh Gurdwaras (Management) Act, 1971 (24 of 1971).
4. The Maintenance of Internal Security Act, 1971 (26 of 1971).
5. The West Bengal State Legislature (Delegation of Powers) Act, 1971 (31 of 1971).
6. The Gujarat State Legislature (Delegation of Powers) Act, 1971 (35 of 1971).
7. The Punjab State Legislature (Delegation of Powers) Act, 1971 (36 of 1971).
8. The Public Premises (Eviction of Unauthorised Occupants) Act, 1971 (40 of 1971).
9. The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Act, 1971 (56 of 1971).
10. The Uttar Pradesh Cantonments (Control of Rent and Eviction) (Repeal) Act, 1971 (68 of 1971).
11. The Prevention of Insults to National Honour Act, 1971 (69 of 1971).
12. The Manipur (Hill Areas) District Councils Act, 1971 (76 of 1971).
13. The Commission of Inquiry (Amendment) Act, 1971 (79 of 1971).

14. **The North Eastern Areas (Reorganisation) Act, 1971** (81 of 1971).
15. **The Delhi Sikh Gurdwaras Act, 1971** (82 of 1971).
16. **The Government of Union Territories (Amendment) Act, 1971** (83 of 1971).
17. **The North Eastern Council Act, 1971** (84 of 1971).
18. **The Departmental Inquiries (Enforcement of Attendance of Witnesses and Production of Documents) Act, 1972** (18 of 1972).
19. **The Cantonments (Extension of Rent Control Laws) Amendment Act, 1972** (22 of 1972).
20. **The Secunderabad and Aurangabad Cantonments House Rent Control Law (Repeal) Act, 1972** (23 of 1972).
21. **The National Service Act, 1972** (28 of 1972).
22. **The Delhi Lands (Restrictions on Transfer) Act, 1972** (30 of 1972).
23. **The Criminal Law (Amendment) Act, 1972** (31 of 1972).
24. **The Delhi Cooperative Societies Act, 1972** (35 of 1972).
25. **The Punjab New Capital (Periphery) Control (Chandigarh Amendment) Act, 1972** (49 of 1972).
26. **The Rulers of Indian States (Abolition of Privileges) Act, 1972** (54 of 1972).
27. **The Former Secretary of State Service Officers (Conditions of Service) Act, 1972** (59 of 1972).
28. **The Mulki Rules Act, 1972** (79 of 1972).
29. **The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1973** (1 of 1973).
30. **The Andhra Pradesh State Legislature (Delegation of Powers) Act, 1973** (8 of 1973).
31. **The Capital of Punjab (Development and Regulation) (Chandigarh Amendment) Act, 1973** (17 of 1973).
32. **The Orissa State Legislature (Delegation of Powers) Act, 1973** (20 of 1973).

33. **The Manipur State Legislature (Delegation of Powers) Act, 1973 (23 of 1973).**
34. **The Mysore State (Alteration of Name) Act, 1973 (31 of 1973).**
35. **The Uttar Pradesh State Legislature (Delegation of Powers) Act, 1973 (33 of 1973).**
36. **The Laccadive, Minicoy and Amindivi Islands (Alteration of Name) Act, 1973 (34 of 1973).**
37. **The Mulki Rules (Repeal) Act, 1973 (68 of 1973).**
38. **The North-Eastern Areas (Reorganisation) Amendment Act, 1974 (8 of 1974).**
39. **The Gujarat State Legislature (Delegation of Powers) Act, 1974 (11 of 1974).**
40. **The Delhi Sikh Gurdwaras (Amendment) Act, 1974 (46 of 1974).**
41. **The East Punjab Urban Rent Restriction Act (Extension to Chandigarh) Act, 1974 (54 of 1974).**
42. **The Delhi Municipal Corporation (Amendment) Act, 1974 (55 of 1974).**
43. **The Punjab Municipal (Chandigarh Amendment) Act, 1974 (59 of 1974).**
44. **The Requisitioning and Acquisition of Immovable Property (Amendment) Act, 1975 (2 of 1975).**
45. **The North-Eastern Areas (Reorganisation) Amendment Act, 1975 (3 of 1975).**
46. **The All-India Services Regulation (Indemnity) Act, 1975 (19 of 1975).**
47. **The All-India Services (Amendment) Act, 1975 (23 of 1975).**
48. **The Former Secretary of State Service Officers (Conditions of Service) Amendment Act, 1975 (24 of 1975).**
49. **The Government of Union Territories (Amendment) Act, 1975 (29 of 1975).**

50. **The Nagaland State Legislature (Delegation of Powers) Act, 1975 (31 of 1975).**
51. **The Maintenance of Internal Security (Amendment) Act, 1975 (39 of 1975).**
52. **The Delhi Development (Amendment) Act, 1976 (4 of 1976).**
53. **The Maintenance of Internal Security (Amendment) Act, 1976 (14 of 1976).**
54. **The Delhi Land Holdings (Ceiling) Amendment Act, 1976 (15 of 1976).**
55. **The Delhi Rent Control (Amendment) Act, 1976 (18 of 1976).**
56. **The Urban Land (Ceiling and Regulation) Act, 1976 (33 of 1976).**
57. **The Tamil Nadu State Legislature (Delegation of Powers) Act, 1976 (41 of 1976).**
58. **The Gujarat State Legislature (Delegation of Powers) Act, 1976 (44 of 1976).**
59. **The Comptroller and Auditor General's (Duties, Powers and Conditions of Service) Amendment Act, 1976 (58 of 1976).**
60. **The Departmentalisation of Union Accounts (Transfer of Personnel) Act, 1976 (59 of 1976).**
61. **The Disturbed Areas (Special Courts) Act, 1976 (77 of 1976).**
62. **The Maintenance of Internal Security (Second Amendment) Act, 1976 (78 of 1976).**
63. **The President's Pension (Amendment) Act, 1976 (79 of 1976).**
64. **The Territorial Waters, Continental Shelf Exclusive Economic Zone and other Maritime Zone Act, 1976 (80 of 1976).**
65. **The Government of Union Territories (Amendment) Act, 1976 (86 of 1976).**



## II. AGRICULTURE

1. The Agricultural Refinance Corporation (Amendment) Act, 1971 (39 of 1971).
2. The Rice-Milling Industry (Regulation) Amendment Act, 1972 (47 of 1972).
3. The Wild Life (Protection) Act, 1972 (53 of 1972).
4. The Seeds (Amendment) Act, 1972 (55 of 1972).
5. The Food Corporations (Amendment) Act, 1972 (67 of 1972).
6. The National Co-operative Development Corporation Act, 1973 (32 of 1973).
7. The Agricultural Refinance Corporation Amendment Act, 1973 (37 of 1973).
8. The National Co-operative Development Corporation (Amendment) Act, 1974 (3 of 1974).
9. The Agricultural Refinance Corporation (Amendment) Act, 1975 (45 of 1975).
10. The Levy Sugar Price Equalisation Fund Act, 1976 (31 of 1976).
11. The Warehousing Corporations (Amendment) Act, 1976 (42 of 1976).
12. The Delhi Agricultural Produce Marketing (Regulation) Act, 1976 (87 of 1976).

## III. BANKING, CURRENCY AND INSURANCE

1. The General Insurance (Emergency Provisions) Act, 1971 (17 of 1971).
2. The Emergency Risks (Goods) Insurance Act, 1971 (50 of 1971).
3. The Emergency Risks (Undertakings) Insurance Act, 1971 (51 of 1971).
4. The Small Coins (Offences) Act, 1971 (52 of 1971).
5. The General Insurance (Emergency Provisions) Amendment Act, 1972 (27 of 1972).

6. **The General Insurance Business (Nationalisation) Act, 1972 (57 of 1972).**
7. **The Reserve Bank of India (Amendment) Act, 1973 (44 of 1973).**
8. **The State Bank Laws (Amendment) Act, 1973 (48 of 1973).**
9. **The Small Coins (Offences) Amendment Act, 1974 (49 of 1974).**
10. **The Reserve Bank of India (Amendment) Act, 1974 (51 of 1974).**
11. **The Employees' State Insurance (Amendment) Act, 1975 (38 of 1975).**
12. **The Banking Service Commission Act, 1975 (42 of 1975).**
13. **The Indian Coinage (Amendment) Act, 1975 (47 of 1975).**
14. **The Regional Rural Banks Act, 1976 (21 of 1976).**
15. **The Life Insurance Corporation (Modification of Settlement) Act, 1976 (72 of 1976).**
16. **The Banking and Public Financial Institutions Laws (Amendment) Act, 1970 (73 of 1976).**

#### **IV. COMMERCE AND INDUSTRY**

1. **The Imports and Exports (Control) Amendment Act, 1971 (7 of 1971).**
2. **The Gold (Control) Amendment Act, 1971 (21 of 1971).**
3. **The Forward Contracts (Regulation) Amendment Act, 1971 (53 of 1971).**
4. **The Companies (Surcharge on Income-tax) Act, 1971 (62 of 1971).**
5. **The Jayanti Shipping Company (Acquisition of Shares) Act, 1971 (63 of 1971).**
6. **The Asian Refractories Limited (Acquisition of Undertaking) Act, 1971 (65 of 1971).**
7. **The Essential Commodities (Amendment) Act, 1971 (66 of 1971).**

8. **The Industries (Development and Regulation) Amendment Act, 1971 (72 of 1971).**
9. **The Companies (Amendment) Act, 1971 (80 of 1971).**
10. **The Indian Copper Corporation (Taking over of Management) Act, 1972 (11 of 1972).**
11. **The Marine Products Export Development Authority Act, 1972 (13 of 1972).**
12. **The Newspapers (Price Control) Act, 1972 (15 of 1972).**
13. **The Hire-Purchase Act, 1972 (26 of 1972).**
14. **The Indian Iron and Steel Company (Taking over of Management) Act, 1972 (50 of 1972).**
15. **The Indian Copper Corporation (Acquisition of Undertaking) Act, 1972 (58 of 1972).**
16. **Sick Textiles Undertakings (Taking over of Management) Act, 1972 (72 of 1972).**
17. **The Industrial Finance Corporation (Amendment) Act, 1972 (74 of 1972).**
18. **The Industrial Development Bank of India (Amendment) Act, 1972 (75 of 1972).**
19. **The State Financial Corporations (Amendment) Act, 1972 (77 of 1972).**
20. **The Richardson and Cruddas Limited (Acquisition and Transfer of Undertaking) Act, 1972 (78 of 1972).**
21. **The Textiles Committee (Amendment) Act, 1973 (51 of 1973).**
22. **The Alcock Ashdown Company Limited (Acquisition of Undertakings) Act, 1973 (56 of 1973).**
23. **The Burn Company and Indian Standard Wagon Company (Taking over of Management) Act, 1973 (57 of 1973).**
24. **The Industries (Development and Regulation) Amendment Act, 1973 (67 of 1973).**
25. **The Esso (Acquisition of Undertakings in India) Act, 1974 (4 of 1974).**

26. **The Essential Commodities (Amendment) Act, 1974** (30 of 1974).
27. **The Industries (Development and Regulation) Amendment Act, 1974** (32 of 1974).
28. **The Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Act, 1974** (33 of 1974).
29. **The Companies (Temporary Restrictions on Dividends) Act, 1974** (35 of 1974).
30. **The Indian Iron and Steel Company (Taking over of Management) Amendment Act, 1974** (36 of 1974).
31. **The Esso (Acquisition of Undertakings in India) Amendment Act, 1974** (40 of 1974).
32. **The Companies (Amendment) Act, 1974** (41 of 1974).
33. **The Sick Textile Undertakings (Nationalisation) Act, 1974** (57 of 1974).
34. **The Tobacco Board Act, 1975** (4 of 1975).
35. **The Companies (Temporary Restrictions on Dividends) Amendment Act, 1975** (28 of 1975).
36. **The Burmah Shell (Acquisition of Undertakings in India) Act, 1976** (2 of 1976).
37. **The Imports and Exports (Control) Amendment Act, 1976** (12 of 1976).
38. **The Assam Sillimanite Limited (Acquisition and Transfer of Refractory Plant) Act, 1976** (22 of 1976).
39. **The Indian Standards Institution (Certification Marks) Amendment Act, 1976** (54 of 1976).
40. **The Standards of Weights and Measures Act, 1976** (60 of 1976).
41. **The Tea (Amendment) Act, 1976** (75 of 1976).
42. **The Indian Iron and Steel Company (Acquisition of Shares) Act, 1976** (89 of 1976).
43. **The Essential Commodities (Amendment) Act, 1976** (92 of 1976).

44. **The Braithwaite and Company (India) Limited (Acquisition and Transfer of Undertakings) Act, 1976 (96 of 1976).**
45. **The Burn Company and Indian Standard Wagon Company (Nationalisation) Act, 1976 (97 of 1976).**
46. **The Laxmirattan and Atherton West Cotton Mills (Taking over of Management) Act, 1976 (98 of 1976).**
47. **The Metal Corporation (Nationalisation and Miscellaneous Provisions) Act, 1976 (100 of 1976).**
48. **The Electricity (Supply) Amendment Act, 1976 (115 of 1976).**

## V. CONSTITUTIONAL

1. **The Constitution (Twenty-fourth Amendment) Act, 1971.**
2. **The Constitution (Twenty-fifth Amendment) Act, 1971.**
3. **The Constitution (Twenty-sixth Amendment) Act, 1971.**
4. **The Constitution (Twenty-seventh Amendment) Act, 1971.**
5. **The Constitution (Twenty-eighth Amendment) Act, 1972.**
6. **The Constitution (Twenty-ninth Amendment) Act, 1972.**
7. **The Constitution (Thirtieth Amendment) Act, 1972.**
8. **The Constitution (Thirty-first Amendment) Act, 1973.**
9. **The Constitution (Thirty-second Amendment) Act, 1974.**
10. **The Constitution (Thirty-third Amendment) Act, 1974.**
11. **The Constitution (Thirty-fourth Amendment) Act, 1974.**
12. **The Constitution (Thirty-fifth Amendment) Act, 1974.**
13. **The Constitution (Thirty-sixth Amendment) Act, 1975.**
14. **The Constitution (Thirty-seventh Amendment) Act, 1975.**
15. **The Constitution (Thirty-eighth Amendment) Act, 1975.**
16. **The Constitution (Thirty-ninth Amendment) Act, 1975.**
17. **The Constitution (Fortieth Amendment) Act, 1976.**
18. **The Constitution (Forty-first Amendment) Act, 1976.**
19. **The Fifth Schedule to the Constitution (Amendment) Act, 1976 (101 of 1976).**

20. The Constitution (Forty-second Amendment) Act, 1976.

## VI. DEFENCE

1. The Defence of India Act, 1971 (42 of 1971).
2. The Arms (Amendment) Act, 1971 (55 of 1971).
3. The Naval and Aircraft Prize Act, 1971 (59 of 1971).
4. The Armed Forces (Assam and Manipur) Special Powers (Amendment) Act, 1972 (70 of 1972).
5. The Seaward Artillery Practice (Amendment) Act, 1973 (3 of 1973).
6. The Indian Works of Defence (Amendment) Act, 1974 (50 of 1974).
7. The Navy (Amendment) Act, 1974 (53 of 1974).
8. The Air Force and Army Laws (Amendment) Act, 1975 (13 of 1975).
9. The Defence of India (Amendment) Act, 1975 (32 of 1975).
10. The National Cadet Corps (Amendment) Act, 1975 (50 of 1975).

## VII. EDUCATION

1. The Visva-Bharati (Amendment) Act, 1971 (57 of 1971).
2. The Architects Act, 1972 (20 of 1972).
3. The University Grants Commission (Amendment) Act, 1972 (33 of 1972).
4. The Aligarh Muslim University (Amendment) Act, 1972 (34 of 1972).
5. The Victoria Memorial (Amendment) Act, 1972 (40 of 1972).
6. The Delhi University (Amendment) Act, 1972 (48 of 1972).
7. The Antiquities and Art Treasures Act, 1972 (52 of 1972).
8. The Delhi School Education Act, 1973 (18 of 1973).

9. **The North-Eastern Hill Universities Act, 1973** (24 of 1973).
10. **The Delhi Urban Arts Commission Act, 1974** (1 of 1974).
11. **The University of Hyderabad Act, 1974** (39 of 1974).
12. **The Rampur Raza Library Act, 1975** (22 of 1975).
13. **The National Library of India Act, 1976** (76 of 1976).
14. **The Antiquities and Art Treasures (Amendment) Act, 1976** (82 of 1976).

### **VIII. EXTERNAL AFFAIRS**

1. **The Diplomatic Relations (Vienna Convention) Act, 1972** (43 of 1972).
2. **The Diplomatic and Consular Officers (Oaths and Fees) (Extension to Jammu and Kashmir) Act, 1973** (2 of 1973).
3. **The Tokyo Convention Act, 1975** (20 of 1975).
4. **The Foreign Contribution (Regulation) Act, 1976** (49 of 1976).

### **IX. FISCAL AND FINANCE**

- \*1. **The Appropriation (Railways) Vote on Account Act, 1971** (1 of 1971).
- \*2. **The Appropriation (Railways) Act, 1971** (20 of 1971),
- \*3. **The Manipur Appropriation (Vote on Account) Act, 1971** (3 of 1971).
- \*4. **The Manipur Appropriation Act, 1971** (4 of 1971).
- \*5. **The Appropriation Act, 1971** (5 of 1971).
- \*6. **The Appropriation (Vote on Account) Act, 1971** (6 of 1971).
- \*7. **The Orissa Appropriation (Vote on Account) Act, 1971** (8 of 1971).
- \*8. **The Orissa Appropriation Act, 1971** (9 of 1971).

- \*9. The Mysore Appropriation (Vote on Account) Act, 1971 (10 of 1971).
- \*10. The Mysore Appropriation Act, 1971 (11 of 1971).
- \*11. The West Bengal Appropriation (Vote on Account) Act, 1971 (12 of 1971).
- \*12. The West Bengal Appropriation Act, 1971 (13 of 1971).
- \*13. The Finance Act, 1971 (14 of 1971).
- \*14. The Manipur Appropriation (No. 2) Act, 1971 (18 of 1971).
- \*15. The Appropriation (Railways) No. 2 Act, 1971 (19 of 1971).
- \*16. The Bengal Finance (Sales Tax) (Delhi Validation of Appointments and Proceedings) Act, 1971 (20 of 1971).
- \*17. The Punjab Appropriation Act, 1971 (25 of 1971).
- \*18. The Mysore Appropriation (No. 2) Act, 1971 (27 of 1971).
- \*19. The West Bengal Appropriation (No. 2) Act, 1971 (28 of 1971).
- \*20. The Gujarat Appropriation Act, 1971 (29 of 1971).
- \*21. The Appropriation (No. 2) Act, 1971 (30 of 1971).
- \*22. The Finance (No. 2) Act, 1971 (32 of 1971).
- \*23. The Central Board of Direct Taxes (Validation of Proceedings) Act, 1971 (37 of 1971).
- \*24. The Appropriation (No. 3) Act, 1971 (38 of 1971).
- \*25. The Stamp and Excise Duties (Amendment) Act, 1971 (44 of 1971).
- \*26. The Tax on Postal Articles Act, 1971 (47 of 1971).
- \*27. The Inland Air Travel Tax Act, 1971 (48 of 1971).
- \*28. The Appropriation (Railways) No. 3 Act, 1971 (58 of 1971).
- \*29. The Appropriation (No. 4) Act, 1971 (60 of 1971).
- \*30. The Punjab Appropriation (No. 2) Act, 1971 (61 of 1971).



- \*31. The Indian Tariff (Amendment) Act, 1971 (67 of 1971).
- \*32. The Union Territories Taxation Laws (Amendment) Act, 1971 (73 of 1971).
- \*33. The Appropriation Act, 1972 (1 of 1972).
- \*34. The Appropriation (No. 2) Act, 1972 (2 of 1972).
- \*35. The Appropriation (Railways) Act, 1972 (3 of 1972).
- \*36. The Appropriation (Railways) No. 2 Act, 1972 (4 of 1972).
- \*37. The Appropriation (Railways) Vote on Account Act, 1972 (5 of 1972).
- \*38. The Appropriation (Vote on Account) Act, 1972 (6 of 1972).
- \*39. The Contingency Fund of India (Amendment) Act, 1972 (10 of 1972)
- \*40. The Appropriation (No. 3) Act, 1972 (14 of 1972).
- \*41. The Finance Act, 1972 (16 of 1972).
- \*42. The Appropriation (Railways) No. 3 Act, 1972 (17 of 1972).
- \*43. The Taxation Laws (Extension to Jammu and Kashmir) Act, 1972 (25 of 1972).
- \*44. The Income Tax (Amendment) Act, 1972 (41 of 1972).
- \*45. The Public Debt (Amendment) Act, 1972 (44 of 1972).
- \*46. The Taxation Laws (Amendment) Act, 1972 (45 of 1972).
- \*47. The Appropriation (No. 4) Act, 1972 (51 of 1972).
- \*48. The Khadi and other Handloom Industries Development (Additional Excise Duty on Cloth) Amendment Act, 1972 (60 of 1972).
- \*49. The Central Sales Tax (Amendment) Act, 1972 (61 of 1972).
- \*50. The Appropriation (Railways) No. 4 Act, 1972 (63 of 1972).
- \*51. The Appropriation (Railways) No. 5 Act, 1972 (64 of 1972).

- \*52. **The Appropriation (No. 5) Act, 1972 (65 of 1972).**
- \*53. **The Appropriation (No. 6) Act, 1972 (66 of 1972).**
- \*54. **The Indian Tariff (Amendment) Act, 1972 (73 of 1972).**
- \*55. **The Appropriation (Vote on Account) Act, 1973 (4 of 1973).**
- \*56. **The Appropriation Act, 1973 (5 of 1973).**
- \*57. **The Appropriation (Railways) Act, 1973 (6 of 1973).**
- \*58. **Appropriation (Railways) No. 2 Act, 1973 (7 of 1973).**
- \*59. **The Andhra Pradesh Appropriation (Vote on Account) Act, 1973 (9 of 1973).**
- \*60. **The Andhra Pradesh Appropriation Act, 1973 (10 of 1973).**
- \*61. **The Orissa Appropriation (Vote on Account) Act, 1973 (11 of 1973).**
- \*62. **The Orissa Appropriation Act, 1973 (12 of 1973).**
- \*63. **The Refugee Relief Taxes (Abolition) Act, 1973 (13 of 1973).**
- \*64. **The Union Territories Taxation Laws (Amendment) Act, 1973 (14 of 1973).**
- \*65. **The Manipur Appropriation (Vote on Account) Act, 1973 (16 of 1973).**
- \*66. **The Appropriation (No. 2) Act, 1973 (19 of 1973).**
- \*67. **The Finance Act, 1973 (21 of 1973).**
- \*68. **The Central Excises and Salt (Amendment) Act, 1973 (22 of 1973).**
- \*69. **The Manipur Appropriation Act, 1973 (28 of 1973).**
- \*70. **The Andhra Pradesh Appropriation (No. 2) Act, 1973 (29 of 1973).**
- \*71. **The Orissa Appropriation (No. 2) Act, 1973 (30 of 1973).**
- \*72. **The Appropriation (No.3) Act, 1973 (35 of 1973).**
- \*73. **The Customs, Gold (Control) and Central Excises and Salt (Amendment) Act, 1973 (36 of 1973).**

- \*74. **The Appropriation (Railways) No. 3 Act, 1973 (38 of 1973).**
- \*75. **The Orissa Appropriation (No. 3) Act, 1973 (42 of 1973).**
- \*76. **The Manipur Appropriation (No. 2) Act, 1973 (43 of 1973).**
- \*77. **The Foreign Exchange Regulation Act, 1973 (46 of 1973).**
- \*78. **The Central Excises and Salt (Second Amendment) Act, 1973 (58 of 1973).**
- \*79. **The Appropriation (Railways) No. 4 Act, 1973 (61 of 1973).**
- \*80. **The Appropriation (No. 4) Act, 1973 (63 of 1973).**
- \*81. **The Appropriation (No. 5) Act, 1973 (64 of 1973).**
- \*82. **The Orissa Appropriation (No. 4) Act, 1973 (65 of 1973).**
- \*83. **The Income-tax (Amendment) Act, 1973 (66 of 1973).**
- \*84. **The Appropriation (Vote on Account) Act, 1974 (7 of 1974).**
- \*85. **The Appropriation (Railways) Act, 1974 (10 of 1974).**
- \*86. **The Gujarat Appropriation Act, 1974 (13 of 1974).**
- \*87. **The Gujarat Appropriation (Vote on Account) Act, 1974 (14 of 1974).**
- \*88. **The Appropriation (Railways) No. 2 Act, 1974 (15 of 1974).**
- \*89. **The Appropriation (Railways) No. 3 Act, 1974 (16 of 1974).**
- \*90. **The Appropriation Act, 1974 (17 of 1974).**
- \*91. **The Pondicherry Appropriation (Vote on Account) Act, 1974 (18 of 1974).**
- \*92. **The Appropriation (No. 2) Act, 1974 (19 of 1974).**
- \*93. **The Finance Act, 1974 (20 of 1974).**
- \*94. **The Estate Duty (Distribution) Amendment Act, 1974 (21 of 1974).**

- \*95. The Additional Duties of Excise (Goods of Special Importance) Amendment Act, 1974 (22 of 1974).
- \*96. The Union Duties of Excise (Distribution) Amendment Act, 1974 (23 of 1974).
- 97. The Gujarat Appropriation (No. 2) Act, 1974 (24 of 1974).
- \*98. The Pondicherry Appropriation Act, 1974 (25 of 1974).
- 99. The Direct Taxes (Amendment) Act, 1974 (26 of 1974).
- \*100. The Finance (No. 2) Act, 1974 (31 of 1974).
- \*101. The Additional Emoluments (Compulsory Deposit) Act, 1974 (37 of 1974).
- \*102. The Compulsory Deposit Scheme (Income-tax-Payers) Act, 1974 (38 of 1974).
- \*103. The Appropriation (No. 3) Act, 1974 (43 of 1974).
- \*104. The Appropriation (Railways) (No. 4) Act, 1974 (44 of 1974).
- \*105. The Interest-tax Act, 1974 (45 of 1974).
- 106. The Conservation of Foreign Exchange and prevention of Smuggling Activities Act, 1974 (52 of 1974).
- \*107. The Appropriation (No. 4) Act, 1974 (61 of 1974).
- \*108. The Gujarat Appropriation (No. 3) Act, 1974 (62 of 1974).
- \*109. The Gujarat Appropriation (No. 4) Act, 1974 (63 of 1974).
- \*110. The Pondicherry Appropriation (No. 2) Act, 1974 (64 of 1974).
- \*111. The Indian Tariff (Amendment) Act, 1975 (1 of 1975).
- \*112. The Appropriation (Vote on Account) Act, 1975 (5 of 1975).
- \*113. The Appropriation (Railways) Act, 1975 (6 of 1975).
- \*114. The Appropriation (Railways) No. 2 Act, 1975 (7 of 1975).
- \*115. The Appropriation (Railways) No. 3 Act, 1975 (8 of 1975).

- \*116. **The Pondicherry Appropriation Act, 1975 (9 of 1975).**
- \*117. **The Pondicherry Appropriation (Vote on Account) Act, 1975 (10 of 1975).**
- \*118. **The Appropriation Act, 1975 (11 of 1975).**
- \*119. **The Gujarat Appropriation (Vote on Account) Act, 1975 (14 of 1975).**
- \*120. **The Gujarat Appropriation Act, 1975 (15 of 1975).**
- \*121. **The Nagaland Appropriation Act, 1975 (17 of 1975).**
- \*122. **The Nagaland Appropriation (Vote on Account) Act, 1975 (18 of 1975).**
- \*123. **The Appropriation (No. 2) Act, 1975 (21 of 1975).**
- \*124. **The Finance Act, 1975 (25 of 1975).**
- \*125. **The Tobacco Cess Act, 1975 (26 of 1975).**
- \*126. **The Nagaland Appropriation (No. 2) Act, 1975 (27 of 1975).**
- \*127. **The Pondicherry Appropriation (No. 2) Act, 1975 (30 of 1975).**
- \*128. **The Finance (Amendment) Act, 1975 (34 of 1975).**
- 129. **The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Act, 1975 (35 of 1975).**
- \*130. **The Appropriation (No. 3) Act, 1975 (36 of 1975).**
- \*131. **The Appropriation (No. 4) Act, 1975 (37 of 1975).**
- \*132. **The Taxation Laws (Amendment) Act, 1975 (41 of 1975).**
- \*133. **The Delhi Sales Tax Act, 1975 (43 of 1975).**
- \*134. **The Provident Funds (Amendment) Act, 1975 (46 of 1975).**
- \*135. **The Customs Tariff Act, 1975 (51 of 1975).**
- \*136. **The Public Financial Institutions Laws (Amendment) Act, 1975 (52 of 1975).**
- \*137. **The Income-Tax Amendment Act, 1976 (1 of 1976).**

- \*138. The Unit Trust of India (Amendment) Act, 1976 (3 of 1976).
- \*139. The Appropriation Act, 1976 (5 of 1976).
- \*140. The Appropriation (Railways) Act, 1976 (6 of 1976).
- \*141. The Appropriation (No. 2) Act, 1976 (7 of 1976).
- \*142. The Voluntary Disclosure of Income and Wealth Act, 1976 (8 of 1976).
- 143 The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Act, 1976 (13 of 1976)
- \*144. The Nagaland Appropriation Act, 1976 (16 of 1976).
- \*145. The Pondicherry Appropriation Act, 1976 (17 of 1976).
- 146. The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Act, 1976 (20 of 1976).
- \*147. The Appropriation (No. 3) Act, 1976 (38 of 1976).
- \*148. The Pondicherry Appropriation (No. 2) Act, 1976 (39 of 1976).
- \*149. The Nagaland Appropriation (No. 2) Act, 1976 (40 of 1976).
- \*150. The Appropriation (Vote on Account) Act, 1976 (43 of 1976).
- \*151. The Appropriation (Railways) No. 2 Act, 1976 (47 of 1976).
- \*152. The Appropriation (Railways) No. 3 Act, 1976 (48 of 1976).
- \*153. The Tamil Nadu Appropriation Act, 1976 (50 of 1976).
- \*154. The Tamil Nadu Appropriation (No. 2) Act, 1976 (51 of 1976).
- \*155. The Gujarat Appropriation Act, 1976 (52 of 1976).
- \*156. The Appropriation (No. 4) Act, 1976 (64 of 1976).
- \*157. The Finance Act, 1976 (66 of 1976).
- 158. The Tariff Commission (Repeal) Act, 1976 (71 of 1976).
- 159. The Additional Emoluments (Compulsory Deposit) Amendment Act, 1976 (74 of 1976).

- \*160. The Contingency Fund of India (Amendment) Act, 1976 (81 of 1976).
- \*161. The Appropriation (No. 5) Act, 1976 (83 of 1976).
- \*162. The Tamil Nadu Appropriation (No. 3) Act, 1976 (84 of 1976)
- \*1 3. The Pondicherry Appropriation (No. 3) Act, 1976 (85 of 1976).
- 164. The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Act, 1976 (90 of 1976).
- \*165. The Delhi Sales-tax (Amendment and Validation) Act, 1976 (91 of 1976).
- \*166. The Dhoties (Additional Excise Duty) Repeal Act, 1976 (93 of 1976).
- \*167. The Appropriation (No. 6) Act, 1976 (95 of 1976).
- \*168. The Central Sales-tax (Amendment) Act, 1976 (103 of 1976).
- \*169. The Appropriation (Railways) No. 4 Act, 1976 (110 of 1976).
- \*170. The Appropriation (Railways) No. 5 Act, 1976 (111 of 1976).
- \*171. The Appropriation (No. 7) Act, 1976 (112 of 1976).
- \*172. The Gujarat Appropriation (No. 2) Act, 1976 (113 of 1976).
- \*173. The Pondicherry Appropriation (No. 4) Act, 1976 (114 1976).

## X. HEALTH

1. The Medical Termination of Pregnancy Act, 1971 (34 of 1971).
2. The Prevention of Food Adulteration (Amendment) Act, 1971 (41 of 1971).
3. The Drugs and Cosmetics (Amendment) Act, 1972 (19 of 1972).

4. **The Maternity Benefit (Amendment) Act, 1972** (21 of 1972).
5. **The Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Act, 1972** (24 of 1972).
6. **The Dentists (Amendment) Act, 1972** (42 of 1972).
7. **The Homoeopathy Central Council Act, 1973** (59 of 1973).
8. **The Water (Prevention and Control of Pollution) Act, 1974** (6 of 1974).
9. **Cigarettes (Regulation of Production, Supply and Distribution) Act, 1975** (49 of 1975).
10. **The Prevention of Food Adulteration (Amendment) Act, 1976** (34 of 1976).
11. **The Pharmacy (Amendment) Act, 1976** (70 of 1976).

#### **XI. INFORMATION AND BROADCASTING**

1. **The Cinematograph (Amendment) Act, 1973** (25 of 1973).
2. **The Press Council (Amendment) Act, 1973** (53 of 1973).
3. **The Cinematograph (Amendment) Act, 1974** (27 of 1974).
4. **The Press Council (Amendment) Act, 1974** (34 of 1974).
5. **The Press Council (Amendment) Act, 1975** (12 of 1975).
6. **The Press Council (Repeal) Act, 1976** (24 of 1976).
7. **The Prevention of Publication of Objectionable Matter Act, 1976** (27 of 1976).

#### **XII. JUDICIARY**

1. **The Contempt of Courts Act, 1971** (70 of 1971).
- \*2. **The Supreme Court Judges (Conditions of Service) Amendment Act, 1971** (77 of 1971).
- \*3. **The High Court Judges (Conditions of Service) Amendment Act, 1971** (78 of 1971).



4. The Supreme Court (Enlargement of Criminal Appellate Jurisdiction) Amendment Act, 1972 (37 of 1972).
- \*5. The High Court Judges (Conditions of Service) Amendment Act, 1976 (35 of 1976).
- \*6. The Supreme Court Judges (Conditions of Service) Amendment Act, 1975 (36 of 1976).
7. The Contempt of Courts (Amendment) Act, 1976 (45 of 1976).
8. The High Court at Patna (Establishment of a Permanent Bench at Ranchi) Act, 1976 (57 of 1976).

### **XIII. LABOUR**

1. The Labour Provident Fund Laws (Amendment) Act, 1971 (16 of 1971).
2. The Industrial disputes (Amendment) Act, 1971 (45 of 1971).
3. The Personal Injuries (Emergency Provisions) Amendment Act, 1971 (74 of 1971).
4. The Personal Injuries (Compensation Insurance) Amendment Act, 1971 (75 of 1971).
5. The Industrial Disputes (Amendment) Act, 1972 (32 of 1972).
6. The Payment of Gratuity Act, 1972 (39 of 1972).
7. The Payment of Bonus (Amendment) Act, 1972 (68 of 1972).
8. The Coal Mines Labour Welfare Fund (Amendment) Act, 1972 (70 of 1972).
9. The Apprentices (Amendment) Act, 1973 (27 of 1973)
10. The Payment of Bonus (Amendment) Act, 1973 (39 of 1973).
11. The Employees' Provident Funds and Family Pension Fund (Amendment) Act, 1973 (40 of 1973).
12. Maternity Benefit (Amendment) Act, 1973 (52 of 1973).

13. The Payment of Bonus (Second Amendment) Act, 1973 (55 of 1973).
14. The Payment of Bonus (Amendment) Act, 1974 (42 of 1974).
15. The Working Journalists (Conditions of Service) and Miscellaneous Provisions Act, 1974 (60 of 1974).
16. The Sales Promotion Employees (Conditions of Service) Act, 1976 (11 of 1976).
17. The Bonded Labour System (Abolition) Act, 1976 (19 of 1976).
18. The Payment of Bonus (Amendment) Act, 1976 (23 of 1976).
19. The Equal Remuneration Act, 1976 (25 of 1976).
20. The Payment of Wages (Amendment) Act, 1976 (29 of 1976).
21. The Industrial Disputes (Amendment) Act, 1976 (32 of 1976).
22. The Maternity Benefit (Amendment) Act, 1976 (53 of 1976).
- \*23. The Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Act, 1976 (55 of 1976).
- \*24. The Beedi Workers Welfare Cess Act, 1976 (56 of 1976).
25. The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Act, 1976 (61 of 1976).
26. The Beedi Workers Welfare Fund Act, 1976 (62 of 1976).
27. The Workmen's Compensation (Amendment) Act, 1976 (65 of 1976).
28. The Factories (Amendment) Act, 1976 (94 of 1976).
29. The Labour Provident Fund Laws (Amendment) Act, 1976 (99 of 1976).

#### XIV. LEGAL

1. The Administrators-General (Amendment) Act, 1972 (8 of 1972).

2. **The Delimitation Act, 1972 (76 of 1972).**
3. **The Code of Civil Procedure (Amendment) Act, 1973 (49 of 1973).**
4. **The Authorised Translations (Central Laws) Act, 1973 (50 of 1973).**
5. **The Advocates (Amendment) Act, 1973 (60 of 1973).**
6. **The Code of Criminal Procedure Act, 1974 (2 of 1974).**
7. **The Economic Offences (Inapplicability of Limitation) Act, 1974 (12 of 1974).**
8. **The Repealing and Amending Act, 1974 (56 of 1974).**
9. **The Representation of the People (Amendment) Act, 1974 (58 of 1974).**
10. **The Trust Laws (Amendment) Act, 1975 (16 of 1975).**
11. **The Code of Civil Procedure (Amendment) Act, 1976 (104 of 1976).**
12. **The Advocates (Amendment) Act, 1976 (107 of 1976).**

#### **XV. PARLIAMENTARY**

1. **The Salaries and Allowances of Officers of Parliament (Amendment) Act, 1971 (22 of 1971).**
2. **The Salaries and Allowances of Members of Parliament (Amendment) Act, 1972 (29 of 1972).**
3. **The Presidential and Vice-Presidential Elections (Amendment) Act, 1974 (5 of 1974).**
4. **The Salaries and Allowances of Members of Parliament (Amendment) Act, 1974 (65 of 1974).**
5. **The Kerala Legislative Assembly (Extension of Duration) Act, 1975 (33 of 1975).**
6. **The Election Laws (Amendment) Act, 1975 (40 of 1975).**
7. **The Salaries and Allowances of Members of Parliament (Amendment) Act, 1975 (48 of 1975).**
8. **The Election Laws (Extension to Sikkim) Act, 1976 (10 of 1976).**

9. **The Parliamentary Proceedings (Protection of Publication, Repeal Act, 1976 (28 of 1976).**
10. **The House of the People (Extension of Duration) Act, 1976 (30 of 1976).**
11. **The Kerala Legislative Assembly (Extension of Duration) Amendment Act, 1976 (46 of 1976).**
12. **The Representation of the People (Amendment) Act, 1976 (88 of 1976).**
13. **The Kerala Legislative Assembly (Extension of Duration) Second Amendment Act, 1976 (102 of 1976).**
14. **The Salaries and Allowances of Members of Parliament (Amendment) Act, 1976 (105 of 1976).**
15. **The House of the People (Extension of Duration) Amendment Act, 1976 (109 of 1976).**

#### **XVI. PETROLEUM, CHEMICALS, MINES AND METALS**

1. **The Coal Bearing Areas (Acquisition and Development) Amendment and Validation Act, 1971 (54 of 1971).**
2. **The Coking Coal Mines (Emergency Provisions) Act, 1971 (64 of 1971).**
3. **The Coking Coal Mines (Nationalisation) Act, 1972. (36 of 1972).**
4. **The Insecticides (Amendment) Act, 1972 (46 of 1972).**
5. **The Mines and Minerals (Regulation and Development) Amendment Act, 1972 (56 of 1972).**
6. **The Limestone and Dolomite Mines Labour Welfare Fund Act, 1972 (62 of 1972).**
7. **The Coal Mines (Taking Over of Management) Act, 1973 (15 of 1973)**
8. **The Coal Mines (Nationalisation) Act, 1973 (26 of 1973).**
9. **The Coking and Non-coking Coal Mines (Nationalisation) Amendment Act, 1973 (41 of 1973).**
10. **The Coal Mines (Conservation and Development) Act, 1974 (28 of 1974).**

11. **The Oil Industry (Development) Act, 1974 (47 of 1974).**
12. **The Coal Mines (Nationalisation) Amendment Act, 1976 (67 of 1976).**

### **XVII. SOCIAL**

1. **The Public Wakfs (Extension of limitation) (Delhi Amendment) Act, 1972 (9 of 1972)**
2. **The Foreign Awards (Recognition and Enforcement (Amendment) Act, 1973 (47 of 1973).**
3. **The Public Wakfs (Extension of Limitation) (Delhi Amendment) Act, 1974 (9 of 1974).**
4. **The Marriage Laws (Amendment) Act, 1976 (68 of 1976).**
5. **The Untouchability (Offences) Amendment and Miscellaneous Provisions Act, 1976 (106 of 1976).**
6. **The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976 ( 108 of 1976).**

### **XVIII. TRANSPORT AND COMMUNICATIONS**

1. **The Indian Telegraph (Amendment) Act, 1971 (33 of 1971).**
2. **The International Air-ports Authority Act, 1971 (43 of 1971).**
- \*3. **The Railway Passenger Fares Act, 1971 (46 of 1971).**
4. **The Air Corporations (Amendment) Act, 1971 (49 of 1971)**
5. **The Delhi Road Transport Laws (Amendment) Act, 1971 (71 of 1971).**
6. **The Aircraft (Amendment) Act, 1972 (12 of 1972)**
7. **The Indian Telegraph (Amendment) Act, 1972 (38 of 1972).**
8. **The Carriage by Air Act, 1972 (69 of 1972).**
9. **The Indian Railways (Amendment) Act, 1972 (71 of 1972).**
10. **The Indian Railways (Amendment) Act, 1973 (45 of 1973).**

11. **The Indian Railways (Second Amendment) Act, 1973** (54 of 1973).
12. **The Konkan Passenger ships (Acquisition) Act, 1973** (62 of 1973).
13. **The Major Port Trusts (Amendment) Act, 1974** (29 of 1974).
14. **The Indian Telegraph (Amendment) Act, 1974** (29 of 1974).
15. **The Telegraph Wires (Unlawful Possession) Amendment Act, 1975** (44 of 1975).
16. **The Indian Railways (Amendment) Act, 1976** (9 of 1976).
17. **The Motor Vehicles (Amendment) Act, 1976** (26 of 1976).
18. **The Indian Lighthouse (Amendment) Act, 1976** (37 of 1976).
19. **The Betwa River Board Act, 1976** (63 of 1976).
20. **The Merchant Shipping (Amendment) Act, 1976** (69 of 1976).

---

## MOTIONS, RESOLUTIONS, ETC.

### **President's Address and the Motion of Thanks**

The Constitution, *Vide* article 87 (1), makes it incumbent upon the President to address both Houses of Parliament assembled together at the commencement of the first session after each General Election to the Lok Sabha as also at the commencement of the first session of each year, and inform Parliament of the causes of its summons.

In the case of the first session after each General Election to the Lok Sabha, the President addresses both Houses of Parliament assembled together after the members have made and subscribed the oath or affirmation and the Speaker of Lok Sabha has been elected. No other business is transacted till the President has addressed both Houses of Parliament assembled together and informed Parliament of the causes of its summons. In the case of the first session of each year, the President addresses both Houses of Parliament at the time and date notified for the commencement of the session of the two Houses. Half-an-hour after the conclusion of the Address, both the Houses meet separately in their respective Chambers when a copy of the President's Address is laid on the Table of either House.

Discussion on matters referred to in the President's Address takes place on a Motion of Thanks moved by a member and seconded by another member. According to established practice, the mover and the seconder of the Motion of Thanks are selected by the Prime Minister.

During the span of the Fifth Lok Sabha, the President addressed both Houses of Parliament assembled together six times, viz., in the First, Fourth, Seventh, Tenth, Thirteenth and Fifteenth sessions. The matters referred to in these Addresses were discussed in detail on each occasion on a Motion of Thanks. The total time involved in these discussions was 87 hours and 53 minutes.

### **Adjournment motions**

The primary object of an adjournment motion is to draw the attention of the Government to a matter of urgent public importance in regard to which a motion or a resolution with proper notice will be too late. Such a matter can be discussed through an adjournment motion by interrupting the regular business of the House, if the Speaker gives his consent thereto.

An adjournment motion is considered to be in the nature of a censure motion, though not absolutely. If adopted by the House, it indicates a strong disapproval of the policy of the Government. It is distinct from a motion of no-confidence in the Council of Ministers which is a censure motion proper and which, if adopted, results in the resignation of the Government of the day.

During the span of the Fifth Lok Sabha, notices of 996 adjournment motions were received of which 51, representing 5.12 per cent of the total, were brought before the House. Of these, 10 were admitted and discussed, taking a total time of 63 hours and 49 minutes. Some of the subjects raised through the adjournment motions related to the failure of the Government to check the abnormal rise in prices of essential commodities and to supply adequate quantities of foodgrains to people, arrest of leaders of railway workers, failure to avert riots in the Sadar Bazar area in Delhi, failure to effectively deal with the famine conditions in West Bengal, Assam, Orissa, Bihar, eastern U.P., and other parts of the country, and the failure of the Government to solve the mystery of the Samastipur bomb case and the inordinate delay in setting up a Commission of Inquiry. All the adjournment motions were negatived by the House.

### **No-confidence motions**

During the span of the Fifth Lok Sabha, 15 no-confidence



motions were brought before the House. Out of these, 5 were admitted and discussed, 1 was barred and 9 were withdrawn by the members concerned on the floor of the House. All the no-confidence motions which were discussed were negated by the House.

### **Calling attention**

A member may, with the previous permission of the Speaker, call the attention of a Minister to any matter of urgent public importance and the Minister may make a brief statement immediately or ask for time to make a statement at a later date. No debate is permitted on the statement made by the Minister but every member who called the attention may ask a specific and brief clarificatory question. Urgency and public importance are the main tests of admissibility of a calling attention notice. Not more than two calling attention notices can be taken up at any one sitting of the House. If notices of more than one matter are received for the same day, the Speaker selects one matter which in his opinion is more urgent and important.

The concept of calling attention notices is of Indian origin. It is an innovation in the modern parliamentary procedure and combines the asking of a question for answer, with supplementaries and short comments, in which all points of view are expressed concisely and precisely and the Government has adequate opportunity to state its case.

A record number of 28,924 calling attention notices on matters of urgent public importance were received during the Fifth Lok Sabha. Of these, 4,338 notices were admitted representing 14.9 per cent of total received. In response to the notices admitted, 315 statements were made before the House by the Ministers concerned.

### **Short duration discussions**

In order to provide opportunities to members to discuss matters of urgent public importance, a convention was established in Lok Sabha in March, 1953 whereby members could raise discussion for short duration without a formal motion or vote thereon. This procedure, which was started as a convention,

was later incorporated in the Rules of Procedure of the House.

Normally, short duration discussions can be taken up only on two days in a week, namely, Tuesdays and Thursdays. In exceptional circumstances, it may, in addition or substitution, be taken up on any other day.

There is no formal motion before the House nor voting in respect of such a discussion. The member who gives notice may make a short statement and any other member, who has previously intimated the Speaker, may be permitted to take part in the discussion. The member who raises the discussion has no right of reply. At the end of the discussion, the Minister concerned gives a brief reply.

During the term of the Fifth Lok Sabha, as many as 63 short duration discussions were raised by members. Among the important discussions raised were the following: working of nationalised banks, ceiling on agricultural holdings, payment of bonus to workers, C.I.A. activities in India, student unrest, strike in the railways, reported atrocities committed on Harijans in various parts of the country, lock-out in the Indian Airlines, the atomic explosion by India, attempt on the life of the Chief Justice of India and the accident in the Chasnala coal mines.

Statement 21 shows the short duration discussions raised during the term of the Fifth Lok Sabha.

### **Motions**

Save in so far as is otherwise provided in the Constitution or in the Rules of Procedure and Conduct of Business in Lok Sabha, no discussion on a matter of general public interest can take place in the House except on a motion made with the consent of the Speaker.

Although no particular form has been prescribed, motions for raising discussions on matters of general public interest are usually tabled in two forms. Under the first form, the House takes note of a document laid on the Table, while under the second, the position regarding a specific matter is taken into consideration by the House.

The first form is generally used in respect of a motion which seeks to discuss a report or a statement etc., laid on the Table of the House. The motion in this form is a non-committal substantive motion and is submitted to the vote of the House

at the end of the discussion. Such motions are discussed under rule 191 of the Rules of Procedure and Conduct of Business in Lok Sabha.

The second form of motion is generally used when a policy or a situation or a statement or any other matter is to be taken into consideration. Such motions are discussed under rule 342 of the Rules of Procedure and Conduct of Business in Lok Sabha. The motion in this form is not submitted to the vote of the House and at the close of the debate, no further question is put. However, if a member moves a substantive motion in substitution of the original motion, the vote of the House is taken thereon.

Among the important matters raised during the Fifth Lok Sabha through motions under rules 191 and 342, mention may be made of the following: disapproval of the conduct of a member during the President's Address to both Houses of Parliament, shipment of American arms to Pakistan, Treaty of Peace, Friendship and Cooperation between India and U. S. S. R, agreement on bi-lateral relations between India and Pakistan signed at Simla, Approach to the Fifth Plan, 1974-79, Report of the Sugar Industry Inquiry Commission, Report of the Commission of Inquiry into the Disappearance of Netaji Subhas Chandra Bose, Prime Minister's statement in relation to the State of Jammu and Kashmir, Report of the Committee on the Status of Women in India, and the National Policy for Children.

Statement 22 shows the motions moved under rules 191 and 342 during the term of the Fifth Lok Sabha,

### **Half-an-hour discussions**

Half-an-hour discussions are generally raised by members on a matter of sufficient public importance which has been the subject of a recent question, Starred, Unstarred, or Short-Notice, and the answer to which needs elucidation of fact. The discussion is limited to half-an-hour and is held in the last thirty minutes of a sitting of the House. Half-an-hour discussions are usually held on three days in a week, namely, Monday, Wednesday and Friday. Normally, only one half-an-hour discussion is taken up on any particular day, but during the last few days of a session, more than one such discussion may be allowed. There is no voting on a half-an-hour discussion as there is no formal

motion before the House. The Minister's reply to the discussion ends the debate

Statement 23 shows the half-an-hour discussions raised during the term of the Fifth Lok Sabha.

### Resolutions

A member or a Minister may, subject to the Rules of Procedure, move a resolution relating to a matter of general public interest. Resolutions may be broadly divided into three categories:

- (i) resolutions which are mere expressions of opinion by the House;
- (ii) resolutions which have a statutory effect; and
- (iii) resolutions which the House passes in the matter of control over its own proceedings.

Resolutions may also be categorised as :

- (i) Private Members' resolutions;
- (ii) Government resolutions; and
- (iii) Statutory resolutions.

A resolution may be in the form of a declaration of opinion, or a recommendation, or it may be in the form so as to record either approval or disapproval by the House of an act or policy of the Government, or convey a message, or commend, urge or request an action, or call attention to a matter or situation for consideration by the Government, or in such other form as the Speaker may consider appropriate.

A resolution must purport to convey the opinion of the House as a whole and not only of a section thereof. Moreover, the subject-matter of a resolution should relate to a matter of general public interest, and only those matters which are primarily the concern of the Government of India can form the subject matter of a resolution.

The last two-and-a-half hours of a sitting on every alternate Friday, starting from the second Friday, of a session are usually allotted for the discussion of Private Members' resolutions.

Government resolutions are subject to the same rules as the Private Members' resolutions. The three broad categories under which Government resolutions may be classified are :

- (i) resolutions approving international treaties, conventions or agreements to which the Government is a party;

- (ii) resolutions declaring or approving certain policies of the Government; and
- (iii) resolutions approving recommendations of certain committees.

Statutory resolutions are those which are moved in pursuance of a provision in the Constitution or an Act of Parliament. Such resolutions can be moved both by Government and Private Members. Certain enactments expressly require the Government to bring forward a resolution within a specified period of time. The Constitution also provides for resolutions to be moved in Parliament for the following purposes :—

- (i) impeachment of the President;
- (ii) removal of the Vice-President;
- (iii) removal of the Deputy Chairman of Rajya Sabha ;
- (iv) removal of the Speaker and the Deputy Speaker;
- (v) disapproval of the Ordinances promulgated by the President;
- (vi) legislation by Parliament with respect to a matter in the State List;
- (vii) creation of all-India Services in national interest;
- (viii) approval of a Proclamation of Emergency; and
- (ix) approval of a Proclamation in case of failure of constitutional machinery in a State.

In all, 140 resolutions were discussed during the Fifth Lok Sabha as against 79 in Fourth Lok Sabha, 84 in the Third, 83 in the Second, and 67 in the First Lok Sabha. Out of the 140 resolutions discussed during the Fifth Lok Sabha, 14 were Government resolutions all of which were adopted, 87 were statutory resolutions out of which 44 were adopted, and 39 were Private Members' resolutions out of which 4 were adopted. The Private Members' resolutions which were adopted related to land reforms, creation of job opportunities and fixation of wages for agricultural labourers, etc., constitution of a Parliamentary committee to make recommendations for countering fascism in the country, and measures for removing the injustices against Indian women.

Statement 24 shows the resolutions—Government, Private Members' and Statutory—moved during the term of the Fifth Lok Sabha.

## STATEMENT 18

**DATES OF THE PRESIDENT'S ADDRESS  
AND TIME INVOLVED IN DISCUSSION ON  
MOTION OF THANKS DURING THE  
FIFTH LOK SABHA**

<i>Session</i>	<i>Date of Presi- dent's Address</i>	<i>Date of dis- cussion on Motion of Thanks</i>	<i>Total time taken</i>
1	2	3	4
			Hrs.Mts.
<b>First</b>	23.3.1971	30.3.1971 31.3.1971 1.4.1971 2.4.1971	12.25
<b>Fourth</b>	13.3.1972	14.3.1972 16.3.1972 29.3.1972 30.3.1972 3.4.1972 4.4.1972	15.19
<b>Seventh</b>	19.2.1973	21.2.1973 22.2.1973 23.2.1973 26.2.1973 27.2.1973	15.35
<b>Tenth</b>	18.2.1974	25.2.1974 26.2.1974 27.2.1974 28.2.1974 1.3.1974	13.54

1	2	3	4
			<b>Hrs. Mts.</b>
Thirteenth	17.2.1975	20.2.1975 21.2.1975 24.2.1975 25.2.1975 26.2.1975 27.2.1975	15.25
Fifteenth	5.1.1976	6.1.1976 7.1.1976 8.1.1976 9.1.1976	15.25

## STATEMENT 19

## ADJOURNMENT MOTIONS IN THE FIFTH LOK SABHA

(a) Number of notices received brought before the House, admitted and the total time involved thereon

<i>Year and session</i>	<i>Total number of notices received</i>	<i>Notices brought before the House</i>	<i>Number of notices admitted</i>	<i>Total time taken</i>
		<i>Number</i>	<i>% of total</i>	
1	2	3	4	5
				6
				<b>Hrs. Mts.</b>
1971				
First	21	—	—	—
Second	28	—	—	—
Third	38	—	—	—
1972				
Fourth	19	1	5.26	—

1	2	3	4	5	6
					Hrs. Mts.
Fifth	45	1	2.22		00.05
Sixth	36	1	2.77	1	4.31
1973					
Seventh	110	2	1.81	1	4.00
Eighth	64	2	3.12	1	6.00
Ninth	59	1	1.69	1	5.111
1974					
Tenth	138	4	2.89	2	10.20
Eleventh	117	14	11.96	1	9.51
Twelfth	112	10	8.92	2	15.47
1975					
Thirteenth	142	15	10.56	1	8.04
Fourteenth	3	--	--	--	--
1976					
Fifteenth	42		--	--	--
Sixteenth	22	--	--	--	--
Seventeenth	--	--	--	--	--
Eighteenth	--	--	--	--	--
<b>TOTAL</b>	996	51	5.12	10	63.49





Hrs. Mts.

(12) <b>Shri Madhu Dandavate</b>						
(13) <b>Shri S.A. Shamun</b>						
(14) <b>Shri Y.B. Chavan</b>						
<b>Shri Jyotirmoy Bosu</b>	2.4.1973	The reported statement on behalf of the Government made by the Attorney General before the Supreme Court on 30.3.1973 about amending the Maintenance of Internal Security Act.	(1) <b>Shri H.R. Gokhale</b> (2) <b>Shri H.N. Mukerjee</b> (3) <b>Shri Jagannath Rao</b> (4) <b>Shri Era Sezhiyan</b> (5) <b>Shri N.K.P. Salve</b> (6) <b>Shri Atal Bihari Vajpayee</b> (7) <b>Shri A.K. Sen</b> (8) <b>Shri Shyamnandan Mishra</b> (9) <b>Shri Vikram Mahajan</b> (10) <b>Shri P.K. Deo</b> (11) <b>Shri V.K. Krishna Menon</b> (12) <b>Shri Madhu Dandavate</b>			
					Negatived	3.40

7

6

5

4

3

2

1

1	2	3	4	5	6	7
3.	23.3.1973	Shri Indrajit Gupta & others	Failure to control the abnormal rise in prices of essen- tial commodities and to supply adequate quantity of foodgrains to the people at reasonable prices.	(13) Shrimati Maya Ray (14) Shri H.R. Gokhale } (1) Shri R.K. Sinha (2) Shri Jyotirmoy Bosu (3) Shri Vikram Mahajan (4) Shri Era Sezhiyan (5) Shri Amrit Nahata (6) Shri Jaganna- thrao Joshi (7) Shri Chandrajit Yadav (8) Shri Piloo Mody (9) Shri Nawal Kishore Sharma (10) Shri Prasann- bhai Mehta (11) Shri Chintamani Panigrahi (12) Shri Samar Guha (13) Shri S.A. Shamim (14) Shri Y.B. Chavan	Negatived 5-10	

1	2	3	4	5	6	7
4.	12.11.1973	Shri S.M. Banerjee	Abnormal rise in prices of essential commodities, petrol, kerosene oil, diesel gas, milk and ghee (Delhi Milk Scheme) and failure of the Government to check the same.	(1) Shri Anant Prasad Sharma (2) Shri D. Deb (3) Shri B.R. Bhagat (4) Shri Atal Bihari Vajpayee (5) Shri Chandrajit Yadav (6) Shri G. Vishwanathan (7) Shri Anna Saheb P. Shinde (8) Shri Shyamnandan Mishra (9) Shri K. P. Unnikrishnan (10) Shri Piloo Mody (11) Shri Dev Kanta Borooah (12) Shri Madhu Limaye (13) Shri Shankar Dayal Singh (14) Shri P.G. Mavalankar		Negatived 5-13

1      2      3      4      5      6      7

- (15) Shri Chintamani Panigrahi
- (16) Shri S.A. Shamim
- (17) Shri Vikram Mahajan
- (18) Shri C.H. Mohamed Koya
- (19) Shri Y.B. Chavan

5. 2.5.1974      Shri Jyotirmoy Arrest of leaders of  
Bosu              railway workers like  
                         Shri George Fernandes

- (1) Shri Anant Prasad Sharma
- (2) Shrimati Parvathi Krishnan
- (3) Shri P. Venkata Subbaiah
- (4) Shri Atal Bihari Vajpayee
- (5) Shri Bhagwat Jha Azad
- (6) Shri Era Sezhiyan
- (7) Shri Vasant Sathe
- (8) Shri Madhu Limaye
- (9) Shri Narsingh Narayan Pandey
- (10) Shri Shyamnandan Mishra
- (11) Shri H. M. Patel
- (12) Shri Darbara Singh
- (13) Shri Priya Ranjan Das Munshi

Negated 5-17

1	2	3	4	5	6	7
---	---	---	---	---	---	---

- (14) Shri Surendra Mohanty  
 (15) Shri Jagdish Chandra Dixit  
 (16) Shri P. G. Mavalankar  
 (17) Shri I. K. Gujral  
 (18) Shri Lalit Narayan Mishra

6. 7.5.1974

Shri Atal Bihari Vajpayee

Failure to avert riots in Sadar Bazar area in Delhi resulting in the death of 10 persons, injuries to many others and large scale destruction of property.

- (1) Shri H.K.L. Bhagat  
 (2) Shri Jyotirmoy Bosu  
 (3) Shri Shashi Bhushan  
 (4) Shri Ramavtar Shastri  
 (5) Shrimati Subhadra Joshi  
 (6) Shri Era Sezhiyan  
 (7) Shri Amar Nath Chawla  
 (8) Shri Ebrahim Sulaiman Sait  
 (9) Shrimati Mukul Banerji  
 (10) Shri Shyamnandan Mishra  
 (11) Shri Shankar Dayal Singh  
 (12) Shri Samar Guha

Negated 4-37

1	2	3	4	5	6	7
				(13) Shri Priya Ranjan Das Munshi		
				(14) Shri S. A. Shamim		
				(15) Shri Umashankar Dikshit		
7.	3.9.1974	Shri Atal Bihari Vajpayee	Government's failure to provide to Bihar 35,000 tonnes of food- grains as promised with the result that acute famine condi- tions have developed in the State, particu- larly in flood affected areas where 15 per- sons are reported to have died of starva- tion and a large sec- tion of population is having to subsist on roots and leaves.	(1) Shri Priya Ranjan Das Munshi (2) Shri Krishna Chandra Halder (3) Shri Shankar Dayal Singh (4) Shri Ramavatar Shastri (5) Shri Hari Kishore Singh (6) Shri J. Matha Gowder (7) Shri M. Ram Gopal Reddy (8) Shri Rana Bahadur Singh (9) Shri R. N. Barman (10) Shri Tarun Gogoi (11) Shri Madhu Limaye (12) Shri N. P. Yadav (13) Shri Jagannath Mishra (14) Shri Shyamnandan Mishra		

Negative 4-59

1	2	3	4	5	6	7
---	---	---	---	---	---	---

- |    |          |                          |   |  |  |              |
|----|----------|--------------------------|---|--|--|--------------|
|    |          |                          |   | (15) Shri Anant Prasad Sharma  |  |              |
|    |          |                          |   | (16) Shri Sakti Kumar Sarkar   |  |              |
|    |          |                          |   | (17) Shri Shiv Shankar Prasad Yadav  |  |              |
|    |          |                          |   | (18) Shri Chiranjib Jha  |  |              |
|    |          |                          |   | (19) Shri Ram Bhagat Paswan  |  |              |
|    |          |                          |   | (20) Shri Ishwar Choudhry  |  |              |
|    |          |                          |   | (21) Shri Damodar Pandey   |  |              |
|    |          |                          |   | (22) Shri Chandrika Prasad   |  |              |
|    |          |                          |   | (23) Shri Bhogendra Jha  |  |              |
|    |          |                          |   | (24) Shri Bibhuti Mishra   |  |              |
|    |          |                          |   | (25) Shri Sukhdeo Prasad Verma   |  |              |
|    |          |                          |   | (26) Shri P. G. Mavalankar   |  |              |
|    |          |                          |   | (27) Shri Yamuna Prasad Mandal   |  |              |
|    |          |                          |   | (28) Shri C. Subramaniam   |  |              |
| 8. | 11.11.74 | Shri Shyam-nandan Mishra | Failure of the Government to prevent assault by the Central | (1) Shri Bhagwat Jha Azad<br>(2) Shri Samar Mukherjee<br>(3) Shri Priya Ranjan Das |  | Negated 8-16 |
|    |          |                          |   | Munshi   |  |              |



Police, the C.R.P. and B.S.F. on peaceful Satyagrahis including Sarvodaya leader Shri Jaya Prakash Narayan on the 4th November, 1974 at Patna.

- (4) Shri Indrajit Gupta
- (5) Shri Ramsahai Pandey
- (6) Shri Atal Bihari Vajpayee
- (7) Shri K. Hanumanthaiya
- (8) Shri J. Matha Gowder
- (9) Shri Bibhuti Mishra
- (10) Shri Janeshwar Mishra
- (11) Shri H.K.L. Bhagat
- (12) Shri S.A. Shamim
- (13) Shri Nawal Kishore Sinha
- (14) Shri Madhu Limaye
- (15) Shri Ram Sekhar Prasad Singh
- (16) Shri P. G. Mavalankar
- (17) Shri K. Brahmananda Reddy

Nagatived 8-16

9. 19.11.74 Shri Samar Guha Failure of the Government to effectively deal with the famine conditions prevailing
- (1) Shri Nathuram Mirdha
  - (2) Shri Jyotirmoy Bosu
  - (3) Shri C. M. Stephen
  - (4) Shri H. N. Mukerjee

Negatived 5-34

1 2

3

4

5

6

7

in West Bengal, Assam, Orissa, Bihar, Eastern U.P. and other parts of the country and to arrange for adequate relief measures resulting in many thousand cases of starvation deaths.

- (5) Shri Nawal Keshore Sinha  
 (6) Shri Jagannathrao Joshi  
 (7) Shri M. Ram Gopal Beddy  
 (8) Shri M. S. Shivasamy  
 (9) Shri Shyam Sunder Mohapatra  
 (10) Shri Bhaljibhai Ravjibhai Parmar  
 (11) Shri Ramsahai Pandey  
 (12) Shri Rana Bahadur Singh  
 (13) Shri B. K. Das Choudhry  
 (14) Shri Surendra Mohanty  
 (15) Shri B. R. Shukla  
 (16) Shri D. K. Panda  
 (17) Shri Priya Ranjan Das Muni  
 (18) Shri P. G. Mavalankar  
 (19) Shri Jagjivan Ram

} Negative 5-34

10. 18.2.75 Shri Madhu Limaye The total failure of the Government to (1) Shri H.K.L. Bhagat  
 (2) Shri Jyotirmoy Bosu

} Negative 6-50

- solve the mystery of the Samastipur bomb case even after a lapse of one and a half month and the inordinate delay in setting up a Commission of inquiry for which a universal demand was made immediately after the death of Shri L. N. Mishra.
- (3) N.K.P. Salve  
 (4) Shri Bhogendra Jha  
 (5) Shri B.R. Bhagat  
 (6) Shri Atal Bihari Vajpayee  
 (7) Shri Shankar Dayal Singh  
 (8) Shri Era Sezhiyan  
 (9) Shri Narain Chand Parashar  
 (10) Shri Shyamnandan Mishra  
 (11) Shri Hari Kishore Singh  
 (12) Shri Janeshwar Mishra  
 (13) Shri Jagannath Mishra  
 (14) Shri P.G. Mavalankar  
 (15) Shri K. Brahmananda Reddy

} Negatived 6-50

## STATEMENT 20

**NOTICES CALLING ATTENTION OF MINISTERS TO  
MATTERS OF URGENT PUBLIC IMPORTANCE  
UNDER RULE 197 DURING THE FIFTH  
LOK SABHA**

<i>Session</i>	<i>No. of noti- ces re- ceived</i>	<i>No. of noti- ces ad- mitted</i>	<i>Col. 3 as per- centage of col. 2</i>	<i>No. of State- ments by Minis- ters*</i>	<i>Col. 5 as per- centage of col. 3</i>	<i>Total time taken (app- rox)</i>
1	2	3	4	5	6	7
						H.M.
First	338	61	18.04	6	9.8	3.15
Second	3677	552	15.01	47	8.5	24.33
Third	950	138	14.5	13	9.4	8.39
Fourth	2830	471	16.6	38	8.06	20.37
Fifth	1248	99	7.9	12	12.1	7.48
Sixth	1269	257	20.2	24	9.3	16.38
Seventh	4360	874	20.04	48	5.4	36.56
Eighth	2348	313	13.3	19	6.07	14.9
Ninth	1835	261	14.2	18	6.8	13.55
Tenth	3298	420	12.7	30	7.1	21.47
Eleventh	2568	333	12.9	17	5.1	14.02
Twelfth	1450	179	13.03	9	7.2	6.37
Thirteenth	2282	332	14.5	21	6.3	19.58
Fourteenth	—	—	—	—	—	—
Fifteenth	112	1	0.8	1	100.0	0.08
Sixteenth	230	22	9.5	7	31.8	2.29
Seventeenth	129	25	19.3	5	20	3.07
Eighteenth	59	5	8.4	1	20	0.59
<b>Total</b>	<b>28983</b>	<b>4343</b>	<b>14.9</b>	<b>315</b>	<b>7.04</b>	<b>211.18</b>

\* In certain cases more than one notice was received on the same subject, and a single statement was made in respect of all such notices.

**DISCUSSIONS ON MATTERS OF URGENT PUBLIC IMPORTANCE FOR SHORT  
DURATION UNDER RULE 193 HELD DURING THE SPAN OF  
THE FIFTH LOK SABHA**

<i>S. No.</i>	<i>Subject</i>	<i>Name of member</i>	<i>Date of discussion</i>
1	2	3	4
		<b>First session</b>	
1.	Statement made by the Minister of State for Food and Agriculture on 31.3.1971 regarding arrears of price of sugarcane payable by sugar factories to the growers.	Shri M. Kalyanasundaram	2.4.1971
		<b>Second session</b>	
2.	Serious situation arising as a result of the arrival in India of millions of refugees from East Bengal due to atrocities and genocide perpetrated there by the Pakistani military regime and attacks by Pakistani military forces on border areas of West Bengal, Assam and Tripura.	Shri A.K. Sen	25.5.1971 26.5.1971

1	2	3	4
3.	(i) Statement made by the Deputy Minister of Railways on 7.7.1971 regarding train accident between Hotar and Magrahat stations and (ii) Statement made by the Minister of Railways on 2.8.1971 regarding collision between suburban trains at Ultadanga Road station.	Shri Samar Guha	9.8.1971
4.	Statement made by the Minister of Agriculture on 25.5.1971 regarding Sugar Policy.	Shri Bibhuti Mishra	11.8.1971
5.	Working of nationalised banks.	Shri Shyamnandan Mishra	11.8.1971
6.	Statement made by the Minister of Steel and Mines on 19.7.1971 regarding collapse of a portion of the roof of Steel melting shop at Rourkela Steel Plant.	Shri Janaki Ballav Patnaik	11.8.1971
7.	Flood and drought situation in the country.	Shri Paripoornanand Painuli	12.8.1971
8.	Statement made by the Minister of Agriculture on 13.12.1971 regarding Sugar Policy.	<b>Third session</b> Shri Narsingh Narain Pandey	23.12.1971

9. Statement made by the Minister of State for Home Affairs on 29.11.1971 regarding the reported killing of 14 Santhals and injuries to 36 Santhals by land owners in Purnea District of Bihar on 22.11.1971. Shri Kartik Oraon 23.12.1971
- Fourth session**
10. Situation arising out of the massive escalation of U.S. bombing of Hanoi. Capital of North Viet Nam. Shri H.N. Mukerjee 17.4.1972
11. Drought conditions in West Bengal. Shri Samar Guha 23.5.1972
12. Reported Sale of Adivasi girls from Orissa. Shri Kartik Oraon 24.5.1972
13. Steep fall in the prices of agricultural Commodities like coconuts, arecanut, ginger and pepper in Kerala and throughout the West Coast of India. Shri C.K. Chandra-ppan 26.5.1972
14. Statement laid on the Table by the Minister of Agriculture on 27.4.1972 regarding ceiling on agricultural holdings. Shri D.K. Panda 29.5.1971

1	2	3	4
15.	Payment of Rs. 60 lakhs by the Chief Cashier of the State Bank of India, Parliament Street, New Delhi in 1971 to Shri Nagarwala and his companion on a reported telephonic instruction from the Prime Minister.	Shri Jyotirmoy Bosu	30.5.1972
<b>Fifth session</b>			
16.	Drought situation in various parts of the country.	Shri Jyotirmoy Bosu	3.8.1172
17.	Flood situation in various parts of the country.	Shri D.K. Panda	8.8.1972
18.	Power crisis in different parts of the country.	Shri Samar Guha	22.8.1972
19.	Reopening of S.S. Light Railway from Sharda to Saharanpur.	Shri Ram Chandra Vikal	28.8.1972
20.	Construction of new railway line between Apta and Mangalore	Shri Balakrishna Venkanna Naik	29.8.1972
21.	Payment of bonus, particularly raising the quantum of bonus paid to workers from 4% to 8.33%.	Shri S.M. Banerjee	30.8.1972



1	2	3	4
22.	Statement made by the Minister of External Affairs on 30.8.1971 regarding the meeting of the representatives of India and Pakistan held in New Delhi between 25th and 29th August, 1972.	Shri Samar Guha	2.9.1972
23.	Working of Food Corporation of India.	Shri Piloo Mody	4.9.1972
<b>Sixth session</b>			
24.	Danger of growing CIA activities in India.	Shri Indrajit Gupta	12.12.1972
25.	*Increasing students unrest in the country.	Shri P. Gangadeb	14.12.1972
26.	*Statement made by the Minister of State for Home Affairs on 7.12.1972 regarding incidents which took place in the Delhi University on 6.12.1972.	Shri Jagannathrao Joshi	15.12.1972 14.12.1972 15.12.1972
27.	Statement made by the Minister of Works and Housing and Health and Family Planning on 30.12.1972 regarding the Guru Gobind Singh Memorial College at Faridabad.	Dr. Laxminarayan Pandeya	19.12.1972

\*Discussed together.

**Seventh session**

- |     |  |                          |                      |
|-----|--|--------------------------|----------------------|
| 28. | Statement made by the Minister of Health and Family Planning on 22.3.1973 regarding Guru Gobind Singh Medical College, Faridabad.  | Dr. Laxminarayan Pandeya | 28.3.1973            |
| 29. | Statement made by the Minister of Health and Family Planning on 30.3.1973 regarding agitation by the interns, house-urgeons, registrars and post-graduate students in Delhi Hospitals.                             | Shri Madhu Dandavate     | 30.3.1973            |
| 30. | Statement made by the Minister of Irrigation and Power on 25.4.1973 regarding power breakdown in Delhi.  | Shri Indrajit Gupta      | 25.4.1973            |
| 31. | Situation arising out of the appointment of the Chief Justice of India and consequent resignations by three Judges of the Supreme Court and abstention from work of lawyers in Bombay, Ahmedabad and other cities. | Shri Madhu Limaye        | 2.5.1973<br>4.5.1973 |
| 32. | Working of the Fertilizer Corporation of India.  | Shri Samar Guha          | 10.5.1973            |

1	2	3	4
33.	Location of tractor factory in Pratapgarh under the Scheme for development of backward districts of the country.	Shri Dinesh Singh	15.5.1973
34.	Acute shortage and abnormal rise in prices of essential commodities such as foodgrains, vanaspati, sugar, soft coke, kerosene and cloth.	Shri B.S. Bhaura	15.5.1973
<b>Eighth session</b>			
35.	Recruitment of minorities for jobs in the Railways.	Shri Samar Guha	31.7.1973
36.	Statement made by the Minister of Railways in the House on 3.8.1973 regarding the strike situation in the Railways.	Shri Ramavatar Shastri	6.8.1973
37.	Report on the accident to Indian Airlines Boeing 737VT--EAM on the night of 31.5.1973	Shri H.M. Patel	9.8.1973
38.	Report of the Third Central Pay Commission (Volumes I to IV)	Shri Madhu Limaye	16.8.1973
39.	Reported atrocities on Harijans in various parts of the country.	Shri Jyotirmoy Bosu	23.8.1973

1	2	3	3
40.	Flood situation in the country.	Shri P. K. Deo	28.8.1973
41.	Delay in the clearance of the Bansagar Project by the Central Water and Power Commission and the resultant hardship of the people of the region.	Shri Rana Bahadur Singh	31.8.1973
42.	Flood situation in Gujarat, Rajasthan and other parts of the country.	•	3.9.1973
<b>Ninth session</b>			
43.	Four Reports of the Tariff Commission on man-made Fibres and Yarns.	Shri Madhu Limaye	20.11.1973
44.	Statement made by the Minister of Communications and Tourism and Civil Aviation on 26.11.1973 regarding lock-out in Indian Airlines.	Shri S. M. Banerjee	27.11.1973
45.	Statement laid on the Table by the Minister of State for Agriculture on 12.11.1973 indicating Government's decisions on the reorganising	Shri Samar Guha	28.11.1973 29.11.1973

• The Speaker allowed some members to speak on the subject.

sation of the I.C.A.R. in the light of the recommendations of the I.C.A.R. Inquiry Committee.

46. Text of the historical documents buried with 'Time Capsule' at Red Fort on the last Independence Day (15th August, 1973) Shri Era Sezhiyan 7.12.1973  
22.12.1973  
Discussion not concluded
47. Statement made by the Minister of Railways on 17.12.1973 regarding strike by loco running staff. \*
48. Expansion of the Coca-Cola Export Corporation's activities in India. Shri Jyotirmoy Bosu 22.12.1973  
Discussion not concluded

#### Tenth session

49. Expansion of the Coca-Cola Export Corporation's activities in India. Shri Jyotirmoy Bosu 22.12.1973  
(Ninth Session)  
14.3.1974

\*The Speaker allowed the Statement to be discussed together with the Supplementary Demands for Grants (Railways) for 1973-74 and the Government Resolution approving certain recommendation contained in the Interim Report of the Railway Convention Committee, 1973.

1	2	3	4
50.	Bihar Situation	Shri Jyotirmoy Bosu	21.3.1974
51.	Statement made by the Minister of Agriculture the House on the 28th March, 1974 regarding in procurement and pricing policy of wheat for ing 1974-75 Season.	Shri Balakrishna Venkanna Naik	3.4.1974
52.	Statement made by the Minister of Home Affairs in the House on 17.4.1974 regarding situation in Bihar.	Shri S.M. Banerjee	19.4.1974
<b>Eleventh session</b>			
53.	Rock-bursts and landslides in Kerala.	Shri C.M. Stephen	7.8.1974
54.	Atomic explosion conducted by the Atomic Energy Commission.	Shri Samar Guha	8.8.1974
55.	*Report of the Banking Commission laid on the Table of the House on 17.3.1972.	Shri Madhu Limaye	14.8.1974 Discussion not concluded
56.	*Working of the nationalised banks.	Shri Prasannbhai Mehta	14.8.1974 Discussion not concluded

\*Discussed together.

1	2	3	4
57.	Flood and drought situation in the country.	Shri Dinesh Chandra Goswami	24.8.1974 Discussion not concluded
<b>Twelfth session</b>			
NIL.			
<b>Thirteenth session</b>			
58.	Reported unabated police atrocities in the Jama Masjid area in Delhi which have resulted in the deaths of many persons belonging to the minority community and virtual paralysis of day-to-day life.	Shri Joytirmoy Bosu	19.2.1975
59.	Reported serious situation arising out of Jute strike in West Bengal from 6.1.1975 involving 2½ lakh workers resulting in complete stoppage of export of jute goods from India.	Shri Indrajit Gupta	20.2.1975
60.	Statement made by the Minister of Home Affairs in the House on 21.3.1975 regarding the attempt on the life of Shri A.N. Ray, Hon'ble Chief Justice of the Supreme Court of India on 20.3.1975	Shri Samar Guha	24.3.1975

**Fourteenth session**

NIL

**Fifteenth session**

12.1.1976

61. Statement made by the Minister of Steel and Shri Ranen Sen

Mines in the House on 6.1.1976 regarding the accident in the Chasnala Coal Mines near Dhanbad.

22.1.1976

62. Report of the Committee on Drugs and Pharmaceutical Industry (Hathi Committee).

Shastri

5.2.1976

Shri Narsingh Narain

6.2.1976

Pandey

**Sixteenth session**

NIL

**Seventeenth session**

NIL

**Eighteenth session**

5.11.1976

Shri Ramavatar Shastri

5.11.1976

Sardar Swarn Singh Sokhi

\*64. Flood situation in the country.

\*65. Drought situation in the country.

\*Discussed together.



DISCUSSIONS ON MOTIONS UNDER RULES 191 AND 342 HELD DURING  
THE SPAN OF THE FIFTH LOK SABHA

<i>S. No.</i>	<i>Brief Subject</i>	<i>Under Rule</i>	<i>Name of the Member</i>	<i>Date of Discussion</i>	<i>Decision of the House</i>
1	2	3	4	5	6
		<b>First session</b>			
1.	Disapproval of the conduct of Shri Ram Deo Singh who created obstruction and showed disrespect to the President on the occasion of his Address to both the Houses of Parliament assembled together on 23.3.1971.	191	Shri Inderjit Malhotra	2.4.71	Adopted as amended
		<b>Second session</b>			
2.	Annual Report of the University Grants Commission for the year 1968-69.	342	Prof. D.P. Yadav	24.5.71 26.5.1971	
3.	Statements made by the Minister of External Affairs on the 24th and the 25th	342	Shri Bhagwat Jha Azad	28.6.71	

June, 1971 regarding (i) Shipment of American arms to Pakistan and (ii) his visit to certain foreign countries.

4. Statement made by the Minister of External Affairs on 9.8.71 regarding Treaty of Peace, Friendship and Cooperation between India and U.S.S.R. 342 Sardar Swaran Singh 10.8.71

#### Third session

5. Failure of the Delhi Police to prevent violence and assault on Congress (o) President and some M.Ps. on 13th and 14th November, 1971 at 7, Jantar Mantar Road, New Delhi. 191 Shri Morarji R. Desai 16.11.71 **Negative**

6. Eleventh Report of the Commissioner for Linguistic Minorities for the period 1st July, 1968 to 30th June, 1969. 342 Shri Ram Niwas Mirdha 17.11.71 18.11.71

7. Deteriorating law and order situation in West Bengal and role therein of a Section 191 Shri Jyotirmoy Bosu 17.11.71 **Negative**



ing suicide by Dr. V.H. Shah, a Scientist of I.A.R.I., New Delhi.

13. Allegations made with the support of photostat copy, during the debate on the Finance Bill by Shri Jyotirmoy Bosu that the Managing Director of Duncan Bros. Ltd., Calcutta had got published a large number of posters in clear violation of the Company Law.

342

Shri Jyotirmoy Bosu

31.5.72

#### Fifth session

14. Statement made by the Minister of External Affairs on 31.7.72 regarding the Agreement on Bilateral Relations between India and Pakistan signed at Simla on 2.7.72.

342

Sardar Swaran Singh

31.7.72

Substitute

Motion moved by Shri Chintamani Panigrahi adopted.

1.8.72

...

15. Unprecedented rise in the prices of essential Commodities and the Government's inability to check the rising trend.

342

Shri Prasanna Mehta

10.8.72

1	2	3	4	5	6
16.	Separate development Central Schemes for the backward areas in the country.	191	Shri Nathu Ram Ahirwar	16.8.72 23.8.72	Withdrawn by leave of the House.
17.	Final Report of the Direct Taxes Inquiry Committee.	342	Shri Jyotirmoy Bosu	26.8.72 4.9.72	
	<b>Sixth session</b>				
18.	Nineteenth Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1969-70.	342	Prof. S. Nurul Hasan	15.11.72 16.11.72 21.11.72 22.11.72	
19.	Twelfth Report of the Commissioner for Linguistic Minorities for the period 1st July, 1969 to 30th June, 1970.	342	Shri F.H. Mohsin	28.11.72 29.11.72 30.11.72	
20.	Food Situation in the country.	342	Shri Fateh Singhrao Gaekwad	29.11.72 30.11.72	
21.	Expansion of Durgapur Alloy Steel Plant.	191	Shri Samar Guha	6.12.72	Withdrawn by leave of the House.

1	2	3	4	5	6
22. International situation and policy of the Government of India in relation thereto.	342	Sardar Swaran Singh	7.12.72 8.12.72		
23. Working of the State Trading Corporation of India with special reference to the policy of import of woollen rags.	342	Shri Prasannbhai Mehta	11.12.72		
24. Policy of the Government in regard to manufacture of Car.	191	Shri Jyotirmoy Bosu	22.12.72		Negatived.
<b>Seventh session</b>					
25. Increase in prices of food stuffs and other essential commodities.	191	Shri Jyotirmoy Bosu	15.3.73 6.3.73		Negatived.
26. Statements made by certain Ministers with regard to violation of the provisions of and orders made under the Indian Works of Defence Act, 1903.	191	Shri Shyamnan-dan Mishra	16.5.73		Negatived.
<b>Eighth session</b>					
27. 'Approach to the Fifth Plan 1974-'79 laid on the Table of the House on 20.2.73.	342	Shri D.P. Dhar	31.8.73 4.9.73 5.9.73		Discussion not concluded.

1	2	3	4	5	6
---	---	---	---	---	---

**Ninth session**

- |     |  |     |                           |  |  |
|-----|--|-----|---------------------------|--|--|
| 28. | Annual Reports of the U.G.C. for the years 1970-71 and 1971-72.                        | 342 | Prof. S. Nurul Hasan      | 19.11.73<br>20.11.73<br>23.11.73<br>26.11.73 |  |
| 29. | Working of Food Corporation of India.  | 342 | Shri Atal Bihari Vajpayee | 12.12.73<br>22.12.73                         |  |
| 30. | International situation and the policy of the Government of India in relation thereto. | 342 | Sardar Swaran Singh       | 20.12.73<br>21.12.73                         |  |

**Tenth session**

NIL

**Eleventh session**

- |     |  |     |                           |        |            |
|-----|--|-----|---------------------------|--------|------------|
| 31. | Constitution of a Parliamentary committee to examine the entire matter relating to the representation made to the Ministry of Commerce over the alleged signatures of 21 Members of Lok Sabha, the revela- | 191 | Shri Atal Bihari Vajpayee | 9.9.74 | Negatived. |
|-----|--|-----|---------------------------|--------|------------|

6

5

4

3

2

1

tion made by the Minister that most of these signatures are forged and the actual allotment of licences to parties mentioned in the Representation.

#### Twelfth session

- |     |  |     |                           |  |                           |
|-----|--|-----|---------------------------|--|---------------------------|
| 32. | Disapproval of the Presidential Order under article 359 (1) of the Constitution suspending the right to move the Court with respect to orders of detention under MISA. | 191 | Shri Atal Bihari Vajpayee | 2.12.74<br>3.12.74<br>4.12.74<br>5.12.74 | Negatived.                |
| 33. | Removal of Shri Lalit Narain Mishra, a member of Lok Sabha and member of Cabinet from the membership of the House.   | 191 | Shri Jyotirmoy Bosu       | 18.12.74                                 | Negatived.                |
| 34. | Enlargement and reconstitution of the Election Commission.   | 191 | Shri Shyam-nandan Mishra  | 18.12.74                                 | Discussion not concluded. |



1	2	3	4	5	6
35.	Report of the Sugar Industry Enquiry Commission	342	Shri Madhu Dandavate	19.12.74	Discussion not concluded.
36.	Report of the Commission of Inquiry into the Disappearance of Netaji Subhas Chandra Bose.	342	Shri Samar Guha	20.12.74	Discussion not concluded.
Thirteenth session					
37.	Statement made by the Prime Minister in the House on 24.2.75 in relation to the State of Jammu and Kashmir.	342	Shrimati Indira Gandhi	3.3.75 4.3.75	Substitute motion moved by Shri Dinesh Chandra Goswami adopted.
38.	Security arrangements to ensure the safety of the Prime Minister at Allahabad.	191	Shri K. Raghuramaiah	18.3.75	Adopted.
39.	Violent incident in Calcutta in which Shri Jaya Prakash Narayan's Car was	191	Shri Shyam-nandan Mishra	8.4.75	Negotiated.

1	2	3	4	5	6
---	---	---	---	---	---

attacked and a Member of the House and his colleagues sustained injuries.

40. Statement of the Minister of Finance made on 22.8.74 regarding alleged victimisation of

the employees of the Comptroller and Auditor-General and the decision to withdraw the recognition from All India Federation of Employees.

Shri Atal Bihari  
Vajpayee

8.5.75

#### Fourteenth session

41. New programme for economic progress announced by the Prime Minister on the 1st July, 1975.

191

Shri C. Subra-  
maniam

31.7.75

Adopted.

1.8.75

4.8.75

42. Annual Report of the University Grants Commission for the year 1972-73.

342

Prof. S. Nurul  
Hasan

6.8.75

#### Fifteenth session

NIL

#### Sixteenth session

43. Report of the Committee on the Status of Women in India.

342

Prof. S. Nurul  
Hasan

26.5.76

27.5.76

1	2	3	4	5	6
44.	Government Resolution on National Policy for Children.	342	Shri D.P. Yadav	27.5.76	Discussion not concluded
<b>Seventeenth session</b>					
45.	Government Resolution on National Policy for Children.	342	Shri D.P. Yadav	27.5.76	
(Sixteenth session)					
10.8.76					
11.8.76					
<b>Eighteenth session</b>					
NIL					

**HALF-AN-HOUR DISCUSSIONS HELD DURING THE FIFTH LOK SABHA**

<i>S. No.</i>	<i>By whom raised</i>	<i>Subject</i>	<i>Data on which raised</i>
1	2	3	4
		<b>First session, 1971</b>	
		NIL	
		<b>Second session, 1971</b>	
1.	Shri S.M. Krishna	Report of Commission on Car Prices.	31.5.1971
2.	Shri Surendra Mohanty	Setting up of Jute mills in Orissa and other States.	7.6.1971
3.	Shri B.K. Daschowdhury	Slow progress of electrification in West Bengal. Bihar and Orissa.	11.6.1971
4.	Shri Samar Guha	Influx of Refugees from East Bengal and their Rehabilitation.	16.6.1971
5.	Shri C.K. Chandrapan	Rural electrification during Fourth Plan.	21.6.1971

6.	Shri B.K. Daschowdhury	Request for arbitration from allottees of East Pakistan displaced persons colony, Kalkaji, New Delhi.	30.6.1971
7.	Shri Samar Guha	Test Breeder Reactor.	2.7.1971
8.	Shri A. K. Gopalan	Decline in coir exports.	5.7.1971
9.	Shri Bhogendra Jha	Demands by All India Kisan Sabha for institutional credit for agricultural sector.	7.7.1971
10.	Shri C. K. Chandrappan	PL-480 Funds for educational activities.	12.7.1971
11.	Shri Indrajit Gupta	Purchase of films for exhibition on reciprocal basis by India and Soviet Union and no similar arrangements with U.S.A.	14.7.1971
12.	Shri Shashi Bhushan	Workers laid off in Ganesh Flour Mills Limited, Delhi.	19.7.1971
13.	Shri Bibhuti Mishra	Expenditure on Gandak Project.	23.7.1971
14.	Shri D. D. Desai	Import of aluminium through M.M.T.C.	26.7.1971
15.	Shri C. K. Chandrappan	Purchase of Hover-Crafts to check smuggling.	28.7.1971

1	2	3	4
16.	Shri Vayalar Ravi	(i) New Central Government colonies in States and (ii) Allotment of Government quarters to Central Government employees in States.	30.7.1971
17.	Shri C. K. Chandrappan	Lead Bank Scheme.	2.8.1971
18.	Shri C. K. Chandrappan	Tax evasion by Birlas and others in 1969-70.	9.8.1971
19.	Shri Narsingh Narain Pandey	Provision of employment to uneducated unemployed under Crash Programme.	11.8.1971
		<b>Third session</b>	
20.	Shri Jyotirmoy Bosu	Power crisis in West Bengal.	24.11.1971
		<b>Fourth session</b>	
21.	Dr. Laxminarayan Pandeya	Profits of sugar mills and share of sugarcane suppliers therein.	22.5.1972
22.	Shri B. K. Daschowdhury	Increase in support price of Jute.	24.5.1972
23.	Shri Samar Guha	Pak preparedness for another war with India.	1.6.1972
		<b>Fifth session</b>	
24.	Dr. Laxminarayan Pandeya	Bonus by Sugar mills in Madhya Pradesh.	9.8.1972

25.	Shri Samar Guha	Grant of pension to freedom fighters.	11.8.1972
26.	Shri Samar Guha	Normalisation of relations with China.	16.8.1972
27.	Shri Jyotirmoy Bosu	Control being exercised by I.O.C. over the functioning of Indo-Burma Petroleum.	18.8.1972
28.	Shri Samar Guha	Decentralisation of Geological Survey of India.	21.8.1972
29.	Dr. Laxminarayan Pandeya	Upgradation of cities and towns.	25.8.1972
30.	Shri N. K. P. Salve	Construction of Railway overbridge at Safdarjang Aerodrome.	28.8.1972
31.	Shri C. K. Chandrappan	Lowering of voting age.	2.9.1972
		<b>Sixth session</b>	
32.	Shri Samar Guha	Changes in structure of educational institutions.	17.11.1972
33.	Shri Jyotirmoy Bosu	Nationalisation of sugar industry.	24.11.1972
34.	Shri K. Lakkappa	Smuggling of Indian films and recorded music to foreign countries.	27.11.1972

1	2	3	4
35.	Shri Jyotirmoy Bosu	Raid on the residence of Director of Anand Bazar Patrika, Calcutta.	1.12.1972
36.	Shri Samar Guha	Celebration of Netaji Subhas Chandra Bose birthday.	4.12.1972
37.	Shri Ramavtar Shastri	Grant of pension to freedom fighters.	8.12.1972
38.	Shri Jyotirmoy Bosu	Arrears of taxes.	13.12.1972
39.	Shri Samar Guha	Experimental nuclear explosion for peaceful purposes.	15.12.1972
40.	Shri Jyotirmoy Bosu	Scrapping the agreement with foreign oil companies.	18.12.1972
41.	Shri Chandrika Prasad	Revision of pay scales of Khadi-Gramudyog Bhavan, New Delhi.	20.12.72
Seventh session			
42.	Shri Samar Guha	Prime Minister's survey of Hooghly and Sunderban areas in West Bengal.	2.3.1973
43.	Shri Jyotirmoy Bosu	Effect of shortage of power on industrial production.	7.3.1973
44.	Shri Shyamnandan Mishra	Charges against Haryana Chief Minister	9.3.1973



---

45.	Shri Jyotirmoy Bosu	C.B.I. enquiry into rags scandal.	21.3.1973
46.	Shri M. C. Daga	Proposal to declare whole of Rajasthan as famine affected.	23.3.1973
47.	Shri Jyotirmoy Bosu	Moratorium on remittances of profits by foreign owned cigarette companies.	26.3.1973
48.	Dr. Saradish Roy	Earnings by running special trains on Sealdah Division. (E.R.)	4.4.1973
49.	Shri Jyotirmoy Bosu	Demand made for inquiry into the working of Reserve Bank of India.	9.4.1973
50.	Shri Jyotirmoy Bosu	Purchase of shares of Shaw Wallace & Co.	16.4.1973
51.	Shri Samar Guha	Improper functioning of Calcutta Telephone	18.4.1973
52.	Shri Krishna Chandra Haldar	Expenditure on repairs of newly purchased ships by Shipping Corporation.	27.4.1973
53.	Shri E. V. Vikhe Patil	Fertilizer manufacturing units in Private and Public Sectors with production capacities.	<u>30.4.1973</u>
54.	Shri Bhogendra Jha	Completion of Western Kosi Rajasthan and Gandak Canal Projects during Fifth Plan.	7.5.1973

---

55	Shri Samar Guha	Implementation of land reforms	9.5.1973
56.	Shri Samar Guha	Peoples' participation in preparation and implementation of Fifth Plan.	11.5.1973
57.	Shri Bhogendra Jha	Request by Confederation of Central Government Officers' Association to Prime Minister for fair scrutiny of Pay Commission's Report.	14.5.1973

#### Eighth session

58.	Shri Jyotirmoy Bosu	C.O.B. Licences to drug manufacturing firms foreign equity exceeding 26 percent.	25.5.1973
59.	Shri Samar Guha	Delay in commencement of production at the Durgapur Fertilizer Project.	30.7.1973
60.	Shri Madhu Limaye	Principles of parity between the prices of manufactured articles and agricultural products.	1.8.1973
61.	Shri Prasannbhai Mehta	Financial assistance for modernisation of Police Force in Gujarat.	3.8.1973
62.	Shri Samar Guha	Effect of poor condition of coke oven batteries on production in Durgapur Steel Plant.	8.8.1973

1	2	3	4
63.	Shri Prasannbhai Mehta	Prime Minister's award on Narmada River Waters issues.	10.8.1973
64.	Shri Jyotirmoy Bosu	Release price of stainless steel sheets imported through M.M.T.C.	13.8.1973
65.	Shri C. K. Chandrappan	Extension of period for receipt of applications for grant of pension to freedom fighters.	22.8.1973
66.	Shri Samar Guha	Development of nuclear weapons for defence of the country.	24.8.1973
67.	Shri C. K. Chandrappan	Deteriorating rationing condition in Kerala.	27.8.1973
68.	Shri M. C. Daga	Overtime allowance paid in various Ministries and Departments of Central Government.	29.8.1973
		Ninth session	
69.	Shri C. K. Chandrappan	Quality and quantity of rice supplied to Kerala.	19.11.1973
70.	Shri Samar Guha	Procurement and distribution price of foodgrains.	23.11.1973
71.	Shri Vayalar Ravi	Foreign experts working in Cochin Division of F.A.C.T.	26.11.1973
72.	Shri Jyotirmoy Bosu	Availability of fertilizers.	28.11.1973

1	2	3	4
73.	Shri Madhu Limaye	Application for C.O.B. Licences from firms after expiry of due dates.	30.11.1977
74.	Shri C. K. Chandrappan	Eligibility of pensions to freedom fighters.	3.12.1973
75.	Shri Jyotirmoy Bosu	Unauthorised production by foreign firms and large industrial Houses.	5.12.1973
76.	Shri Prasannbhai Mehta	States having own agencies for procurement and distribution of foodgrains.	10.12.1973
77.	Shri Jyotirmoy Bosu	Rise in share prices.	12.12.1973
78.	Shri Samar Guha	Proposal for 12-Year Secondary Course.	14.12.1973
79.	Shri N. K. Sanghi	Stepping of production of scooters.	17.12.1973
		<b>Tenth session</b>	
80.	Shri Vayalar Ravi	Electrification of Ernakulam-Trivandrum Railway Line.	25.2.1974
81.	Shri D. D. Desai	Production target of steel for 1974-75.	27.2.1974
82.	Shri Ramavatar Shastri	Unrest among the Junior Doctors.	4.3.1974
83.	Shri C. K. Chandrappan	Diffusion of ownership of news-papers.	6.3.1974

84.	Shri Jyotirmoy Bosu	Shortage of Kerosene oil in States.	13.3.1974
85.	Shri C. K. Chandrappan	Amendment of Constitution in order to lower the voting age.	15.3.1974
86.	Shri Samar Guha	Production and import of fertilizers.	18.3.1974
87.	Shri Dinen Bhattacharya	West Bengal Master Plan for rehabilitation of old displaced persons.	20.3.1974
88.	Sardar Swaran Singh, <del>Sokhi</del>	Dealership for scooters manufactured by Scooters India Ltd., Lucknow.	22.3.1974
89.	Shri C. K. Chandrappan	Shortage of Dalda.	25.3.1974
90.	Shri Samar Guha	Rehabilitation of refugees from former East Pakistan.	27.3.1974
91.	Sardar Swaran Singh Sokhi	Non-supply of complete machinery by Russian Company to HEC, Ranchi.	5.4.1974
92.	Shri C. K. Chandrappan	Legal aid to the poor.	8.4.1974
93.	Shri Jyotirmoy Bosu	Forged Car Permit case.	17.4.1974
94.	Shri N. K. P. Salve	Tax exemption to industries in backward areas.	22.4.1977

1	2	3	4
95.	Shri Chandra Shailani	<b>Selection of Scheduled Caste Candidates for recruitment to Clerical grade by Dena Bank.</b>	24.4.1977
<b>Eleventh session</b>			
96.	Shri Samar Guha	Setting up of shipyard at Haldia Fort.	26.7.1974
97.	Shri Ramavatar Shastri	Criteria for allotment and quantity of foodgrains allotted to States during Jan-June, 1974.	29.7.1974
98.	Shri S. R. Demani	Setting up of paper and newsprint units in Joint Sector.	7.8.1974
99.	Shri Vishwanath Pratap Singh	Package scheme to attract Indian Scientists Technologists and Engineers working abroad.	9.8.1974
100.	Shri Jagannath Mishra	Call for affidavits from members of Delhi Teachers Co-operative House Building Society Limited, Delhi.	12.8.1974
101.	Shri Vishwanath Pratap Singh	Indian Ocean as a Free Zone.	16.8.1974
102.	Shri Shanker Rao Savant	Maharashtra-Karnataka boundary dispute.	19.8.1974
103.	Shri Ramavatar Shastri	Freedom fighters who supplied false information.	21.8.1974
104.	Shri M. C. Daga	New system of steel distribution.	23.8.1974

**Twelfth session**

105. Shri Madhu Limaye  
Issue of *Ad-hoc* Licences to M/s Cadbury-Fry and M's Coca Cola Export Corporation. 20.11.1974
106. Shri Surendra Mohanty  
C.B.I. Inquiry into land deal scandal of Cuttack station of A.I.R. 25.11.1974
107. Shri Samar Guha  
Former President's statement on Railway Strike. 27.11.1974
108. Shri M. C. Daga  
Medals won by Indian sportsmen in games at Teheran. 2.12.1974
109. Shri Madhu Dandavate  
Shifting of Ratnagiri Project from Maharashtra to Gujarat. 4.12.1974
110. Shri Madhu Dandavate  
Declaration of assets by the elected representatives. 13.12.1974

**Thirteenth session**

111. Shri Madhu Limaye  
Issue of import licences of polyester fibre. 21.2.1975
112. Shri Atal Bihari Vajpayee  
Dues payable to Delhi Municipal Corporation. 17.3.1975
113. Shri M. C. Daga  
Enforcement of prohibition. 21.3.1975
114. Sardar Swaran Singh Sokhi.  
Dowry Prohibition Act. 11.4.1975

1	2	3	4
115.	Shri Madhu Dandavate	Maharashtra-Karnataka boundary dispute.	21.4.1975
116.	Shri M. C. Daga	Loss suffered by Super Bazar, Delhi.	28.4.1975
117.	Shri Madhu Dandavate	Appointment of Judges of Supreme Court & High Courts.	6.5.1975
		<b>Fourteenth session</b>	
		NIL	
		<b>Fifteenth session</b>	
		NIL	
		<b>Sixteenth session</b>	
118.	Shri C. M. Stephen	European market for coir products.	24.3.1976
119.	Shri Bhogendra Jha	CIA links of various organisation and funds received by a Charitable Society from abroad.	28.4.1976
		<b>Seventeenth session</b>	
120.	Shri Indrajit Gupta	Payment of first instalment of impounded D.A.	25.8.1976
		<b>Eighteenth session</b>	
		NIL	



RESOLUTIONS DISCUSSED IN THE  
FIFTH LOK SABHA

<i>Date/Date on which the Resolution was discussed</i>	<i>Subject matter of the Resolution</i>	<i>Name of the member-in-charge</i>	<i>Time taken in debate</i>	<i>Action taken by the House.</i>
1				
2		3	4	5

(A) GOVERNMENT RESOLUTIONS

			Hrs. Mts.	
31.3.71	Developments in East Bengal.	Shrimati Indira Gandhi	0.04	Adopted unani- mously.
		First session		
		Second session		
2.8.71	Appointment of Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.	Shri K. Hanumanthaiya	1.03	Adopted

1	2	3	4	5
2.8.71	<p>*Recommendation of Rajya Sabha to associate 6 members of Rajya Sabha with the Parliamentary Committee to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.</p>	<p>Shri K. Hanumanthaiya</p>	<p>Adopted</p>	<p>Adopted</p>
16.12.71	<p><b>Third session</b> Approval of the recommendations contained in the Interim Report of the Committee appointed to review the rate of dividend which is at present payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance <i>vis-a-vis</i> the General Finance, presented to Parliament on 7th December, 1971.</p>	<p>Shri K. Hanumanthaiya</p>	<p>0.42</p>	<p>Adopted</p>
<p><b>Fourth Session</b></p>		<p>NIL</p>		

\*This and the preceding resolution were discussed together.

1	2	3	4	5
	<b>Fifth session</b>			
	NIL			
	<b>Sixth session</b>			
19.12.72	Approval of the recommendations made in certain paras of the Report on Accounting Matters of the Committee appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance <i>vis-a-vis</i> the General Finance which was presented to Parliament on the 15th December, 1972.	Shri Muhammed Shafi Qureshi	1.06	Adopted
20.12.72				
	<b>Seventh session</b>			
7.5.73	Approval of the recommendation made in certain paras of the Sixth Report on "Rate of Dividend for 1969-70 and 1970-71 and other Ancillary Matters" of the Committee appointed	Shri Muhammed Shafi Qureshi	1.12	Adopted



- |  |  |                           |      |         |
|--|--|---------------------------|------|---------|
| 16.5.73  | Increase in the membership of Parliamentary Committee to review the rate of dividend Payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with the Railway Finance <i>vis-a-vis</i> the General Finance.                                       | Shri Lalit Narayan Mishra | 0.02 | Adopted |
| 16.5.73  | Remommendation to Rajya Sabha to associate one more member with the Parliamentary Committee to review the rate of dividend Payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with the Railway Finance <i>vis-a-vis</i> the General Finance. | Shri Lalit Narayan Mishra | 0.01 | Adopted |
| <p><b>Eighth session</b><br/>NIL</p> <p><b>Ninth session</b></p> |  |                           |      |         |
| 17.12.73   | * Approval of the recommendations made in certain paras contained in the Interim   | Shri Lalit Narayan Mishra | 3.52 | Adopted |

\* Discussed together with the Supplementary Demands for Grants (Railways), 1973-74 and the statement by the Minister of Railways regarding strike by loco running staff.

1	2	3	4	5
---	---	---	---	---

Report of the Committee appointed to review the rate of dividend Payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance.

**Tenth session**  
NIL

**Eleventh session**  
NIL

**Twelfth session**

17.12.74	Approval of the recommendations made in certain paras contained in the Sixth Report of the Committee appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway and Finance.	Shri Mohd.	0.01	Adopted
----------	---	------------	------	---------

1	2	3	4	5
	<b>Thirteenth session</b>			
	NIL			
	<b>Fourteenth session</b>			
	NIL			
	<b>Fifteenth session</b>			
12.1.76	Approval of recommendations made in certain paras contained in the Eleventh Report of the Committee appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues as well as other ancillary matters in connection with the Railway Finance and General Finance presented to Parliament on the 9th January, 1976.	Shri Mohd. Shafi Qureshi	1.41	Adopted
30.3.76	Road Development	Dr. G.S. Dhillon	2.30	Adopted
	<b>Sixteenth session</b>			
	NIL			
	<b>Seventeenth session</b>			
	NIL			
	<b>Eighteenth session</b>			
	NIL			

## (B) STATUTORY RESOLUTIONS

## First session

- 29.3.71 \*Approval of the continuance in force of the Proclamation under article 356 of the Constitution in respect of the State of West Bengal for a further period of six months with effect from the 1st day of April, 1971. Shri Krishna Chandra Pant 1.11 Adopted
- 2.4.71 Approval of the Notification G.S.R. No. 152 dated the 29th January, 1971 declaring the service in the Food Corporation of India to be an essential service. Shri Annasaheb P. Shinde 0.16 Adopted

## Second session

- 24.5.71 Approval of the Proclamation issued by the President on the 27th March, 1971 in relation to the State of Mysore. Shri Krishna Chandra Pant 0.56 Adopted

\* Discussed together with the General Discussion on Demands for Grants on Account in respect of the Budget for the State of West Bengal, 1971-72, and Supplementary Demands for Grants in respect of the State of West Bengal, 1970-71.



1	2	3	4	5
16.6.71	*Disapproval of the Maintenance of Internal Security Ordinance, 1971 (Ordinance No. 5 of 1971)	Shri Atal Bihari Vajpayee	8.31	Negatived
21.6.71	Approval of the Proclamation issued by the President on the 13th May, 1971 in relation to the State of Gujarat.	Shri F.H. Mohsin	1.43	Adopted
22.6.71	**Disapproval of Delhi Sikh Gurdwaras (Management) Ordinance, 1971 (Ordinance No. 9 of 1971)	Shri Atal Bihari Vajpayee	1.45	Negatived
22.6.71	Disapproval of the West Bengal Security (Tripura Re-electing) Second Amendment Ordinance, 1971 (Ordinance No. 4 of 1971)	Shri Jyotirmoy Bosu	1.32	Negatived
23.7.71	† Approval of the Proclamation issued by the President on the 29th June, 1971 in relation to the State of West Bengal.	Shri Raj Bhadur	6.46	Adopted

\* Discussed together with the motion for consideration of the Maintenance of Internal Security Bill, 1971.

\*\* Discussed together with the motion for consideration of the Delhi Sikh Gurdwaras (Management) Bill, 1971, as passed by Rajya Sabha.

† Discussed together with the General Discussion and discussion on Demands for Grants in respect of the Budget for the State of West Bengal for 1971-72 and the motion for consideration of the West Bengal State Legislature (Delegation of Powers) Bill, 1971. Shri Raj Bhadur moved the Resolution on behalf of Shri Krishna Chandra Pant.

1	2	3	4	5
31.7.71	Approval to the proposal of the Government of Mysore to fix the maximum amount as rupees Seventy-five crores which the Mysore State Electricity Board may have on loan.	Shri K.R. Ganesh	0.21	Adopted
2.8.71	*Approval of the Proclamation issued by the President on the 15th June, 1971 in relation to the State of Punjab.	Shri Krishna Chandra Pant	2.56	Adopted

### Third session

18	1.71	Approval of the continuation in force of the Proclamation dated the 27th March, 1971 in respect of Mysore, issued under article 356 of the Constitution by the President for a further period of six months with effect from the 25th November, 1971.	Shri Krishna Chandra Pant	1.57	Adopted
----	------	---	------------------------------	------	---------

\* Discussed together with the motion for consideration of the Punjab State Legislature (Delegation of Powers) Bill, 1971, as passed by Raja Sabha.

1	2	3	4	5
18.11.71	Approval of the Notification of the Government of India in the Ministry of Home Affairs declaring West Bengal Fire Service to be an essential service.	Shri Krishna Chandra Pant	0.16	Adopted
24.11.71	*Disapproval of the Railway Passenger Fares Ordinance, 1971 (Ordinance No. 17 of 1971)	Shri Atal Bihari Vajpayee	2.03	Negated
25.11.71	**Disapproval of the Tax on Postal Articles Ordinance, 1971 (Ordinance No. 18 of 1971)	Dr. Laxminarayan Pandeya	1.00	Negated
25.11.75	†Disapproval of the Inland Air Travel Tax Ordinance, 1971 (Ordinance No. 19 of 1971)	Shri P. K. Deo	0.46	Negated
25.11.71	††Disapproval of the Stamp and Excise Duties (Amendment) Ordinance, 1971 (Ordinance No. 16 of 1971)	Shri Jagannathrao Joshi	1.29	Negated

\*Discussed together with the motion for consideration of the Railway Passenger Fares Bill, 1971.

\*\*Discussed together with the motion for consideration of the Tax on Postal Articles Bill, 1971.

†Discussed together with the motion for consideration of the Inland Air Travel Tax Bill, 1971.

††Discussed together with the motion for consideration of the Stamp and Excise Duties (Amendment) Bill, 1971.

1	2	3	4	5
4.12.71	Approval of the Proclamation of Emergency issued under article 352 of the Constitution by the President on the 3rd December, 1971.	Shrimati Indira Gandhi	1.15	Adopted unanimously
4.12.71	Approval of the continuance in force of the proclamation dated the 13th May, 1971 in respect of Gujarat, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 21st December, 1971.	Shri F. H. Mohsin	0.25	Adopted
4.12.71	Approval of the continuance in force of the Proclamation dated the 15th June, 1971, in respect of Punjab, issued under article 356 of the Constitution by the President for a further period of six months with effect from 5th February, 1972.	Shri F. H. Mohsin	0.34	Adopted
4.12.71	Approval of the continuance in force of the	Shri F. H.	2.05	Adopted
6.12.71	Proclamation dated the 29th June, 1971, in	Mohsin		
7.12.71	respect of West Bengal, issued under article			

356 of the Constitution by the President, for a further period of six months with effect from the 26th January, 1972.

17.12.71	*Disapproval of the Delhi Road Transport Laws (Amendment) Ordinance, 1971 (Ordinance No. 21 of 1971).	Dr. Laxminarayan Pandeya	1.18	Negated
18.12.71	Approval to the proposal of the Government of the State of Punjab to fix the sum of rupees fifty crores as the maximum amount which the Punjab State Electricity Board may at any time have on loan.	Shri K. R. Ganesh	0.03	Adopted
22.12.71	Approval of the Notification of the Government of Mysore, Agriculture and Forest Department, to be issued in exercise of the powers conferred by Section 3 of the Cotton Transport Act, 1923.	Shri Anna Sahib P. Shinde	0.01	Adopted

\*Discussed together with the motion for consideration of the Delhi Road Transport Laws (Amendment) Bill, 1971.

1	2	3	4	5
---	---	---	---	---

**Fourth session**

N I L

**Fifth session**

21.8.72	*Disapproval of the Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972 (Ordinance No. 6 of 1972).	Dr. Laxminarayan Pandeya	2.45	Negated
30.8.72	**Disapproval of the Delhi University (Amendment) Ordinance, 1972 (Ordinance No. 5 of 1972).	Shri R. V. Bade	3.05	Negated

**Sixth session**

1.12.72	***Disapproval of the Payment of Bonus (Amendment) Ordinance, 1972 (Ordinance No. 8 of 1972).	Shri Hukam Chand Kachwai	2.37	Negated
---------	---	--------------------------	------	---------

**Seventh session**

28.2.73	Approval of the Proclamation issued by the	Shri K. C. Pant	4.45	Adopted
---------	--	-----------------	------	---------

\*Discussed together with the motion for consideration of the Indian Iron and Steel Company (Taking over of Management) Bill, 1972.

\*\*Discussed together with the motion for consideration of the Delhi University (Amendment) Bill, 1972, as passed by Raja Sabha.

\*\*\*Discussed together with the motion for consideration of the Payment of Bonus (Amendment) Bill, 1972.

1	2	3	4	5
1.3.73	President on the 18th January, 1973 in relation to the State of Andhra Pradesh.			
15.3.73	*Disapproval of the Coal Mines (Taking Over of Management) Ordinance, 1973 (Ordinance No. 1 of 1973).	Shri G. P. Yadav	3.59	Negatived
22.3.73	†Approval of the Proclamation issued by the President on the 3rd March, 1973 in relation to the State of Orissa.	Shri K. C. Pant	5.15	Adopted
11.5.73	††Approval of the Proclamation issued by the President on the 28th March, 1973 in relation to the State of Manipur.	Shri K. C. Pant	2.02	Adopted
<b>Eighth session</b>				
7.8.73	Approval of the Proclamation issued by the President on the 13th June, 1973 in relation to the State of Uttar Pradesh.	Shri Umashankar Dikshit	7.19	Adopted

\*Discussed together with the motion for consideration of the Coal Mines (Taking over of Management) Bill, 1973.  
 †Discussed together with the General Discussion and Demands for Grants on Accounts in respect of the Budget for the State of Orissa, 1973-74, and Supplementary Demands for Grants in respect of the State of Orissa, 1972-73.  
 ††Discussed together with the motion for consideration of the Manipur State Legislature (Delegation of Powers) Bill, 1963, as passed by Rajya Sabha.

1

2

3

4

5

16.8.73	Approval of the continuance in force of the Proclamation dated the 18th January, 1973 in respect of Andhra Pradesh, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 1st September, 1973.	Shri K. C. Pant	2.15	Adopted
17.8.63				
20.8.73	Approval of the continuance in force of the Proclamation dated the 28th March, 1973, in respect of Manipur, issued under article 356 of the Constitution by the President, for a further period of six months, with effect from the 14th November, 1973.	Shri K.C. Pant	1.47	Adopted
20.8.73	Approval of the continuance in force of the Proclamation dated the 3rd March, 1973 in respect of Orissa, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 26th September, 1973.	Shri K. C. Pant	3.18	Adopted
22.8.73				



1	2	3	4	5
22.8.73	Approval to the proposal of the Government of Orissa to fix the sum of rupees Seventy-five crores as the maximum amount which the Orissa State Electricity Board may at any time have on loan.	Dr. K.L. Rao	0.52	Adopted
<b>Ninth session</b>				
7.12.73	*Disapproval of the Central Excises and Salt	Shri. S.M. Banerjee	2.50	Negated
10.12.73	(Amendment) Ordinance, 1973 (Ordinance)			
11.12.73	No. 3 of 1973).			
<b>Tenth Session</b>				
6.3.74	Approval of the notification G.S.R. No. 6 (E) dated the 1st January, 1974 increasing the export duty on hides, skins and leather.	Shri K.R. Ganesh	0.19	Adopted
11.3.74	Approval of the Proclamation issued by the President on the 9th February, 1974 in relation to the State of Gujarat.	Shri Ram Niwas Mirdha	6.43	Adopted

\* Discussed together with the motion for consideration of the Central Excises and Salt (Second Amendment) Bill, 1973.

1	2	3	4	5
25.3.74	*Power regarding alteration of functions allocated to Judicial and Executive Magistrates in Union Territory of Delhi.	Shri F.H. Mohsin	}	Adopted
25.3.74	*Power regarding alteration of functions allocated to Judicial and Executive Magistrates in Union territory of Chandigarh.	Shri F.H. Mohsin	} 0.08	Adopted
<b>Eleventh session</b>				
20.8.74	**Disapproval of the Companies (Temporary	Shri R. R. Sharma		
21.8.74	Restrictions on Dividends) Ordinance, 1974 (Ordinance No. 7 of 1974).		3.14	Negatived
20.8.74	**Disapproval of the Companies (Temporary	Shri S.M. Banerjee		
21.8.74	Restrictions on Dividends) Amendment Ordinance, 1974 (Ordinance No. 9 of 1974).			

\* Discussed together.

\*\*Discussed together along with the motion for consideration of the Companies (Temporary Restrictions on Dividends) Bill, 1974.

1	2	3	4	5
21.8.74	*Disapproval of the Essential Commodities (Amendment) Ordinance, 1974 (Ordinance No. 2 of 1974).	Shri Jagannathrao Joshi	4.19	Negated
22.8.74				
27.8.74	**Disapproval of the Additional Emoluments (Compulsory Deposit) Ordinance, 1974 (Ordinance No. 8 of 1974).	Shri Atal Bihari Vajpayee	6.21	Negated
27.8.74	***Disapproval of the Compulsory Deposit Scheme (Income-tax Payers) Ordinance, 1974 (Ordinance No. 10 of 1974).	Shri Madhu Limaye	1.35	Negated
28.8.74	†Disapproval of the Industries (Development and Regulation) Amendment Ordinance, 1974 (Ordinance No. 6 of 1974).	Shri Madhu Limaye	2.15	Negated

\*Discussed together with the motion for consideration of the Essential Commodities (Amendment) Bill, 1974, as passed by Rajya Sabha.

\*\*Discussed together with the motion for consideration of the Additional Emoluments (Compulsory Deposit) Bill, 1974.

\*\*\*Discussed together with the motion for consideration of the Compulsory Deposit Scheme (Income-tax Payers) Bill, 1974.

†Discussed together with the motion for consideration of the Industries (Development and Regulation) Amendment Bill, 1974 as passed by Rajya Sabha.

1	2	3	4	5
28.8.74	@ Disapproval of the Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Ordinance, 1974 (Ordinance No. 5 of 1974).	Shri Madhu Limaye	0.49	Negated
29.8.74	£ Disapproval of the Press Council (Amendment) Ordinance, 1974 (Ordinance No. 3 of 1974).	Shri Madhu Limaye	3.00	Negated
29.8.74	† Disapproval of the Indian Iron and Steel Company (Taking Over of Management) Amendment Ordinance, 1974 (Ordinance No. 4 of 1974).	Shri Madhu Limaye	2.40	Negated
6.9.74	Approval of the continuance in force of the Proclamation dated the 9th February, 1974 in	Shri Ram Niwas	3.02	Adopted
7.9.74	Mirdha			

@ Discussed together with the motion for consideration of the Alcock Ashdown Company Limited (Acquisition of Undertakings) Amendment Bill, 1974, as passed by Rajya Sabha

£ Discussed together with the motion for consideration of the Press Council (Amendment) Bill, 1974, as passed by Rajya Sabha.

† Discussed together with the motion for consideration of the Indian Iron and Steel Company (Taking Over of Management) Amendment Bill, 1974, as passed by Rajya Sabha.

respect of Gujarat, issued under article 356 of the Constitution by the President, for a further period of six months with effect from the 11th September, 1974.

#### Twelfth session

25.11.74	*Disapproval of the Sick Textile Undertakings (Nationalisation) Ordinance, 1974 (Ordinance No. 12 of 1974)	Shri Madhu Limaye	8.04	Negated
26.11.74				
27.11.74				
2.12.74				
2.12.74	**Disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1974 (Ordinance No. 11 of 1974)	Shri Atal Bihari Vajpayee	6.57	Negated
3.12.74				
4.12.74				
5.12.74				

\* Discussed together with the motion for consideration of the Sick Textile Undertakings (Nationalisation) Bill, 1974.

\*\* Discussed together with (i) the motion re : disapproval of the Presidential Order under article 359 (i) of the Constitution suspending the right to move the court with respect to orders of detention under MISA and (ii) the motion for consideration of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Bill, 1974

1	2	3	4	5
12.12.74	@Disapproval of the Representation of the People (Amendment) Ordinance, 1974 (Ordinance No. 13 of 1974)	Shri Shyamnandan Mishra	10.39	Negated
16.12.74				
<b>Thirteenth session</b>				
27.2.75	Approval of the continuation in force of the Proclamation dated the 9th February, 1974 in respect of Gujarat, issued by the President, for a further period of six months with effect from the 11th March, 1975.	Shri K. Brahmananda Reddy	3.02	Adopted
14.3.75	*Disapproval of the Trust Laws (Amendment) Ordinance, 1975 (Ordinance No. 1 of 1975)	Dr. Laxminarayan Pandeya	1.02	Negated
17.3.75				
18.3.75	**Disapproval of the North-Eastern Areas (Reorganisation) Amendment Ordinance, 1975 (Ordinance No. 2 of 1975)	Shri Jagannathrao Joshi	0.51	Negated

@ Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1974.

\* Discussed together with the motion for consideration of the Trust Laws (Amendment) Bill, 1975.

\*\* Discussed together with the motion for consideration of the North-Eastern Areas (Reorganisation) Amendment Bill, 1975, as passed by Rajya Sabha.

1	2	3	4	5
20.3.75	(a) Disapproval of the Press Council (Second Amendment) Ordinance, 1974 (Ordinance No. 14 of 1974)	Dr. Laxminarayan Pandeya	3.10	Negated
24.3.75				
25.3.75	£ Approval of the Proclamation issued by the President on the 22nd March, 1975 in relation to the State of Nagaland.	Shri K. Brahmananda Reddy	3.36	Adopted
25.3.75	† Disapproval of the Air Force and Army Laws (Amendment) Ordinance, 1975 (Ordinance No. 3 of 1975)	Shri R R. Sharma	1.09	Adopted
25.3.75	Approval to the proposal of the Government of Gujarat to fix the sum of rupees one hundred and fifty crores as the maximum amount which the Gujarat State Electricity Board may at any time have on loan.	Prof. Siddheshwar Prasad	0.30	Adopted

@ Discussed together with the motion for consideration of the Press Council Bill, 1975 as passed by Rajya Sabha.

£ Discussed together with the general discussion and demands for Grants on Account in respect of the Budget for the State of Nagaland, 1975-76 and Supplementary Demands for Grants in respect of the State of Nagaland, 1974-75.

† Discussed together with the motion for consideration of the Air Force and Army Laws (Amendment) Bill, 1975, as passed by Rajya Sabha.

**Fourteenth session**

21.7.75	Approval of the Proclamation of Emergency made by the President on the 25th June, 1975.	Shri Jagjivan Ram	13.59	Adopted
22.7.75	under article 352 (i) of the Constitution as also the Order of the President dated 29th June, 1975 made under article 352 (4) (b) of the Constitution applying the said Proclamation to the State of Jammu and Kashmir.			
23.7.75				
28.7.75	*Approval of the continuance in force of the Proclamation dated the 22nd March, 1975, in respect of Nagaland, issued by the President, for a further period of six months with effect from the 26th September, 1975.	Shri K. Brahmananda Reddy	0.36	Adopted
29.7.75	Constitution of a Committee on Official Language.	Shri Om Mehta	0.11	Adopted

---

\* Discussed together with the motion for consideration of the Nagaland State Legislature (Delegation of Powers) Bill, 1975 as passed by Rajya Sabha.



**Fifteenth session**

19.1.76	•Disapproval of the Voluntary Disclosure of Income and Wealth Ordinance, 1975 (Ordinance No. 15 of 1975)	Shri C.K. Chandrappan		Negated
19.1.76	Disapproval of the Voluntary Disclosure of Income and Wealth (Amendment) Ordinance, 1975 (Ordinance No. 23 of 1975)	Shri Erasmo de Sequeira	3.58	Negated
20.1.76	**Disapproval of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Ordinance, 1975 (Ordinance No. 20 of 1975)	Shri Erasmo de Sequeira	1.46	Negated
21.1.76	@Disapproval of the Maintenance of Internal Security (Third Amendment) Ordinance, 1975 (Ordinance No. 16 of 1975)	Shri Indrajit Gupta		Negated
22.1.76	@Disapproval of the Maintenance of Internal Security (Fourth Amendment) Ordinance, 1975 (Ordinance No. 22 of 1975)	Shri Surendra Mohanty	4.59	Negated

\*Discussed together with the motion for consideration of the Voluntary Disclosure of Income and Wealth Bill, 1976.

\*\*Discussed together with the motion for consideration of the Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Bill, 1976.

@Discussed together with the motion for consideration of the Maintenance of Internal Security (Amendment) Bill, 1976.

1	2	3	4	5
27.1.76	*Disapproval of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Second Amendment) Ordinance, 1975 (Ordinance No. 29 of 1975)	Shri Erasmo de Sequeira	0.51	Negated
27.1.76	@ Disapproval of the Delhi Rent Control (Amendment) Ordinance, 1975 (Ordinance No. 24 of 1975)	Shri Indrajit Gupta	1.37	Negated
28.1.76	£Disapproval of the Press Council Repeal (Ordinance) 1975 (Ordinance No. 26 of 1975)	Shri Erasmo de Sequeira	1.47	Negated
28.1.76	†Disapproval of the Parliamentary Proceedings (Protection of Publication) Repeal Ordinance, 1975 (Ordinance No. 25 of 1975)	Shri Erasmo de Sequeira	2.17	Negated

\*Discussed together with the motion for consideration of the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1976.

@ Discussed together with the motion for consideration of the Delhi Rent Control (Amendment) Bill, 1976, as passed by Rajya Sabha.

£ Discussed together with the motion for consideration of the Press Council (Repeal) Bill, 1976.

† Discussed together with motion for consideration of the Parliamentary Proceedings (Protection of Publication) Repeal Bill, 1976.

28.1.76	**Disapproval of the Prevention of Publication of Objectionable Matter Ordinance, 1975 (Ordinance No. 28 of 1975)	Shri Erasmo de Sequeira	2.56	Negated
3.2.76	(a) Disapproval of the Payment of Wages (Amendment) Ordinance, 1975 (Ordinance No. 21 of 1975)	Shri Dinen Bhattacharya	1.45	Negated
3.2.76	*Disapproval of the Payment of Bonus (Amendment) Ordinance, 1975 (Ordinance No. 11 of 1975)	Shri Indrajit Gupta	5.41	Negated

#### Sixteenth session

9.3.76	Approval of the Proclamation issued by the President on the 31st January, 1976 in relation to the State of Tamil Nadu.	Shri K. Brahmananda Reddy	6.47	Adopted
--------	--	---------------------------	------	---------

\*\*Discussed together with the motion for consideration of the Prevention of Publication of Objectionable Matter Bill, 1976.

@Discussed together with the motion for consideration of the Payment of Wages (Amendment) Bill, 1976, as passed by Raja Sabha.

\*Discussed together with the motion for consideration of Payment of Bonus (Amendment) Bill, 1976, as passed by Raja Sabha.

1	2	3	4	5
11.3.76	Approval of the continuance in force of the Proclamation dated the 22nd March, 1975 in respect of Nagaland issued by the President, for a further period of six months with effect from the 26th March, 1976.	Shri K. Brahmananda Reddy	1.04	Adopted
18.3.76	Approval of the notification increasing the export duty on groundnut Kernel, groundnut in shell and coffee.	Shri Pranab Kumar Mukherjee	0.03	Adopted
24.3.76	Approval of the proclamation issued by the President on the 12th March, 1976 in relation to the State of Gujarat.	Shri K. Brahmananda Reddy	1.22	Adopted
24.3.76	• Disapproval of the Comptroller and Auditor-	Shri Dinan	2.53	Negatived
25.3.76	General's (Duties, Powers and Conditions of Service) Amendment Ordinance, 1976 (Ordinance No. 1 of 1976)	Bhattacharya		

• Discussed together with the motion for consideration of the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976.

1	2	3	4	5
25.3.76	*Disapproval of the Departmentalisation of Union Accounts (Transfer of Personnel) Ordinance, 1976 (Ordinance No. 2 of 1976)	Shri Dinen Bhattacharyya	05.5	Negatived
12.5.76	Approval of the notification increasing the export duty on hides, skins, leather, etc.	Shri Pranab Kumar Mukherjee	0.13	Adopted
<b>Seventeenth session</b>				
12.8.76	**Disapproval of the Maintenance of Internal Security (Amendment) Ordinance, 1976	Shri Somnath Chatterjee	6.11	Negatived
16.8.76	(Ordinance No. 5 of 1976)			
20.8.76	Approval of the notifications—(a) increasing the export duty on hides, skins leather, etc; (b) levying export duty on animal feed; (c) substituting the entry 'Mica', by 'Mica, including fabricated Mica'.	Shri Pranab Kumar Mukherjee	0.13	Adopted
20.8.76	Approval of the Continuance 'in force of the Proclamation dated the 22nd March, 1975	Shri K. Brahmananda Reddy	0.20	Adopted

\* Discussed together with the motion for consideration of the Departmentalisation of Union-Accounts (Transfer of Personnel) Bill, 1976.

\*\* Discussed together with the motion for consideration of the Maintenance of Internal Security (Second Amendment) Bill, 1976.

in respect of Nagaland issued by the President, for a further period of six months with effect from the 26th September, 1976.

20.8.76 Approval of the continuance in force of the Proclamation dated the 31st January, 1976 in respect of Tamil Nadu issued by the President, for a further period of six months with effect from the 10th September 1976. Shri K. Brahmananda Reddy 2.28 Adopted

31.8.76 Approval of the continuance in force of the Proclamation dated the 12th March, 1976 in respect of Gujarat issued by the President for a further period of six months with effect from the 24th September, 1976. Shri K. Brahmananda Reddy 2.43 Adopted

1.9.76 Concurrence with the proposal of the Government of Tamil Nadu to increase the maximum amount of the guarantee given by that Government in respect of the debentures issued by the Tamil Nadu Cooperative State Land Development Bank Limited. Shri Shah Nawaz Khan 0.02 Adopted



1	2	3	4	5
2.7.71	Supporting national liberation movements in Indo-Chinese States and recognition to South Vietnam and other States.	Shri A. K. Gopalan	1.44	Negated
16.7.71	Provision of Joint Sitting for Constitution Amendment Bills.	Shri Shashi Bhushan	1.33	Withdrawn
30.7.71	Taking over of closed industrial units as public enterprises.	Shri Gadadhar Saha	1.53	Discussion not concluded
<b>Third session</b>				
26.11.71	Taking over of closed industrial units as public enterprises.	Shri Gadadhar Saha	0.20 (excluding time taken during the Second session)	Negated
26.11.71 10.12.71	All round rise in prices of commodities.	Shri Jyotirmoy Bosu	2.26	Negated
10.12.71	Unemployment	Shri Bibhuti Mishra	0.53	Discussion not concluded



1	2	3	4	5
		<b>Fourth session</b>		
24.3.72	Unemployment	Shri Bibhuti Mishra	1.25 (excluding time taken during the third session)	Withdrawn
24.3.72	New industrial relations and labour policy.	Shri Indrajit Gupta	3.09	Withdrawn
7.4.72				
7.4.72	Banning of Communal Para-military organisations.	Shri Inder J. Malhotra	2.25	Withdrawn
21.4.72				
21.4.72	Establishment of two more Steel plants during the Fifth Five Year Plan.	Shri Banamali Patnaik	1.58	Negated
5.5.72				
5.5.72	Nationalisation of leading industrial houses.	Shri H.N. Mukejje	2.50	Negated
19.5.72				
19.5.72	Minimum per capita income.	Shri Bibhuti Mishra	0.40	Discussion not concluded
		<b>Fifth session</b>		
11.8.72	Minimum per capita income.	Shri Bibhuti Mishra	1.08 (excluding the	Withdrawn

1	2	3	4	5
11.8.72	Problems of economic stagnation of West Bengal.	Shri Indrajit Gupta	3.34	Withdrawn
25.8.72	Problem of unemployment.	Smt. Maya Ray	0.18	Discussion not concluded
<b>Sixth session</b>				
24.11.72	Problem of unemployment.	Smt. Maya Ray	4.05 (excluding time taken during the Fifth Session)	Withdrawn
8.12.72	Land reforms.	Shri A.K. Gopalan	0.55	Discussion not concluded
<b>Seventh session</b>				
2.3.73	Land reforms.	Shri A.K. Gopalan	2.12 (excluding time amended taken during the sixth session)	Adopted as amended

1	2	3	4	5
2.3.73	Nationalisation of foreign oil companies and other vital industries.	Shri. H. N. Mukerjee	3.40	Negated
16.3.73				
30.3.73	Abolition of Rajya Sabha.	Shri Bibhuti Mishra	2.20	Withdrawn
30.3.73				
27.4.73	Industrial development of eastern region, particularly Orissa.	Shri Chintamani Panigrahi	3.15	Withdrawn
11.5.73				
11.5.73	Scheme of peasant doctors to serve the rural population.	Dr. G. S. Melkote	0.3	Discussion not concluded
<b>Eighth session</b>				
3.8.73	Scheme of peasant doctors to serve the rural population.	Dr. G. S. Melkote	1.53	Withdrawn (excluding time taken during the Seventh session)
3.8.73	Diffusion of the ownership of the newspapers and news-agencies in the country.	Shri H. N. Mukerjee	3.30	Negated
17.8.73				

1	2	3	4	5
17.8.73	Declaration of present Lok Sabha as Constituent Assembly.	Shri Bibhuti Mishra	2.45	Withdrawn
31.8.73	Establishment of Convention when the Government should resign.	Shri Shyamnandan Mishra	0.01	Discussion not concluded
<b>Ninth session</b>				
23.11.73	Establishment of Convention when the Government should resign	Shri Shyamnandan Mishra	2.35	Negated
			(excluding time taken during the Eighth session)	
23.11.73	Collective Security in Asia.	Shri D.K. Panda	0.35	Debate adjourned
7.12.73	Freight equalisation and cash incentives for certain commodities.	Shri B.K. Daschowdhury	1.50	Withdrawn
7.12.73	Need-based minimum wages for workers.	Dr. Saradish Roy	2.39	Negated
21.12.73				

1	2	3	4	5
21.12.73	Free and fair elections.	Shri Atal Bihari Vajpayee	0.01	Discussion not concluded
<b>Tenth session</b>				
1.3.74	Free and fair elections.	Shri Atal Bihari Vajpayee	5.12	Negatived
15.3.74			(excluding time taken during the Ninth session)	
15.3.74	Policy with regard to prices and agricultural production.	Shri Madhu Limaye	8.19	Negatived
29.3.74				
11.4.74				
26.4.74				
10.5.74				
10.5.74	Dissolution of the present Lok Sabha and setting up of an all-parties care-taker Government to hold fresh elections for Lok Sabha.	Shri Samar Guha	0.18	Discussion not concluded
<b>Eleventh session</b>				
2.8.74	Dissolution of the present Lok Sabha and setting up of an all-parties care-taker Govern-	Shri Samar Guha	3.14	Negatived
			(excluding time	



**Thirteenth session**

28.2.75	Constitution of a Parliamentary Committee	Shri Shyamnandan	7.01	Adopted
14.3.75	to make recommendations to counter-act the	Mishra	(excluding	as amen-
26.3.75	growth of fascism in the country.		time taken	ded
			during the	
			Eleventh and	
			Twelfth	
			sessions)	
26.3.75	Initiation of a comprehensive programme	Shri Indrajit	5.41	Adopted
11.4.75	of specific legislative and administrative	Gupta		as amen-
25.4.75	measures aimed at removing the economic			ded
	and social injustices, disabilities and discriminations to Indian women on the occasion of the declaration by the United Nations of 1975, as 'International Women's Year'.			
11.4.75	Deprecation of remarks made against Netaji	Shri Samar	2.32	Discussion
25.4.75	Subhas Chandra Bose in the Report of the	Guha		not con-
9.5.75	'One-man Commission of Inquiry in to Disappearance of Netaji Subhas Chandra Bose'.			cluded

**Fourteenth session**

**NII.**

**Fifteenth session**

16.1.76	Deprecation of remarks made against Netaji Subhas Chandra Bose in the Report of the 'One-man Commission of Inquiry upto Disappearance of Netaji Subhas Chandra Bose.	Shri Samar Guha	01.6 (excluding time taken during the Thirteenth session).	Negated
16.1.76 30.1.76	Necessary steps for implementation of 20-Point Programme.	Shri Bibhuti Mishra	4.42	Withdrawn by leave of the House
30.1.76	Initiation of Constitutional amendments to secure meaningful realisation of the principles enshrined in the Preamble and the Directive Principles of State Policy of the Constitution.	Shri K.P. Unnikrishnan	0.02	Discussion not concluded
19.3.76 2.4.76	Initiation of Constitutional amendments to secure meaningful realisation of the principles	Shri K P. Unnikrishnan	5.39 (excluding	Withdrawn by



1	2	3	4	5
	enshrined in the Preamble and the Directive Principles of State Policy of the Constitution.		time taken during the Fifteenth session)	leave of the House
2.4.76	Curb on the subversive and corrupting activities of the Multinational Corporations.	Shri H.N. Mukerjee	5.00	Negated
15.4.76				
30.4.76				
30.4.76	Restoration of freedom provided under the Constitution.	Shri A.K. Gopalan	2.06	Negated
14.5.76				
14.5.76	National Forest Policy.	Shri P.K. Deo	02.3	Discussion not concluded
		Seventeenth session		
20.8.76	National Forest Policy	Shri P.K. Deo	2.03	Withdrawn by leave of the House
20.8.76	Provision of facilities for weaker Sections of Muslims.	Shri C.K. Chandrapan	0.27	Discussion not concluded
		Eighteenth session		
		NIL		

---

## STATEMENTS PAPERS LAID

### **Statements made by Ministers :**

In order to keep the House informed about matters of public importance or to state the Government's policy in regard to a matter of topical interest, Ministers make statements in the House, from time to time, under rule 372 of the Rules of Procedure, with the consent of the Speaker.

As a rule, no questions are permitted after a statement is made by a Minister because there is no formal motion before the House on which debate may take place.

In order that Parliament may come to know at the earliest opportunity about all serious occurrences in the country, a convention is being followed that Ministers make statements in the House regarding such occurrences *suo motu*. As a general rule policy statements are first made on the floor of the House, when it is in session, before releasing them to the Press or the public.

Statement 25 gives the important statements made by Ministers during the term of the Fifth Lok Sabha.

### **Papers laid on the Table :**

In parliamentary parlance, 'Papers laid on the Table' signify any document, statement, report, rules and regulations, Government notifications etc., which are laid on the Table of the House in order to bring them on record. The purpose is to make available to Parliament authoritative facts and informa-

tion with a view to preparing ground for discussion on various matters in the House.

Lok Sabha is vested with the power of ordering all papers to be laid before it which are necessary for its information, Papers are, however, generally laid in compliance with specific provisions contained in the Constitution, various Central Statutes, Rules of Procedure of the House, Directions issued by the Speaker from time to time and the settled practices and conventions in regard thereto and the recommendations of Parliamentary committees.

#### **Papers laid under the Constitution :**

The following papers are laid on the Table of the House in pursuance of the constitutional provisions :—

- (i) Budget and other documents connected therewith (article 112);
- (ii) Demands for Supplementary and Excess Grants (article 115);
- (iii) Ordinances promulgated by the President (article 123);
- (iv) Reports of the Comptroller and Auditor-General (article 151);
- (v) Reports of the Finance Commission (article 281);
- (vi) Reports of the Union Public Service Commission (article 323);
- (vii) Reports of the Special Officer for Scheduled Castes and Scheduled Tribes (article 338);
- (viii) Reports of the Backward Classes Commission (article 340);
- (ix) Reports of the Special Officer for Linguistic Minorities (article 350 B);
- (x) Proclamation of Emergency (article 352);
- (xi) Proclamation regarding President's rule in a State (article 356);
- (xii) Presidential Orders issued under article 359;
- (xiii) Proclamation regarding Financial Emergency (article 360);

#### **Papers laid under Statutes :**

The following papers are laid under various Statutes :—

- (i) Annual reports and audited accounts in respect of

- public undertakings incorporated under the Companies Act, 1956, or created under specific Acts of Parliament;
- (ii) Reports of statutory bodies, other than public undertakings, created under specific Acts of Parliament;
  - (iii) Rules, sub-rules, regulations, bye-laws framed by the Government in exercise of the power of delegated legislation;
  - (iv) Government resolution, statutory or executive orders or any other paper issued under various central statutes.

#### **Papers laid under the Rules of Procedure :**

The following categories of papers are laid on the Table under the Rules of Procedure and Conduct of Business in Lok Sabha :—

- (i) Reports of Select and Joint Committee on Bills;
- (ii) Reports of standing Parliamentary committees;
- (iii) Petitions;
- (iv) Statements regarding Ordinances;
- (v) Rules, regulations etc., as modified in accordance with amendments adopted by both Houses;
- (vi) Bills as passed by Rajya Sabha, including Bills returned by Rajya Sabha with amendments;
- (vii) Bills returned by the President for reconsideration;
- (viii) Replies for Unstarred questions or Starred questions not reached for oral answer.

#### **Papers laid under Directions by the Speaker :**

In pursuance of the Directions issued by the Speaker, the following papers are required to be laid on the Table :

- (i) Statements by Ministers in reply to half-an-hour discussions when a full reply could not be given in the time allotted for the purpose;
- (ii) Opinions on Bills circulated for the purpose of eliciting public opinion thereon;
- (iii) Bills assented to by the President;
- (iv) Statements in response to calling-attention in case more than one notice is admitted on the last day of a session;
- (v) Minutes of standing Parliamentary committees;
- (vi) Documents connected with the report of a select or joint committee.

**Papers laid on the recommendation of a Parliamentary Committee:**

Parliamentary committees may sometimes make recommendations in their reports presented to the House requiring certain documents, reports, explanatory memoranda etc., to be placed before the House. In pursuance of such recommendations, the relevant papers are laid on the Table of the House.

A Private Member can also lay a paper on the Table of the House with the permission of the Speaker. Thus, when a Private Member quotes from a document, he may lay it on the Table of the House either of his own accord or in pursuance of a demand made in the House. A Private Member may also be required to lay on the Table documents to substantiate allegations in connection with a question of privilege raised by him.

During the Fifth Lok Sabha, a total of 12,349 papers were laid on the Table of the House. Statement 26 shows the numbers of different categories of papers laid on the Table during the sessions of the Fifth Lok Sabha.

## STATEMENT 25

**IMPORTANT STATEMENTS MADE BY MINISTERS IN THE FIFTH  
LOK SABHA UNDER RULE 372**

(Arranged session-wise)

1	2	3	4	5
<i>No. of the session</i>	<i>Name of the Minister making the statement</i>	<i>Subject matter of the statement</i>	<i>Date of statement</i>	<i>Time involved</i>
First	Dr. Karan Singh	Accident at the Indian Airlines hangar at New Delhi on 25.3.71	26.3.71	H.M. 0.06
	Sardar Swaran Singh	Developments in Pakistan	27.3.71	1.23
	Dr. (Smt.) Sarojini Mahishi	Missing Dakota of Messrs. Jamair Company	27.3.71	0.05
	Shri Annasaheb P. Shinde	Arrears of price of sugarcane payable ✓ by sugar factories to the growers.	31.3.71	0.08
	Shri Raj Bahadur	*Sighting of wreckage of the missing Dakota of Messrs. Jamair Company.	1.4.71	0.05

\*The statement was made by the Minister of Parliamentary Affairs and Shipping and Transport on behalf of Minister of Tourism and Civil Aviation.

1	2	3	4	5
Shri Krishna Chandra Pant	Findings of the Commission appointed to inquire into the incidents taken place in Delhi on 6.4.70 in connection with the procession taken out by S.S.P.		2 4.71	0.02
Second	Shrimati Indira Gandhi	Situation in Bangla Desh	24.5.71	0.10
	Shri Fakhruddin Ali Ahmed	Sugar Policy	25.5.71	0.08
	Shri K. Hanumanthaiya	*Dacoity and murder in 390 Down Patna-Mokamah passanger train on the night of May 24/25, 1971	28.5.71	—
	Shri Lalit Narayan Mishra	Appointment of One-man Commission of Enquiry by the SSP-led Government in Bihar against the Minister of Foreign Trade.	2.6.71	0.11
	Shri K. Hanumanthaiya	*Collision between trains at Gonda Station of the North Eastern Railway on 5.6.71.	7.6.71	—

\*Statements were laid on the Table.

1	2	3	4	5
Shri S. Mohan Kumaramangalam	Appointment of representatives of workers on the Board of Directors of Hindustan Steel Limited.		14.6.71	0.04
Shri R. K. Khadijkar	*Visit of Prince Sadruddin Aga Khan, the U.N. High Commissioner for Refugees.		18.6.71	0.01
Shri K. Hanumanthaiya	*Collision between a train and a shunting engine at Varanasi station of the Northern Railway on 22.6.71		23.6.71	---
Sardar Swaran Singh	Visit to certain foreign countries by the Minister of External Affairs.		25.6.71	0.25
**Shri Raj Bahadur	Recovery of the Vishnu idol stolen from Hari Rai Temple, Chamba, Himachal Pradesh.		25.6.71	0.01
Shrimati Indira Gandhi	Appointment of a Minister of Cabinet rank as Minister without portfolio to deal with the problems relating to West Bengal.		29.6.71	0.01

\*Statements were laid on the Table.

\*\*The Minister of Parliamentary Affairs made the Statement on behalf of the Minister of Education and Social Welfare.



1	2	3	4	5
Shri Mohammed Shafi Qureshi	Train accident between Hotar and Magrahat stations on the Eastern Railway on 6.7.71.		7.7.71	0.06
Shri Prakash Chand B. Sethi	Appointment of a Committee to investigate into certain aspects of the working of the Oil and Natural Gas Commission.		16.7.71	0.07
Shri S. Mohan Kumaramangalam	Collapse of a portion of the roof of Steel Melting Shop of Rourkela Steel Plant.		19.7.71	0.07
Shri K. Hanumanthaiya	Punctuality of trains.		19.7.71	0.08
Shri K. Hanumanthaiya	Collision between trains at Ultadanga Road station of the Eastern Railway on 31.7.71.		2.8.71	0.02
Shri Fakhruddin Ali Ahmed	Recommendations of the Central Land Reforms Committee.		4.8.71	0.06

1	2	3	4	5
	Sardar Swaran Singh	Treaty of Peace, Friendship and Cooperation between the Republic of India and the Union of Soviet Socialist Republics signed on 9.8.71.	9.8.71	0.02
	Smt. Indira Gandhi	Reported trial of Sheikh Mujibur Rehman by the military regime of Pakistan.	12.8.71	0.10
Third	Smt. Indira Gandhi	Portfolio of Shri Siddhartha Shankar Ray, Minister of Education.	15.11.71	0.03
	Smt. Indira Gandhi	Tour abroad	15.11.71	0.10
	Smt. Indira Gandhi	Declaration of Emergency in Pakistan	24.11.71	0.06
	Smt. Nandini Satpathy	Increase in the price of several newspapers in excess of Excise Duty recently levied.	24.11.71	0.20
	Shri R. K. Khadilkar	*Condition of Refugees from Bangla Desh in Camps in Meghalaya.	25.11.71	0.01
	Shri S. Mohan Kumaramangalam	*Completion of the roof of Steel Melting Shop of the Rourkela Steel Plant.	29.11.71	0.03

\* Statements were laid on the Table.

1	2	3	4	5
Shri K. Hanumanthaiya	*Derailmnt of Puri-Howrah Express between Retang and Bhubaneswar stations of South Eastern Railway on 28.11.71.	30.11.71	30.11.71	0.01
Shri Moinul Haque Choudhury	Condition of the plant and machinery for production of Cars in the Hindustan Motors factory at Uttarpara and the book-value thereof.	3.12.71	3.12.71	0.05
Smt. Indira Gandhi	Situation arising out of Pakistani aggression on India.	4.12.71	4.12.71	0.08
Shri Jagjivan Ram	Latest position with regard to the attacks by Pakistan on India.	6.12.71	6.12.71	0—27
Smt. Indira Gandhi	Grant of recognition by the Government of India to the GANA PRAJA TANTRI BANGLA DESH.	7.12.71	7.12.71	0—10
Shri Jagjivan Ram	Latest position with regard to the Pakistani aggression on India.			

\* Statements were laid on the Table.

1	2	3	4	5
Shri Prakashchand B. Sethi	Kerosene Oil		9.12.71	0.05
Shri Jagjivan Ram	Latest position with regard to the Pakistani aggression on India.		9.12.71	0.12
Dr. Karan Singh	*Crash of an Indian Airlines air-craft on 9.12.71 near Madurai.		10.12.71	0.03
Shri Y. B. Chavan	Additional measures proposed to be adopted for ensuring the maximum mobilisation of resources for the defence effort.		13.12.71	0.14
Shri Y. B. Chavan	Additional interim relief to Central Government Employees.		13.12.71	0.03
Shri Fakhruddin Ali Ahmed	Sugar Policy		13.12.71	0.02
Shri Jagjivan Ram	Latest position with regard to the Pakistani aggression on India.		14.12.71	0.19

\* Statement was laid on the Table.

1	2	3	4	5
Smt. Indira Gandhi	Unconditional surrender of West Pakistan forces in Bangla Desh on 16.12.71.	16.12.71	0.05	
Shri H. R. Gokhale	Constitution (Twenty-fifth Amendment) Bill, 1971.	17.12.71	0.01	
Smt. Indira Gandhi	India's decision to cease operations from 20 00 hrs. on 17.12.71 on all fronts in western sector.	17.12.71	0.05	
Smt. Indira Gandhi	Steps proposed to be taken by the Government for rehabilitation of disabled ex-servicemen and families of servicemen who lost their lives.	18.12.71	0.07	
Shri Jagjivan Ram	Reviewing the outcome of armed conflict arising out of the Pakistani aggression on India.	18.12.71	0.17	
Shri Y.B. Chavan	Rupee-Dollar rate.	21.12.71	0.05	
Shri C. Subramaniam	Mid-term appraisal of the Fourth Five Year Plan.	21.12.71	0.01	

1	2	3	4	5
	Shri Prakashchand B. Sethi	✓ Kerosene Oil.	22.12.71	0.01
Fourth	Shrimati Indira Gandhi	Prime Minister's visit to Bangladesh	20.3.72	0.02
	Prof. S. Nurul Hasan	*Strike at the Indian Institute of Technology, Kanpur.	28.3.72	---
	Shri L.N. Mishra	Trade Agreement between India and Bangladesh concluded on the 28th March, 1972.	29.3.72	0.04
	Shri Baijnath Kureel	*Report of the Irrigation Commission.	5.4.72	0.02
	Shri K. Hanumanthaiya	Strike in the Sealdah Division of Eastern Railway on the 1st April, 1972.	6.4.72	0.05
	Shri H.R. Gokhale	Fire in the Cochin Refinery.	10.4.72	0.03
	Shri Fakhruddin Ali Ahmed	*Meeting of Chief Ministers held on 14.4.72 to consider exemption from ceiling on agricultural holdings.	17.4.72	—

\* Statements were laid on the Table.

1	2	3	4	5
	Shri Fakhruddin Ali Ahmed	Price policy for wheat for the 1972-73 marketing season.	17.4.72	0.01
	Shri H.N. Bahuguna	*Indo-Bangla Desh Telecommunications Agreement.	19.4.72	—
	Shri Annasahib P. Shinde	*Arrangements for development of deep Sea Fishing including proposed arrangements for collaboration, with the Soviet Union.	26.4.72	0.91
	Shri Mohammed Shafi-Qureshi	Derailment of Mysore-Hubli Passenger between Chakarippalli and Penukonda stations of the Southern Railway on 26.4.72.	26.4.72	0.10
	Shri Fakhruddin Ali Ahmed	*Ceiling on agricultural holdings.	27.4.72	0.01
	Shri R. K. Khadilkar	Reported firing at Ambarnath Steel Factory on 25.4.72.	5.5.72	0.04

\* Statements were laid on the Table.

1	2	3	4	5
	Shri Fakhruddin Ali Ahmed	Reported suicide by Dr. V.H. Shah, a scientist of the Indian Agricultural Research Institute, New Delhi.	9.5.72	—
	Sardar Swaran Singh	Developments in Vietnam.	10.5.72	0.05
	Shri Jagjivan Ram	Certain cease-fire violations by Pakistan in Jammu and Kashmir.	12.5.72	0.04
	Shri Uma Shankar Dikshit	Alleged manhandling of and misbehaviour meted out to a Member of Lok Sabha in the Willingdon Hospital on 16.5.72.	16.5.72	0.07
	Shri Annasahib P. Shinde	*Drought conditions prevailing in West Bengal, Bihar, Orissa, Rajasthan and other parts of the country.	17.5.72	0.02
	Shri R.K. Khadijkar	*Demands of the employees of the Employees Provident Fund Organisation.	18.5.72	0.01
Fifth	Shri Uma Shankar Dikshit	Incident that occurred in the Willingdon Hospital on the 16th May, 1972 relating to a Member of Lok Sabha.	31.7.72	0.04

\*Statements were laid on the Table



Sardar Swaran Singh	Agreement on Bilateral Relations between India and Pakistan signed at Simla on 2.7.72.	31.7.72	0.14
Shri Fakhruddin Ali Ahmed	*Drought condition in the country.	1.8.72	0.02
Prof. Sher Singh	Current sugar situation	9.8.72	0.10
Shri K.C. Pant	Attempt on the life of the Chief Minister of Nagaland.	10.8.72	0.02
Shri Surendra Pal Singh	Asians in Uganda	11.8.72	0.04
Shri K.C. Pant	Criticality of the first unit of the Rajasthan Atomic Power Project located at Rawatbhata.	11.8.72	0.02
Dr. Karan Singh	Crash of Indian Airlines Fokker Friendship aircraft on 11.8.72	16.8.72	0.05
Shri Fakhruddin Ali Ahmed	Sugar and sugarcane policy	29.8.72	0.10

\*Statement were laid on the Table.

1	2	3	4	5
	Sardar Swaran Singh	Meeting of the Representatives of India and Pakistan held in New Delhi between the 25th and 29th August, 1972.	30.8.72	0.06
	Shri K.C. Pant	Declaration of the Naga National Council and certain other associations as unlawful associations.	1.9.72	0.03
	Shri Fakhruddin Ali Ahmed	*Drought condition in the country.	2.9.72	0.05
	Shri K.C. Pant	*Alleged harassment and ill-treatment meted out to Shri Ajit Kumar Saha, M.P., by the Railway staff and Police at Asansol Railway Station on 29.6.72.	2.9.72	0.20
	Sardar Swaran Singh	Asians in Uganda	4.9.72	0.36
	Shri Y.B. Chavan	*Price situation	13.18.72	0.01
Sixth	Shri Fakhruddin Ali Ahmed	*Drought situation in the country	14.11.72	—
	Shri Fakhruddin Ali Ahmed	*Agricultural Production Programme	14.11.72	—

\* Statements were laid on the Table.

1	2	3	4	5
	Shri K.C. Pant	Incidents at Kingsway Camp, Delhi on 14.11.72.	15.11.72	0.22
	Shrimati Indira Gandhi	Mulki Rules issue	27.11.72	0.07
	Sardar Swaran Singh	Release of Prisoners of War	27.11.72	0.01
	Shri Uma Shankar Dikshit	Guru Gobind Singh Medical College at Faridabad.	30.11.72	01.2
	Shri T.A. Pai	Accidents to New Delhi Hyderabad Dakshin Express and Janata Express on the 2nd and 3rd December, 1972, respectively.	4.12.72	0.04
	Shri K.C. Pant	Incidents which took place in the Delhi University on 6.12.72.	7.12.72	0.12
	Shri Y.B. Chavan	Dismissal of Shri V.P. Malhotra, former Chief Cashier of the State Bank of India, Parliament Street, New Delhi.	12.12.72	0.06
	Sardar Swaran Singh	Finalisation of the line of control in Jammu and Kashmir.	12.12.72	0.05

1	2	3	4	5
	Shri K. C. Pant	•Incidents at villages Sajni and Nonari in Azamgarh, Uttar Pradesh.	15.12.72	0.08
	Shri Surendra Pal Singh	Expulsion of Shri N. N. Desai, First Secretary in the High Commission of India in Kampala.	21.12.72	0.04
	Shri Fakhruddin Ali Ahmed	Take over of wholesale trade in wheat and rice.	22.12.72	0.02
	Shri K. V. Raghunatha Reddy	Action taken on the inspection report in the case of Belapur Sugar and Allied Industries Ltd.	22.12.72	0.03
10.	Shri Surendra Pal Singh	Further development regarding expulsion of Shri N. N. Desai, First Secretary in the High Commission of India in Kampala.	22.12.72	0.02
	Shri Surendra Pal Singh	U.S. combing in Vietnam.	22.12.72	0.06
Seventh	Shri Fakhruddin Ali Ahmed	•Drought situation in the country.	20.2.73	0.01

•Statements were laid on the Table.

1	2	3	4	5
Shri Fakhruddin Ali Ahmed	*Take-over of wholesale trade in wheat from the coming rabi season.	26.2.73	—	
Shri L. N. Mishra	*New Railway Projects in Maharashtra by way of drought relief.	26.2.73	—	
Shri Mohammed Shafi Qureshi	Death of some persons as a result of firing at Hingir Station of South Eastern Railway.	28.2.73	0.18	
Shri Raj Bahadur	*Damage to Chambal bridge on National Highway No. 3 near Dholpur and suspension of traffic on Delhi-Bombay National Highway.	1.3.73	0.01	
Dr. Karan Singh	Crash of an HS-748 aircraft near Secunderabad on 15.3.73.	16.3.73	0.14	
Shri K. V. Raghunatha Reddy	Strike by the newspaper employees on 20.3.1973.	21.3.73	0.04	
Shri R. K. Khadiilkar	Guru Gobind Singh Medical College, Faridabad.	22.3.73	0.11	

\*Statements were laid on the Table.

1	2	3	4	5
Shri K. V. Raghunatha Reddy	Appointment of a Court of Inquiry into the accident that occurred in the Nondih Jitpur Colliery on 18.3.73	23.3.73	0.01	
Shri Dalbir Singh	Supply position of diesel oil in Rewa region of Madhya Pradesh.	27.3.73	0.03	
Dr. Karan Singh	Appointment of an Evaluation Team for evaluation of the AVRO	27.3.73	0.01	
Shri R. K. Khadilkar	Threatened strike by the interns, house-surgeons, registrars, and postgraduate students in Delhi hospitals from 31.3.73.	30.3.73	0.29	
Shri Fakhruddin Ali Ahmed	Purchase of Milo from abroad.	2.4.73	0.01	
Shri Y. B. Chavan	*Discussion in the meeting of Group of Twenty held at Washington in March, 1973.	6.4.73	0.01	
Shri Surendra Pal Singh	Situation in Sikkim	9.4.73	0.02	
Shri Dev Kanta Borooah	*Supply position of Residuary Fuel Oil to Dhuvaran and Ahmedabad power plants	17.4.73	0.03	

\*Statements were laid on the Table.

1	2	3	4	5
		from Oil and Natural Gas Commission's Oil fields.		
Dr. K. L. Rao		Power supply breakdown at Delhi.	25.4.73	0.09
Shri R. K. Khadilkar		Guru Gobind Singh Medical College, Faridabad.	27.4.73	0.06
Shri I. K. Gujral		*Fact Finding Committee on Economics of the Newspaper Industry.	27.4.73	0.01
Dr. Karan Singh		Entry of some gunmen at the Air India Cargo terminal at Kennedy Airport, New York on 30.4.73, and attack on the Manager of Indian Airlines Office at Kabul by some gunmen on 1.5.73	3.5.73	0.04
Shri Annasaheb P. Shinde		Supply of foodgrains to various States in the country for the month of May, 1973.	3.5.73	0.01
Shri D. R. Chavan		National Rayon Corporation Ltd.	10.5.73	0.20
Shri Fakhruddin Ali Ahmed		Report of the Sugar Enquiry Committee.	16.5.73	0.01

\* Statement was laid on the Table.

1	2	3	4	5
Eighth	Shri L. N. Mishra	*Collision between local trains between Goregaon and Malad stations of the Western Railway on 31.5.73.	23.7.73	0.02
	Shri Mohd. Shafi Qureshi	Collision between Howrah Amritsar Mail and South Bihar Express at Madhurpur station of the Eastern Railway on 27.7.73.	27.7.73	0.01
	Shri Surendra Pal Singh	Talks in Rawalpindi on the Indo-Bangladesh Joint Declaration.	2.8.73	0.09
	Shri Fakhruddin Ali Ahmed	Drought conditions in Eastern U.P. and Bihar.	2.8.73	0.06
	Shri L. N. Mishra	Strike situation in Railways.	3.8.73	0.26
	Prof. D.P.	*Statutory control on cotton yarn.	8.8.73	—
	Chattopadhyaya Shri Balgovind Verma	*Flood situation in Uttar Pradesh.	8.8.73	0.01

\* Statements were laid on the Table.



1	2	3	4	5
Shri L. N. Mishra	Calling off of the strike by the loco running staff.	13.8.73	0.07	
Shri R. K. Khadilkar	Strike by nurses in Delhi Hospitals	17.8.73	0.19	
Shri Dev Kant Borooh	*Increase in the prices of certain petroleum products.	28.8.73	—	
Shri R. K. Khadilkar	Guru Gobind Singh Medical College, Faridabad.	29.8.73	0.19	
Sardar Swaran Singh	Talks held in New Delhi from August 18 to 28, 1973 between the Special Representatives of India and Pakistan.	29.8.73	0.04	
Shri Y. B. Chavan	Decisions of Government on the recommendations of Third Central Pay Commission.	30.8.73	0.05	
Shri Annasaheb P. Shinde	*Reported food riots in Indore and Bhopal.	31.8.73	—	

\*Statements were laid on the Table

1	2	3	4	5
Shri Fakhruddin Ali Ahmed	Takeover of wholesale trade in rice.		3.9.73	0.02
Shri Raj Bahadur	*Resumption of passenger shipping services on the Konkan coast.		4.9.73	—
Shri Y. B. Chavan	*Question of grant of additional dearness allowance to the Central Government Employees.		5.9.73	—
Shri Annasahib P. Shinde	*Government's decision to reduce the quantum of allotment of wheat to U.P. and other States		5.9.73	
Shri Annasahib P. Shinde	*Acute shortage of foodgrains in Kerala.		5.9.73	0.01
Shri R. K. Khadijkar	Doctors' strike.		5.9.73	—
Ninth Shrimati Indira Gandhi	Congratulating Dr. G. S. Dhillon, Speaker Lok Sabha and Shri S.L. Shakdher, Secretary, Lok Sabha on their recent election as the President		12.11.73	0.10

• Statements were laid on the Table.

of the Inter-Parliamentary Council and the President of the Association of Secretaries-General of Parliaments, respectively.

Shri Shah Nawaz Khan	*Price and supply position of crude oil.	12.11.73	0.03
Shri Annasahib P. Shinde	*Food and agricultural situation in India.	12.11.73	—
Shri Annasahib P. Shinde	*Government's decisions on the reorganisation of the Indian Council of Agricultural Research in the light of the recommendations of the ICAR Inquiry Committee.	12.11.73	0.01
Prof. Nurul Hasan	Theft of silver coins from the National Museum, New Delhi.	16.11.73	0.02
Shri F. H. Mohsin	Death of a Harijan satyagrahi of Haryana on the 10th November, 1973.	23.11.73	0.02

\* Statements were laid on the Table.

1	2	3	4	5
Shri F. H. Mohsin	Water supply position in Delhi.		23.11.73	0.04
Shri Raj Bahadur	Lock-out in Indian Airlines.		26.11.73	0.07
Shri Ram Niwas Miridha	*Death of two CITU workers in Rani- ganj on the 26th November, 1973.		29.11.73	0.04
Shri Ram Niwas Miridha	Welfare and Development of Sche- duled Castes and Tribes with special reference to Haryana, Delhi and Uttar Pradesh.		30.11.73	0.01
Shri Surendra Pal Singh	Establishment of diplomatic rela- tions with the two Koreas.		10.12.73	0.02
Shri Shah Nawaz Khan	Correcting certain information given during the Calling Attention on the 6th December, 1973 regarding the reported loss of Rupees 18 lakhs due to delay in delivering the Rupees 12.3 crores off-shore drilling platform 'Sagar Samrat' by Japanese firm.		11.12.73	0.01

\*Statements were laid on the Table.

1	2	3	4	5
Shri H. R. Gokhale	*Alleged violation of the Constitution by the Governor of Uttar Pradesh for not summoning the Legislative Assembly within six months.		12.12.73	0.16
Shri Annasahib P. Shinde	*Destruction of 1,500 quintals of wheat in the godowns of Modi Flour Mills.		12.12.73	0.01
Shri Y. B. Chavan	Disposition of rupee accumulation in India by the U.S. Government.		13.12.73	0.12
Shri L. N. Mishra	Strike by loco running staff.		17.12.73	0.10
Fakhruddin Ali Ahmed	Fixation of ex-factory prices of levy sugar of 1973-74 production.		17.12.73	0.02
Shri T. A. Pai	Acquisition of Alcock Ashdown Company Limited.		17.12.73	0.01
Shri Dev Kant Borooh	*Fuel and loss in Refineries.		20.12.73	0.01
Shri Raj Bahadur	Crash of Lufthansa Boeing 707 aircraft at Palam Airport on the 20th December, 1973.		20.12.73	0.03

\*Statements were laid on the Table.

1	2	3	4	5
Shri Annasahib P. Shinde	* Fulfilment of the assurance given during the discussion held on 12.12.73 on the working of the Food Corporation of India.	22.12.73	0.01	
Shri Raj Bahadur	* Appointment of Court of Enquiry to investigate into the causes and circumstances of the Lufthansa Boeing 707 crash at Delhi Airport on 20.12.73.	22.12.73		
Shri L.N. Mishra	Strike by Loco Running Staff of the Railways.	22.12.73	1.39	
Shri Karan Singh	Delhi Junior Doctors' strike	19.2.74	0.08	
Shri Ram Niwas Mirdha	Alleged arrest of Shri Saroj Mukherjee, M.P. on 15.11.73 in Calcutta and non-intimation thereof to the Speaker, Lok Sabha.	21.2.74	0.04	
Shri Mohd. Shafi Qureshi	Collision between 66 Down Dehradun-Varanasi Janata Express and	21.2.74	0.05	

Statements were laid on the Table.

1	2	3	4	5
		M-5 Up Goods train at Kathgarh left Bank Station of Northern Railway on 21.2.74.		
Sardar Swaran Singh		Fourth Meeting of the Indo-Iran Joint Commission.	22.2.74	0.03
Shri Shah Nawaz Khan		Increase in the prices of petroleum products.	4.3.74	0.25
Shri K. Raghu Ramaiah		Discussion on the Statutory Resolution seeking approval of the Notification dated 1.1.74 increasing export duty on hides, skins and leather to be taken up at 4.30 p.m. on 6.3.74.	5.3.74	0.01
Shri Ram Niwas Mirdha		Alleged assault on Shri Ram Hedaoo, M.P., on 28.2.74 at Nagpur.	6.3.74	0.06
Shri Fakhruddin Ali Ahmed		Removal of restrictions on the movement of coarse grains.	6.3.74	0.01
Shri Ram Niwas Mirdha		Reported incident in which two Adivasis had been shot dead in a village in-district Dhanbad, Bihar.	13.3.74	0.03

1	2	3	4	5
Shri Ram Niwas Mirdha	Arrest of students outside Parliament House on 11.3.74.	13.3.74	0.03	
Prof. D. P. Chattopadhyaya	*Levy imposed by the Cotton Textiles Export Promotion Council in Cotton Yarn.	15.3.74	0.01	
Shri Keshav Deo Malaviya	Death of seven coal miners in Western Division of Coal Mines Authority Ltd.	15.3.74	0.03	
Dr. Karan Singh	Junior Doctors' strike in Delhi hospitals.	18.3.74	0.10	
Shri Umashankar Dikshit	Situation in Bihar.	20.3.74	0.35	
Shri Shah Nawaz Khan	Decision of the Government to reduce the price of the Naptha when used for purposes other than manufacture of fertilizers.	25.3.74	0.01	
Shri Ram Niwas Mirdha	Dissolution of the Legislative Assembly of the Union territory of Pondicherry.	28.2.74	0.02	

\*Statement was laid on the Table



Shri Fakhruddin Ali Ahmed	Procurement and pricing policy of wheat for the 1974-75 season.	28.3.74	0.11
Shri Mohd. Shafi Qureshi	Alleged burning of Railway property by R.P.F. personnel and other atrocities committed by them at Lakhisarai Railway Station during the incidents in Bihar.	29.3.74	0.02
Shri A. C. George	Revised controlled cloth policy.	29.3.74	0.02
Shri Y. B. Chavan	Government's decision on the recommendations of the Third Pay Commission in respect of class I Officers.	29.3.74	0.08
Prof. S. Nurul Hasan	Revision of pay scales of University and college teachers.	29.3.74	0.03
Dr. Karan Singh	Junior Doctors' strike.	2.4.74	0.04
Dr. Karan Singh	Calling off of the strike by the Delhi Junior Doctors.	8.4.74	0.01

1	2	3	4	5
Shri Mohd. Shafi Qureshi	Alleged bayonet charge by R.P.F. personnel at Lakhisarai Railway Station during incidents in Bihar.	10.4.74	0.05	
Sardar Swaran Singh	Bangladesh-India-Pakistan Agreement signed in New Delhi on 9.4.74.	10.4.74	0.07	
Shri Ram Niwas Mirdha	New Friends Cooperative House Building Society.	10.4.74	0.17	
Dr. Karan Singh	Reported death of several patients in Kanpur hospital due to spurious glucose injections.	16.4.74	0.10	
Shri Umashankar Dikshit	Situation in Bihar and Gujarat.	17.4.74	0.15	
Prof. Sher Singh	Suspension of booking of Inland registered parcels and packets (including V.P. and Insured) in all Post Offices in the country with immediate effect.	26.4.74	0.10	
Shri H.R. Gokhale	Presidential Election, 1974.	29.4.74	0.08	
Shri Y.B. Chavan	Constitutional position regarding the Supplementary Demands for Grants	2.5.74	0.09	

1	2	3	4	5
		in respect of the Union territory of Pondicherry for 1973-74.		
	Shri H.R. Gokhale	Ownership of land below the sea within the territorial waters of the country.	2.5.74	0.05
	Shri Lalit Narain Mishra	Threatened railway strike.	2.5.74	0.28
Eleventh	Shrimati Indira Gandhi	Underground nuclear explosion experiment.	22.7.74	0.10
	Sardar Swaran Singh	*Agreement between the Government of the Republic of India and the Government of the People's Republic of Bangladesh concerning the demarcation of the land boundary between India and Bangladesh and related matters.	22.7.74	0.02
	Sardar Swaran Singh	Agreement between India and Sri Lanka on the boundary in historic waters between the two countries and related matters.	23.7.74	0.26

\* Statement was laid on the Table.

1	2	3	4	5
Shri Jagjivan Ram	Points raised in the House on 29.7.74 regarding alleged assault by members of Pioneer Company of the Border Roads Organisation on some people of Jowai in Jaintia Hills District of Meghalaya.		6.8.74	0.06
Shri Subodh Hansda	Strike by engineers in the Neyveli Lignite Corporation Limited.		13.8.74	0.02
Sardar Swaran Singh	Agreement between the Government of the Republic of India and Government of the Republic of Indonesia relating to the delimitation of the Continental Shelf boundary between the two countries.		14.8.74	0.03
Prof. D.P. Chattopadhyaya	*Export duty on jute goods.		19.8.74	0.01
Shri Lalit Narain Mishra	Meeting of the Minister of Railways with the President of India about the post strike situation.		20.8.74	0.58

\*Statement was laid on the table.

1	2	3	4	5
Shri Y. B. Chavan	Alleged victimisation of employees of Comptroller and Auditor General and the decision to withdraw the recognition from the All India Federation of Employees.	22.8.74	0.02	
Shri K. Raghu Ramaiah	Introduction of the Constitution (Thirty-sixth Amendment) Bill, 1974, on 2.9.74 and its consideration and passing on 4.9.74.	31.8.74	0.01	
Shri F. H. Mohsin	C.R.P. firing at Cooch-Behar	31.8.74	0.11	
Shri H. R. Cokhale	Clarifying the statements made by the Minister of Law, Justice and Company Affairs on the 22nd May, and 8th August, 1974 about ownership of land below the sea within territorial waters of the country.	2.9.74	0.04	
Shri Annasaheb P. Shinde	*Unprecedented price-rise and scarcity of foodgrains and other essential commodities.	6.9.74	0.01	

\* Statement was laid on the Table.

1	2	3	4	5
	Dr. Karan Singh	World Population Conference held at Bucharest (Rumania).	7.9.74	0.01
	Shri K.R. Ganesh	Discovery of twenty notes of Five Rupees denomination bearing the same number.	7.9.74	0.08
	Shri Umashankar Dikshit	Continuance in force of the Proclamation of Emergency.	9.9.74	0.09
	Shri Ram Niwas Mirdha	Police firing at Kurtha town in Bihar on 5.9.74.	9.9.74	0.02
Twelfth	Prof. D.P. Chattopadhyaya	Reported decline in prices of cotton in certain States.	21.11.74	0.13
	Shri Keshav Deo Malaviya	ONGC's Offshore Drilling Platform, Sagar Samrat.	3.12.74	0.08
	Prof. D.P. Chattopadhyaya	Jute Prices	4.12.74	0.41
	Shrimati Indira Gandhi	Import licence case	9.12.74	0.10
	Shri Jagjivan Ram	*Levy price of sugar	9.12.74	—
	Shri K. R. Ganesh	Implementation of the award given by	11.12.74	0.05

\*State ment was laid on the Table.

1	2	3	4	5
		the Union Labour Minister about the reinstatement of some former employees of the Antibiotics Plant of Indian Drugs and Pharmaceuticals Ltd. Rishikesh.	*20.12.74	
Shri K. C. Pant		Revision of wages in coal industry.	11.12.74	0.02
Shri K. Brahmananda Reddy		Arrest of Sarvashri Digvijaya Narain Singh and Satyendra Narayan Sinha M.Ps. on 4.11.74.	12.12.74	0.02
Prof. D. P. Chattopadhyaya		Mica and Shellac.	19.12.74	0.15
Shri Om Mehta		*An alleged bomb incident at the residence of Shri Bhogendra Jha, M.P. on 17.12.74.	20.12.74	—
Shri C. Subramaniam		Grant of additional dearness allowance due to the Central Government employees in terms of the recommendations of the Third Pay Commission as accepted by Government.	20.12.74	0.07

\*Statement was laid on the Table.

1	2	3	4	5
Prof. S. Nurul Hassan	*Proposed amendment of the Delhi University Act.	*Proposed amendment of the Delhi University Act.	20.12.74	---
Prof. S. Nurul Hassan	*Recommendation of the President for Introduction of the Delhi Dramatic Performances Bill given notice of by Shri Madhu Limaye on 12.11.74.	*Recommendation of the President for Introduction of the Delhi Dramatic Performances Bill given notice of by Shri Madhu Limaye on 12.11.74.	20.12.74	0.01
Shri Om Mehta	*N.D.M.C. dues to the Delhi Municipal Corporation.	*N.D.M.C. dues to the Delhi Municipal Corporation.	20.12.74	---
**Shri K. Raghu Ramaiah	*Demand of the Bodos for Roman script.	*Demand of the Bodos for Roman script.	20.12.74	0.03
Shri Pranab Kumar Mukherjee	*Reported sabotage resulting in damage to and immobilisation of two speed boats.	*Reported sabotage resulting in damage to and immobilisation of two speed boats.	20.12.74	0.01
Thirteenth Shrimati Indira Gandhi	Jammu and Kashmir.	Jammu and Kashmir.	24.2.74	00.32
Shri K. Raghu Ramaiah	Discussion on the statement by the Prime Minister regarding Jammu and Kashmir on the 3rd March, 1975.	Discussion on the statement by the Prime Minister regarding Jammu and Kashmir on the 3rd March, 1975.	25.2.75	00.01

\*Statements were laid on the Table.

\*\*Statement laid by the Minister of Parliamentary Affairs on behalf of the Minister of Home Affairs.



1	2	3	4	5
Shri Y. B. Chavan	Resumption of U.S. arms supplies to Pakistan.		25.2.75	00.03
Shri K. V. Raghunatha Reddy	Setting up of Wage Boards for Working Journalists and non-Journalists and non-Journalist newspaper employees.		18.3.75	00.05
Shri K. Brahmananda Reddy	Incident at Allahabad High Court on the 18th March, 1975 where one person was arrested on being found in possession of a country-made pistol and some cartridges.		18.3.75 6.5.75	00.53 00.13
Shri Annasahib P. Shinde	*Suicide by an employee of the Indian Council of Agricultural Research.		19.3.75	—
Shri K. Brahmananda Reddy	Attempt at the life of Shri A. N. Ray, Hon'ble Chief Justice of Supreme Court of India on the 20th March, 1975.		21.3.75	00.02
Shri Annasahib P. Shinde	Procurement and pricing policy of wheat for the 1975-76 marketing season.		24.3.75	00.02

\*Statement was laid on the Table.

1	2	3	4	5
Prof. S. Nurul Hassan	Revision of pay scales of Delhi teachers.	25.3.75	00.04	
Shri K. Brahmananda Reddy	Orders of detention under Maintenance of Internal Security Act in Tripura.	25.3.75	00.06	
Shri Y. B. Chavan	*Non-aligned Bureau Meeting of Foreign Ministers held in Havana from 17th to 19th March, 1975.	7.4.75	00.01	
Shri Y. B. Chavan	Situation in Sikkim.	11.4.75	00.12	
Prof. D. P. Chattopadhyaya	*Payment of <i>ex-gratia</i> compensation for properties of Indians in former West and East Pakistan.	11.4.75	00.01	
Shri Chandrajit Yadav	New Steel plants in the Southern Region.	11.4.75	00.02	
Shrimati Indira Gandhi	Elections in Gujarat.	15.4.75	00.06	

\*Statements were laid on the Table.

Shri Shah Nawaz Khan	Reported death of over 100 Adivasis in Banswara and Panchmahal districts of Rajasthan and Gujarat as a result of consumption of rotten foodgrains.	16.4.75	00.02
Shai Jagjivan Ram	Talks held in Dacca on Ganga Waters from 16th to 18th April, 1975.	21.4.75	00.07
Shrimati Indira Gandhi	Successful launching of the first Indian satellite on April 19, 1975.	21.4.75	00.03
Shri Bipinpal Das	Recognition of Provisional Revolutionary Government of South Vietnam.	30.4.75	00.01
Shri K. Brahmananda Reddy	Reported burning of 300 houses and killing of 2 Harijans by the Upper Class in Village Sherpur district Ghazipur in U.P.	5.5.75	00.07
Shri R. K. Khadilkar	Problems of refugees from former East Pakistan in West Bengal.	8.5.75	—

1	2	3	4	5
	Shri Om Mehta	*Alleged Government interference in the religious affairs of the Sikh Community made by the President of Shiromani Gurdwara Prabandhak Committee.	9.5.75	
Fourteenth	Shri Om Mehta	Case relating to throwing of grenades on the Chief Justice of India on the 20th March, 1975.	4.8.75	0.02
Fifteenth	Shri Chandrajit Yadav	Accident in the Chasnala coal mines near Dhanbad.	6.1.76 12.1.76	0.10 0.05
	Shri Keshav Deo Malaviya	Tragic helicopter accident in the Bombay High involving the death of five persons.	12.1.76	0.04
	Shri Jagjivan Ram	*Patna floods.	16.1.76	0.01
	Shri Vidya Charan Shukla	Re-structuring of news agencies.	21.1.76 2.2.76	0.07 0.09
	Shri Y.B. Chavan	Visit of Minister of External Affairs to Nepal.	27.1.76	0.04

\*Statements were laid on the Table.

1	2	3	4	5
Shri Bipinpal Das	*Compensation for properties of Indian Nationals left behind in Uganda.	29.1.76	0.01	
Shri Om Mehta	Appointment of a Commission of Inquiry to enquire into certain allegations against the former Chief Minister and some Ministers of Tamil Nadu Government.	3.2.76	0.01	
Shri Vishwanath Pratap Singh	Fall in the prices of natural rubber.	5.2.76	0.03	
Shri Y. B. Chavan	Recognition of the MPLA Government in Angola.	6.2.76	0.05	
Sixteenth Shri Keshav Deo Malaviya	Discovery of oil by ONGC in Bassein structure.	8.3.1976	0.04	
Shri Y. B. Chavan	Agreements signed by India and Sri Lanka on the 23rd March, 1976 regarding the Maritime Boundary	24.3.1976	0.02	

\*Statement was laid on the Table.

1	2	3	4	5
		between the two countries in the Gulf of Manar and the Bay of Bengal and on Fishing by Sri Lanka in the Wadge Bank.		
Shri Annasahib P. Shinde		Price, procurement and distribution policy of Rabi cereals for 1976-77 Marketing Season.	25.3.1976	0.03
Shri Bipinpal Das		Economic and Technical assistance to Mozambique.	31.3.1976	0.04
Prof. D. P. Chattopadhyaya		*Import policy for the year 1976-77.	14.4.1976	0.01
Shri Y. B. Chavan		Developments in relations with the People's Republic of China.	15.4.1976	0.01
Shri F. H. Mohsin		Incidents that occurred in the Turkman Gate area of Delhi on the 19th April, 1976.	27.4.1976	0.07
Shri Y. B. Chavan		Recent Indo-Pakistan talks.	18.5.1976	0.05
Shri Y. B. Chavan		Indo-Canadian nuclear discussions.	20.5.1976	0.04

\*Statements was laid on the Table.

1	2	3	4	5
	Shri Keshav Deo Malaviya	*Commencement of commercial production of crude oil in the Bombay High.	25.5.1976	0.01
	Shri Chandrajit Yadav	*Restructuring of Hindustan Steel Limited.	25.5.1976	—
	Shri Vidya Charan Shukla	Code of Journalistic Ethics.	27.5.1976	0.02
	Shri C. Subramaniam	Payment of Bonus to Class III and Class IV employees of the L.I.C.	27.5.1976	0.07
Seven- teenth	Shri Kedar Nath Singh	*Flood situation in the country.	10.8.1976	—
	Shri Keshav Deo Malaviya	Acquisition by the Government of the remaining shares of ESSO in Hindustan Petroleum.	23.8.1976	0.02
	Shri P. C. Sethi	✓Korba Fertilizer Project	23.8.1976	0.02
	Shri Jagjivan Ram	Talks held by the Minister of Agriculture and Irrigation with the Governor of Tamil Nadu, Chief Minister of Karnataka and the Ministers of Kerala regarding the use and development of Cauvery Waters.	27.8.1976	0.09

\*Statements were laid on the Table.

**SESSION-WISE STATISTICS OF DIFFERENT CATEGORIES OF PAPERS LAID ON THE  
TABLE DURING THE FIFTH LOK SABHA**

**SESSIONS**

Subject	Sessions																		Total
	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	
<b>1. Bills assented to by the President ...</b>	24	14	16	65	23	27	36	15	19	34	9	18	20	21	24	58	7	252	<b>455</b>
<b>2. Statutory Notification</b>	146	444	362	409	171	170	448	291	240	480	462	337	678	222	398	506	706	272	<b>6742</b>
<b>3. Ministerial Statements</b>																			
(i) On Various assurances	15	32	25	43	22	33	36	36	31	25	32	26	53	33	21	25	14	10	<b>512</b>
(ii) In response to Calling attention Notices.	--	--	--	3	1	--	--	--	--	16	--	--	--	--	25	--	--	--	<b>45</b>
(iii) Others	15	61	55	70	25	37	105	100	61	80	58	49	121	56	47	57	87	78	<b>1162</b>
<b>4. Reports</b>																			
(i) Government	36	155	101	193	54	75	170	102	82	186	127	71	171	106	200	149	73	73	<b>2124</b>
(ii) Parliamentary Committees (including minutes of sittings)	4	7	2	22	10	10	8	19	8	5	2	26	19	6	29	68	14	14	<b>273</b>





---

## COMMITTEES AND CONFERENCES

### Committees

The work done by the Parliament in modern times is not only varied in nature, but considerable in volume. The time at its disposal is limited. It cannot, therefore, give close consideration to all the legislative and other matters that come up before it. A good deal of its business is therefore, transacted by what are called the Parliamentary Committees.

Parliamentary committees are of two kinds; *ad hoc* committees and the standing committees. *Ad hoc* committees are appointed for a specific purpose and they cease to exist when they complete the task assigned to them and submit a report. The principal *ad hoc* committees are the Select and Joint Committees on Bills. Other *ad hoc* committees are appointed for a specific purpose and they become *functus officio* as soon as they submit their report.

Apart from the *ad hoc* committees, each House of Parliament has standing committees like the Business Advisory Committee, the Committee on Petitions, the Committee of Privileges and the Committee on the Welfare of Scheduled Castes and Scheduled Tribes, the Rules Committee etc. Of special importance is yet another class of Committees which act as Parliament's 'Watch dogs' over the executive. These are the Committee on Subordinate Legislation, the Committee on Government Assurances, the Estimates Committees, the Public Accounts Committee and the Committee on Public Undertakings. The Estimates Committee, the Public Accounts Committee and Committee on Public

Undertakings play an important role in exercising a check over governmental expenditure.

During the Fifth Lok Sabha, the standing parliamentary committees held 2,155 sittings the three Financial Committees accounting for as many as 1,138 sittings.

The Committee on Estimates held 362 sittings of 791 hours' duration. The Committee constituted 48 Sub-committees Study Groups and presented 102 reports. The Committee visited 458 establishments organisations during their tours.

The Committee on Public Accounts held 406 sittings of 1,053 hours' duration. The Committee constituted 45 Sub-committees Study Groups and visited 185 offices during their tours. The Committee presented 262 reports.

The Committee on Public Undertakings held 370 sittings of 814 hours' duration. The Committee constituted 40 Sub-committees Study Groups and visited 238 establishments organisations during their tours. The Committee presented 90 reports in all.

The Committee on the Welfare of Scheduled Castes and Scheduled Tribes held 115 sittings of about 245 hours' duration. The Committee constituted 39 Sub-committees Study Groups and visited 114 places during their tours. The Committee presented 59 reports.

Of the *ad hoc* committees, the Select Committees on Bills held 164 sittings in all and presented 9 reports. The Joint Committees on Bills held 356 sittings and presented 13 reports. The Joint Committee on Amendments to Election Law, the Joint Committee on Judges (Inquiry) Rules, the Study Committee on sports and the committee on the Conduct of a Member during the President's Address held 35, 2, 6 and 16 sittings respectively. The Joint Committee on Amendments to Election Law presented one report and the Committee on the Conduct of a Member during the President's Address presented 3 reports. The other two Committees did not present any report.

Statement 27 gives an account of the work done by the Parliamentary committees during the term of the Fifth Lok Sabha.

### Conferences

A brief resume regarding the nature and purpose of

important Parliamentary conferences held in India and abroad is given below :

*(i) Conference of Presiding Officers of legislative Bodies in India*

The Conference of Presiding Officers of Legislative Bodies in India had its inception in 1921 in the wake of the Montague—Chelmsford Reforms. The idea of holding the Conference of Presiding Officers of all Legislatures in India was originally mooted by the late Lord Montague, the then Secretary of State for India, who took keen interest in the establishment of parliamentary institutions in this country.

The object of the Conference, as stated in the resolution adopted at the Third Conference held in Delhi in December 1923, is 'to secure the appropriate co-ordination of parliamentary procedure throughout India.' As many as forty-two Conferences have been held so far, the last one having been held at Simla in 1976.

The Conference of Presiding Officers is now convened annually for 2–3 days at different places by rotation. The agenda for the Conference is decided upon by the Chairman after inviting points for discussion from the Presiding Officers of State Legislatures. Besides the points on parliamentary procedure, matters of common interest are also discussed at the Conference.

*(ii) Conference of Secretaries of Legislative Bodies in India*

The Conference of Secretaries of Legislative bodies in India either precedes or follows the Presiding Officers' Conference. A similar procedure is followed for finalising the agenda and for discussion on matters contained therein. The points, which really confront the Secretaries, are taken up in this Conference. The first such Conference was held in Gwalior in 1953 and the last one was held in New Delhi in January, 1977.

*(iii) Conference of Inter-Parliamentary Union*

The Inter-Parliamentary Union is an association of Parliamentary Groups constituted within the various national Parliaments for the purpose of promoting personal contacts between members of different Parliaments (constituted into

National Groups) and to unite them in common action to secure and maintain the full participation of their respective countries in the firm establishment and development of democratic institutions. The Inter-Parliamentary Union is directed by an Inter-Parliamentary Council. Each National Group is represented on the Council by two delegates. Meetings of the Council are held in spring, *i.e.* nearly six months prior to the annual Conference.

The Inter-Parliamentary Union holds Conferences once a year, its meetings being held in the capitals of various countries where the Parliament building of the host country is always placed at its disposal. The Inter-Parliamentary Group of the country in which the Conference is to meet is responsible for the organization of the meetings.

The delegations are composed of members from the various Parties or Groups in National Parliaments and thus both Government and Opposition members from various countries are represented at the Conference. Each delegate is entitled to offer his own views on any matter before the Conference and the same delegation may present two or three points of view. Each National Group keeps its Parliament informed of the resolutions adopted at the Conference which call for Parliamentary or Governmental action and also reports to the office of the Inter-Parliamentary Union as to the action taken thereon. The Inter-Parliamentary Union has so far organised 63 Conferences, the last (63rd) having been held at Madrid in 1976. The Indian Parliamentary Group has been sending delegations to the annual Conferences of the Inter-Parliamentary Union since 1949. An eight-member Indian Parliamentary delegation was sent to the last annual Conference held at Madrid in 1976.

*(iv) Conference of the Commonwealth Parliamentary Association*

The CPA is an association of Commonwealth Parliamentarians who, irrespective of race, religion or culture, are united by community of interest, respect for the rule of law and the rights and freedoms of the individual citizen, and by pursuit of the positive ideals of parliamentary democracy.

In providing the sole means of regular consultation between Commonwealth Parliamentarians, the Association aims to promote understanding and cooperation among them and also

to promote the study of, and respect for, parliamentary institutions throughout the Commonwealth. These objectives are pursued by means of conferences, plenary and regional, the interchange of delegations, seminars, publications, notably, the *Parliamentarian*, and through the work of the Parliamentary Information and Reference Centre.

The Association, founded in 1911, has evolved with the Commonwealth. Starting as the Empire Parliamentary Association, administered by the United Kingdom Branch, it changed its name in 1948 to the Commonwealth Parliamentary Association and the direction of its affairs came under a General Council.

The Association is composed of Branches formed in Legislatures in the Commonwealth countries. The members of the Legislature in which a Branch is formed are entitled to become members of that Branch.

The Presiding Officers of Legislative Chambers are normally the Branch Presidents, while the leaders of the parliamentary parties are Vice-Presidents. The Clerk or Clerk-Assistant of the Legislature usually performs the duties of Honorary Secretary of the Branch.

Every Branch is autonomous and its affairs are controlled by an Executive Committee elected annually by members and representatives of all main parties or groups. Most Branches require their members to pay an annual subscription. A member may apply for associate status on ceasing to belong to the Legislature.

Branches are grouped geographically into seven regions for certain purposes of the Association.

The Officers of the Association are the President, the Vice-President and the Hon. Treasurer. They are elected by the General Council, the President and the Vice-President for one year and the Hon. Treasurer normally for a three-year term.

The convention is that the President is chosen from the Branch that is to be host to the next Plenary Conference and the Vice-President from the Branch to be host in the succeeding year. The Constitution requires the Hon. Treasurer to be a member of the Executive Committee of the Branch in the country where the Association has its headquarters.

All the Branches of the Association are represented on the

General Council. The Constitution vests in the General Council the management of the affairs of the Association. It reports on its work to the Annual General Meeting.

There is an Executive Committee of the General Council which, subject to the General Council's approval, is empowered to act in furtherance of the aims of the Association.

The Committee consists of nineteen members and includes in its membership a Chairman, the Officers of the Association, the immediate past President, and two representatives from each of the regions, known as Regional Councillors.

The Secretariat of the Association is in London, England. It is headed by the Secretary-General, who is the chief administrative officer of the Association. He is responsible for the management of the affairs of the Association under the direction of the Executive Committee and the General Council. The Secretary-General and the other members of the Secretariat maintain close relations with all Branches and promote liaison and co-operation between them.

Plenary Conferences of the Association are held annually and they take place in a different Commonwealth country each year.

These Conferences, normally lasting a week, debate matters of immediate concern to the Commonwealth.

The African, Australasian, Canadian, Caribbean, and the U.K. and Mediterranean regions regularly arrange Conferences of Branches in their respective regions. The agendas for these Conferences devote special attention to matters of regional interest which would be less appropriately discussed at the Plenary Conferences of the Association.

Statement 28 gives the list of the Parliamentary Conferences held in India and abroad during the term of the Fifth Lok Sabha.

## ACTIVITIES OF PARLIAMENTARY COMMITTEES DURING THE FIFTH LOK SABHA

## A. Standing Committees

## (i) Financial Committees

Items	Years				
	1971-72	1972-73	1973-74	1974-75	1975-76
<b>Committee on Estimates</b>					
No. of Reports presented	20	24	22	13	23
No. of sittings held	73	69	76	44	53
Durations of sittings (in hours)	179	139	164	85	104
No. of pages of material studied	16,920	11,138	14,246	9,804	17,560
No. of Sub-Committees/Study Groups constituted	8	8	8	8	8
No. of establishments/organisations visited by the Committee during their term	31	107	80	82	79



1	2	3	4	5	6	7
<b>Committee on Public Accounts</b>						
No. of Reports presented	48	46	38	42	48	40
No. of sittings held	32	63	66	94	82	69
Duration of sittings (in hours)	80	147	173	248	205	200
No. of pages of material studied	7,955	3,925	3,921	5,923	10,870	7,937
No. of Sub-committees/Study Groups constituted	6	8	6	10	7	8
No. of offices visited by the Committee during their tours	23	23	31	31	42	35
<b>Committee on Public Undertakings</b>						
No. of Reports presented	21	18	17	12	22	Nil
No. of sittings held	52	71	75	57	52	63
Duration of sittings (in hours)	93	139	153	152	115	182
No. of pages of material studied	10,863	21,431	20,250	22,300	18,789	15,500
No. of Sub-committees/Study Groups constituted	7	6	6	7	7	7

	1	2	3	4	5	6	7
No. of establishments, organisations/ places visited by the Committee/ Study Groups during their tours		77	39	37	36	17	32
<i>(ii) Committee on the Welfare of Scheduled Castes &amp; Scheduled Tribes</i>							
No. of Reports presented		4	11	9	10	17	8
No. of sittings held		12	18	18	14	31	22
Duration of sittings (in hours)		22.40	37.40	35.00	26.30	77.50	45.10
No. of pages of material studied		426	1550	900	300	400	1250
No. of Sub-Committees Study Groups constituted		7	7	7	7	7	4
No. of establishments, organisations/ places visited by the Committee/ Study Groups during their tours		18	22	15	20	17	22

**(iii) Other Standing Committees**

<i>Name of the Committee</i>	<i>No. of sittings held</i>	<i>No. of Reports presented</i>
1	2	3
Committee on Petitions	98	34
Committee on Privileges	94	20
Rules Committee	15	7
General Purposes Committee	12	Nil
Committee on Subordinate Legislation	107	20
Joint Committee on Offices of Profit	65	19
Committee on Government Assurances	59	18
Committee on Private Members' Bills and Resolutions	70	66
Committee on Papers Laid on the Table of the House	20	4
Committee on Absence of Members from the sittings of the House	33	31
Business Advisory Committee	77	65
Library Committee	9	Nil
Library Sub-Committee	30	Nil
House Committee	38	Nil
Accommodation Sub-Committee	9	Nil
Joint Committee of Chairman, House Committees of both the Houses of Parliament	46	Nil
Joint Committee on Salaries and Allowances of Members of Parliament	41	Nil
Railway Convention Committee	79	14

1	2	3
<b>B. Ad hoc Committees</b>		
Select Committee on Bills	164	9
Joint Committee on Bills	356	13
Joint Committee on Amendments to Election Law	35	1
Joint Committee on Judges (Inquiry) Rules	2	Nil
Study Committee on Sports	6	Nil
Committee on the Conduct of a Member during the President's Address	16	3

## STATEMENT 28

**PARLIAMENTARY CONFERENCES MEETINGS DURING  
THE PERIOD OF FIFTH LOK SABHA**

<i>No. of the Confer- ence Meet- ing</i>	<i>Venue</i>	<i>Date</i>	<i>Remarks</i>
1	2	3	4

**A. Indian**

*(i) Conferences of Presiding Officers of Legislative  
Bodies in India*

37th	Bhopal	27th & 28th October, 1971
38th	Madras	5th, 6th & 7th October, 1972
39th	Gandhinagar	29th & 31st December, 1973
40th	Shillong	5th & 7th November, 1974

1	2	3	4
41st	New Delhi	23rd & 24th August, 1975	
42nd	Simla	31st May & 1st June, 1976	
<i>(ii) Conferences of Secretaries of Legislative Bodies in India</i>			
17th	Bhopal	26th October, 1971	
18th	Madras	4th October, 1972	
19th	Gandhinagar	28th December, 1973	
20th	Shillong	4th November, 1974	
21st	New Delhi	22nd August, 1975	
22nd	Simla	30th May, 1976	
23rd	New Delhi	13th & 14th January, 1977	
<i>(iii) Symposia held under the auspices of the conferences of Presiding Officers of Legislative Bodies in India</i>			
	Madras	5th & 6th October, 1972	
	Gandhinagar	30th December, 1973	
	Shillong	6th November, 1974	
	Simla	2nd June, 1976	
<i>(iv) Symposium of the Indian Parliamentary Association</i>			
	New Delhi	18th, 19th & 20th April, 1975	
<i>(v) Conferences of Chairmen of Parliamentary Committees</i>			
<b>(1) Conference of Chairmen of Public Undertakings Committees</b>			
	New Delhi	8th and 9th March, 1975	
<b>(2) Conference of Chairmen of Committees on Subordinate Legislation</b>			
	New Delhi	15th & 16th March, 1975	

1	2	3	4
(3)	<b>Conference of Chairmen of Estimates Committees</b>		
	New Delhi	27th April, 1975	
(4)	<b>Conference of Chairmen of Committees on the Welfare of Scheduled Castes and Scheduled Tribes</b>		
	New Delhi	17th & 18th January, 1976	
(5)	<b>Conference of Chairmen of Committees on Government Assurances</b>		
	New Delhi	19th & 20th March, 1976	
(6)	<b>Conference of Chairmen of Library Committees</b>		
	New Delhi	4th and 5th November, 1976	

#### **B. Commonwealth and Inter-Parliamentary Conferences which Indian Delegation attended**

##### *(i) Conferences of Inter-Parliamentary Union\**

59th	Paris	3rd to 10th September 1971.	A Twelve-member Indian Parliamentary Delegation attended.
60th	Rome	21st to 29th September, 1972.	An eight-member Indian Parliamentary Delegation attended.
61st	Tokyo (Japan)	2nd to 11th October, 1974.	A nine-member Indian Parliamentary Delegation attended.
62nd	London (U.K.)	4th to 12th September, 1975.	A seven-member Indian Parliamentary Delegation attended.

\*The Conference fixed to be held in October, 1973 at Santiago (Chile) was cancelled. The meetings of the Inter-Parliamentary Council were held from the 20th to 26th October, 1973.

The Speaker, Lok Sabha & Secretary-General of Lok Sabha attended.

1	2	3	4
63rd	Madrid (Spain)	23rd September to 1st October, 1976.	An eight-member Indian Parliamentary delegation attended.
<i>(ii) Spring Meetings of the Inter-Parliamentary Union</i>			
	Caracas (Venezuela)	12th to 18th April, 1971.	A three-member Indian Parliamentary Delegation attended.
	Yaounde (Cameroon)	4th to 9th April, 1972.	A four-member Indian Parliamentary Delegation attended.
	Abidjan (Ivory Coast)	23rd to 28th April, 1973	A four-member Indian Parliamentary Delegation attended.
	Bucharest (Romania)	16th to 20th April, 1974.	A four-member Indian Parliamentary Delegation attended.
	Sri Lanka	1st to 5th April, 1975.	A seven-member Indian Parliamentary Delegation attended.
	Mexico	20th to 24th April, 1976.	A four-member Indian Parliamentary Delegation attended.
<i>(iii) Conferences of Commonwealth Parliamentary Association</i>			
17th	Kuala Lumpur (Malaysia)	September 1971	A six-member Indian Parlia- mentary Delega- tion attended.
18th	Blantyre Malawi	October 1972	-do-
19th	London (U.K.)	September 1973	-do-

1	2	3	4
20th	Colombo (Sri Lanka)	September, 1974	A six-member Indian Parliamentary Delegation attended.
21st	New Delhi (India)	October-November 1975	An eleven-member Indian Parliamentary Delegation attended.
22nd	Port Louis (Mauritius)	September, 1976	A six-member Indian Parliamentary Delegation attended.
<i>(iv) Meetings of the the General Council of the C.P.A.</i>			
	Kuala Lumpur (Malaysia)	September, 1971	A two-member Indian Parliamentary Delegation attended.
	Blantyre (Malawi)	October, 1972	-do-
	London	September, 1973	-do-
	Colombo (Sri Lanka)	September, 1974	-do-
	New Delhi (India)	October-November, 1975	-do-
	Port Louis (Mauritius)	September, 1976	-do-
<i>(v) Meetings of Presidents of Indian Branches of C.P.A.</i>			
	Shillong	7.11.1974	
	New Delhi	24.8.1975	
	Simla	1.6.1976	



1	2	3	4
(vi)	<i>Meetings of Secretaries of Indian Branches of C.P.A.</i>		
	New Delhi	19.5.1975	
	New Delhi	24.8.1975	
(vii)	<i>Conference of Commonwealth Speakers and Presiding Officers</i>		
3rd	Lusaka (Zambia)	September, 1973	Speaker Lok Sabha attended.
4th	London	September, 1976	Speaker, Lok Sabha attended.
(viii)	<i>Meetings of the Association of Secretaries-General of Parliaments</i>		
	Yaounde (Cameroon)	April, 1972	Joint Secretary, Lok Sabha, attended.
	Rome	October, 1972	Secretary, Lok Sabha, attended.
	Abidjan	April, 1973	Secretary-Gener- al, Rajya Sab- ha, attended.
	Bucharest	April, 1974	Secretary-Gener- al, Rajya Sab- ha attended.
	Tokyo	October, 1974	Secretary Gener- al, Lok Sabha attended.
	Sri Lanka	April, 1975	Secretary-Gener- al, Lok Sabha attended.
	London	September, 1975	Secretary-Gener- al, Lok Sabha attended.

---

1	2	3	4
	Mexico	April, 1976	Additional Secretary, Lok Sabha attended
	Madrid	September, 1976	Secretary-General, Lok Sabha attended.

---

---

## VISITORS

During the sittings of the Lok Sabha, admission of strangers to those portions of the House which are not reserved for the exclusive use of the members is regulated in accordance with the orders made by the Speaker. All persons other than members of the House are regarded as strangers, with the exception of the Officers of the House and staff on duty. When the House is sitting, the Chamber is reserved for the exclusive use of members and no strangers are permitted therein. The other portions of the House where strangers may be permitted to go under specified conditions are the Inner and Outer Lobbies, the Galleries and the Central Hall which is treated as a part of the Lobby. The area covered by the Chamber, the Lobby and the Galleries forms the inner precincts of the House.

Admission of strangers to the various Galleries of Lok Sabha is regulated in accordance with the rules made in this behalf under the directions of the Speaker. Admission to the Galleries is by cards with the exception of the Special Box for admission to which no cards are issued.

The *Speakers' Gallery* and the *Distinguished Visitors' Gallery* are intended for use by persons who are members of State Legislatures in the country, former members of the Central Legislature and Parliament, wives/husbands of sitting members of Lok Sabha, high officials, men of standing in public life, distinguished visitors from foreign countries and the like.

The *Diplomatic Gallery* is meant for the exclusive use of foreign diplomats.

The *Special Box* is reserved for the family and guests of

the President, Governors of States, Heads of State, Prime Ministers and Crown Princes of foreign countries and other high personages, e.g., ex-Presidents and ex-Governor-Generals, Chief Justice of India, Chief Ministers of States, etc.

The *Public Gallery* is meant for the use of the general public. A member can apply for issue of Visitors' cards only for persons who are personally known to him or for those who have been introduced by persons personally known to him.

The *Rajya Sabha Gallery* is meant for the exclusive use of the members of Rajya Sabha who may like to watch the proceedings of Lok Sabha.

The *Official Gallery* is intended only for officials of the Government of India and, in certain cases, for officials of the Governments of States, whose presence is required in connection with the business before the House.

Statements 29 & 30 show the foreign delegations and dignitaries who visited Parliament House and the number of visitors to the different Galleries during the term of the Fifth Lok Sabha.

During the periods when Lok Sabha is not in session, arrangements are made to take the visitors round the Parliament House building. The visitors are taken in convenient batches of 40-50 persons at a time after every half-an-hour. They are taken round the building on the authority of a sight-seers' permit issued by the Reception Office. The visitors are also taken to the Lok Sabha Chamber and the Central Hall and shown around the building from inside.

Statement 31 shows the year-wise number of sightseers to Parliament House during the Fifth Lok Sabha.

## STATEMENT 29

**FOREIGN DELEGATIONS/DIGNITARIES WHO  
VISITED PARLIAMENT HOUSE DURING THE  
FIFTH LOK SABHA**

(From March, 1971 to January, 1977)

S. No.	Delegation/Dignitary	Remarks
1	2	3
<b>April-December, 1971*</b>		
1.	5-member team of Indonesian M.Ps.	Watched the proceedings of Rajya Sabha.
2.	Mr. R.V. Vanderfelt, Secretary-General of C.P.A.	
3.	Two British M.Ps.	Watched the proceedings of Lok Sabha
4.	Three Canadian M.Ps.	—do—
5.	Two Irish M.Ps.	—do—
6.	Hon. Sir Emile Fashole-Luke, Speaker of the House of Representatives, Sierra Leone	Watched the proceedings of Lok Sabha & Rajya Sabha
7.	3-member GDR Parliamentary Delegation	
8.	Senator Edward Kennedy of USA	Addressed the Members of Parliament.
9.	Deputy Speaker & 2 M.Ps. of Lebanon	
10.	Two South Korean M.Ps.	
11.	Mr. Kinoo, M.P. (Japan)	
12.	7-member Soviet Cultural Delegation	
13.	5-Councillor delegation of the Swazi National Council	Watched the proceedings of Lok Sabha

\*Apart from the Delegations and Dignitaries mentioned 19 distinguished visitors also visited Parliament House during the year 1971.

1	2	3
14.	Two South Americans	Watched the proceedings of Lok Sabha & Rajya Sabha
15.	Two U.S. Senators	Watched the proceedings of Lok Sabha
16.	H.E. Mr. Rashid Karamé, Former Prime Minister of Lebanon	
<b>April-December, 1972*</b>		
17.	15-member Yugoslav Parliam- entary Delegation	Watched the proceedings of Lok Sabha & Rajya Sabha
18.	Hon'ble R. D. Patel, Speaker of the House of Representa- tives of Fiji	do—
19.	Hon'ble Dasho Shingkar Lam, Speaker of the National Assembly of Bhutan	do —
20.	11-member Polish Parliamen- tary Delegation	do—
21.	H.E. Senator Petronio Portella Nunez, President of the Senate of Brazil and Mrs. Nunez.	
22.	Two members of the Constitu- tion Commission of Trinidad and Tobago	Watched the proceedings of Lok Sabha & Rajya Sabha
23.	Mohamed Kassim, Minister of Communications, Guyana	—do—
24.	Mr. Johnson, M.P. (Australia)	—do—
25.	Mr. Rodriguez I turbe, M.P. (Venezuela)	
26.	Mr. Jiri Meisner, Secretary- General of Czechoslovak Society for International Relations.	

\*Apart from the Delegations and Dignitaries mentioned 15 distinguished visitors also visited Parliament House during the year 1972.

1	2	3
27.	Mr. Gordon H. Dowding, Speaker of the Legislative Assembly of British Columbia and Mrs. Dowding.	
	(December, 1972—January, 1973)*	
28.	7-member GDR Parliamentary Delegation	Watched the proceedings of Lok Sabha and Rajya Sabha
29.	Hon'ble R. Carpio Castillo, M.P. (Venezuela) and Mrs. Castillo	
30.	10-member Swiss Parliamentary Delegation	--do--
31.	H.E. Mr. Stanley Tillekeratne, Speaker of the National State Assembly of Sri Lanka and Mrs. Tillekeratne.	--do--
32.	6-member team of British Parliament	Watched the proceedings of Lok Sabha
33.	5-member Bulgarian Parliamentary Delegation	--do--
34.	Mr. Emilio Nina Riberro, Brazilian M.P.	--do--
35.	9-member Parliamentary Delegation from the Republic of Korea	--do--
36.	12 British M.Ps.	
37.	Senator Charles M. Mathias (Maryland)	
38.	Dr. Saifullah Wahid Nia, M.P. (Iran)	Watched the proceedings of Lok Sabha
39.	Mrs. Irene Jai Narayan, M.P. (Fiji)	Watched the proceedings of Lok Sabha & Rajya Sabha.

\*Apart from the delegations and Dignitaries mentioned, 20, distinguished visitors also visited Parliament House during the year 1973.

1	2	3
40.	H.E.Mr. Kyu Hah Choi, Special Envoy of the President of the Republic of Korea	Watched the proceedings of Lok Sabha
41.	Sir Harrison Courtenay, Speaker of British Honduras	Watched the proceedings of Lok Sabha & Rajya Sabha
42.	Governor John West of South Carolina	
43.	Dr. (Mrs.) Johnson, President of the Senate of Bahamas	
44.	Mr. Roger White, M.P.(UK)	—do—
45.	H.E. Chief Adam Sapi Mkwawa, Minister of State of Capital Development Project, Government of Tanzania	—do—
46.	Dr. Pio-Carlo Terenzio, Secretary-General of IPU	
<b>1974*</b>		
47.	9-member Australian Parliamentary Delegation	
48.	H.E. Sir Magnus Cormack, President of the Australian Senate	
49.	19-member Czechoslovak Parliamentary Delegation	Watched the proceedings of Lok Sabha & Rajya Sabha.
50.	4-member team of French Senators	—do—
51.	H.E. Mr. Abdur Malik Ukil, Speaker of Bangladesh Parliament	
52.	10-member Arab Republic of Egypt Parliamentary Delegation (Transit to Bangladesh)	—do—

\*Apart from the Delegations and Dignitaries mentioned 21 distinguished visitors also visited Parliament House during the year 1974.



1	2	3
53.	Mr. Ratu Josaia Tavaqia, the Tui Vuda and Member of the Senate of Fiji	Watched the proceedings of Lok Sabha & Rajya Sabha
54.	H.E. Mr. Sase Narain, Speaker of the National Assembly of Guyana and Mrs. Sase Narain	—do—
54A.	Mr. Russel D. Rowe, Deputy Speaker, Legislative Assembly, Ontario and Mrs. John A. Holtby, Secretary Legislative Assembly, Ontario (Transit visit)	
55.	H.E. Senator Gonzale Barrios, President of Venezuelan Congress (i.e. Speaker of Venezuela)	
56.	7-member Romanian Parliamentary Delegation	—do—
57.	H.E. Mr. Guttorm Hansan, Speaker of the Norwegian Parliament, Mrs. Hansen and Mr. Gunnar Hoff, Secretary-General of the Norwegian Parliament and Mrs. Hoff	—do—
58.	8-member New Zealand Parliamentary Delegation	—do—
59.	7-member Polish Parliamentary Delegation	—do—
60.	Dr. L. Mungra, M.P. (Surinam)	Watched the proceedings of the Lok Sabha
61.	Mr. G.H. Dowding, Speaker, British Columbia (Canada)	—do—
62.	West German M.Ps.	—do—
63.	Prime Minister of Nepal	—do—

1	2	3
<b>1975*</b>		
64.	Mr. Hector Cherry, M.P. President of the Foreign Relations Committee Mr. Ramon Fernandez, M.P. and Mr. Fernando Sanelements, M.P. of Colombia and their wives	Watched the proceedings of Lok Sabha
65.	6-member Mongolian Parliamentary Delegation	---do---
66.	5-member Parliamentary Delegation from the Democratic People's Republic of Korea (North Korea)	---do---
67.	4-member GDR Parliamentary Delegation (Transit visit to Colombia)	---do---
68.	H.E. Mr. Milko Tarabanov, First Deputy Chairman of the National Assembly of Bulgaria	Watched the proceedings of Lok Sabha & Rajya Sabha.
69.	5-member Yugoslav Parliamentary Delegation	---do---
70.	3-member Nepalese Parliamentary Delegation (Transit visit)	---do---
71.	10-member Soviet Parliamentary Delegation	---do---
72.	Sir Robin Vanderfelt, Secretary-General of CPA	---do---
73.	5-member of the Parliament of Colombia (two with their wives)	---do---
74.	9-member Indonesian Parliamentary Delegation	---do---
75.	8-member Parliamentary Delegation from the Federal Republic of Germany	

\*Apart from Delegations and dignitaries mentioned 29 distinguished visitors also visited Parliament House during the year 1975.

1	2	3
76.	Deputy Chairman of State Council of GDR	Watched the proceedings of Lok Sabha
77.	President of the Commission of European Communities	--do--
78.	Foreign Minister of the Republic of Korea	--do--
79.	G.D.R. M.P.s	--do--
80.	Mr. Jagannath Dihal, M.P. (Surinam)	--do--
<b>1976</b>		
81.	Mr. K. Sunassee, M.P. and Chief Whip of Labour Parliament of Mauritius and Mr. A.V.Chettiar, M.P. of Mauritius	Watched the proceedings of Lok Sabha & Rajya Sabha.
82.	11-member Kuwait Parliamentary Delegation	-do-
83.	Hon'ble Domo Pronoto, Deputy Speaker of Indonesian Parliament (Transit visit)	--do--
84.	Mr. N.M. Chibesakunda, Clerk of the National Assembly of Zambia	
85.	Secretary of the USA Senate	Watched the proceedings of Lok Sabha
86.	Hon. Mr. J.K. Muregi, M.P. Deputy Speaker of Kenya National Assembly	
87.	Mrs. Margarete Mueller, M.P. (GDR)	
88.	Hon. Mr. Arnott C. Jackson, MLC (Bermuda)	
<b>1977</b>		
89.	11-member Yugoslav-Parliamentary Delegation	
90.	7-member Japanese Parliamentary Delegation	

## STATEMENT 30

NUMBER OF VISITORS TO DIFFERENT  
GALLERIES DURING THE SITTINGS OF  
THE SESSIONS OF THE FIFTH  
LOK SABHA.

<i>Sl. No.</i>	<i>Name of Gallery</i>	<i>Number of visitors to the Gallery</i>	<i>Percentage to total</i>
1	2	3	4
1.	Public Gallery	2 87,201	90.79%
2.	Official Gallery	6,526	2.07%
3.	Speaker's Gallery	2,623	0.82%
4.	Distinguished Visitors' Gallery	8,077	2.56%
5.	Rajya Sabha Gallery	6,120	1.93%
6.	Diplomatic Gallery	2,995	0.94%
7.	Special Gallery	2,387	0.76%
8.	Special Box	415	0.13%
	Total	3,16,344	100%

## STATEMENT 31

NUMBER OF SIGHT-SEERS TO PARLIAMENT  
HOUSE DURING FIFTH LOK SABHA

<i>Year</i>	<i>No.</i>
1971	2,22,219
1972	28,886
1973	77,767
1974	29,181
1975	12,708
1976	3,896
Total : ... ..	3,75,657

---

**PRESS****FACILITIES PROVIDED TO PRESS  
CORRESPONDENTS****Press Gallery Facilities**

The Gallery has seating accommodation for 98 correspondents, each seat having a loud speaker nearby. Seats in the first two rows, provided with small writing desks, are allotted to specific newspapers and news-agencies in consultation with the Press Gallery Committee. Sixty-eight headphones connected with the Simultaneous Interpretation System are also provided in the Press Gallery.

**Supply of Parliamentary Papers and Reference Facilities**

In order to enable the Press Correspondents to follow the proceedings, necessary Parliamentary papers and Bills, as introduced in the House, are provided to them.

Besides, a set of Debates of the various sessions, reports of Parliamentary committees, Papers Laid on the Table, etc., is maintained for their use. In addition, a small Press Library containing books generally needed by Press Correspondents, has also been provided.

**Facilities in the Press Rooms**

Three Press Rooms, provided with chairs and tables, have been set apart for Correspondents of news-agencies and leading newspapers to work and prepare their reports. Each room is provided with a telephone for the general use of the Corres-

pondents, in addition to telephone booths in these rooms which are allotted to specific newspapers and news-agencies.

### **Issue of Press Releases**

To help the Correspondents in preparing their despatches on the reports presented to the House by various Parliamentary committees, such as the Committee on Estimates, the Committee on Public Accounts and the Committee on Public Undertakings, Press Releases are issued by the Lok Sabha Secretariat highlighting the salient points in the recommendations/observations contained in the reports.

Press Releases are also issued regarding summoning and prorogation of the sessions of Lok Sabha, meetings of Parliamentary committees and Conference and visits of Parliamentary delegations.

Statement 32 shows the figures (based on the 16th session of Fifth Lok Sabha) relating to the Press Correspondents admitted, newspapers and news-agencies represented, Indian as well as foreign, in the Press Gallery of Lok Sabha.

## PRESS GALLERY OF THE LOK SABHA

*(Data based on the 16th session, Fifth Lok Sabha)*

---

1. Total number of Press Correspondents admitted	209
2. Press Correspondents representing Indian Newspapers	98
3. Press Correspondents representing Indian News Agencies	71
4. Press Correspondents representing Foreign Newspapers	18
5. Press Correspondents representing Foreign News Agencies	22
6. Indian Newspapers and News-Agencies represented	72
7. Foreign Newspapers and News Agencies represented	29
8. Number of seats in the Press Gallery	98
9. Number of seats allotted to specific Newspapers and News Agencies	60
10. Combined circulation of Indian Newspapers represented in the Press Gallery	41 lakhs (approx.)

---



---

**MISCELLANEOUS****LIBRARY AND REFERENCE RESEARCH,  
DOCUMENTATION AND INFORMATION SERVICE**

The primary object of the Library and Reference, Research, Documentation and Information Service (LARRDIS) is to keep the members of Parliament well-informed of the day-to-day developments in India and abroad, by maintaining an up-to-date and well equipped Library and efficient research and reference services. The Service provides reference material on legislative measures and other matters coming up before the two Houses—Lok Sabha and Rajya Sabha—so as to enable the members to effectively participate in the debates of their respective Houses.

The Service has two distinct and compact Divisions, namely, the Library, Reference and Documentation Division and the Research and Information Division.

**Library, Reference and Documentation Division**

The Library, Reference and Documentation Division consists of three Wings, *viz.*, (i) the Library Wing (ii) the Reference Wing and (iii) the Documentation Wing, which function in close co-ordination with one another.

**(i) Library Wing**

Library service to members is provided by the Parliament Library which is located in the Library Hall and in the rooms adjoining it on the Ground Floor of the Parliament House and in a number of rooms in the Library Sector on the First Floor.

Its principal functions are the acquisition, processing, issue and preservation of books, periodicals, reports etc.

The present Library holdings exceed 5,00,000 and these have been arranged according to the Dewey Decimal system of classification. The Library regularly receives 197 Indian and foreign newspapers and 912 periodicals in English and Indian languages.

Only members of Parliament are entitled to take books on loan from the Library. The issue of books from the Library is regulated by the Library Rules. During the term of the Fifth Lok Sabha, a total of 88,114 publications were issued from the Library.

## (ii) Reference Wing

The Reference Wing provides facilities to members which fall broadly under the following categories :

- (a) supply of on-the-spot references contained in published documents;
- (b) collection of material, factual data, statistics etc., involving study and referencing work;
- (c) preparation of bibliographies on important Bills coming up before Parliament ; and
- (d) preparation of Reference Notes, Current Information Digests and Fact Sheets on important topics coming up before Parliament.

Generally, members who require information on any point send a written requisition to the Reference Wing. However, reference enquiries are received orally also—either personally or over the telephone. The required information is collected and compiled, in suitable factual form from authoritative books, reports and official publications and supplied to the members so far as possible within the stipulated time limit.

During the Fifth Lok Sabha, detailed information was supplied to members in connection with their Parliamentary work on 4,094 references received from them. In addition, information was furnished to members orally on the spot on 4,889 references.

The Reference Studies Section of the Wing tries to anticipate reference needs of members from session to session and from day to day and aims at advance preparation of necessary material

so that the same can be made available at short notice. In order to assist interested members in the study of literature relevant to Bills or other topics of discussion before the Houses, Study Boxes are also maintained in the Library (Ground Floor) during session times. All books, reports and other documents relating to a Bill or any other topic coming up before the House are collected together and placed in these 'Boxes' so as to be available to members at one place.

### (iii) Documentation Wing

The Documentation Wing is responsible for locating, collecting and subject-classifying/cataloguing all documents and records, such as books, reports, periodicals, press-clippings and other material received and maintained in the Parliament Library. These are suitably annotated or abstracted, depending upon the importance of the material. The annotated/abstracted material, apart from being made available to members, serves as an invaluable aid for further research and reference work. The documentation work done in the Service is published in the form of periodical publications and *ad hoc* documentation lists.

### Research and Information Division

Conceived as an adjunct to the Reference Service for members, this Division aims at assessing in advance the needs of the legislators by identifying the topics of current interest on which there is likely to be a more general demand for information.

This Division has two separate formations dealing with specified subjects *viz.*, the Research and Information Division (I) which comprises three self-contained functional wings, *viz.*, Economic and Financial Affairs Wing, Parliamentary Affairs Wing, and Legal & Constitutional Affairs Wing, and, the Research and Information Division (II) which comprises two wings, *viz.*, Social Affairs Wing and Political Affairs Wing.

### Research and Information Studies

The Research and Information Division seeks to keep the members informed of the current problems in various fields by the timely issue of Brochures, Information Bulletins, Back-

ground Notes, etc. Based on authentic data and up-to-date information gleaned from various sources, comprehensive studies and hand pamphlets of information are also brought out and made available to interested members.

### **Periodicals**

Some important periodicals issued by the Division are: (i) The Journal of Parliamentary Information (a quarterly publication containing articles and other features on parliamentary and constitutional developments in India and abroad), (ii) the Digest of Central Acts (containing digest of all Central laws enacted by Parliament), (iii) Constitutional and Legislative Case Law Digest (containing abstracts of judgements of the Supreme Court and the High Courts involving important legislative and other cases), (iv) the Diary of Political Events (a monthly publication containing abstracts of important news—items relating to political events in India and other countries arranged subject-wise and in chronological order) and (v) the Digest of News and Views on Public Undertakings (a monthly publication containing abstracts of news-items and comments about the various public undertakings, appearing in important newspapers and journals received in the Library).

### **Briefs and Research Notes**

The Research and Information Division also deals with assignments like the preparation of 'Briefs' and 'Research Notes' for the Indian Parliamentary delegations to various parliamentary conferences, such as the Inter-Parliamentary Conference, the Commonwealth Parliamentary Conference, etc.

### **Press and Public Relations**

The Press and Public Relations work of the Lok Sabha Secretariat involving, in main, maintenance of liaison with the Press and the various Government publicity organisations and communications media, is looked after by the Press and Public Relations Section. All matters concerning the Press Gallery of the Lok Sabha, including issue of Press Gallery passes and provision of facilities to the correspondents covering the proceedings of Lok Sabha, dissemination of information to the Press and public on the business transacted by Lok Sabha and allied matters are handled by this Section.

In order to keep the members well informed about the latest news, Indian as well as foreign, English and Hindi teleprinter machines have been installed in Parliament House. During the session periods, important news-items are displayed on the display boards outside the Ground Floor Library, at regular intervals, throughout the day.

This Section, *inter alia*, brings out the Members' Who's Who. It also arranges, from time to time, in cooperation with Government agencies, exhibitions and issues information folders on the activities of Parliament.

### **Hindi Section**

The Hindi Section of the Division attends to references received from members seeking information in Hindi. Besides preparing and issuing research and reference material on selected subjects in Hindi, this Section also brings out a Hindi quarterly, namely, *Sansadiya Patrika* containing articles and features on parliamentary and constitutional matters.

### **Sale of parliamentary publications**

With a view to providing facilities to the public to purchase Bills, Debates, Reports of Committees and other parliamentary publications, a Sales Counter functions at the Reception Office of Parliament House. All priced parliamentary publications and some important publications of the Government of India can be bought at the Sales Counter. A 25 per cent rebate is allowed to members on priced publications.

Statement 35 shows the sale of parliamentary publications during the term of the Fifth Lok Sabha.

## STATEMENT 33

LIBRARY AND REFERENCE, RESEARCH, DOCUMENTATION AND  
INFORMATION SERVICE

## A. Growth of Parliament Library

Item	Years					
	1971	1972	1973	1974	1975	1976
1. Journals & Periodicals	793	838	853	866	878	912
2. Books & Reports	2,47,155	2,57,432	2,66,840	2,74,990	2,83,105	2,92,921
3. Publications issued	19,353	14,500	14,475	9,233	13,796	16,757

### B. Reference Service

The Statement below shows the number of references received from Members from year to year during the periods of the Third, Fourth and Fifth Lok Sabhas. In addition to these references to which written answers were supplied, as many as 1950 spot references were answered during Third Lok Sabha, 3000 during Fourth Lok Sabha and 4889 during Fifth Lok Sabha.

<i>Year</i>	<i>No. of References received</i>
1962	340
1963	317
1964	326
1965	434
1966	480
1967	668
1968	725
1969	832
1970	700
1971	500
1972	600
1973	890
1974	950
1975	580
1976	574

### C. Volume of Publications brought out during Fifth Lok Sabha by the LARRDI Service

<i>Name of the Publication</i>	<i>No. of pages</i>
1	2
Brochures & Monographs	1989
Souvenirs	1110
Books	1230
Information Bulletins	823
Background Notes	809

1	2
Current Information Digests	83
Facts Sheets	261
Bibliographies Documentation Lists	485
Plan Committees' Proceedings Information folders & booklets	356
English	320
Hindi	225
Hindi Publications	1082
<b>Periodicals</b>	
Abstracts & Index of Reports and Articles. (Discontinued from December 1974)	1526
Abstracts of Books, Reports & Articles. (Started from January 1975)	647
Books of the Week. (Discontinued from April 1975)	4241
Diary of political Events. (Started from January 1975)	1473
Digest of Central Acts and Constitutional Cases. (Discontinued from December 1975).	1246
Digest of Central Acts. (Started from January 1976)	223
Digest of Legislative and Constitutional Cases. (Started from January 1976).	130
Digest of News and Views on Scheduled Castes and Scheduled Tribes. (Discontinued from July 1974).	1507
Digest of World Events. (Discontinued from June 1975).	3194
Documentation Fortnightly. (Started from January 1975).	2796



1	2
Journal of Parliamentary Information.	5787
Parliamentary Library Bulletin.	3419
Public Undertakings—Digest of News and Views.	3596
Sansadiya Patrika (Hindi).	5136

## STATEMENT 34

SALE OF PARLIAMENTARY PUBLICATIONS  
DURING THE FIFTH LOK SABHA

<i>Year</i>	<i>No. of copies</i>	<i>Amount</i>	
		<i>Rs.</i>	<i>P.</i>
1971	155,506	81,977.96	
1972	239,499	66,423.94	
1973	396,948	70,507.94	
1974	483,274	105,159.29	
1975	338,620	65,629.95	
1976	29,301	85,095.51	
1977 (up to 18.1.77)	275	864.00	
<b>Total</b>	<b>16,43,423</b>	<b>475,658.00</b>	

## BUREAU OF PARLIAMENTARY STUDIES AND TRAINING

With a view to ensuring smooth, efficient and prompt services to the legislative bodies both at the centre as well as in the States, a Bureau of Parliamentary Studies and Training was set up on January 1, 1976, as an integral Division of the Lok Sabha Secretariat. The Bureau is designed to provide institutionalised opportunities for systematic training, orientation and problem and practice-oriented studies in the various disciplines of parliamentary institutions, processes and procedures to all those responsible for the running of the democratic system--the legislators, the policy-makers, the administrators and various other functionaries at different levels.

The programme of activities of the Bureau includes orientation programmes for new legislators, training and refresher courses for officers of Parliament and State Legislature Secretariats appreciation courses for senior and middle level officers of the Government of India and for IAS, IFS, IPS, and other all-India Services probationers. The Bureau also looks after the foreign training, study visits and deputation of legislative officials from India and training in India of foreign legislative personnel. Training of scholars, University teachers and organisation of "Model Parliaments" for University level students are some of the other activities envisaged by the Bureau.

Since its inauguration by the Hon'ble Speaker, Lok Sabha on May 17, 1976, the Bureau conducted 25 training courses and programmes (Statement No. 35) covering 649 Officers in all.

**DETAILS OF THE COURSES AND PROGRAMMES CONDUCTED BY THE BPST  
(FROM MAY 17, 1976 TO APRIL 5, 1977)**

<i>Course</i>	<i>Date of commencement</i>	<i>Date of termination</i>	<i>Duration</i>	<i>No. of participants</i>
1	2	3	4	5
1. First Intensive Training Course for Middle Level Officers of State Legislature Secretariats.	17.5.1976	24.7.1976	10 Weeks	20
2. Training programme for Sergeants-at-Arms, Marshals and Watch and Ward Officers of State Legislatures.	13.9.1976	25.9.1976	2 Weeks	24
3. Programme of study and training for Senior Parliamentary Officer of the National Assembly of Kenya.	1.9.1976	30.9.1976	4 Weeks	1
4. Orientation Workshop in English Language and Writing Skills for Parliamentary Officials.	4.10.1976	28.10.1976	3 Weeks	26

1	2	3	4	5
5. Specialisation Course for Librarians of State Legislature Secretariats.	18.10.1976	5.11.1976	3 Weeks	26
6. Appreciation courses for Officers of the rank of Deputy Secretary and Under Secretary of the Government of India :				
First Course	9.11.1976	16.11.1976	6 days (first half of the day)	29
Second Course	24.11.1976	30.11.1976	-do---	28
Third Course	10.12.1976	17.12.1976	do---	24
Fourth Course	23.12.1976	30.12.1976	--do--	27
Fifth Course	11.1.1977	17.1.1977	--do--	25
Sixth Course	9.2.1977	17.2.1977	--do---	35
7. Intensive and Foundational Courses for Section Officers and Parliament Assistants of the Government of India.				

	1	2	3	4	5
First Intensive Course		3.1.1977	11.1.1977	6 days	24
First Foundational Course		1.2.1977	8.2.1977	6 days (first half of the day)	43
Second Foundational Course		1.3.1977	8.3.1977	--do--	42
8. Appreciation Courses for Indian Administrative Service Probationers :					
First Course		27.1.1977	21.1.1977	4 days	68
Second Course		23.2.1977	26.2.1977	--do--	72
9. Foundational Course in English Typewriting and General English for newly recruited LDCs.		15.2.1977	15.3.1977	Two Weeks (1½ hours each day).	22
10. Refresher Course for Steno- graphers.		--do--	--do--	Two Weeks (1½ hours each day).	34
11. Refresher Course for Junior Stenographers.		--do--	--do--	--do--	32

	1	2	3	4	5
12. Refresher Course for Hindi Stenographers.		do	do	do	2
13. Foundational Course in Hindi shorthand for LDCs.		do	do	do	1
14. Programme of study and training for a senior Officer of Maharashtra Legislature Secretariat.		2.3.1977	3.3.1977	2 days	1
15. Programme of study and training for a Senior Officer of U.P. Vidhan Parishad.		14.3.1977	21.3.1977	6 days	1
16. Appreciation Course for Indian Foreign Service Probationers.		14.3.1977	21.3.1977	6 days	26
17. Course in Rapid Reading Procedures and Practices.		21.3.1977	5.4.1977	Two Weeks	16
				Total	649



Boundary Dispute		Central Forces	277
Maharashtra-Karnataka	244, 246	Chairmen of Committees on Government Assurances, Conference	348
Budget		Chairmen of Committees on Subordinate Legislation, Conference	347
Andhra Pradesh	38	Chairmen of Committees on the Welfare of Scheduled Castes and Scheduled Tribes, Conference	348
General Budget	16, 17, 28, 37, 48, 60, 69, 76,	Chairmen of Estimates Committees, Conference	348
Gujarat	19, 48	Chairmen of Library Committees, Conference	348
Manipur	15, 39	Chairmen of Public Undertakings Committees, Conference	347
Mysore	16, 19	Chasnala Coal Mines Accident	330
Nagaland	68	Children	
Orissa	16, 38	National Policy for	72
Pondicherry	50, 60, 68	Chronology of Important Events	15-75
Punjab	18	Coal Industry	325
Railway	15, 17, 28, 37, 48, 59, 69, 76,	Coal Mines (Nationalisation) Act, 1973	186
State	76	Code of Criminal Procedure Act, 1974	185
Tamil Nadu	69	Coir Products	246
Union Territories	76	Commission of Inquiry	163
West Bengal	16, 19	Committee on Government Assurances	345
Budget Session of Lok Sabha	11	Committee on Papers Laid on the Table of the House	345
Bureau of Parliamentary Studies and Training See B.P.S.T.		Committee on Petitions	345
Business Advisory Committee	345	Committee on Private Members' Bills and Resolutions	345
		Committee on Privileges	345
<b>C</b>		Committee on Subordinate Legislation	345
C.I.A. links of various organization	246		
Calling Attention	6, 76, 191, 210		
Car Permit Case	243		
Cauvery Water Talks	333		
Cease-fire violations by Pakistan	302		
Ceiling on agricultural holdings	301		
Central Excise and Salt (Amendment) Act, 1973	176		



Committee on Welfare of Scheduled Castes and Scheduled Tribes	344	Cotton Textile Levy Council of Ministers	318 76, 84-112
Commonwealth Parliamentary Association	339, 349	Criminal Law (Amendment) Act, 1972	164
Commonwealth Speakers and Presiding Officers	351	Crude Oil Production	71, 333
<b>D</b>			
Comptroller and Auditor-General's (Duties, Powers, and Conditions of Service) Amendment Ordinance	274	Dearness Allowance	266, 312
Conference of Chairmen of Parliamentary Committees		Defence of India Act, 1971	172
Chairmen of Committees on Government Assurances	348	Delhi Municipal Corporation	245
Chairmen of Committees on Subordinate Legislation	347	Delhi Sikh Gurdwara Act, 1971	164
Chairmen of Committees on the Welfare of Scheduled Castes and Scheduled Tribes	348	Delhi University Act Amendment	327
Chairmen of Estimates Committees	348	Delimitation Act, 1972	185
Chairmen of Library Committees	348	Deputy Minister of Agriculture	109-110
Chairmen of Public Undertakings Committees	347	Deputy Minister of Agriculture and Irrigation	108
Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974	178	Deputy Minister of Commerce	95, 106, 107
Constitution (Thirty-ninth Amendment) Act, 1975	171	Deputy Minister of Communication	109, 112
Constitution (Forty-Second Amendment) Act, 1976	172	Deputy Minister of Company Affairs	106
Constitutional Amendments	243, 286	Deputy Minister of Defence	102
Contempt of Courts Act, 1971	182	Deputy Minister of Education and Social Welfare and Culture	109, 112
		Deputy Minister of Energy	111
		Deputy Minister of External Affairs	105, 108
		Deputy Minister of Finance	94, 110
		Deputy Minister of Foreign Trade	95
		Deputy Minister of Health and Family Planning	107, 108
		Deputy Minister of Heavy Industry	107, 110

Deputy Minister of Home Affairs	109	Deputy Speaker Election	16
Deputy Minister of Industrial Development	99, 106, 110	Diplomatic Relations (Vienna Convention) Act, 1972	173
Deputy Minister of Industry and Civil Supplies	106	Discussions Half-an-hour Short Duration	76
Deputy Minister of Information and Broadcasting	111	Dismissal of Chief Cashier State Bank of India	305
Deputy Minister of Irrigation and Power	110, 111	Disposal of Questions	116
Deputy Minister of Labour	109, 112	Doctor's Strike	316
Deputy Minister of Labour and Rehabilitation	111	Documentation Wing	369
Deputy Minister of Law, Justice and Company Affairs	107	Dowry Prohibition Act	245
Deputy Minister of Parliamentary Affairs	108, 110	Drought Conditions	75, 303
Deputy Minister of Petroleum	107	Duration of Sittings	15
Deputy Minister of Petroleum and Chemicals	107, 109	<b>E</b>	
Deputy Minister of Railways	102, 107	E.S.S.O.	333
Deputy Minister of Shipping and Transport	99, 107	Economic Stagnation	280
Deputy Minister of Steel and Heavy Engineering	102	Election Laws (Amendment) Act, 1975	185
Deputy Minister of Steel and Mines	108, 111	Elections	283
Deputy Minister of Supply	86, 109	Gujarat	62, 328
Deputy Minister of Supply and Rehabilitation	111	Emergency	
Deputy Minister of Tourism and Civil Aviation	97, 111	India	258, 324
Deputy Minister of Works and Housing	107	Emergency, Pakistan	296
		Employees Provident Fund	302
		Essential Commodities (Amendment) Act, 1971	168, 170
		Essential Service	
		Food Corporation of India	254
		West Bengal Fire Service	257
		Estimate Committees	342
		<b>F</b>	
		Federal Debt; Commission	277
		Fertilizers	241, 243
		Finance Act, 1971	174
		Flood Situation	75



<b>L.</b>		<b>M.P.L.A. Government,</b>	
L.A.R.R.D.I.S.	367-375	Recognition of	331
Land deal Scandal of		Members of Lok Sabha	
Cuttack Station of		Age Distribution	2, 77
A.I.R.	245	Expenditure on	83
Land Reforms	280	Membership	77
Land Reforms Committee	295	Occupational Pattern	2, 78,
Legal Aid	243	Women	82
Legislation	153-155	Merchant Shipping	81
Legislation Passed		Amendment) Act,	
(1935-1976)	156-157	1976	188
Legislative Business	3	Mica and Shellac	325
Legislative Measures	4	Milo-Purchase from	
Library Committee	345	Abroad	308
Library Wing (LARR-		Mines & Minerals (Reg.	
DIS)	367	& Dev.) Amendment	
Licences	245	Act, 1972	186
Life Insurance Corpora-		Minister of Agriculture	93
tion	333	Minister of Agriculture	
Lock-out in Indian Airlines	314	& Irrigation	91
Lok Sabha, 5th		Minister of Atomic	
Allocation of Seats to		Energy	84
States	79	Minister of Chemicals	
Allocation of Seats to		& Fertilizers	88, 92
Union Territories	80	Minister of Civil Sup-	
Annual Sittings	14-15	plies & Cooperation	89
Commencement of		Minister of Commerce	86
Sessions	13	Minister of Communi-	91, 92,
Duration of Sittings	15	cation	104
First Sitting	1	Minister of Company	
Number of Sittings	15	Affairs	103
Programme for Train-		Minister of Defence	85-88,
ing	9	93	
Service to Members	9	Minister of Defence	
Termination of Ses-		Production	91
sions	13	Minister of Education	
Time Taken on Busi-		& Social Welfare	91
ness	76	Minister of Electronics	84
Training Courses	9	Minister of External	
Lok Sabha dissolution	283, 284	Affairs	86, 93
		Minister of Finance	86, 93
		Minister of Food &	
		Agriculture	85
		Minister of Food &	
		Irrigation	88
		Minister of Foreign	
		Trade	89
<b>M</b>			
M.I.S.A.	163, 166,		
	255, 267,		
	271, 275,		
	328,		

Minister of Health & Family Planning	85—88, 92, 96	Minister of State Communication	93, 104
Minister of Heavy Industry	89	Minister of State—Defence	102
Minister of Home Affairs	84—87, 91	Minister of State—Defence Production	94, 99, 105
Minister of Industrial Development	86, 92	Minister of State—Education and Social Welfare and Culture	100
Minister of Industry	90	Minister of State—Electronics	101
Minister of Industry & Civil Supplies	89	Minister of State External Affairs	105
Minister of Information & Broadcasting	84, 96	Minister of State—Finance	94, 99, 104
Minister of Irrigation and Power	103	Minister of State—Food and Agriculture	104
Minister of Labour and Rehabilitation	103	Minister of State—Health and Family Planning	102
Minister of Labour, Employment and Rehabilitation	96	Minister of State—Home Affairs	98, 100
Minister of Law & Justice	87	Minister of State—Industrial Development	100, 103
Minister of Parliamentary Affairs	90	Minister of State—Industry	98, 104
Minister of Petroleum	88	Minister of State—Industry and Civil Supplies	95, 98, 103
Minister of Petroleum & Chemicals	85-88, 91	Minister of State Information and Broadcasting	96, 103, 105
Minister of Planning	84-86, 92	Minister of State—Law, Justice and Company Affairs	94, 97, 100, 102
Minister of Railways	88-89, 93	Minister of State—Parliamentary Affairs	98
Minister of Science & Technology	85, 90	Minister of State—Petroleum Chemicals	95, 97
Minister of Shipping & Transport	87, 90, 93	Minister of State—Petroleum, Chemicals and Non-Ferrous Metals	93, 100
Minister of Space	84	Minister of State—Planning	94, 95, 96, 105
Minister of State—Agriculture	97, 104	Minister of State—Railways	102, 105
Minister of State—Agriculture and Irrigation	97, 104		
Minister of State—Atomic Energy	101		
Minister of State—Civil Supplies and Co-operation	95		
Minister of State—Commerce	106		

Minister of State— Revenue & Banking	99	News Agencies	230
Minister of State— Science and Technology	101	News-papers	242
Minister of State— Shipping and Transport	103, 105	Neyveli Lignite Corporation—Strike	322
Minister of State— Steel and Mines	97	No-Confidence Motion	6
Minister of State— Supply	94	Non-aligned Bureau, Meeting of	328
Minister of State— Tourism & Civil Aviation	97, 105	Nuclear Co-operation	332
Minister of State— Works & Housing	93, 94, 96	Nuclear Explosion	51, 321
Minister of Steel and Mines	84—89, 106	Nuclear Weapons	241
Minister of Supply	97	Number of Questions Asked by Members	120—124
Minister of Supply and Rehabilitation	90, 96, 99	Number of Questions— Ministry-wise	117-119
Minister of Tourism & Civil Aviation	88, 90, 91	Number of Sittings	14-15
Minister of Works & Housing	86-87, 90, 92		
Minister of Works, Housing and Urban Development	95	O	
Motions	6, 76, 189—194	O. N. G. C.	324, 331
Adjournment Motions	190-191	Official Language	270
Calling Attention	191	Oil Explosion	331
Half-an-hour Discussion	193-194	P	
Short Duration Discussions	191—211	Package Scheme	244
Motions under Rules 191 and 342	223—233	Pakistan aggression on India	297
Mulki Rules	165, 305	Papers laid on recommendations	291
Muslims, Facilities for	287	Papers laid on the Table	288, 289-291
N		Papers laid under Constitution	289-290
Naptha Prices	318	Papers laid under Directions	290
Narmada River Waters	241	Papers laid under Rules	290
National Forest Policy	287	Parliament	10
National Liberation Movement	278	Parliamentary Committee	8, 336, 337
National Policy for Children	72	Ad hoc Committees	345
		Standing Committees	342, 343
		Parliamentary Conferences	336—341
		Presiding Officers	338, 346, 347

Secretaries of Legislative Bodies	338, 347
Parliamentary Proceedings (Protection of Publication).	272
Patna Floods	66
Payment of Bonus (Amendment) Act, 1974	184
Presidential Address	3, 16, 28, 37, 47, 59, 65, 76, 189, 190, 196, 197
Presidential Election 1974	320
Presidential Rule	
Andhra Pradesh	260, 261, 262
Gujarat	255, 258, 263, 266-268, 274, 276
Jammu and Kashmir	270
Manipur	261-62
Mysore	254, 256
Nagaland	269-70, 274, 276
Orissa	261-62
Punjab	256, 258
Tamil Nadu	273, 276
Uttar Pradesh	261
West Bengal	254-55, 258-59
Presiding Officers Conference	338, 346, 347
Press and Public Relations	370
Press Council (Amendment) Act, 1973	182
Press Facilities	364, 365
Prevention of Food Adulteration (Amendment) Act	181
Prevention of Publication of Objectionable Matter Ordinance	273
Price Situation	202, 226, 228, 304
Prime Minister	84

Private Members Bills	76, 160-162
Private Members Resolutions	76, 277-287
Public Accounts Committee	343
Public Undertakings Committee	343

## Q

Questions	7, 76, 113-152
Disposal of Questions	116
Number of Questions—	
Ministrywise	117-119
Questions Admitted—	
Memberwise	125-152
Questions Asked by Members	120-124

## R

Railway Accident	316
Railway Convention Committee	345
Railway Electrification	242
Railway Strike	315, 321, 322
Rajya Sabha, abolition of	281
Ratnagiri Project, Shifting of	245
Reference Wing (LARRDIS)	368
Refugees	296, 329
Rent Control Law (Repeal) Act 1972	164
Research and Information Division (LARRDIS)	369
Reserve Bank of India (Amendment) Act, 1974	168
Resolutions	7, 12, 194-195
Government	247-253
Private Members	277-287
Statutory	254-276





<b>W</b>			
		<b>Winter Session of Lok Sabha</b>	11
<b>Wages, Revision of</b>	325	<b>Women Members in Lok Sabha</b>	81
<b>West Bengal Fire Service</b>	257	<b>World Population Conference</b>	324
<b>Wheat Trade Takeover</b>	307		

## NAME INDEX

### A

**Achal Singh**, 125  
**Afzalpurkar, Dharamrao**  
     **Sharanappa**, 125  
**Aga, Sayed Ahmed**, 125  
**Aga Khan, Sadruddin**, 294  
**Agarwala, Virendra**, 125  
**Agrawal, Shrikrishna**, 125  
**Ahirwar, Nathu Ram**, 125, 227  
**Ahmed, Fakhruddin Ali**, 53, 85,  
     125, 199, 293, 295, 298, 300, 304,  
     306, 310, 312, 315, 317, 319  
**Alagesan, O.V.**, 125  
**Ambesh, Chhatrapati**, 125  
**Anand Singh**, 125  
**Ankineedu, Maganti**, 125  
**Ankineedu, Prasadarao P.**, 125  
**Ansari, Ziaur Rahman**, 106, 125  
**Anthony, Frank**, 126  
**Appalanaidu, S.R.A.S.**, 126  
**Arvind Netam**, 109, 126  
**Asghar Husain, K. M.**, 126  
**Austin, Henry**, 126  
**Azad, Bhagwat Jha**, 18, 126, 203,  
     206, 223  
**Aziz Imam**, 126

### B

**Babarao, Tarodekar Venkatrao**,  
     126  
**Babu, Banamali**, 126  
**Badal, Gurdas Singh**, 126  
**Bade, R. N.**, 126, 260  
**Bahuguna, H.N.**, 48, 93, 126, 301  
**Bajpai, Vidya Dhar**, 126

**Bakula, Kushak**, 126  
**Baladhandayutham, K.**, 126  
**Balakrishna Pillai, R.**, 126  
**Balakrishnan, K.**, 126  
**Balakrishniah, T.**, 127  
**Baliyar, Lambodar**, 127  
**Banera, Hemendra Singh**, 127  
**Banerjee, Mukul**, 127, 204  
**Banerjee, S. M.** 35, 44, 50, 199,  
     202, 214, 218, 220, 263, 264  
**Bansi Lal**, 85  
**Barman, R. N.**, 127, 205  
**Barua, Bedabrata**, 106, 107, 127  
**Barupal, Panna Lal**, 127  
**Basappa, Koodaji**, 107, 127  
**Basu, Bipalab**, 52  
**Basumatari, Dharnidhar**, 127  
**Berwa, Onkar Lal**, 127  
**Besra, S. C.**, 127  
**Bhagat, B. R.**, 65, 202, 209  
**Bhagat, H. K. L.**, 93, 127, 204, 207,  
     208  
**Bhagirath, Bhanwar**, 127  
**Bhai, Ram Singh**, 127  
**Bhandare, R. D.**, 127  
**Bhargava, Bashweshwar Nath**,  
     127  
**Bhatia, Durga Das**, 128  
**Bhatia, Raghunandan Lal**, 128  
**Bhattacharya, Dinen**, 128, 243,  
     273, 275  
**Bhattacharya, Jagdish**, 128  
**Bhattacharya, Shyama Prasanna**,  
     128  
**Bhattacharyya, Chapalendu**, 128  
**Bhaura, B. S.**, 128, 217  
**Bheeshmadev, M.**, 128

Bhuvarahan, G., 128  
 Biren Engti, 128  
 Bisht, Narendra Singh, 128  
 Boddepalli, Rajagopalarao, 128  
 Borooah, Dev Kanta, 85, 202, 308,  
 311, 315  
 Bose, Netaji Subhash Chandra, 7,  
 59, 193  
 Bosu, Jyotirmoy, 16, 22, 23, 32,  
 37-39, 42, 44, 48, 49, 51, 52, 58,  
 59, 63, 128, 200, 201, 203, 204,  
 207, 208, 214, 217, 219-221, 224,  
 226-228, 230, 236-243, 255, 277,  
 278  
 Brahman, Rattanlal, 128  
 Brahmanand, Swami, 128  
 Brijraj Singh, 128  
 Buta Singh, 107, 128

## C

Costillo, R. Corpio, 357  
 Chakleshwar Singh, 128  
 Chanda, Jyotsna, 128  
 Chandika, Shiwa, 128  
 Chandrakar, Chandulal, 128  
 Chandrappan, C. K., 31, 129, 213,  
 234-237, 241-243, 271-287  
 Chandrika Prasad, 206, 238  
 Chatterjee, Somnath, 129, 275  
 Chattopadhyaya, D. P., 85, 86,  
 310, 318, 322, 324, 325, 328, 332  
 Chaturvedi, Rohanlal, 129  
 Chaudhry, Ishwar, 54, 129, 206  
 Chaudhuri, Amar Singh, 129  
 Chaudhuri, Tridib, 129  
 Chavan, D. R., 93, 94, 129, 309  
 Chavan, Premalabai Dajisaheb,  
 129  
 Chavan, Y. B., 86, 129, 200, 201,  
 203, 298, 299, 305, 308, 311, 312,  
 315, 319, 320, 323, 327, 328,  
 330-332  
 Chavda, Khemchandbhai, 129  
 Chawla, Amarnath, 129-204  
 Chellachami, A. M., 129  
 Cherry, Hector, 360  
 Chettiar, A. V., 361

Chhotey Lal, 129  
 Chhutton Lal, 129  
 Chibesakunda, N. M., 361  
 Chikkalingaiah, K., 129  
 Chinnaraji, C. K., 129  
 Chittibabu, C., 129  
 Choi, Kyu hah, 358  
 Choudhari, B. E., 129  
 Choudhary, Nitiraj Singh, 100  
 Choudhry, B. K. Das, 208  
 Choudhury, Moinul Haque, 86,  
 129, 297  
 Chowhan, B.S., 129  
 Cormack, Magus, 358  
 Courtenay, Harrison, 358

## D

Daga, M. C., 129, 239, 241, 244,  
 245, 246  
 Dalbir Singh, 107, 108, 129, 308  
 Dalip Singh, Chaudhry, 129  
 Damani, S.R., 159, 244  
 Dandavate, Madhu, 58, 130, 200,  
 216, 231, 245, 246  
 Darbara Singh, 130, 199, 203  
 Das, Anadiharan, 130  
 Das, Bipinpal, 108, 329, 331, 332  
 Das, Dharnidhar, 130  
 Das, R.P. 130  
 Dasappa, Tulsidas, 130  
 Daschowdhury, B.K., 130, 234-  
 236, 282,  
 Deb, D., 130, 202  
 Deiveekan, M., 130  
 Deo, P. K., 43, 130, 200, 218, 257,  
 287.  
 Deo, R.K., Singh, 130  
 Deo, Sankar Narayan Singh, 130  
 Desai, C.C., 130  
 Desai, D.D., 130, 235, 242  
 Desai, Hitendra, 86  
 Desai, Morarji, R., 22, 130, 224  
 Desai, N.N., 36, 37, 306  
 Deshmukh, K.G., 130  
 Deshmukh, Shivaji Rao, S., 130  
 Deshpande, Roza Vidyadhar, 130  
 Dhamankar, Bhaosahib, 130

Dhandapani, C.T., 130  
 Dhar, D.P., 43, 86, 228  
 Dharia, Mohan, 60, 94, 130  
 Dhillon, G.S., 15, 43, 65, 70, 87, 130, 253, 312  
 Dhote, Jambuwant, 40, 130  
 Dhusia, Anant Prasad, 131  
 Dikshit, Umashankar, 41, 87, 205, 261, 302, 305, 318, 320, 324  
 Dilhal, Jagannath, 361  
 Dinesh, Singh, 131, 217  
 Dixit, G.C., 131  
 Dixit, Jagdish Chandra, 131, 204  
 Doda, Hiralal, 131  
 Dowding, Gordon H., 357, 359  
 Dube, J.P., 131  
 Dumada, Laxman, 131  
 Durairasu, A., 131  
 Dutta, Biren, 131  
 Dwivedi, Nageswar, 131

## F

Fasbole-Luke, Emile, 355  
 Fernandez, Ramon, 360

## G

Gadgil, Vithal, 94  
 Gaekwad, Fatesingh Rao, 131, 227  
 Gandhi, Indira, 16, 17, 21, 22, 60, 84, 85, 131, 231, 247, 258, 293, 294, 296, 297, 299, 300, 305, 312, 321, 324, 326, 328, 329  
 Ganesh, K.R., 94, 131, 256, 259, 263, 324  
 Ganga Devi, 131  
 Gangadeb, P., 131, 215  
 Garcha, Devinder Singh, 131  
 Gautam, C D., 131  
 Gavit, T.H., 131  
 Gayatri Devi, 131  
 Genda Singh, 131  
 George, A.C., 95, 132, 319  
 George, Varkey, 132  
 Ghose, Sahnkar, 95

Ghosh, P.K., 132  
 Gill, Mohinder Singh, 132  
 Giri, S.B., 132  
 Giri, V. Sankar, 132  
 Godara, Mani Ram, 132  
 Godfrey, Marjorie, 132  
 Goenka, R.N., 132  
 Gogoi, Tarun, 132, 205  
 Gohain, C.C., 132  
 Gokhale, H.R., 87, 132, 200, 201, 299—300, 315, 320, 321, 323  
 Gomango, Giridhar, 132  
 Gonzales, Barrios, 359  
 Gopal, K., 132  
 Gopalan, A.K., 38, 132, 235, 278, 280, 287  
 Goswami, Bibha Ghosh, 132  
 Goswami, Dinesh Chandra, 53, 132, 221  
 Gotkhinde, Annasaheb, 132  
 Govind Das, 132  
 Gowda, D.B., 132  
 Gowda, Pampan, 133  
 Gowder, J. Matha, 133, 205, 207  
 Guha, Samar, 53, 56, 59, 61, 133, 201, 204, 207, 212—218, 220—221, 227, 231, 234—245, 277, 283, 285, 286  
 Gujral, I.K., 95, 96, 204, 309  
 Gupta, Indrajit, 40, 60, 62, 201, 207, 215, 216, 221, 235, 246, 271—273, 279, 280, 285  
 Gupta, Ratan Chandra, 50

## H

Haldar, Krishna Chandra, 19, 47, 133, 205, 239  
 Haldar, Madhuryya, 133  
 Hansan, Guttorm, 359  
 Hansda, Subodh Chandra, 108, 133, 322  
 Hanumanthaiya, K., 31, 88, 133, 207, 247, 248, 293—295, 297, 300  
 Hari Singh, 133  
 Hashim, M.M., 133  
 Hazra, Manoranjan, 133  
 Hoff, Gunnar, 359

Horo, N.E., 133  
Humphrey, Hubert, 50

## I

Irene, Jai Narayan, 357  
Ishaque, A.K.M., 108, 133

## J

Jackson, Arnott C., 361  
Jadeja, D.P., 133  
Jagjit Singh, 51  
Jagjivan Ram, 63, 88, 133, 208,  
270, 298—299, 302, 322, 324,  
329—330, 333  
Jamilurrahman, Md., 133  
Janardhanan, C. 133  
Jeyalakshmi V., 133  
Jha, Bhogendra, 58, 134, 206, 209,  
235, 239, 240, 246  
Jha, Binodanand, 134  
Jha, Chiranjib, 134, 206  
Jhunjhunwala, Biswanath, 134  
Jitendra Prasad, 134  
Joardar, Dinesh, 134  
John, West, 358  
Johnson, 356  
Joseph, M.M., 134  
Joshi, Jagannathrao, 134, 201,  
208, 215, 257, 265, 268  
Joshi, Popatlal, 134  
Joshi, Subhadra, 134, 204

## K

Kachwai, Hukam Chand, 29, 134,  
260  
Kadam, Dattajirao, 134  
Kadam, J.G., 134  
Kadannappalli, Ramachandran,  
134  
Kader, S.A., 134  
Kahandole, Z.M., 134  
Kailas, N.N., 135  
Kakodkar, Purushottam, 135

Kakoti, Robin, 135  
Kaje, Baburao Jangluji, 135  
Kalyanasundaram, M., 135, 211  
Kamakshaiyah, D., 135  
Kamala Prasad, 135  
Kamaraj, K., 135  
Kamble, N.S., 135  
Kamble, Tanaji, 40  
Kambh, Tulsidas, 135  
Kamala Kumari, 135  
Kapur Satpal, 135  
Karame, Rashid, 356  
Karan Singh, 88, 135, 199, 292,  
298, 303, 307, 308, 309, 316, 318,  
319, 320, 324  
Karni Singh, 135  
Kasture, Arjun Shripat, 135  
Kathamuthu, M., 135  
Kaul, Sheila, 135  
Kavade, B.R., 135  
Kennedy, Edward, 355  
Kevichusa, A., 135  
Khadilkar, R.K., 96, 136, 294, 296,  
301, 302, 307, 308, 309, 311, 312,  
329  
Khan, I.H., 136  
Khan, Shah Nawaz, 97, 136, 276,  
313, 314, 317, 318, 329  
Khan, Zulfiquar Ali, 136  
Kinder Lal, 136  
Kiruttinan, Jha, 136  
Kisku, A.K., 108, 136  
Kotoki, A.K., 136  
Kotrashetti, A.K., 136  
Koya, C.H. Mohamed, 136, 203  
Krishna Kumari, 136  
Krishnan, E.R., 136  
Krishna, S.M., 136, 234  
Krishnan, G.Y., 136  
Krishnan, M.K., 136  
Krishnan, Parvathi, 136, 203  
Krishnappa, M.V., 136  
Kulkarni, Raja, 136  
Kumaramangalam, Mohan S., 294,  
296  
Kumaramangalam, S.M., 136  
Kureel, Baijnath, 108, 136, 225,  
300

## I.

**Lakkappa, K.**, 137, 237  
**Lakshmanan, T.S.**, 137  
**Lakshmikanthamma, T.**, 137  
**Lakshminarayanan, M.R.**, 137  
**Lalji Bhai**, 40, 137  
**Lam, Dosko Shingkar**, 356  
**Laskar, Nihar**, 137  
**Limaye, Madhu**, 39, 40, 42, 53, 59,  
 137, 202, 203, 205, 207, 208, 216-  
 218, 220, 240, 242, 245, 265-267  
**Lutfal Haque**, 137

## M

**Madhukar, K. M.**, 137  
**Mahajan, Vikram**, 137, 200, 201  
**Mahajan, Y. S.** 137  
**Maharaj Singh**, 137  
**Mahata, Debendra Nath**, 137  
**Mahishi, Sarojini**, 97, 137, 292  
**Majhi, C. P.** 109  
**Majhi, Gajadhar**, 137  
**Majhi, Kumar**, 137  
**Malaviya, K. D.** , 88, 89, 137, 318,  
 324, 330, 331, 333  
**Malhotra, Inderjit**, 17, 137, 223, 279  
**Malhotra, V.P.**, 36, 305  
**Malik, Mukhtar Singh**, 138  
**Mallanna, K.**, 138  
**Mallikarjun (Medak)**, 138  
**Mandal, Jagdish Narain**, 138  
**Mandal, Yamuna Prasad**, 138, 206  
**Manhar, Bhagatram Rajaram**, 138  
**Manjhi, Bhola**, 138  
**Manoharam, Krishnan**, 138  
**Marak, K.**, 138  
**Maram, Murasoli**, 277  
**Marandi, Iswar**, 138  
**Martand Singh**, 138  
**Mathia, Charles M.**, 357  
**Maurya, B.P.**, 97, 98, 138  
**Mavalankar, P. G.**, 138, 199, 202,  
 204, 206, 209  
**Mayathivar, K.**, 138  
**Mayavan, V.**, 138  
**Maduri, Nageswarao**, 138

**Mehta, Jivaraj**, 138  
**Mehta, Mahipatray**, 138  
**Mehta, Om**, 64, 98, 270, 325, 326,  
 330, 331  
**Mehta, Prasannbhai**, 53, 138, 201,  
 220, 226, 228, 240, 241, 242  
**Meisner, Jiri**, 356  
**Melkote, G.S.**, 139, 281  
**Menon, V.K. Krishna**, 139, 200  
**Minimate, Agam Das Guru**, 139  
**Mir Qasim, Syed**, 89  
**Mirdha, Nathuram**, 139, 207  
**Mirdha, Ram Niwas**, 48, 55, 99,  
 224, 225, 263, 266, 314, 316-318,  
 320, 324,  
**Mishra, Bibhuti**, 21, 139, 206, 207,  
 212, 235, 278, 279, 281, 282, 286  
**Mishra G. S.**, 139  
**Mishra, Jagannath**, 139, 205, 209,  
 244  
**Mishra, Janeshwar**, 63, 139, 207,  
 209  
**Mishra, Lalit Narayan**, 57, 58, 89,  
 139, 204, 209, 230, 251, 293, 300,  
 307, 310, 311, 315, 316, 321,  
 322  
**Mishra, Shyamnandan**, 21, 40, 56,  
 58, 63, 139, 199, 200, 202, 206,  
 209, 212, 228, 230, 231, 238, 268,  
 282, 284, 285  
**Mwawa, Adam Sapi**, 358  
**Modak, Bijoy**, 139  
**Modi, Shrikrishan**, 139  
**Modi, Piloo**, 139, 199, 201, 215  
**Mohammad Ismail**, 139  
**Mohammad Tahir**, 139  
**Mohammad Yusuf**, 139  
**Mohan Raj**, 139  
**Mohan Swarup**, 139  
**Mohanty, Surendra**, 139, 204, 208,  
 234, 245, 271  
**Mohapatra, Shyam Sunder**, 139,  
 208  
**Mohsin, F.H.**, 18, 24, 109, 139,  
 227, 255, 258, 264, 313, 314, 323,  
 332  
**Muhammad Ismail, M.**, 140  
**Muhammad Khuda Baksh**, 140

Muhammed Sheriff, 140

Muhammad, V.A. Seyid, 102

Mujibur Rehman, Sheikh, 21, 296

Mukherjee, H.N., 29, 30, 140, 200, 207, 213, 279, 281, 287

Mukherjee, Pranab Kumar, 99, 100, 274, 275, 326

Mukherjee, Samar, 140, 199, 206

Mukherjee, Saroj, 140, 316

Mungra, L., 359

Munsi, Priya Ranjan Das, 140, 203, 205, 206, 208

Muregi, J.K., 361

Murmu, Yogesh Ch., 140

Murthy, B.S., 140

Muruganatham, S.A., 140

Muthuswamy, M., 140

## N

Nahata, Amrit, 140, 201

Naik, Balakrishna Venkanna, 49, 140, 214, 220

Nair, N. Sreekantan, 140

Nanda, G.L., 140

Narayan, Jayaprakash, 56, 207, 231

Narayanan, B., 140

Narendra Singh, 140

Nayak Boksi, 140

Nayar, Shakuntala, 141

Negi, Pratap Singh, 141

Nia, Saifullah Wahid, 357

Nimbalkar, Rajaram Dadasaheb, 141

Nitiraj Singh Chaudhary, 100, 141

Noorul Huda, 141

Nunez, Petronio Portella, 356

Nurul Hasan, S., 72, 100, 225, 227, 229, 232, 300, 313, 319, 326, 328

## O

Oraon, Kartik, 30, 141, 213

Oraon, Tuna, 141

Oza, Ghanshyambhai, 29, 100, 141

## P

Pahadia, Jagannath, 109, 110, 141

Pai, T.A., 89, 90, 305, 315

Painuli, Paripoornanand, 21, 141, 212

Pajanor, Aravinda Bala, 141

Palodkar, Manikrao, 141

Panda, D.K., 141, 208, 213, 214, 282, 284

Pandey, Damodar, 141, 206

Pandey, Krishna Chandra, 141

Pandey, Narsing Narain, 27, 68, 141, 203, 212, 222, 236

Pandey, Ram Murti, 47

Pandey, Ramsahai, 141, 207, 208

Pandey, Sarjoo, 142

Pandey, Sudhakar, 142

Pandey, Tarkeshwar, 142

Pandeya, Laxminarayan, 142, 215, 216, 236, 237, 257, 259, 260, 268, 269

Pandit, S.T., 142

Panigrahi, Chintamani, 142, 201, 203, 225, 281

Pant, Krishna Chandra, 16, 17, 20, 22, 38, 40, 42, 100—102, 142, 254, 256, 257, 260—262, 293, 303—306, 325

Paokai Haokip, 142

Parashar, Narain Chand, 142, 209

Parikh, Rasiklal, 142

Parmar, Bhaljibhai, 142, 208

Partap Singh, 142

Parthasarathy, P., 142

Paswan, Ram Bhagat, 142, 206

Patel, Arvind M., 142

Patel, H.M., 152, 203, 217

Patel, Maniben Vallabhabhai, 142

Patel, Nanubhai N., 143

Patel, Natwarjal, 143

Patel, Prabhudas, 110, 143

Patel, R.D., 356

Patel, R.R., 143

Patil, Anantrao, 143

Patil, C.A., 143

Patil, E.V. Vikhe, 143, 239

Patil, Krishnarao, 143

Patil, S.B., 143  
 Patil, T.A., 143  
 Patnaik, Banamali, 143, 279  
 Patnaik, Janaki Ballav, 102, 143,  
 212  
 Pattabhi Rama Rao, S.B.P., 143  
 Peje, S.L., 143  
 Prabodh Chandra, 143  
 Pradhan, Dhan Shah, 143  
 Pradhani, K., 143  
 Pronoto, Domo, 361  
 Purty, M.S., 143

## Q

Qureshi, Mohd. Shafi, 102, 143,  
 249, 250, 252, 253, 295, 301, 307,  
 310, 316, 319, 320

## R

Radhakrishnan, S., 143  
 Raghuramaiah, K., 37, 47, 50, 52,  
 55, 57, 60, 90, 143, 231, 317, 323,  
 326  
 Rai, Jharkhande, 143  
 Rai, Sahodrabai, 143  
 Rai, S.K., 143  
 Raj Bahadur, 19, 29, 32, 90, 91, 144,  
 255, 292, 294, 307, 312, 314, 316  
 Rajangam, M., 144  
 Rajdeo Singh, 144  
 Raju, M.T., 144  
 Raju, P.V.G.C., 144  
 Ram Dayal, 144  
 Ram Dhan, 144  
 Ram Hedao, 144, 317  
 Ram Prakash Ch., 144  
 Ram Sewak Chowdhury, 102, 103,  
 144  
 Ram Surat Prasad, 144  
 Ram Swarup, 144  
 Ram, Tulmohan, 18  
 Ramji Ram, 144  
 Ramkanwar, 144  
 Rana, M.B., 144  
 Rao, B. Radhabhai Ananda, 144  
 Rao, Birender Singh, 40, 144

Rao, Jagannath, 144, 200  
 Rao, J. Rameshwar, 144  
 Rao, K.L., 103, 144, 263, 309  
 Rao, K. Narayana, 144  
 Roa, M. Satyanarayana, 145  
 Rao, M.S. Sanjeev, 145  
 Rao, V. K. R. Varadaraja, 145  
 Rathia, Umed Singh, 145  
 Raut, Bhola, 145  
 Ravi, Vayalar, 145, 236, 241, 242  
 Ray, A.N., 61  
 Ray, Maya, 145, 201, 280  
 Ray, Sidhartha Shankar, 21, 29,  
 91, 145, 296  
 Reddi, P. Anthony, 145  
 Reddy, B.N., 145  
 Reddy, K. Brahmananda, 60, 61,  
 63, 69, 73, 74, 91, 207, 209, 268,  
 270, 273-276, 325, 327-329  
 Reddy, K. Kodanda Rami, 145  
 Reddy, K. Ramkrishna, 145  
 Reddy, K.V. Raghunatha, 103, 327  
 Reddy, M. Ram Gopal, 145, 205,  
 208  
 Reddy, P. Bayappa, 145  
 Reddy, P. Ganga, 145  
 Reddy, P. Nara imha, 145  
 Reddy, P.V., 145  
 Reddy, S.R., 145  
 Reddy, Y. Eswara, 146  
 Riberro, Emilio Nina, 357  
 Richhariya, Govind Das, 146  
 Rohagi, Sushila, 110, 146  
 Rowet, Russel D., 359  
 Ray, Bishwanath, 146  
 Roy, Saradish, 146, 239, 282

## S

Sadhu Ram, Chaudhry, 146  
 Saha, Ajit Kumar, 146, 304  
 Saha, Gadadhar, 51, 54, 146, 278,  
 284  
 Saini, Mulki Raj, 146  
 Sait, Ebrahim Sulaiman, 146, 204  
 Saksena, Shibban Lal, 146  
 Salve, N.K.P., 146, 199, 200, 209,  
 237, 243



- Samanta, S.C., 146  
 Sambhali, Maulana Ishaque, 146  
 Saminathan, P.A., 146  
 Sanclements, Fernando, 360  
 Sanghi, N.K., 146, 242  
 Sangliana, 146  
 Sankta Prasad, 146  
 Sarkar, Sakti Kumar, 146, 206  
 Sathe, Vasant, 147, 203  
 Satish Chandra, 147  
 Satpathy, Davendra, 147  
 Satpathy, Nandini, 103, 296  
 Satyanarayana, Biddika, 147  
 Savant, Shankar Rao, 147  
 Savitri, Shyam, 147  
 Sayeed, P.M., 147  
 Scindia, Madhavrao, 147  
 Scindia, V.R., 147  
 Sen, A.K., 17, 147, 200, 211  
 Sen, Ranen, 147, 222  
 Sen, Robin, 147  
 Sequeira, Erasmo de, 147, 271-273  
 Sethi, Arjun, 147  
 Sethi, Prakash Chand, 28, 91, 92  
 147, 295, 298, 300, 333  
 Sezhiyan, Era, 20, 29, 37, 45, 147  
 200, 201, 203, 204, 209, 219  
 Shafee, A., 147  
 Shafquat Jung, 147  
 Shah, K.K., 92  
 Shah, V.H., 30, 226, 302  
 Shailani, Chandra 147, 244  
 Shakdher, S.L., 43, 312  
 Shakya, Mahadeepak Singh, 147  
 Shambhu Nath, 148  
 Shamim, S.A., 148, 200, 201, 203,  
 205, 207  
 Shankar Dev, 148  
 Shankaranand, B., 110, 148  
 Sharief C.K. Jaffer, 148  
 Sharma, Amrit Lal, 55,  
 Sharma, Anant Prasad, 103, 104,  
 148, 202, 203, 206  
 Sharma, H.P., 148  
 Sharma, M.R., 148  
 Sharma, Nawal Kishore, 148, 201  
 Sharma, R.N., 148  
 Sharma, R.R., 42, 148, 264, 269  
 Sharma, Shankar Dayal, 92, 148  
 Shashi Bhushan, 148, 204, 235, 278  
 Shastri, Bhola Paswan, 92  
 Shastri, Biswanarayan, 148  
 Shastri, Rajaram, 148  
 Shastri, Ramavtar, 148, 204, 205,  
 217, 222, 238, 242, 244  
 Shastri, Sheo Pujan, 148  
 Shastri, Shiv Kumar, 148  
 Shastri, Swami Ramanand, 148  
 Shenoy, P. Ranganath, 148  
 Sher Singh, 104, 148  
 Shetty, K.K., 148  
 Shinde, Annasaheb P., 17, 104,  
 148, 202, 254, 259, 292, 301, 302,  
 309, 311-313, 315, 316, 323, 327,  
 332  
 Shivappa, Nugehalli, 149  
 Shivasamy, M.S., 208  
 Shukla, B.R., 149, 208  
 Shukla, Vidya Charan, 104, 105,  
 149, 330, 333  
 Shyam Charan, 47  
 Siddaya, S.M., 149  
 Siddheshwar Prasad, 110, 111, 149,  
 269  
 Singh, Awdhesh Chandra, 149  
 Singh, Babunath, 149  
 Singh, Chandra Shekhar, 149  
 Singh, Dharamgaj, 149  
 Singh, Digvijaya Narain, 149  
 Singh, Hari Kishore, 149, 205,  
 209  
 Singh, Kedar Nath, 108, 149, 333  
 Singh, N. Tombi, 149  
 Singh, Ram Deo, 17, 149  
 Singh, Ram Janam, 32  
 Singh, Ram Shekhar Prasad, 149,  
 207  
 Singh, Rana Bahadur, 149, 205,  
 208, 218  
 Singh, Rudra Pratap, 149  
 Singh, Sant Bux, 149  
 Singh, Shankar Dayal, 149, 200,  
 204, 205, 209  
 Singh, S.N., 149  
 Singh, Surendra Pal, 105, 149, 303  
 306, 308, 310, 314

Singh, Vijay Pal, 150  
 Singh, Virbhadra, 111  
 Singh, Viswanath Pratap, 150, 244  
 331  
 Sinha, C.M., 150,  
 Sinha, Dharam Bir, 111, 150,  
 Sinha, Nawal Kishore, 150, 207,  
 208  
 Sinha, R.K., 150, 199, 201  
 Sinha, Satyendra Narayan, 150  
 Sivasamy, M.S., 150  
 Sohan Lal, T., 150  
 Sokhi, Swaran Singh, 75, 150, 222,  
 243, 245  
 Solanki, Pravinsinh, 150  
 Solanki, Somchand, 150  
 Somasundaram, S.D., 150  
 Sonar, A.G., 150  
 Stephen, C.M., 150, 207, 220, 246  
 Subbaiah, P., Venkata, 203  
 Subramaniam, C., 64, 92, 93, 150,  
 206, 225, 299, 325, 333  
 Subravelu, K., 150  
 Sudarsanan, Maddi, 150  
 Sukhdev Prasad, 111  
 Sunassee, K., 361  
 Sunder Lal, 150  
 Suryanarayana, K., 150  
 Swaminathan, R.V., 150  
 Swamy, Sidrameshwar, 150  
 Swaran Singh, 21, 46, 93, 151,  
 224, 226, 228, 229, 292, 294,  
 296, 302-305, 311, 317, 320-322  
 Swatantra, Teja Singh, 151  
 Swell, G.G., 16, 151

## T

Tarabanov, Milko, 360  
 Tavaqua, Ratu Josaia, 359  
 Tayyab Hussain, 151  
 Terenzio, Pio-Caslo, 358  
 Tewari, Kamal Nath, 151  
 Tewari, S.S., 151  
 Thakre, S.B., 151  
 Thakur, Krishanarao, 151  
 Thankappan, Bhargavi, 151  
 Thevar, P.K.M., 151

Tillekeratne, Stanley, 357  
 Tiwari, Chandra Bhal Mani 151  
 Tiwari, R.G., 151  
 Tiwary, D.N., 151  
 Tripathi, Kamapati, 93  
 Trivedi, H.M., 105, 106  
 Tudu, Manmohan, 151  
 Tula Ram, 151  
 Tulmohan Ram, 151  
 Tulsiram V., 151  
 Turbe, Rodriguez I., 356

## U

Uikey, M.G., 151  
 Ukil, Abdul Malik, 358  
 Ulaganambi, R.P., 151  
 Unnikrishnan, K.P., 151, 286

## V

Vajpayee, Atal Bihari, 19, 51, 55-  
 57, 151, 199, 200, 202-205, 207,  
 209, 225, 229, 230, 245, 255, 257,  
 265, 267, 283  
 Vanderfelt, Robin, 355, 360  
 Vanderfelt, R.V., 355  
 Verriah, K., 152  
 Vekaria, N.R., 152  
 Venkatasubbaiah P., 152  
 Venkataswamy, G., 111, 152  
 Verabasappa. T.V., Chandraseka-  
 rappa, 151  
 Verma, Balgovind, 111, 112, 152,  
 310  
 Verma, Phool Chand, 41, 152  
 Verma, Sukhdeo Prasad, 152, 206  
 Vidyalkar, Amarnath, 152  
 Vikal, Ram Chandra, 152, 214  
 Virbhadra Singh, 111, 152  
 Vishwanath Pratap Singh, 106  
 Viswanathan, G., 152, 199

## W

White, Roger, 358

## Y

**Yadav, Chandrajit**, 106, 152, 201,  
202, 328, 330, 333

**Yadav, D. P.**, 72, 112, 152, 223,  
233

**Yadav, G.P.**, 152, 261

**Yadav, Karan Singh**, 152

**Yadav, N.P.**, 152, 205

**Yadav, R.P.**, 152

**Yadav, Sarad**, 152

**Yadav, Shiv Shankar Prasad**, 152,  
206

**Yagnik, Indulal**, 152